

COURT ROOM. " 01 "

HON'BLE THE CHIEF JUSTICE MR.ASHOK BHUSHAN
HON'BLE MR.JUSTICE A.M.SHAFFIQUE

ADMISSION (PART I)

=====

1. WP (C) 20929/2015 (M) SRI.T.A.UNNIKRISHNAN
SRI.K.SATHEESH KUMAR /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
2. WP (C) 20644/2015 (E) SRI.K.R.AVINASH (KUNNATH)
SRI.ABDUL RAOOF PALLIPATH
SMT. SULEKHA M. /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
3. WP (C) 19169/2015 (U) SRI.JAGAN ABRAHAM M.GEORGE
& IA 9520/2015 DOC SRI.P.JAYABAL MENON /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
- POLLUTION CONTROL BO SRI. M.AJAY, SC, KERALA STATE
4. WP (C) 19481/2015 (S) SRI.ANIL KUMAR M.SIVARAMAN /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
5. WA 1425/2015 SRI.RAJIT /
IN RP 547/2014 SRI.P.PAULOCHAN ANTONY -SERVED ON
(NO MEMO)
- ON (NO MEMO) SRI.G.SREEKUMAR (CHELUR) -SERVED
6. WA 1014/2015 GOVERNMENT PLEADER /
IN WPC 16934/2013 SRI.K.I.MAYANKUTTY MATHER
SRI.P.RAHUL
SRI.S.SHANAVAS KHAN -SERVED ON
(NO MEMO)
7. WA 2599/2007 (E) GOVERNMENT PLEADER /
MEMO) SRI.K.ABDUL JAWAD -SERVED ON (NO
8. WA 840/2015 SRI.ASP.KURUP /
IN WPC 10880/2013 SRI.V.E.ABDUL GAFOOR, SC, COCHIN

CORPORAT

& IA 515/2015 DOC
(NO MEMO)

SRI.G.BHAGAVAT SINGH -SERVED ON

& IA 516/2015 DELETE
MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

9. WA 1464/2015

SRI.N.SUKUMARAN (SR.)

IN WPC 3011/2010

SRI.S.SHYAM

& IA 873/2015 STAY

SRI.N.K.KARNIS

SRI.BOBBYMATHEW KOOTHATTUKULAM

SRI.KURUVILLA JOHN /

SRI.SAJI VARGHESE, SC, KSIDC LTD.

SMT.MARIAM MATHAI

SRI.N.NAGARESH, ASSISTANT

SOLICITOR GENERAL -SERVED ON

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

X=====X=====X=====X

Note:

ADMISSION PART-II AND PETITIONS - SEPARATE LISTS.

CHIEF JUSTICE'S COURT (FOURTH FLOOR)
14/07/2015

ADMISSION (PART II)

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201. WP(C) 18619/2015 (B)

SRI.M.V.THAMBAN

& IA 9896/2015

SRI.R.REJI

SMT.THARA THAMBAN

SRI.B.BIPIN

SRI.ARUN BOSE /

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

202. WP(C) 21074/2015 (H)

SRI.T.A.UNNIKRISHNAN

SRI.K.SATHEESH KUMAR /

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

203. WP(C) 21112/2015 (L)

SRI.S.SHANAVAS KHAN

SMT.S.INDU

(NO MEMO)

CORPORATION -SERVED ON (NO

204. WP(C) 21118/2015 (L)

(NO MEMO)

205. WP(C) 21136/2015 (N)

(NO MEMO)

206. WP(C) 21221/2015 (C)

(NO MEMO)

207. RP 571/2015

IN WA 668/2015
(NO MEMO)

MEMO)

WITH

WA 668/2015

IN WPC 7489/2014

SMT.F.ANCY /

GOVERNMENT PLEADER -SERVED ON

SRI.P.K.MANOJKUMAR, SC, TVPM

SRI.C.VATHSALAN

SRI.GHOSH YOHANNAN

SRI.K.RAKESH ROSHAN

SMT.THUSHARA.V /

GOVERNMENT PLEADER -SERVED ON

SRI.PRATHEESH.P

SMT.S.SEETHA

SMT.RENY ANTO /

GOVERNMENT PLEADER -SERVED ON

SRI.LATHEESH SEBASTIAN /

GOVERNMENT PLEADER -SERVED ON

GOVERNMENT PLEADER /

SRI.MILLU DANDAPANI -SERVED ON

SRI.P.C.THOMAS -SERVED ON (NO

GOVERNMENT PLEADER //

SRI.MILLU DANDAPANI

SRI.P.C.THOMAS

SRI.ROJO J.THURUTHIPARA

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208. RP 604/2015

IN WA 727/2015
(NO MEMO)

MEMO)

GOVERNMENT PLEADER /

SRI.MILLU DANDAPANI -SERVED ON

SRI.P.C.THOMAS -SERVED ON (NO

WITH

WA 727/2015

IN WPC 7496/2014

GOVERNMENT PLEADER //

SRI.MILLU DANDAPANI

SRI.P.C.THOMAS

SRI.ROJO J.THURUTHIPARA

CONTEMPT OF COURT CASES (FOR ADMISSION)

=====

209. Con.Case(C) 1007/2015 (S)

SRI.S.PRASANTH (AYYAPPANKAVU)

IN WPC 12054/2015

SMT.VARSHA BHASKAR /

SRI.SANTHAN V.NAIR -SERVED ON

(NO MEMO)

210. Con.Case(C) 1010/2015 (S)

SRI.K.A.SALIL NARAYANAN /

IN WA 1873/2014

SRI.C.M.MOHAMMED IQUABAL -SERVED

ON (NO MEMO)

211. Con.Case(C) 789/2015 (S)

SRI.T.RAJASEKHARAN NAIR /

IN WPC 1379/2015

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

FOR JUDGEMENT AT 1.45. P.M(TO BE PRONOUNCED BY THE HON'BLE
MR.JUSTICE A.M.SHAFIFIQUE)

=====

212. WA 798/2015

SRI.JOSEPH KODIANTHARA (SR.)

IN WPC 1959/2015

SRI.V.ABRAHAM MARKOS

SRI.BINU MATHEW

SRI.ISAAC THOMAS

SRI.NOBY THOMAS CYRIAC /

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

X=====X=====X=====X

Note:

1.FOR HEARING CASES(500 SERIES)LIST DT.13/07/2015 WILL
CONTINUE.

2.WEEKLY HEARING LIST DT.25/05/2015 WILL CONTINUE.

CHIEF JUSTICE'S COURT (FOURTH FLOOR)
14/07/2015

PETITIONS

=====

401. CM.Appl 150/2015 PERSON] /	K.GOPINATHANAN [PARTY IN
IN RP 396/2015	SRI.DEVAN RAMACHANDRAN
IN WA 614/2010	SRI.K.M.ANEESH
(DEFECT)	SRI.K.SANTHOSH KUMAR
(KALIYANAM)	SRI.ADARSH KUMAR
	SRI.BIJU VARGHESE ABRAHAM
	SRI.DILEEP CHANDRAN
	SRI.N.NAGARESH, ASSISTANT
SOLICITOR GENERAL -SERVED ON	
402. IA 9825/2015 DELETE & CORRECT	SRI.P.KURUVILLA JACOB /
IN WP(C) 20658/2015	GOVERNMENT PLEADER -SERVED ON
(NO MEMO)	
403. CM.Appl 3263/2015,	SRI.P.A.AHAMMED
IA 9624/2015 MODIFY ORDER	SRI.THOUFEEK AHAMED /
IN WP(C) 9584/2015 (W)	STATE ATTORNEY
	SRI.M.P.PRAKASH
(NO MEMO)	GOVERNMENT PLEADER -SERVED ON
404. IA 9148/2015 VAC.ORDER	SRI.C.P.MOHAMMED NIAS /
IN WP(C) 16145/2015 (P)	ADDL. ADVOCATE GENERAL
	SRI.M.P.MOHAMMED ASLAM
	SMT.K.RAJANI
	SRI.P.CHANDRASEKHAR
(NO MEMO)	GOVERNMENT PLEADER -SERVED ON
405. WP(C) 17383/2015 (W)	SRI.AJITH MURALI /
	SRI.A.K.HARIDAS
(NO MEMO)	GOVERNMENT PLEADER -SERVED ON
406. WP(C) 19104/2015 (K)	SRI.PHILIP J.VETTICKATTU
	SMT.ANEY PAUL /
	SRI.SURESH KUMAR KODOTH
(NO MEMO)	GOVERNMENT PLEADER -SERVED ON

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407. WP (C) 20199/2015 (Y)

SRI.S.RENJITH

SRI.K.R.PRATHISH /

STATE ATTORNEY

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

408. WP (C) 20373/2015 (V)

SRI.ABRAHAM MATHEW (VETTOOR)

SRI.SRI.ANIL ABEY JOSE /

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

409. WP (C) 20264/2015 (G)

SRI.B.S.SWATHY KUMAR

SRI.REMYA MURALI

SRI.VENKATESH GOPI

SMT.T.RESHMA /

SRI.M.R.RAJESH

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

MUNICIPAL -SERVED ON (NO

SRI.J.S.AJITH KUMAR, SC, VARKALA

410. WP (C) 18937/2013 (N)

SRI.K.J.MOHAMMED ANZAR

& IA 13151/2013

SRI.A.D.SURESH BABU

SRI.K.ABDUL NASSAR /

SRI.P.K.SAJEEV

SRI.M.P.RAMNATH

SRI.P.RAJESH (KOTTAKKAL)

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

411. WP (C) 13950/2015 (S)

SRI.BABU JOSEPH KURUVATHAZHA

SRI.P.T.ABHILASH /

SRI.LIJI.J.VADAKEDOM, SC,

KATTAPPANA GRAMA PANCHAYATH

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

CONTEMPT OF COURT CASES (PETITIONS)

=====

412. IA 244/2015 IMPLDG SRI.V.M.KURIAN
IN Con.Case(C) 1043/2014 (S) SRI.MATHEW B. KURIAN
IN WPC 4857/2014 SRI.K.T.THOMAS /
GOVERNMENT PLEADER

WITH

IA 245/2015 IMPLDG
IN Con.Case(C) 1045/2014 (S)
IN WPC 4856/2014 SRI.V.M.KURIAN
SRI.MATHEW B. KURIAN
SRI.K.T.THOMAS /
GOVERNMENT PLEADER

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14/07/2015

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413. Con.Case(C) 554/2015 (S) SRI.KALEESWARAM RAJ /
IN WA 2005/2010 GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
(NOT RIPE)
FOR ORDERS

=====

414. WP(C) 29602/2014 (S) SRI.BABY MATHEW /
SRI.N.JAMES KOSHY
SRI.MURALI PURUSHOTHAMAN
SRI.DEEPULAL MOHAN
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

DEFECT

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415. CM.Appl 866/2010 SRI.N.NAGARESH,ASST.S.G OF INDIA/
IN WA 1816/2010
IN WPC 34416/2009
416. CM.Appl 1065/2010 SRI.M.DINESH /
IN WA 2114/2010 SRI.M.P.ASHOK KUMAR

IN WPC 19002/2008

SRI.P.C.GOPINATH

SRI.ELVIN PETER P.J.

SRI. ELVIN PETER P.J. -SERVED ON

(NO MEMO)

417. WA 2118/2008 (B)

SRI.ABRAHAM THOMAS (PUTHURAN) /

IN WPC 20625/2008

GOVERNMENT PLEADER

SRI.C.K.KARUNAKARAN, SC FOR KSEB

SRI.S.SHARAN, SC, K.S.E. BOARD

SRI.GILBERT GEORGE CORREYA (NO

MEMO)

SRI.RAJU JOSEPH (SR.)

SRI.K.T.PAULOSE, SC, KSEB

SRI.ALAN PAPPALY -SERVED ON (NO

MEMO)

418. WA 955/2013

SRI.JAWAHAR JOSE

IN WPC 1649/2008

SMT.CISSY MATHEWS /

SRI.LAL GEORGE

DR.ELIZABETH VARKEY -SERVED ON

(NO MEMO)

X=====X=====X=====X

COURT ROOM. " 1A "

HON'BLE MR.JUSTICE C.K.ABDUL REHIM
HON'BLE MR. JUSTICE K.RAMAKRISHNAN

FOR APPEARANCE

=====

1. WP (Cr1.) 271/2015 (S)

SMT.REENA ABRAHAM

SMT.SREEJA V NAIR /

ADDL.DIRECTOR GENERAL OF

PROSECUTION

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

2. WP (Cr1.) 290/2015 (S)

SRI.R.SUNIL KUMAR

SMT.A.SALINI LAL /

DIRECTOR GENERAL OF PROSECUTION

SRI.M.L.SAJEEVAN

SRI.M.N.SANJITH

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

3. WP (Cr1.) 299/2015 (S)

PROSECUTION

SRI.V.K.MOHAMMED YOUSUF /

ADDL.DIRECTOR GENERAL OF

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

4. WP (Cr1.) 300/2015 (S)

SRI.B.MOHANLAL

SRI.A.SANIL KUMAR /

DIRECTOR GENERAL OF PROSECUTION

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

FOR APPEARANCE (MEDIATION)

=====

5. Mat.Appeal 380/2015

& IA 1514/2015

SRI.V.BINOY RAM

SMT.SAJITHA P.SOMAN /

SRI.A.R.GANGADAS

6. Mat.Appeal 63/2013

& IA 3902/2014

& IA 1136/2014

& IA 2161/2015

& IA 1104/2014

& IA 1137/2014

SRI.SOORAJ T.ELENJICKAL

SRI.K.NIRMALAN /

SMT.MINI ELIZABETH GEORGE

SMT.G.VIDYA

HABEAS CORPUS (FOR ADMISSION)

=====

7. WP (Cr1.) 294/2015 (S)

SRI.B.KRISHNA MANI

SRI.V.SHAHUL HAMEED /

DIRECTOR GENERAL OF PROSECUTION

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

Contd.

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14/07/2015

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8. WP (Cr1.) 301/2015 (S)

SRI.C.M.NAZAR

SRI.MANSOOR.B.H.

SRI.P.N.SUMODU /

MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
WITH	
WP(Cr1.) 253/2015 (S)	SRI.V.R.KESAVA KAIMAL
ADMITTED.	SMT.C.DEVIKA RANI KAIMAL /
	SRI.K.K.VIJAYAKUMAR
	ADDL.DIRECTOR GENERAL OF PROSECUTION
	SRI.M.R.SARIN
MEMO)	GOVERNMENT PLEADER -SERVED ON(NO
ADMISSION (PART-I)	
=====	
9. Mat.Appeal 134/2013	SRI.S.SANAL KUMAR
& IA 3304/2014	SMT.BHAVANA VELAYUDHAN
WITH CAVEAT 64/2013	SMT.T.J.SEEMA /
	SRI.S..SANAL KUMAR (CAVEATOR)
	SMT..BHAVANA VELAYUDHAN (CAVEATOR)
10. OP(KAT) 3226/2013	SRI.T.V.JAYAKUMAR NAMBOODIRI /
& CM.Appl 3404/2014	GOVERNMENT PLEADER
& IA 8730/2015	SRI.P.C.SASIDHARAN, SC, KPSC -SERVED
ON (NO MEMO)	
11. Mat.Appeal 531/2013	SRI.T.K.AJITH KUMAR
& IA 2140/2013	SRI.P.VINODKUMAR
& IA 2139/2013	SRI.RAJAN VELLOTH /
	SRI.R.RAJESH KORMATH
	SRI. ABRAHAM IYYALIL
WITH	
Mat.Appeal 533/2013	SRI.T.K.AJITH KUMAR
	SRI.P.VINODKUMAR
	SRI.RAJAN VELLOTH /
	SRI.R.RAJESH KORMATH
	SRI. ABRAHAM EYYALIL
12. Mat.Appeal 563/2015	SRI.P.GOPAKUMARAN NAIR
	SRI.C.S.DIAS
	SRI.N.K.SUBRAMANIAN

	SMT.B.BINDU
	SMT.P.K.DHANYA /
	SRI.C.K.SREEJITH
13. Mat.Appeal 577/2015	SRI.S.RAJEEV
	SRI.K.K.DHEERENDRAKRISHNAN
	SRI.V.VINAY /
14. Mat.Appeal 651/2015	SRI.P.B.KRISHNAN
	SRI.P.M.NEELAKANDAN
	SRI.P.B.SUBRAMANYAN
	SRI.SABU GEORGE
	SRI.S.NITHIN (ANCHAL) /

X=====X=====X=====X

NOTE: 1. ADMISSION PART-II AND PETITIONS SEPARATE LISTS.

2. PETITIONS (SUPPLEMENTARY) LIST (251 SERIES) DATED 13/07/2015 WILL CONTINUE.

3. FOR DISPOSAL LIST (501 SERIES) DATED 13/07/2015 WILL CONTINUE.

COURT - 1A (FIRST FLOOR) 14/07/2015

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FOR APPEARANCE (MEDIATION)

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201. Mat.Appeal 587/2015	SRI.R.NIKHIL
& IA 2127/2015	SMT.P.K.PAMALA
	SRI.P.ABDUL RAZAK
	SRI.BINU PAUL (NETTOOR) /
	SRI.SAJI SANKARAN NAIR

HABEAS CORPUS (FOR ADMISSION)

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202. WP(Cr1.) 309/2015 (S)	SRI.T.MADHU
	SRI.D.M.SAJEEVAN /
(NO MEMO)	GOVERNMENT PLEADER -SERVED ON
203. WP(Cr1.) 310/2015 (S)	SRI.T.SETHUMADHAVAN (SR.)
	SMT.N.DEEPA /

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

ADMISSION (PART-II)

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204. OP (FC) 313/2015 (R)
A/W JPS IN MA 583/2015

SRI.V.A.AJIVAS /

205. OP (FC) 314/2015 (R)
DEFECT

SRI.SABU S.KALLARAMOOLA /

206. Mat.Appeal 673/2015
& IA 2428/2015

SRI.M.H.HANIL KUMAR
SRI.S.RAMACHANDRAN NAIR /

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207. OP (FC) 322/2015 (R)
WITH CAVEAT 563/2015

SMT.K.M.RASHMI (PARAVOOR) /
SRI.M.A..ABDUL HAKHIM(CAVEATOR)

208. OP (FC) 323/2015 (R)

SRI.ABRAHAM JOHN /

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

209. OP (KAT) 124/2014 (Z)
& IA 2421/2015
ADMITTED

SRI.P.SANKARANKUTTY NAIR
SRI.K.SANDESH RAJA
KUM.VIDYA MENON
SRI.VENU MENON /
SMT.DAISY A.PHILIPOSE
SRI.B.RAGUNATHAN
SRI.M.SALIM
SRI.G.GOPALAKRISHNA PILLAI
SRI.R.SRINATH
SRI.V.M.JACOB

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

PETITIONS

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210. OP (FC) 20/2014 (R)
& IA 3288/2014
& IA 3287/2014

SMT.MUKTHA K.N. (PARTY IN PERSON) /
SRI.R.NIKHIL
SRI.P.ABDUL RAZAK

WITH
OP (FC) 21/2014 (R)
& IA 1156/2014

MUKTHA K.N (PARTY-IN-PERSON) //

SRI.R.NIKHIL
SRI.P.ABDUL RAZAK

WITH
OP (FC) 22/2014 (R)

MUKTHA K.N (PARTY IN PERSON) //

SRI.R.NIKHIL
SRI.P.ABDUL RAZAK

WITH
OP (FC) 23/2014 (R)

SRI.MUKTHA.K.N //

SRI.R.NIKHIL
SRI.P.ABDUL RAZAK

WITH
OP (FC) 24/2014 (R)

SRI.MUKTHA K.N. (PRTY-IN-PERSON) //

SRI.R.NIKHIL
SRI.P.ABDUL RAZAK

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14/07/2015

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WITH
OP (FC) 25/2014 (R)
PERSON) //

SRI. MUKTHA K.N. (PARTY IN

SRI.R.NIKHIL
SRI.P.ABDUL RAZAK

WITH
Crl.Rev.Pet 542/2014
PERSON) //

SRI. MUKTHA.K.N. (PARTY IN

& Crl.M.Appl 1773/2014

SRI.R.NIKHIL
SRI.P.ABDUL RAZAK
SRI.BINU PAUL (NETTOOR)

PUBLIC PROSECUTOR -SERVED ON(NO

MEMO)

WITH

Cr1.MC 793/2015

CURIAE)

P.SANTHOSH (PODUVAL) (AMICUS

SMT.MUKTHA K.N.(PARTY IN PERSON) //

SRI.R.NIKHIL

SRI.BINU PAUL (NETTOOR)

SRI.P.ABDUL RAZAK

PUBLIC PROSECUTOR -SERVED ON(NO

MEMO)

211. OP (FC) 256/2014 (R)

SRI.ANIL D. NAIR

SMT.K.N.RAJANI

SMT.C.S.SULEKHA BEEVI

SMT.ROSIE ATHULYA JOSEPH /

SRI.SIBY CHENAPPADY

SMT.ANU GEORGE

SRI.C.JOSEPH JOHNY

212. Mat.Appeal 277/2013

SRI.REJI GEORGE

LCR IS

SRI.GOPAKUMAR G. (ALUVA)

SMT.ANUPAMA JOHNY /

SRI.GEO PAUL

SRI.SANU MATHEW

SRI.C.R.PRAMOD

SRI.S.ASHOK KUMAR.

WITH

Mat.Appeal 236/2013

SRI.REJI GEORGE

& IA 935/2013

SRI.GOPAKUMAR G. (ALUVA)

936/2013

SMT.ANUPAMA JOHNY /

LCR IS

SRI.GEO PAUL

SRI.SANU MATHEW

SRI.C.R.PRAMOD

SRI.S.ASHOK KUMAR.

SMT.P.M.HRIDYA

SRI.R.VINU RAJ

- 213. IA 2205/2013, SRI.D.SREEKUMAR /
IN Mat.Appeal 262/2013 SRI.G.SREEKUMAR (CHELUR)
LCR IS
- 214. Mat.Appeal 442/2015 SRI.R.MANOJ
& IA 1713/2015 SMT.LEKHA SANKAR
SMT.P.P.BLESSY MOL /
SRI.A.RAJASIMHAN
- 215. Mat.Appeal 754/2011 SRI.A.R.GANGADAS /
- 216. IA 1303/2014, SRI.DINNY THOMAS
IN Mat.Appeal 362/2014 SRI.ALBERT V.JOHN
SRI.JAISHANKAR V.NAIR /
SRI.G.SREEKUMAR (CHELUR)
- 217. OP (FC) 184/2014 (R) SRI.K.M.SATHYANATHA MENON
& IA 11635/2014 SMT.KAVERY S THAMPI /
& IA 8777/2014 SRI.K.ANAND
& IA 9245/2015 SRI.HUSSAIN KOYA VALIYAVEEDAKATH
& IA 6531/2015
& IA 9244/2015

X=====X=====X=====X

NOTE: 1. PETITIONS (SUPPLEMENTARY) (251 SERIES) SEPARATE LIST.

2. ITEM NO. 810 DELETED FROM WEEKLY HEARING LIST.

COURT - 1A (FIRST FLOOR)

14/07/2015

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PETITIONS

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FRSH FILING DELAY (ITEM NOS. 301 TO 305)

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- 301. CM.Appl 2215/2015, SRI.P.V.KUNHIKRISHNAN /
IN Mat.Appeal 644/2015

- 302. CM.Appl 2220/2015, SRI.RAJESH VIJAYAN

IN Mat.Appeal 645/2015	SRI.K.ANAND /
303. CM.Appl 2239/2015,	SRI.RAJIT
IN Mat.Appeal 650/2015	SMT.V.VIJITHA /
304. CM.Appl 2251/2015, (PERUMPALLIKUTTIYIL)	SRI.GEORGE VARGHESE
IN Mat.Appeal 652/2015	SRI.A.R.DILEEP
	SRI.MANU SEBASTIAN
	SMT.PARVATHY NAIR /
305. CM.Appl 102/2015,	SRI.BINDU SREEKUMAR /
IN RP 281/2015 (K)	SRI.RAAJESH
S.SUBRAHMANIAN, SC, COCHIN CO	
IN WPC 17905/2010	SMT.P.K.PAMALA -SERVED ON (NO
MEMO)	
SOLICITOR GENERAL	SRI.N.NAGARESH, ASSISTANT
ON (NO MEMO)	-SERVED
(NO MEMO)	GOVERNMENT PLEADER -SERVED ON
MEMO)	SRI.MANU ROY -SERVED ON (NO
(NO MEMO)	SRI.V.PHILIP MATHEW -SERVED ON
CORPORATION -SERVED ON	SRI.P.K.SOYUZ, SC, COCHIN
	(NO MEMO)
FILING DELAY - SERVICE COMPLETE (ITEM NO. 305)	
=====	
306. CM.Appl 1776/2015	SRI.SUBAL J.PAUL
IN Mat.Appeal 515/2015	SMT.SHEEBA THOMAS /
	SMT. P.K.LATHA
	SRI.PRATHAP. S.R.K.
307. IA 1961/2015	SRI.BASANT BALAJI /
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	SRI.N.K.SUBRAMANIAN
	SMT.B.BINDU /
	SRI.G.SREEKUMAR (CHELUR)
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309. Mat.Appeal 522/2015	SRI.D.KISHORE
& IA 1942/2015	SMT.MINI GOPINATH
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	SRI.L.MOHANAN
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310. Mat.Appeal 524/2015	SRI.K.RAVI (PARIYARATH) /
& IA 1960/2015	SRI.V.R.GOPU
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311. OP(KAT) 296/2014 (Z)	SRI.M.R.ANISON
& IA 2615/2015	SMT.K.P.GEETHA MANI
	SMT.V.BHARGAVI (PANANGAD)
	SMT.P.A.RINUSA
	SMT.ANNIE JACOB /
	SRI.C.P.SUDHAKARA PRASAD (SR.)
	SRI.S.RAMESH
	SRI.NAVEEN.T
	SMT.POOJA SURENDRAN
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WITH	
OP(KAT) 354/2014 (Z)	SRI.ELVIN PETER P.J.
& IA 3752/2015	SRI.T.G.SUNIL (PRANAVAM)
	SRI.K.R.GANESH /
	SRI.S.RAMESH
	SRI.NAVEEN.T
	SMT.POOJA SURENDRAN
	SRI.P.C.SASIDHARAN, SC, KPSC
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	GOVERNMENT PLEADER
312. Mat.Appeal 320/2014	SRI.RINNY STEPHEN CHAMAPARAMPIL
& IA 1146/2014	SMT.ASHA ELIZABETH MATHEW /
	SRI.M.RAJAGOPALAN NAIR
	SRI.G.BIJU
313. Mat.Appeal 244/2015	SRI.N.KRISHNA PRASAD
	SRI.P.SUJITH KUMAR /
	SRI.B.MOHANLAL
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& IA 1517/2015	SRI.P..SUJITH KUMAR (CAVEATOR)
1606/2015	SRI.P.SUJITH KUMAR
1607/2015	SRI.N.KRISHNA PRASAD
	WITH
RPFC 176/2015	SRI.B.MOHANLAL //
& CrI.M.Appl 2912/2015	SRI.P.SUJITH KUMAR
	SRI.N.KRISHNA PRASAD
314. Mat.Appeal 816/2014	SMT.K.MEERA
& IA 1659/2015	SRI.BOBY MATHEW /
& IA 3401/2014	SRI.N.N.SUGUNAPALAN (SR.)
& IA 1211/2015	SRI.ANTONY C. ETTUKETTIL
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& IA 1551/2015	
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Mat.Appeal 849/2014	SRI.N.N.SUGUNAPALAN (SR.)
& IA 2922/2014	SRI.ANTONY C. ETTUKETTIL
LCR IS	SMT.DHANYA P.ASHOKAN /
	SMT.K.MEERA

	SRI.BOBY MATHEW
WITH	
Mat.Appeal 836/2014	SRI.N.N.SUGUNAPALAN (SR.)
& IA 2860/2014	SRI.ANTONY C. ETTUKETTIL
LCR IS	SMT.DHANYA P.ASHOKAN /
	SMT.K.MEERA
	SRI.BOBY MATHEW
315. IA 2346/2015,	SRI.VARGHESE C.KURIAKOSE /
IN Mat.Appeal 463/2012	SMT.P.K.RADHIKA
WITH CAVEAT 444/2012	SRI.K.GOPALAKRISHNA KURUP (SR.)
WITH CAVEAT 1224/2011	SMT..P.K.RADHIKA (CAVEATOR)
LCR IS	
WITH	
IA 2344/2015	SRI.VARGHESE C.KURIAKOSE
IN Mat.Appeal 465/2012	SRI.P.J.JOSE
LCR IS	SRI.G.MANU KRISHNAN /
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LCR IS	SRI.K.GOPALAKRISHNA KURUP (SR.)
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IA 2341/2015	SRI.VARGHESE C.KURIAKOSE
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LCR IS	SMT.P.K.RADHIKA
	SRI.K.GOPALAKRISHNA KURUP (SR.)
316. IA 2277/2015,	SRI.K.R.AVINASH (KUNNATH)
IN Mat.Appeal 558/2012	SRI.K.R.AVINASH (KUNNATH) /
	SRI.JOHNSON GOMEZ

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NOT ADMITTED	SRI.ABDUL RAOOF PALLIPATH
317. DELETED.	
318. MA (EXE.) 8/2013	SRI.NAGARAJ NARAYANAN
& IA 1082/2013	SRI.SAIJO HASSAN
& IA 1081/2013	SRI.BENOJ C AUGUSTIN
& IA 1184/2013	SRI.SEBIN THOMAS
	SRI.PRATHAP PILLAI
	SRI.I.J.AUGUSTINE
	SRI.P.E.SAJAL
	SMT.J.KASTHURI /
	SRI M. ANILKUMAR FOR CAVEATOR
	SRI.M.ANIL KUMAR
	SMT.PREETHI K.PURUSHOTHAMAN
	SRI.K.AMAR RAGH
319. RP 542/2013 (D)	SRI.V.V.SURENDRAN
IN WPC 2835/2013	SRI.P.A.HARISH /
MEMO)	SRI.GEORGE MATHEWS -SERVED ON (NO
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
320. Mat.Appeal 992/2014	SRI.N.SUBRAMANIAM
REPORT	SRI.M.S.NARAYANAN
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	SRI.M.T.SURESHKUMAR

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321. OP (FC) 68/2015 (R)

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SRI.A.R.BEJOY /
SRI.E.NARAYANAN

322. OP (FC) 566/2014 (R)	SRI.C.M.STEPHEN / SRI.MATHEW PHILIP EDAPPALLIL SRI.LIJI.J.VADAKEDOM
323. Mat.Appeal 428/2015 REPORT	SRI.C.A.CHACKO SMT.C.M.CHARISMA / SRI.K.ANAND SMT.T.H.RAJITHA
WITH Mat.Appeal 344/2015	SRI.K.ANAND // SRI.C.A.CHACKO
WITH RPFC 273/2014 & CrI.M.Appl 4746/2014 4747/2014	SRI.K.ANAND // SRI.C.A.CHACKO PUBLIC PROSECUTOR -SERVED ON (NO
MEMO) NOT ADMITTED	
324. OP (FC) 166/2015 (R)	SRI.V.G.ARUN SRI.T.R.HARIKUMAR / SRI.ALIAS M.CHERIAN
325. Mat.Appeal 246/2015 REPORT	SRI.V.N.RAMESAN NAMBISAN / SRI.A.ARUNKUMAR
326. IA 1863/2015, CM.Appl 1024/2015, IN Mat.Appeal 283/2015	SRI.SANTHOSH PETER (MAMALAYIL) SRI.P.N.ANOOP /
327. Mat.Appeal 382/2013 & IA 1558/2013 PUTHIYAVEETTIL	SRI.K.V.PAVITHRAN SRI.JAYANANDAN MADAYI SRI.P.SAJU / SRI.C.ANILKUMAR (KALLESSERIL)
328. Mat.Appeal 221/2008 & IA 1561/2009 & IA 844/2008 & IA 1814/2009 LCR IS	SRI.P.BABU KUMAR / SRI.A.K.HARIDAS

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329. MA (EXE.) 9/2014	SRI.R.S.KALKURA
& IA 3391/2014	SRI.M.S.KALESH
& IA 2367/2014	SMT.A.V.PRIYA
	SRI.HARISH GOPINATH
	SMT.R.BINDU
	SRI.SANIL KUNJACHAN
	SRI.JOHNSON JOSE PANJIKKARAN /
	SRI.LIJU. M.P
DEFECT	
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330. OP (FC) 101/2015 (R)	SRI.NIREESH MATHEW /
& IA 7264/2015	
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OP (FC) 114/2014 (R)	SMT.M.PRATHIBHA //
	SRI.NIREESH MATHEW
331. CM.Appl 447/2005,	SRI.M.V.THAMBAN /
IN Mat.Appeal 60/2005	
332. CM.Appl 1256/2013	SRI.K.S.HARIHARAPUTHRAN
IN Mat.Appeal 380/2013	SRI.M.D.SASIKUMARAN
	SRI.GEORGE MATHEW
	SRI.P.A.ISMAIL
	SRI.DIPU JAMES /
333. OP (FC) 78/2015 (R)	SRI.KARTHIK BHAVADASAN /
334. Mat.Appeal 42/2015	SRI.T.KRISHNAN UNNI (SR.)
	SRI.VINOD RAVINDRANATH
	SRI.SAJU.S.A
	SMT.MEENA.A.
	SRI.K.C.KIRAN /

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251. OP (FC) 1183/2012 (R)	SRI.SAJU.S.A / SRI.SYAM J SAM
252. OP (FC) 1795/2011 (R) & IA 10603/2011	SRI.P.SANTHOSH (PODUVAL) SMT.R.RAJITHA / SRI.TOM K.THOMAS SRI.TOM K.THOMAS
253. OP (FC) 153/2012 (R) DEFECT	SRI.ALEXANDER GEORGE /
254. OP (FC) 1602/2012 (R) & IA 14126/2012 DEFECT	SRI.R.T.PRADEEP SRI.P.BIJIMON /
255. Mat.Appeal 372/2011 & IA 1320/2011 & IA 1157/2013 & IA 3137/2014 LCR IS	SRI.N.SUBRAMANIAM SRI.M.S.NARAYANAN SRI.P.K.VARGHESE SRI.P.T.GIRIJAN SMT.USHA NARAYANAN / SRI.P.VENUGOPAL (1086/92)
WITH OP (FC) 1674/2011 (R) NOT ADMITTED	SRI.N.SUBRAMANIAM SRI.M.S.NARAYANAN / SRI.P.VENUGOPAL (1086/92)
256. Mat.Appeal 150/2004	SRI.S.SHYAM SRI.N.K.KARNIS SRI.BOBBYMATHEW KOTHATTUKULAM SRI.LATHEESH SEBASTIAN SRI.G.BENO / SMT.LATHA (PARTY)

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257. Mat.Appeal 740/2010	SRI.K.M.FIROZ
LCR IS	SMT.M.SHAJNA /
	SRI.SHAJI THANKAPPAN
	SRI.P.RAHUL
258. Mat.Appeal 866/2010	SRI.ZUBAIR PULIKKOOL /
LCR IS	
259. Mat.Appeal 434/2010	SRI.P.S.BIJU /
& IA 3319/2010	SRI.G.SUDHEER
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LCR IS	
WITH	
Mat.Appeal 436/2010	SRI.P.S.BIJU //
& IA 1477/2010	SRI.G.SUDHEER
LCR IS	
260. Mat.Appeal 471/2010	SRI.R.SUNIL KUMAR
LCR IS	SMT.A.SALINI LAL /
(PERUMPALLIKUTTIYIL)	SRI.GEORGE VARGHESE
	SRI.A.R.DILEEP
WITH	
Mat.Appeal 221/2010	SRI.GEORGE VARGHESE
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& IA 787/2010	SRI.A.R.DILEEP
LCR IS	SRI.GEORGE RAJU
	SMT.SURYA SASI /
	SRI.R.SUNIL KUMAR
	SMT.A.SALINI LAL
	SRI.S.SHANAVAS KHAN
WITH	
Mat.Appeal 222/2010	SRI.GEORGE VARGHESE
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& IA 790/2010	SRI.A.R.DILEEP
LCR IS	SRI.GEORGE RAJU
	SMT.SURYA SASI /
	SRI.R.SUNIL KUMAR

	SMT.A.SALINI LAL
261. Mat.Appeal 426/2010	SRI.JOSEPH SEBASTIAN PURAYIDAM
& IA 729/2014	SMT.MABLE.C.KURIAN /
LCR IS	SMT.T.RESMI DAMODARAN
	SRI.GANGESH (B/O)
262. Mat.Appeal 455/2010	SRI.K.K.SUNIL KUMAR (IDUKKI) /
& IA 1544/2010	SRI.S.K.PREMJITH MENON
LCR IS	SRI.N.SAJAN ANTONY
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263. Mat.Appeal 527/2010	SRI.C.DILIP
LCR IS	SRI.SAJU.S.A /
	SRI.K.M.FIROZ
	SMT.M.SHAJNA
	SRI.JACOB E SIMON
264. Mat.Appeal 602/2010	SRI.H.B.SHENOY
LCR IS	SRI.B.ASHOK SHENOY
	SMT.LAKSHMI B.SHENOY
	SRI.ABU MATHEW
	SRI.SOBHAN GEORGE /
	SRI.P.M.HABEEB
265. Mat.Appeal 520/2010	SRI.K.RAJESH SUKUMARAN /
& IA 2790/2010	SRI.A.JAYASANKAR
& IA 1794/2010	SRI.MANU GOVIND
LCR IS	
266. Mat.Appeal 1008/2010	SRI.K.JAYAKUMAR (SR.)
& IA 979/2011	SMT.LATHA PRABHAKARAN
& IA 3324/2010	SRI.K.M.JAMALUDHEEN /
& IA 978/2011	SMT.H.SUBHALEKSHMI
& IA 2977/2011	SRI. SUNIL NAIR PALAKKAT (CAVEATOR)

WITH CAVEAT 437/2008
(CAVEATOR)

SRI.G. SREEKUMAR (CHELUR)

WITH CAVEAT 503/2009

SMT.H. SUBHALEKSHMI (CAVEATOR)

WITH CAVEAT 1110/2010

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COURT ROOM. " 1A "

HON'BLE MR. JUSTICE K.RAMAKRISHNAN
IN CHAMBERS at 01.30 PM.

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PETITIONS

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- | | |
|---|---|
| 1. Cr1.M.Appl 3709/2015,
IN Cr1.Rev.Pet 1835/2014
MEMO) | SRI.P.V.DILEEP /
SRI.S.PRAKASH
PUBLIC PROSECUTOR -SERVED ON (NO |
| 2. Cr1.M.Appl 2216/2015,
IN Cr1.Rev.Pet 1709/2014
MEMO) | SRI.C.M.NAZAR
SRI.SHAJI P.MATHEW /
PUBLIC PROSECUTOR -SERVED ON (NO |

X=====X=====X=====X

COURT ROOM. " 1B "

HON'BLE MR. JUSTICE A.HARIPRASAD

FOR JUDGEMENT

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|--------------------------------------|---|
| 1. Ins.APP 62/2013
& IA 3423/2013 | SRI.T.M.CHANDRAN
SRI.S.SUJITH /
SRI.T.V.AJAYAKUMAR
SRI.M.GOPIKRISHNAN NAMBIAR
SRI.P.GOPINATH MENON
SRI.P.BENNY THOMAS
SRI.K.JOHN MATHAI |
|--------------------------------------|---|

WITH

- | | |
|--|--|
| Ins.APP 63/2013
& IA 3476/2013
3477/2013 | SRI.T.M.CHANDRAN
SRI.S.SUJITH /
SRI.T.V.AJAYAKUMAR |
|--|--|

(AT 10.15 AM-FILES I/C)

SRI.M.GOPIKRISHNAN NAMBIAR

SRI.P.GOPINATH

SRI.P.BENNY THOMAS

SRI.K.JOHN MATHAI

ADMISSION

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2. RSA 742/2015

& IA 1673/2015

SRI.DINESH R.SHENOY

SMT.K.K.JYOTHILAKSHMY

SRI.SANIL JOSE /

3. RSA 744/2015

& CM.Appl 558/2015

& IA 1675/2015

SMT.K.P.SANTHI

SRI.R.JAYAKRISHNAN (MUTHUKULAM)

SRI.RILGIN V.GEORGE

SMT.E.U.DHANYA /

4. RSA 47/2013

& IA 100/2013
R1)

WITH CAVEAT 1040/2012

WITH

RSA 805/2006

& IA 2017/2006

CM.Appl 596/2006

2018/2006

SRI.C.P.MOHAMMED NIAS /

SRI.K.MOHANAKANNAN (CAVEATOR FOR

SRI.K..MOHANAKANNAN (CAVEATOR)

SRI.C.P.MOHAMMED NIAS //

SRI.K.MOHANAKANNAN

SMT.A.R.PRAVITHA

SRI.C.S.MANU

SRI.S.K.PREMRAJ

SMT.VINEETHA B.

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& IA 1025/2010

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SRI.P.A.HARISH /

SRI.K.MOHANAKANNAN

SRI.C.AJITH KUMAR (KALLESSERIL)

SRI.C.ANILKUMAR (KALLESSERIL)

SRI.C.P.MOHAMMED NIAS

	SMT.M.MANJU
	SMT.M.A.ZOHRA
5. RSA 194/2014	SRI.G.SREEKUMAR (CHELUR)
& IA 486/2014	SRI.SAYED MURTHALA THANGAL /
& IA 485/2014	SRI.N.ASHOK KUMAR
WITH CAVEAT 1113/2013	SRI.N..ASHOK KUMAR (CAVEATOR)
6. RP 165/2012	SRI.GEORGE VARGHESE
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IN RSA 28/2011	SRI.A.R.DILEEP /
& CM.Appl 266/2012	AZAD BABU (ADVOCATE COMMISSIONER)
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	SRI.R.KRISHNA RAJ -SERVED ON (NO
MEMO)	SRI.S.RAJ MOHAN -SERVED ON (NO MEMO)
	SRI.C.B.SREEKUMAR -SERVED ON (NO
WITH	
OP (C) 220/2012 (O)	SRI.R.KRISHNA RAJ
& IA 11646/2012	SRI.S.K.SAJI /
(PERUMPALLIKUTTIYIL)	SRI.GEORGE VARGHESE
	SRI.A.R.DILEEP
	SMT.NAVA VARGHESE
	SRI.MANU SEBASTIAN
7. RSA 1223/2012	SRI.K.MOHANAKANNAN
& IA 2566/2012	SMT.A.R.PRAVITHA /
& CM.Appl 1082/2012	SRI.M.P.RAMNATH
& IA 2565/2012	
& IA 3121/2014	
8. RSA 854/2006 (B)	SRI.MILLU DANDAPANI /
& IA 2118/2006	SRI.R.BINDU (SASTHAMANGALAM)
& IA 2117/2006	SRI.PRASANTH M.P
& CM.Appl 626/2006	SRI.JAWAHAR JOSE
9. RSA 626/2015	SRI.K.SHAJ
& IA 1397/2015	SRI.SAJJU.S /

& IA 1396/2015	
10. RSA 637/2015	SRI.N.M.JAMES
& IA 1431/2015	SRI.T.MADHU /
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11. Ex.SA 13/2015	SRI.S.JAYAKRISHNAN
& IA 1489/2015	SRI.S.PARAMESWARA PRASAD
& IA 1488/2015	SRI.T.K.MOHANAN NAIR /
	SRI.K.MOHANAKANNAN
	SMT.A.R.PRAVITHA
12. RSA 562/2015	SRI.T.N.SURESH /
& IA 1277/2015	SRI.C.V.ANTONY (PARTY-IN-PERSON)
& IA 1511/2015	
& IA 1276/2015	
& IA 1510/2015	
13. RSA 743/2014	SRI.P.K.MOHANAN (PALAKKAD)
& IA 1781/2014	SMT.LATHA JAYARAJ (PALAKKAD) /
14. RSA 686/2013	SRI.S.SANAL KUMAR
& IA 1652/2013	SMT.BHAVANA VELAYUDHAN
	SMT.T.J.SEEMA /
	SRI.K.S.HARIHARAPUTHRAN
	SRI.GEORGE MATHEW
15. SA 877/2002 (D)	SRI.D.KRISHNA PRASAD
& IA 293/2013	SRI.D.NARENDRANATH
& IA 619/2011	SRI.JOJI VARGHESE
& IA 292/2013	SRI.M.HARISHARMA
& IA 618/2011	SRI.T.P.ELDHOSE /
& IA 3176/2012	SRI.T.C.SURESH MENON
	SRI.P.S.APPU
	SRI.C.A.ANOOP
16. SA 297/2002 (B)	SRI.G.SREEKUMAR (CHELUR) /
& CMP 748/2002	SRI.SANTHEEP ANKARATH

& CMP 861/2002 SRI.V.C.MADHAVANKUTTY
& IA 128/2003 SRI.N.P.SAMUEL
& CMP 860/2002 SRI.B.V.BALAKRISHNAN
& CMP 862/2002

PETITIONS (SUPPLEMENTARY)

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217. CM.Appl 321/2013, SRI.E.K.MADHAVAN
IN RSA 364/2013 SRI.V.KRISHNA MENON
SRI.P.J.ANILKUMAR /
SRI.ANIL D. NAIR
SRI.ANIL S.RAJ
SRI.J.R.PREM NVAZ

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NOTE:DEFECT,PETITIONS,FOR DISPOSAL & FOR HEARING(501 SERIES)-
SEPARATE LISTS.

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FOR DISPOSAL

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501. RSA 223/2015 SRI.P.V.KUNHIKRISHNAN /
(NOT ADMTD)
FOR HEARING

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502. RSA 1184/2012 DR.K.P.SATHEESAN
& IA 2450/2012 SRI.M.R.JAYAPRASAD
& IA 2087/2014 SRI.P.MOHANDAS (ERNAKULAM)
SRI.ANOOP.V.NAIR /
SRI.MANUEL KACHIRAMATTAM
SMT.MERRY GEORGE

503. RSA 898/2011 (F) SRI.K.C.CHARLES
& IA 814/2014 SRI.P.CHELLAPPAN
& IA 1938/2011 SRI.E.N.HARI
& IA 522/2014 SRI.VIMAL K.CHARLES
& IA 1937/2011 SMT.A.T.RENJU /

WITH CAVEAT 213/2011	SRI.G.SREEKUMAR (CHELUR)
WITH CAVEAT 401/2011	SRI.K.RAVI (PARIYARATH)
WITH CAVEAT 705/2011	SRI.K.C. CHARLES (CAVEATOR)
	SRI.K.C.CHARLES (CAVEATOR)
	SRI.G. SREEKUMAR (CHELUR)
(CAVEATOR)	
504. OP(C) 3822/2013 (O)	SRI.P.K.IBRAHIM
	SMT.K.P.AMBIKA /
	SRI.TOM THOMAS (KAKKUZHIYIL)
	SRI.ABRAHAM JOSEPH MARKOS
505. CRP 291/2013	GOVERNMENT PLEADER /
& IA 1302/2013	SRI.G.SREEKUMAR (CHELUR)
	SRI.T.V.LENIN GHOSH
506. RSA 410/2011 (F)	SRI.P.B.KRISHNAN
& IA 3209/2011	SMT.GEETHA P.MENON
& IA 3211/2011	SRI.P.B.SUBRAMANYAN
& IA 1145/2015	SRI.P.M.NEELAKANDAN /
& IA 2166/2012	RI.MILLU DANDAPANI
& IA 3210/2011	SRI.K.B.GANGESH
& IA 580/2012	SRI.J.KRISHNAKUMAR (ADOOR)
& CM.App1 376/2011	SRI. MILLU DANDAPANI (CAVEATOR)
& IA 1537/2014	
WITH CAVEAT 971/2010	
WITH CAVEAT 1166/2004	

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507. OP(C) 1829/2012 (O)	SRI.VIJU ABRAHAM
	SRI.DINNY THOMAS
	SMT.M.SRUTHY
	SRI.ALBERT V.JOHN /
	SRI.MATHEW JOHN (K)
	SRI.DOMSON J.VATTAKUZH
508. RSA 1076/2011	SRI.E.K.NANDAKUMAR

& IA 2286/2011	SRI.K.JOHN MATHAI
	SRI.P.BENNY THOMAS
	SRI.P.GOPINATH
	SRI.JOSON MANAVALAN /
	SRI.M.NARENDRA KUMAR
	SMT.LAYA SIMON
WITH	
WP(C) 2297/2013 (J)	SRI.JOICE GEORGE
& CM.Appl 1730/2015	SRI.LIJI.J.VADAKEDOM /
	SRI.M.GOPIKRISHNAN NAMBIAR
	SRI.P.GOPINATH
	SRI.P.BENNY THOMAS
	SRI.K.JOHN MATHAI
	SRI.SAJEEVKUMAR K.GOPAL, SC, KSEB
-SERVED ON(NO MEMO)	
509. OP(C) 2928/2014 (O)	SMT.SADHANA KUMARI ESWARI
	SMT.K.R.CHITHRA
	KUM.P.M.VIDYA
	SRI.K.JAYAKUMAR (SR.) /
	SRI.A.S.BHAT
510. CRP 186/2011	SRI.N.N.SUGUNAPALAN (SR.)
	SRI.S.SUJIN
	SMT.NITA.N.S. /
	GOVERNMENT PLEADER
WITH	
CRP 119/2011	SRI.N.N.SUGUNAPALAN (SR.)
	SRI.S.SUJIN
	SMT.NITA.N.S. /
	GOVERNMENT PLEADER
511. OP(C) 2478/2014 (O)	SRI.K.A.SALIL NARAYANAN /
WITH CAVEAT 925/2011	SRI.JOSEPH T.JOHN
	SRI.P.C. HARIDAS (CAVEATOR)
512. RSA 911/2012	SRI.SAJAN VARGHEESE K.

& IA 1811/2012

SRI.LIJU. M.P /

& IA 1810/2012

SRI.JACOB SEBASTIAN

Contd....

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513. RSA 859/2011

SRI.SAJAN VARGHEESE K.

& IA 1867/2011

SRI.LIJU. M.P /

& IA 1866/2011

SRI.BINOY VASUDEVAN

SRI.R.MANIKANTAN

514. CRP 259/2013

GOVERNMENT PLEADER /

& IA 1233/2013

SRI.C.K.VIDYASAGAR

SRI.P.CHANDY JOSEPH

515. RSA 455/2015

SRI.JACOB SEBASTIAN /

& IA 1058/2015

SRI.NIRMAL. S

& IA 1057/2015

SRI..NIRMAL. S (CAVEATOR)

WITH CAVEAT 230/2015

WITH CAVEAT 514/2015

SRI..NIRMAL. S (CAVEATOR)

516. RSA 339/2015

SRI.P.B.KRISHNAN

& IA 821/2015

SRI.P.M.NEELAKANDAN

SRI.P.B.SUBRAMANYAN

SRI.SABU GEORGE

SRI.S.NITHIN (ANCHAL) /

SRI.K.G.GOURI SANKAR RAI

517. RSA 540/2013
(PERUMPALLIKUTTIYIL)

SRI.GEORGE VARGHESE

& IA 1329/2013

SRI.A.R.DILEEP

SRI.MANU SEBASTIAN /

SRI.P.B.SAHASRANAMAN

SRI.T.S.HARIKUMAR

SRI.K.JAGADEESH

SRI.RAAJESH S.SUBRAHMANIAN

518. RSA 58/2011

SRI.MATHEW JOHN (K)

& CM.App1 63/2011

SRI.DOMSON J.VATTAKUZH /

SRI.A.C.DEVASIA

	SRI.C.K.JACOB
519. RSA 842/2011	SRI.MATHEW JOHN (K)
& IA 2700/2011	SRI.DOMSON J.VATTAKUZH /
& IA 1840/2011	SRI.LIJI.J.VADAKEDOM
& CM.Appl 728/2011	
520. OP(C) 4108/2012 (O)	GOVERNMENT PLEADER /
	SRI.M.GOPIKRISHNAN NAMBIAR
	SRI.P.GOPINATH
	SRI.P.BENNY THOMAS
	SRI.K.JOHN MATHAI
	SRI.JOSON MANAVALAN
	Contd....4
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521. RSA 1455/2011	SRI.SABU GEORGE /
& CM.Appl 1327/2011	SRI.K.R.VINOD
522. CRP 615/2014 (SR.)	SRI.KURIAN GEORGE KANNANTHANAM
& IA 2529/2014	SRI.TONY GEORGE KANNANTHANAM
	SRI.THOMAS GEORGE /
	SRI.P.CHANDRASEKHAR
	SRI.B.PRASANTH
	SRI.T.S.SARATH
	SMT.P.M.MAZNA MANSOOR
523. RSA 827/2011	SRI.S.EASWARAN
& IA 1649/2014	SRI.P.MURALEEDHARAN (IRIMPANAM)
& IA 1820/2011	SRI.M.A.AUGUSTINE /
& IA 474/2014	SRI.N.N.SUGUNAPALAN (SR.)
& IA 1819/2011	SRI.S.SUJIN
	SRI.PAUL K.VARGHESE
524. RSA 295/2011	SRI.K.NARAYANAN (PARUR)
& IA 666/2011	SRI.V.RAJENDRAN (PERUMBAVOOR) /
	SRI.P.ALI
525. RSA 468/2012	SRI.K.NARAYANAN (PARUR)

& IA 1014/2012
WITH CAVEAT 1133/2011

(CAVEATOR)

526. RSA 609/2013
TRAVANCORE DEVASWOM

& IA 1471/2013

SRI.ALUNKAL GEORGE /
SRI.G.SREEKUMAR (CHELUR)
SRI.K.RAVI (PARIYARATH)
SRI.G. SREEKUMAR (CHELUR)

SRI.M.V.S.NAMBOOTHIRI, SC,
BOARD/
SRI.K.S.MANU (PUNUKKONNOOR)

X=====X=====X=====X

COURT - 1B (FIRST FLOOR)

14/07/2015

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PETITIONS

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201. IA 2602/2014,
IN RSA 56/2014

SRI.S.SOMAN /
SRI.K.SHAJ
SRI.SAJJU.S
SRI.RENJIT GEORGE
SMT.ANJU MOHAN
SRI.S.VISHNU (ARIKKATTIL)
SRI.S.K.SUJITH KRISHNA
SRI.SERGI JOSEPH THOMAS

202. IA 1552/2015,
CM.Appl 518/2015,
IA 1551/2015,
IN RSA 970/2011

SRI.K.M.SATHYANATHA MENON /
SRI.MOHAN JACOB GEORGE
SMT.P.V.PARVATHI
SMT.REENA THOMAS

203. CM.Appl 402/2015,
IN RSA 552/2015

SRI.H.BADARUDDIN
SMT.B.SHAMEERA /
SRI.K.V.SOHAN

204. CM.Appl 111/2015,
IN RSA 138/2015

SMT.SREEJA SOHAN.K.
SRI.R.PARTHASARATHY
SRI.RAJESH V.NAIR
SRI.B.KRISHNAN /
SRI.G.UNNIKRISHNAN

205. CM.Appl 312/2015, IN RSA 398/2015 (SERVICE N.C)	SRI.K.SANEESH KUMAR SRI.P.B.SAHASRANAMAN SRI.T.S.HARIKUMAR SRI.K.JAGADEESH /
206. CM.Appl 223/2015, IN RSA 274/2015	SRI RAJIT /
207. CM.Appl 20/2015, IN RSA 26/2015	SRI.DILIP J. AKKARA / SRI.JACOB SEBASTIAN SMT.SHAMSEERA. C.ASHRAF SRI.T.U.SUJITH KUMAR SMT.ANU JACOB

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208. CM.Appl 180/2015 IN RSA 232/2015	SRI.SUNIL NAIR PALAKKAT SRI.K.N.ABHILASH / SRI.P.R.VENKETESH SMT.ASHA P.KURIAKOSE
209. CM.Appl 183/2015, IN RSA 234/2015	SRI.A.CHANDRA BABU / SRI.B.KRISHNA MANI
210. CM.Appl 184/2015, IN RSA 235/2015	SRI.BOBY MATHEW / SRI.MATHEW JOHN (K) SRI.DOMSON J.VATTAKUZH
211. CM.Appl 525/2015, IN RSA 707/2015	SRI.RAJIT /
212. CM.Appl 524/2015, IN RSA 705/2015	SRI.M.SASINDRAN SRI.P.K.SUBHASH /
213. CM.Appl 478/2015, IN RSA 640/2015	SRI.D.KRISHNA PRASAD SMT.MINI V.MENON SRI.P.VISHNU PRASAD /
214. IA 1591/2015, IN RSA 81/2009	SRI.K.B.PRADEEP / GOVERNMENT PLEADER
215. SA 733/1997 (B) & IA 665/2015	SRI.A.N.RAJAN BABU SRI.P.GOPALAKRISHNAN (MVA)

(SERVICE INCOMPLETE)

SRI.A.R.EASWAR LAL /

SRI.P.RADHAKRISHNAN

SMT.K.MEERA

216. CM.Appl 438/2015,

SRI.G.S.REGHUNATH /

IA 571/2015

SRI.K.B.PRADEEP

IN SA 249/2003

SMT.M.HEMALATHA

COURT - 1B (FIRST FLOOR) X=====X=====X=====X
14/07/2015

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DEFECT

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101. OP(C) 2339/2012 (O)

SRI.B.PREMNATH (E) /

SRI.M.GOPIKRISHNAN NAMBIAR

SRI.P.GOPINATH

SRI.P.BENNY THOMAS

SRI.K.JOHN MATHAI

102. OP(C) 2870/2014 (O)

SRI.M.GOPIKRISHNAN NAMBIAR

SRI.P.GOPINATH

SRI.P.BENNY THOMAS

SRI.K.JOHN MATHAI

SRI.JOSON MANAVALAN

SRI.KURYAN THOMAS /

SRI.C.P.PEETHAMBARAN

103. RSA 63/2014

SRI.P.MARTIN JOSE

& IA 177/2014

SRI.A.JANI (KOLLAM)

& IA 176/2014

SRI.P.PRIJITH /

SRI.B.MOHANLAL

SRI.ALEXANDER GEORGE

WITH

RSA 825/2014

SRI.ALEXANDER GEORGE

& IA 1987/2014

SRI.C.P.SAJI

CM.Appl 655/2014

SRI.D.SREEKUMAR (KALAMASSERY) /

1988/2014

- 104. SA 733/2001 SRI.M.BALAGOVINDAN /
 & CMP 1715/2001
- 105. SA 832/1999 (G) SRI.K.M.MOHAMMED KUNHI /
 & CMP 371/2000 SRI.M.P.MUHAMMAD FAZIL
 & CMP 2066/2001
 & CMP 2068/2001
 & CMP 370/2000
 & CMP 1496/2000
 & CMP 2067/2001
- 106. RSA 731/2004 SRI.K.RAMACHANDRAN /
SMT.SUSAL A. CHINNAN
- 107. RSA 643/2005 SRI.R.D.SHENOY (SR.)
 & IA 1211/2005 SRI.S.VINOD BHAT
SRI.GEORGE VARGHESE
 (PERUMPALLIKUTTIYIL) /
SRI.K.SASIKUMAR
SRI.RINNY STEPHEN
- 108. RSA 43/2010 SRI.M.NARENDRA KUMAR
 & IA 1519/2015 SMT.LAYA SIMON /
 & IA 107/2010 SRI.ABRAHAM GEORGE JACOB
 (CAVEATOR) SRI. ABRAHAM GEORGE JACOB
 WITH CAVEAT 944/2009
 (CAVEATOR) SRI.M.NARENDRA KUMAR
 WITH SMT.LAYA SIMON /
 RSA 44/2010 SRI.ABRAHAM GEORGE JACOB
 & IA 108/2010
 1518/2015
 (CAVEATOR)

X=====X=====X=====X

COURT - 6A
14/07/2015

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PETITIONS

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501. Cr1.M.App1 3791/2015,

Crl.M.Appl 4119/2012, IN CRL.A 701/2012 MEMO)	SRI.MAHESH V.MENON SRI.N.O.JOHN / PUBLIC PROSECUTOR -SERVED ON (NO
502. Crl.M.Appl 3313/2015, IN CRL.A 400/2015 MEMO)	SRI.M.MANOJ KUMAR SMT.L.SMITHARAJ / PUBLIC PROSECUTOR -SERVED ON (NO
503. Crl.M.Appl 3782/2015, IN CRL.A 263/2015 MEMO)	SRI.R.T.PRADEEP / PUBLIC PROSECUTOR -SERVED ON (NO
504. Crl.M.Appl 282/2015 IN UNNUMB.Crl.L.P.../2015 ST 10/2010 of J.M.F.C.II, PALA MEMO)	SRI.MANUEL KACHIRAMATTAM SMT.MERRY GEORGE / SRI.N.MANOJ KUMAR SMT.JAYASREE MANOJ PUBLIC PROSECUTOR -SERVED ON (NO
505. CM.Appl 3797/2015 IN UNNUMB.Crl.L.P.../2015 MEMO) CC 600/2008 of J.M.F.C., TIRUR	SRI.C.M.MOHAMMED IQUABAL / PUBLIC PROSECUTOR -SERVED ON (NO
506. Crl.M.Appl 3809/2015 IN UNNUMB.Crl.L.P.../2015 MEMO) ST 3154/2009 of J.M.F.C.-II, TRIVANDRUM	SRI.BIJU .C. ABRAHAM / PUBLIC PROSECUTOR -SERVED ON (NO
507. Crl.L.P. 440/2014 SERVICE COMPLETE MEMO)	SRI.B.PRAMOD / SRI.MATHEW PHILIP EDAPPALLIL SRI.G.R.PANICKER PUBLIC PROSECUTOR -SERVED ON (NO
508. CRL.A 678/2009 & Crl.M.Appl 3298/2009 & Crl.M.Appl 3183/2015	SRI.C.KHALID SRI.N.GOPINATHA PANICKER SRI.T.P.SAJID SMT.M.A.SULFIA / PUBLIC PROSECUTOR

509. CrI.M.AppI 3834/2015,
IN CRL.A 28/2013

SRI.RENJITH THAMPAN (SR.)
SMT.P.R.REENA /
SRI.K.R.VINOD
PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

510. CRL.A 1224/2014

SRI.T.C.SURESH MENON
SRI.P.S.APPU /
SRI.JAYKAR.K.S.
SRI.ARUN.B.VARGHESE
SMT.M.B.DHANYA BABU
PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

511. CRL.A 691/2015
& CrI.M.AppI 3773/2015

SRI.BABU S. NAIR
SRI.K.RAKESH /
PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

X=====X=====X=====X

COURT ROOM. " 1D "

HON'BLE MR. JUSTICE P.B.SURESH KUMAR

TO BE SPOKEN TO

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1. RFA 193/2014
& IA 1286/2014
& IA 623/2014
& IA 1431/2014
WITH CAVEAT 190/2014
FILE IN CHAMBERS

SRI.P.MARTIN JOSE
SRI.ELDHO CHERIAN
SRI.P.PRIJITH
SRI.THOMAS P.KURUVILLA /
SRI.K.J.KURIACHAN
SRI.K.PAUL KURIAKOSE
SRI.P.VIJAYAKUMAR
SRI.C.R.REGHUNATHAN
SRI.M.V.ASHIM
SRI.R.BALAKRISHNAN
SRI.B.HARRYLAL
SRI.SUVIN.R.MENON
SRI.K.J..KURIACHAN (CAVEATOR)

ADMISSION

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2. RSA 313/2015	SRI.P.K.MOHANAN (PALAKKAD)
& IA 767/2015	SRI.C.DILIP
	SRI.K.C.KIRAN /

X=====X=====X=====X

NOTE : ITEM NO 802 DELETED FROM THE WEEKLY LIST

PETITION LIST SEPARATE

14.7.2015

PETITIONS

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301. MACA 1586/2009	SMT.RAJI T.BHASKAR / SRI.NAGARAJ NARAYANAN SRI.NAIR AJAY KRISHNAN SRI.RAJAN VELLOTH SRI.SAIJO HASSAN SRI.A.S.SABU SRI.BENOJ C AUGUSTIN SRI.PRATHAP PILLAI
302. CM.Appl 1255/2011, IN LA.App. 558/2011 (D)	SRI.M.R.ANANDAKUTTAN SMT.M.A.ZOHRA SRI.A.MANOхаран SRI.MAHESH ANANDAKUTTAN / GOVERNMENT PLEADER
303. IA 162/2015, IN RSA 1106/2012	SRI.SAJU.S.A SRI.K.C.KIRAN SMT.P.A.SHEEJA SMT.MEENA.A. / SRI.R.D.SHENOY (SR.) SRI.T.N.MANOJ
304. MJC 94/2014 IN FAO 139/2012 & CM.Appl 190/2014	SRI.P.B.KRISHNAN / SRI.G.SREEKUMAR (CHELUR) SRI.MATHEW JOHN (K)

<p>WITH FAO 139/2012</p>	<p>SRI.P.B.KRISHNAN SMT.GEETHA P.MENON SRI.N.AJITH SRI.P.B.SUBRAMANYAN / SRI.MATHEW JOHN (K) SRI.DOMSON J.VATTAKUZHY SRI.G.SREEKUMAR (CHELUR) SRI.K.RAVI (PARIYARATH) SRI.K.J.KURIACHAN /</p>	
<p>305. MJC 204/2015 IN FAO 134/2014 WITH FAO 134/2014</p>	<p>SRI.K.J.KURIACHAN /</p>	
<p>2</p>	<p>Contd....</p>	
<p>Court -1D</p>	<p>Page 2</p>	<p>14/07/2015</p>
<p>306. IA 908/2014, IA 985/2015, IN RSA 352/2014 WITH RSA 354/2015</p>	<p>SRI.K.M.FIROZ SMT.M.SHAJNA / SMT.M.A.ZOHRA SRI.RAJESH SIVARAMANKUTTY // SRI.SAJAN VARGHEESE K. SRI.LIJU. M.P</p>	
<p>307. IA 2085/2012, IA 1568/2013, IN AS 488/1990 (A)</p>	<p>SRI.S.VENKITASUBRAMONIA AYYAR SRI.V.GIRI SRI.P.R.VENKETESH / SRI.LEGY ABRAHAM SRI.RAJASEKHARAN PILLAI, SRI.M.NARENDRA KUMAR SRI.P.G.PARAMESWARA PANICKER SRI.M.V.JOHN SRI.K.M.VARGHESE SRI.ANANDAN PILLAI</p>	
<p>308. IA 1598/2015</p>	<p>SRI.N.SUBRAMANIAM</p>	

IN RSA 558/2012
WITH CAVEAT 950/2011

SRI. R.RAJAGOPAL
SRI.DINNY THOMAS /
SRI.SAJU.S.A (CAVEATOR)
SRI.SAJU.S.A (CAVEATOR)

WITH
RSA 290/2012
& IA 626/2012
627/2012

SRI.T.KRISHNAN UNNI (SR.)

SRI.SAJU.S.A
SMT.P.K.SHAKKEELA
SMT.P.A.SHEEJA
SMT.MEENA.A. /

WITH
RSA 324/2012
& IA 642/2012
702/2012

SRI.T.KRISHNAN UNNI (SR.)

SRI.SAJU.S.A /

WITH
RSA 497/2012 (A)
& IA 1060/2012
1589/2015

SRI.N.SUBRAMANIAM

SRI.DINNY THOMAS
SRI. R.RAJAGOPAL /
SRI.SAJU.S.A

FOR JUDGEMENT

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309. MACA 1623/2013
& IA 2217/2013
AT 1.45 PM FIC

SRI.A.A.ZIYAD RAHMAN
SRI.LAL K.JOSEPH
SRI.V.S.SHIRAZ BAVA /
SRI.C.K.SAJEEV
SRI.BIJU MARTIN
SRI.D.M.NOWFAL

Contd...

310. AS 250/1997 (C) SRI.R.PARTHASARATHY /
& CMP 2339/1997 SRI.A.MOHAMED MUSTAQUE
& CMP 6747/1997 SRI.T.C.MOHANDAS
& IA 2644/2013 SRI.TPM.IBRAHIM KHAN
& CMP 2183/1997 SRI.A.A.ABUL HASSAN-R31
& CMP 5241/1998 SRI.M.A.FAYAZ
& IA 393/2013 SRI.P.A.ABDUL JABBAR, SC, WAKF BOARD
& CMP 2182/1997 SRI.M.M.SAIDU MUHAMMED, SC, WAKF BOARD
AT 1.45 PM FIC SRI.POOVAMULLE PARAMBIL ABDULKAREEM
SRI.MVS.NAMBOOTHIRY
SRI.C.KHALID
SRI.N.GOPINATHA PANICKER
SRI.T.P.SAJID
SMT.NAMITHA JYOTHISH
SRI.K.SHIBILI NAHA, SC, KERALA STATE
WAKF BOARD
311. AS 615/1996 SRI.P.K.SURESH KUMAR, M.R.SREELATHA /
AT 1.45 PM FIC SRI.P.KESAVAN NAIR
SRI.P.SHRIHARI, P.VANI
SRI.K.G.CLEETUS
WITH
AS 623/1996 SRI.P.K.SURESH KUMAR, M.R.SREELETHA //
& CMP 3801/1996
4625/1996
SRI.P.KESAVAN NAIR
SRI.P.SHRIHARI
SMT.P.VANI
312. AS 673/1998 (C) SRI.GEORGE CHERIAN /
WITH CAVEAT 98/1998 SRI.A.SUDHI VASUDEVAN
SRI.C.K.VIDYASAGAR
SRI.P.CHANDY JOSEPH
SMT.BINDU MOHANDAS
SRI.A.SUDHI VASUDEVAN (CAVEATOR)

FOR ORDERS

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313. FAO 304/2010

SRI.K.MOHANAKANNAN
SMT.A.R.PRAVITHA /
SRI.V.R.KESAVA KAIMAL
SRI.N.M.MADHU

WITH

FAO 303/2010

SRI.K.MOHANAKANNAN
SMT.A.R.PRAVITHA /
SRI.V.R.KESAVA KAIMAL
SRI.N.M.MADHU

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314. FAO 371/2011

& IA 1540/2014
& IA 4115/2011
& IA 598/2015
& IA 4114/2011

SRI.C.P.RAVIKUMAR
SRI.P.B.SAHASRANAMAN
SRI.T.S.HARIKUMAR
SRI.S.MOHANAN /
SRI.C.S. MANILAL
SRI.S. NIDHEESH

315. FAO (RO) 18/2015

& IA 114/2015

SRI.G.SREEKUMAR (CHELUR) /
SRI.RAJIT

316. FAO (RO) 10/2015

& IA 47/2015

SRI.S.JAMES VINCENT /
SRI.S.NIKHIL SANKAR
SMT.C.S.GEETHU
SRI.SHYAMDEEP S.SHENOY

CONTEMPT OF COURT CASES (PETITIONS)

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317. Con.Case(C) 454/2015 (S)

IN WPC 10831/2013
& IA 235/2015
& IA 153/2015

SRI.V.PHILIP MATHEW
SRI.GIBI.C.GEORGE
SRI.JEPH JOSEPH
SRI.E.RADHAKRISHNAN /
SRI.M.SASINDRAN

(NO MEMO)

GOVERNMENT PLEADER -SERVED ON

WITH

WP (C) 10831/2013 (D)

SRI.V.PHILIP MATHEW //

& IA 7/2015

GOVERNMENT PLEADER

FOR HEARING

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318. AS 289/1992

SRI.S.V.BALAKRISHNA IYER

SRI.A.M.PRATAP SINGH /

SRI.V.SANKARA RAJA

WITH

AS 271/1992

SRI.S.V.BALAKRISHNA IYER

SRI.K.SAJAN VARGHESE

SRI.K.JAYAKUMAR /

SRI.V.SANKARA RAJA

WITH

AS 295/1992

SRI.K.JAYAKUMAR

SRI.A.M.PRATAP SINGH /

SRI.V.SANKARA RAJA

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FOR DISPOSAL

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319. RFA 47/2007

SRI.V.SANKARA RAJA

& IA 1544/2014

SRI.M.A.SUNILKUMAR /

& CM.App1 330/2014

SRI.JOSEPH FRANKLIN

& IA 16/2010

SMT.NIMMI FRANKLIN

& IA 1545/2014

SRI.A.BALAGOPALAN

SRI.A.RAJAGOPALAN

SRI.M.M.MATHEW (MANNOOR E'TTONNIL)

320. MACA 2451/2014

SRI.A.A.ZIYAD RAHMAN

& CM.App1 2490/2014

SRI.LAL K.JOSEPH

& IA 2853/2014	SRI.V.S.SHIRAZ BAVA /
	SRI.P.P.RAMACHANDRAN
321. Ins.APP 59/2012	SRI.T.V.AJAYAKUMAR /
& CM.Appl 1826/2012	SRI.GOPAKUMAR R.THALIYAL
& IA 1831/2012	SRI.A.CHANDRA BABU
322. Ins.APP 54/2010	SRI.A.V.XAVIER
& CM.Appl 2008/2010	SRI.K.JOLLY JOHN /
& IA 2216/2010 CORPN	SRI.P.SANKARANKUTTY NAIR, SC, ESI
323. FAO 123/2013	SRI.B.KRISHNA MANI
& IA 624/2013	SRI.D.KESAVAN NAIR
& IA 623/2013	SMT.N.V.SANDHYA /
	SRI.RENJITH THAMPAN (SR.)
	SMT.P.R.REENA
WITH	
FAO 121/2013	SRI.B.KRISHNA MANI
& IA 619/2013	
620/2013	
	SRI.D.KESAVAN NAIR
	SMT.N.V.SANDHYA /
	SMT.P.R.REENA
WITH	
FAO 122/2013	SRI.B.KRISHNA MANI
& IA 621/2013	
622/2013	
	SRI.D.KESAVAN NAIR
	SMT.N.V.SANDHYA /
	SRI.P.GOPINATH
	SRI.RENJITH THAMPAN (SR.)
	SMT.P.R.REENA
324. RSA 779/2011 (A)	SRI.SAJU.S.A
& IA 3075/2014	SRI.T.SIVADASAN
& IA 1738/2011	SRI.K.C.KIRAN /
& IA 2655/2013	SRI.A.RANJITH NARAYANAN

& IA 1409/2014 SRI.A.RANJITH NARAYANAN
& IA 1801/2013 SRI.S.K.SAJU
SRI.C.P.MOHAMMED NIAS
SRI.SAJEEV BHASKAR
SRI.M.S.NARAYANAN

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325. FAO (RO) 251/2013
& IA 1258/2013

SRI.VAKKOM N.VIJAYAN
SMT.V.RENJU /
SRI.O.V.MANIPRASAD
SRI.SAJU J PANICKER

326. Ins.APP 83/2010
& CM.Appl 3277/2010
& IA 3290/2010

SRI.T.V.AJAYAKUMAR /
SRI.SURAJ.S
SRI.M.B.PRAJITH
SRI.K.K.PREMALAL

WITH

Ins.APP 84/2010
& IA 3427/2010

SRI.T.V.AJAYAKUMAR //

SRI.KURIAN GEORGE KANNANTHANAM (SR.)
SRI.TONY GEORGE KANNANTHANAM

WITH

Ins.APP 99/2011
& IA 2706/2011

SRI.T.V.AJAYAKUMAR //

SRI.M.B.PRAJITH

WITH

Ins.APP 22/2012
& CM.Appl 1019/2012
1147/2012

SRI.T.V.AJAYAKUMAR /

327. Ins.APP 98/2011
& CM.Appl 2476/2011
& IA 2707/2011
& CM.Appl 2477/2011

SRI.T.V.AJAYAKUMAR /
SRI.M.B.PRAJITH

WITH

Ins.APP 97/2011
& IA 2690/2011
365/2013

SRI.T.V.AJAYAKUMAR //

SRI.M.B.PRAJITH

WITH

Ins.APP 91/2011
& IA 2548/2011

SRI.T.V.AJAYAKUMAR //

SRI.M.B.PRAJITH

328. RFA 12/2003 (B)
& IA 1388/2004
& CM.Appl 467/2014
& IA 569/2003
& IA 1972/2012

SRI.C.KHALID
SRI.N.GOPINATHA PANICKER
SRI.P.VISWAMBARAN
SRI.R.O.MUHAMED SHEMEEM
SRI.T.P.SAJID (THALASSERY) /
SRI.ABRAHAM MATHEW (VETTOOR)
SMT.MERLIN MATHEW

329. RFA 543/2004 (B)
& IA 3314/2004

SRI.P.GOPAKUMARAN NAIR
SRI.C.S.DIAS /
BINDU B.N
SRI.C.A.CHACKO

Contd....

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330. AS 481/2001
& IA 1465/2010
& CMP 3453/2001
& IA 1820/2007
& IA 907/2013
& CMP 4877/2001
& IA 2884/2007
& IA 1377/2013
& CMP 1799/2002
& IA 1819/2007
& IA 906/2013

SRI.GEORGE THOMAS (MEVADA) (SR.)
SMT.RINU JOSE
SRI.AMAL GEORGE /
SRI.S.V.S. AYYAR
SMT.K.N.VIGY
SRI.P.J.PHILIP
SRI.T.K.MARTHANDAN UNNITHAN
SRI.K.P.UNNIKRISHNAN
SRI.P.J.PHILIP
SRI.P.J.PHILIP
SRI.P.J. PHILIP (CAVEATOR)

& CMP 3454/2001

& IA 1821/2007

SRI.P.J.PHILIP (CAVEATOR)

& IA 908/2013

& CMP 510/2003

WITH CAVEAT 684/2001

WITH CAVEAT 769/2001

X=====X=====X=====X

PETITIONS (SUPPLEMENTARY)

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331. CM.Appl 2302/2015

SRI.V.S.CHANDRASEKHARAN

IN UNNUMB,MACA../2015

SMT.LEKSHMI SWAMINATHAN /

OPMV 764/2010 of
MEMO)

SMT.K.S.SANTHI -SERVED ON (NO

IST ADDL.M.A.C.T, KOZHIKODE

X=====X=====X=====X

COURT ROOM. " 2A "

HON'BLE MR.JUSTICE K.SURENDRA MOHAN

HON'BLE MRS. JUSTICE MARY JOSEPH

ADMISSION PART-I

=====

1. RCRev. 143/2015

SRI.DINESH MATHEW J.MURICKEN /

& IA 1489/2015

SRI..SANTHEEP ANKARATH (CAVEATOR)

& IA 1488/2015

WITH CAVEAT 47/2015

2. RCRev. 167/2015

SRI.DINESH MATHEW J.MURICKEN /

& IA 1758/2015

& IA 1757/2015

& CM.Appl 565/2015

3. RCRev. 169/2015

SRI.S.SANAL KUMAR

& IA 1767/2015

SRI.M.T.SURESHKUMAR

& IA 1766/2015

SMT.T.J.SEEMA

SMT.BHAVANA VELAYUDHAN /

PETITIONS

=====

4. RCRev. 18/2012
& IA 1686/2015

SRI.ZUBAIR PULIKKOOL
SRI.P.S.BINU /
SRI.V.N.RAMESAN NAMBISAN

X=====X=====X=====X

NOTE: 1.ADMISSION PART II, PETITIONS PART I & II AND
FOR HEARING(501 SERIES) - SEPARATE LISTS.

2.ITEM NO.803 WILL STAND DELETED FROM THE WEEKLY HG. LIST.

COURT - 2A (SECOND FLOOR)
14/7/2015

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ADMISSION - PART II

=====

101. MACA 2060/2015
& IA 2419/2015
KAKKATTUMATTATHIL /

SRI.A.C.CHACKO
SRI.SAJI VARGHESE

MEMO)

SMT.K.S.SANTHI -SERVED ON (NO

102. MACA 1813/2015
& IA 2142/2015
WITH CAVEAT 158/2015
WITH CAVEAT 573/2015

SRI.R.AJITH KUMAR (128/84) /
SRI.K..JANARDHANAN (CAVEATOR)
SRI.K.J..MANU RAJ (CAVEATOR)
SRI.K..JANARDHANAN (CAVEATOR)

103. MACA 2073/2014
& IA 2359/2014
WITH CAVEAT 523/2014

SRI.M.A.GEORGE /
SRI.T.K..KOSHY (CAVEATOR)

SRI..ABE RAJAN (CAVEATOR)

104. MACA 1977/2015
& IA 2301/2015

SRI.R.AJITH KUMAR (128/84) /

105. MACA 2072/2014

SRI.P.V.CHANDRA MOHAN /
SRI.JOHN JOSEPH VETTIKAD
SRI.C.JOSEPH JOHNY

(NO MEMO)

SRI.A.A.ZIYAD RAHMAN -SERVED ON

106. MACA 2002/2015
& IA 2340/2015

SRI.C.C.THOMAS (SR.)
SRI.M.G.KARTHIKEYAN

WITH CAVEAT 706/2015
MEMO)

SRI.NIREESH MATHEW /
SRI.V..BINOY RAM (CAVEATOR)
SRI.M.A.GEORGE -SERVED ON (NO

107. MACA 1097/2015
MEMO)

SRI.V..BINOY RAM(CAVEATOR)
SMT.K.V.RESHMI /
SMT.DEEPA GEORGE
SRI.M.A.GEORGE -SERVED ON (NO

d....2

Cont

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14/07/2015

WITH
MACA 1094/2015

SMT.K.V.RESHMI //
SMT.SARAH SALVY
SRI.M.A.GEORGE

108. MACA 974/2015
MEMO)

SRI.K.JANARDHANAN
SRI.K.J.MANU RAJ /
SRI.A.A.ZIYAD RAHMAN -SERVED ON (NO

109. MACA 1718/2015

SRI.K.ANAND /
SMT.K.S.SANTHI -SERVED ON (NO MEMO)

110. WP(C) 4478/2015 (I)
PLEADER FOR FORE

SRI.P.BABU KUMAR /
GOVERNMENT PLEADER
SRI.M.P.MADHAVANKUTTY, SPL. GOVT.
-SERVED ON (NO MEMO)

WITH
OP(FT) 2/2014 (R)
& IA 5773/2014
7972/2014
10168/2014
12730/2014
13400/2014

ADMITTED

SRI.P.BABU KUMAR //
GOVERNMENT PLEADER

WITH
MFA 54/2010
& IA 800/2010
2191/2010
1691/2013
ADMITTED

GOVERNMENT PLEADER //
SRI.N.N.SUGUNAPALAN (SR.)
SRI.P.BABU KUMAR

WITH
MFA 46/2010
& IA 128/2011
657/2010
1075/2014
1799/2013
1800/2013
2338/2013
3017/2011
3294/2014
ADMITTED

SRI.N.N.SUGUNAPALAN (SR.)
SRI.K.RAMACHANDRAN
SRI.S.SREEDEV
SMT.V.SHYLAJA /
GOVERNMENT PLEADER

Contd....3

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FILING DEFECT

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111. UNNUMB,MACA../2015

SRI.K.M.SATHYANATHA MENON

OPMV 792/2012 of

SMT.KAVERY S THAMPI /

M.A.C.T. TIRUR (NO MEMO)	SRI.JOHN JOSEPH VETTIKAD -SERVED ON
112. UNNUMB,MACA../2015	SRI.PEEYUS A.KOTTAM /
OPMV 1482/2007 of MEMO)	SRI.A.A.ZIYAD RAHMAN -SERVED ON (NO
M.A.C.T., PERUMBAVOOR	
113. UNNUMB,MACA../2015 (PERUMPALLIKUTTIYIL)	SRI.GEORGE VARGHESE
OPMV 215/2008 of	SRI.A.R.DILEEP
ADDL.MACT, ALAPPUZHA	SRI.MANU SEBASTIAN
	SMT.PARVATHY NAIR /
	SRI.M.A.GEORGE -SERVED ON (NO MEMO)
	SRI.A.A.ZIYAD RAHMAN -SERVED ON (NO
MEMO)	
114. UNNUMB,MACA../2015	SRI.GEORGE CHERIAN (SR.)
OPMV 395/2010 of	SMT.K.S.SANTHI
MACT, IRINJALAKUDA	SRI.ALEXY AUGUSTINE
	SMT.LATHA SUSAN CHERIAN /
115. UNNUMB.WA../2015 KSRTC /	SRI.M.GOPIKRISHNAN NAMBIAR, SC,
WPC 8375/2014 of MEMO)	SRI.ALEXANDER JOSEPH -SERVED ON (NO
HIGH COURT OF KERALA ON (NO MEMO)	SRI.K.P.JUSTINE (KARIPAT) -SERVED
IN WPC 8375/2014	

X=====X=====X=====X

COURT - 2A (SECOND FLOOR)
14/07/2015

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PETITIONS PART-I

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301. RCRRev. 89/2015	SRI.ABRAHAM P.GEORGE
(R1 FILED VAKKALATH.LCR RECVD.)	SRI.M.RAJENDRAN NAIR
	SRI.K.VINODKUMAR (707/89)
	SMT.M.SANTHY /
	SRI.K.N.CHANDRABABU
	SRI.CHANDRABABU (CAVEATOR)

-SERVED ON (NO MEMO)

302. RCRev. 87/2014

& IA 1031/2014

& IA 1030/2014

WITH CAVEAT 1126/2013

(SERVICE COMPLETE)

SRI.P.SANTHOSH (PODUVAL)

SMT.R.RAJITHA

SRI.K.D.SREEVISAKH /

SRI.K.M.FIROZ

SMT.M.SHAJNA

SRI.S.KANNAN

SRI.C.A..CHACKO (CAVEATOR)

303. IA 954/2015

IN RCRev. 77/2015

(RESPONDENT MOVED)

SRI.S.VINOD BHAT

SRI.LEGITH T.KOTTAKKAL /

SRI.K.SANEESH KUMAR

SMT.V.B.SANTHINI

304. IA 1718/2015,

IN RCRev. 213/2013

(DECLARING SERVICE)

SRI.A.K.MOHAMED ALI

SRI.A.A.ZIYAD RAHMAN

SRI.LAL K.JOSEPH

SRI.V.S.SHIRAZ BAVA /

SRI.S.SANAL KUMAR

SMT.BHAVANA VELAYUDHAN

SMT.T.J.SEEMA

WITH

RCRev. 214/2013

& IA 214/2013

1427/2013

(SERVICE COMPLETE)

SRI.A.K.MOHAMED ALI

SRI.A.A.ZIYAD RAHMAN

SRI.LAL K.JOSEPH

SRI.V.S.SHIRAZ BAVA /

SRI.S.SANAL KUMAR

SMT.BHAVANA VELAYUDHAN

SMT.T.J.SEEMA

SRI.N.K.MOHANLAL

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<p>305. IA 3078/2013 IN RCRcv. 6/2012 (IMPLEADING I.A.) WITH RCRcv. 428/2011 & IA 2586/2011 3076/2013 (NO STEPS TAKEN) DEFECTS =====</p>	<p>SMT.PRABHA R.MENON / SRI.V.V.SURENDRAN SMT.PRABHA R.MENON // SRI.V.V.SURENDRAN SRI.P.A.HARISH</p>
<p>306. RCRcv. 218/2014 (NOTICE NOT SERVED)</p>	<p>SRI.G.SREEKUMAR (CHELUR) /</p>
<p>307. RCRcv. 279/2014 & CM.Appl 758/2014 & IA 2577/2014 (NO STEPS TAKEN-R1)</p>	<p>SRI.K.SUBASH CHANDRA BOSE /</p>
<p>308. RCRcv. 83/2014 & IA 963/2014 & IA 962/2014 (PROCESS DEFECTIVE)</p>	<p>SRI.JAMES KURIAN SRI.SANTHOSH MODAYIL /</p>
<p>309. RCRcv. 282/2014 & IA 2613/2014 & IA 2606/2014 (NO STEPS TAKEN)</p>	<p>SRI.SHIRAZ ABDULLA SRI.JOJO PAPPACHAN / SRI.D.KRISHNA PRASAD SMT.MINI V.MENON SRI.P.VISHNU PRASAD</p>
<p>310. RP 193/2015 (O) PERSON) / IN OPRC 169/2014 & IA 149/2015 & IA 95/2015 & IA 163/2015 & IA 97/2015 & IA 99/2015</p>	<p>GEORGE KURIAN ARIKODY (PARTY-IN- SRI.JEFF JOSEPH(B/O)</p>

& IA 94/2015

& IA 162/2015

& IA 96/2015

& IA 98/2015

(PROCESS NOT FILED)

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311. OP (RC) 133/2014 (O)

SMT.R.PADMAKUMARI /

WITH CAVEAT 702/2014

SMT.K..DEEPA (PAYYANUR) (CAVEATOR)

(MEMO NOT FILED FOR SENDING NOTICE IN NEW ADDRESS)

X=====X=====X=====X

COURT - 2A (SECOND FLOOR)
14/7/2015

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PETITIONS - PART II

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401. CM.Appl 2202/2015

SRI.LAL GEORGE /

IN UNNUMB,MACA../2015

OPMV 659/2007 of

SPL.COURT FOR EC ACT CASES &MACT,TSR

402. CM.Appl 256/2014,
GENERAL

SRI.P.C.IYPE, ADDL. ADVOCATE

IN LA.App. 251/2014

GOVERNMENT PLEADER /

SRI.M.GOPIKRISHNAN NAMBIAR

-SERVED ON (NO MEMO)

WITH

LA.App. 181/2014

SRI.M.GOPIKRISHNAN NAMBIAR

& IA 341/2014

CM.Appl 184/2014

SRI.P.GOPINATH

SRI.P.BENNY THOMAS

SRI.K.JOHN MATHAI /

GOVERNMENT PLEADER

SRI.B.PREMNATH (E)

403. CM.Appl 636/2014, IN LA.App. 615/2014 GENERAL /	SRI.K.K.ELIAS GOVERNMENT PLEADER SRI.P.C.IYPE, ADDL. ADVOCATE
404. CM.Appl 607/2014, IN LA.App. 594/2014	GOVERNMENT PLEADER ADVOCATE GENERAL /
405. CM.Appl 29/2015, IN MACA 33/2015	SRI.RAJAN P.KALIYATH / SRI.A.N.SANTHOSH
406. CM.Appl 2225/2015, IN MFA 53/2015	GOVERNMENT PLEADER /
407. CM.Appl 1502/2015 IN MACA 1343/2015	SRI.L.RAM MOHAN SRI.M.AUBREY ABRAHAM ISAAC / SRI.A.R.GEORGE
MEMO)	SMT.K.S.SANTHI -SERVED ON (NO
408. CM.Appl 1503/2015 IN MACA 1344/2015	SRI.L.RAM MOHAN SRI.M.AUBREY ABRAHAM ISAAC / SRI.MATHEWS JACOB (SR.) SRI.P.JACOB MATHEW
MEMO)	SRI.M.A.GEORGE -SERVED ON (NO
409. CM.Appl 2385/2014 IN MACA 2083/2014	SRI.V.S.CHANDRASEKHARAN SMT.LEKSHMI SWAMINATHAN / SRI.MATHEWS JACOB (SR.) SRI.P.JACOB MATHEW
d....2	
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410. CM.Appl 223/2014, IN LA.App. 222/2014	GOVERNMENT PLEADER / SRI.T.I.ABDUL SALAM SRI.M.GOPIKRISHNAN NAMBIAR -SERVED
ON (NO MEMO)	
411. CM.Appl 324/2014, IN LA.App. 325/2014	GOVERNMENT PLEADER ADVOCATE GENERAL /

	SRI.SHYSON P.MANGUZHA, SC, ROADS & BRI
	SRI.JAMSHEED HAFIZ
(NO MEMO)	SRI. SHYSON P. MAGUSHA -SERVED ON
412. CM.Appl 170/2014,	GOVERNMENT PLEADER
IN LA.App. 170/2014	SRI.P.C.IYPE, ADDL. ADVOCATE GENERAL
/	
413. IA 2362/2015,	SRI.V.V.ASOKAN (SR.)
CM.Appl 2205/2015,	SRI.VINEETH KOMALACHANDRAN
IN Arb.A 36/2015	SRI.P.RAHUL /
WITH CAVEAT 1259/2014	SRI.S.VINOD BHAT
	SRI.LEGITH T.KOTTAKKAL
	SRI.S..VINOD BHAT (CAVEATOR)
414. CM.Appl 763/2015	SMT.K.V.RESHMI /
IN MACA 674/2015	SMT.P.K.SANTHAMMA
(NO MEMO)	SRI.JOHN JOSEPH VETTIKAD -SERVED ON
415. CM.Appl 1880/2008,	SRI.SHEJI P.ABRAHAM
IN MACA 1869/2008	SMT.GISA SUSAN THOMAS /
	SMT.SARAH SALVY
416. IA 2363/2015,	SRI.GEORGE CHERIAN (SR.)
IN MACA 498/2015	SMT.K.S.SANTHI /
	SRI.REJI GEORGE
	SMT.ANUPAMA JOHNY
WITH	
CO 86/2015	
IN MACA 498/2015	SRI.REJI GEORGE
	SMT.ANUPAMA JOHNY /
	SMT.K.S.SANTHI
417. IA 2401/2015,	SRI.MATHEWS JACOB (SR.)
IN MACA 880/2013	SRI.P.JACOB MATHEW /
	SRI.ABRAHAM P.GEORGE
	SRI.K.VINODKUMAR (707/89)
	SMT.M.SANTHY
418. IA 2326/2015	SRI.ABRAHAM MATHEW (VETTOOR) /

IN MACA 470/2013
MEMO)

SRI.P.MURALEEDHARAN
SRI.A.A.ZIYAD RAHMAN -SERVED ON (NO

Contd....

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419. IA 2331/2015,
IN MACA 88/2009
DEFECT

SRI.JACOB ABRAHAM
SMT.KOCHUMOL KODUVATH /
SRI.A.R.GEORGE

420. IA 2305/2014,
IN MACA 259/2010

SRI.MATHEWS JACOB (SR.)
SRI.P.JACOB MATHEW /
SRI.B.RAGUNATHAN
SRI.G.S.MOHANDAS

WITH

CO 26/2010

IN MACA 259/2010

SRI.B.RAGUNATHAN /

421. IA 214/2014

GOVERNMENT PLEADER /

IN LA.App. 117/2014

SRI.JOHN JOSEPH

SMT.BEENA JOHN

SRI.M.J.PAVU

SRI.K.A.ABDUL SALAM

SRI.SUNIL V.MOHAMMED

SRI.M.GOPIKRISHNAN NAMBIAR -SERVED ON

(NO MEMO)

422. MACA 2275/2014
& CM.Appl 2645/2014

SRI.M.V.AMARESAN /

SRI.P.JACOB MATHEW

LCR IS

SRI.M.A.GEORGE -SERVED ON (NO MEMO)

423. MACA 2320/2014

SRI.M.V.AMARESAN /

LCR IS

SRI.RAJESH THOMAS

SRI.A.A.ZIYAD RAHMAN -SERVED ON (NO

MEMO)

424. MACA 1720/2004

SRI.VARGHESE C.KURIAKOSE

& IA 2856/2013

SRI.JACOB SEBASTIAN

& IA 2319/2014

SRI.PRAVEEN K. JOY /

LCR IS

SRI.KKM.SHERIF

425. Co.Appeal 19/2014
& IA 1384/2015
& CM.Appl 3689/2014
GENERAL
& IA 906/2015
& IA 3714/2014
MEMO)

SRI.A.A.ZIYAD RAHMAN
SRI.LAL K.JOSEPH
SRI.VPK.PANICKER
SMT.K.M.RASHMI (PARAVOOR)
SRI.P.RAVINDRA NATH
SRI.N.KRISHNA PRASAD /
SRI.N.NAGARESH, ASSISTANT SOLICITOR
SRI.R.BINDU (SASTHAMANGALAM)
SRI.PRASANTH M.P
SRI.PHILIP MATHEW -SERVED ON (NO

X=====X=====X=====X

COURT - 2A (SECOND FLOOR)
14/07/2015

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FOR HEARING

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501. RCRcv. 59/2014
& IA 615/2014
PART HEARD

502. MFA 158/2011
& IA 986/2015

SRI.SUNIL NAIR PALAKKAT
SRI.K.N.ABHILASH /
SRI.K.R.MOHANAN
SRI.K.M.SANAL
GOVERNMENT PLEADER /
SRI.BABU JOSEPH KURUVATHAZHA
SRI.T.K.BIJU (MANJINIKARA)
SRI.N.SHAMSUL HUDA

WITH

WP(C) 17647/2011 (E)

& IA 18473/2011

2024/2012

8113/2014

MEMO)

SRI.BABU JOSEPH KURUVATHAZHA
SRI.K.I.SAGEER /
GOVERNMENT PLEADER -SERVED ON(NO
SRI.M.P.PRAKASH,SPL.GP FOR

FOREST -SERVED ON(NO MEMO)

503. RCRRev. 131/2014

& IA 1307/2014

SRI.R.AZAD BABU /

SRI.M.D.SASIKUMARAN

SRI.K.S.HARIHARAPUTHRAN

SRI.GEORGE MATHEW

SRI.SUNIL KUMAR A.G

SRI.DIPU JAMES

504. RCRRev. 215/2014

& IA 460/2015

& IA 325/2015

& IA 1870/2014

SRI.ABRAHAM JOHN /

SRI.BASIL MATHEW

505. RCRRev. 227/2014

& IA 1977/2014

& IA 532/2015

& IA 1978/2014

SRI.K.C.SANTHOSHKUMAR

SMT.K.K.CHANDRALEKHA

SMT.ANUPAMA JOHNY /

SRI.C.P.PEETHAMBARAN

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506. RCRRev. 235/2014

& IA 2055/2014

& IA 2054/2014

WITH CAVEAT 792/2014

SRI.T.KRISHNAN UNNI (SR.)

SRI.VINOD RAVINDRANATH

SRI.SAJU.S.A

SRI.K.C.KIRAN /

SRI.PUSHPARAJAN KODOTH ,CAVEATOR

SRI.T.SETHUMADHAVAN (SR.)

SRI.PUSHPARAJAN KODOTH

SRI.K.JAYESH MOHANKUMAR

SMT.VANDANA MENON

SMT.N.DEEPA

SRI.T..SETHUMADHAVAN (SR.) (CAVEATOR)

SMT.N..DEEPA (CAVEATOR)

SRI.K..JAYESH MOHANKUMAR (CAVEATOR)

SRI..PUSHPARAJAN KODOTH (CAVEATOR)

SMT..VANDANA MENON (CAVEATOR)

507. RCRev. 285/2013
& IA 1881/2013
& IA 1880/2013

SRI.R.LAKSHMI NARAYAN
SMT.R.RANJINI /
SRI.T.KRISHNAN UNNI (SR.)
SRI.SAJU.S.A

WITH

RCRev. 339/2013
& IA 2437/2013

SRI.P.N.RAMAKRISHNAN NAIR
SRI.P.VISWANATHAN /
SRI.T.KRISHNAN UNNI (SR.)
SRI.SAJU.S.A

WITH

RCRev. 284/2013
& IA 1878/2013
1879/2013

SRI.B.SURESH KUMAR //
SRI.T.KRISHNAN UNNI (SR.)
SRI.SAJU.S.A

WITH

RCRev. 315/2012
& IA 2120/2012

SRI.P.N.RAMAKRISHNAN NAIR
SRI.P.VISWANATHAN /
SRI.T.KRISHNAN UNNI (SR.)
SMT.P.A.SHEEJA
SRI.SAJU.S.A
SRI.K.C.KIRAN
SRI.JAMSHEED HAFIZ

WITH

RCRev. 234/2013
& IA 1519/2013
1520/2013

SRI.P.C.CHACKO (PARATHANAM)
SMT. ASHA P.KURIAKOSE /
SRI.T.KRISHNAN UNNI (SR.)
SRI.SAJU.S.A

Contd....3

	SRI.E.RAMACHANDRAN
	SRI.R.UMASANKAR
	SMT.A.SINDHULAKSHMY
	SMT.SINDHU SARAH THOMAS /
	SRI.SAJAN VARGHEESE K.
	SRI.LIJU. M.P
509. RCRcv. 369/2012	SRI.T.KRISHNAN UNNI (SR.)
& IA 2635/2012	SRI.SAJU.S.A
	SRI.T.SIVADASAN
	SRI.K.C.KIRAN
	SMT.P.A.SHEEJA /
	SRI.K.M.SATHYANATHA MENON
	SRI.KAVERY.S.THAMPI
	SRI.P.VISWANATHAN
	WITH
OP (RC) 3612/2012 (O)	SRI.T.KRISHNAN UNNI (SR.)
	SRI.SAJU.S.A
	SRI.T.SIVADASAN
	SRI.K.C.KIRAN
	SMT.P.A.SHEEJA /
	SRI.K.M.SATHYANATHA MENON
	SMT.KAVERY S THAMPI
	SRI.P.VISWANATHAN
510. RCRcv. 286/2013	SRI.K.P.BALASUBRAMANYAN /
& CM.Appl 454/2013	SRI.B.KRISHNAN
SC	SRI.R.PARTHASARATHY
511. RCRcv. 165/2014	SRI.P.R.SREEJITH
& IA 1561/2014	SRI.M.PROMODH KUMAR /
& IA 1560/2014	
LCRS IS	
512. RCRcv. 342/2014	SRI.P.B.KRISHNAN
& IA 3255/2014	SRI.P.M.NEELAKANDAN
& IA 3254/2014	SRI.P.B.SUBRAMANYAN

LCRS IS
513. RCRcv. 269/2014
& IA 2453/2014
& IA 2452/2014

SRI.SABU GEORGE /
SMT.SARITHA THOMAS
SRI.MAHESH V RAMAKRISHNAN /
SRI.M.SASINDRAN CAVEATOR
SRI.M.SASINDRAN

Contd....

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514. RCRcv. 151/2014
& IA 345/2015

515. RCRcv. 5/2012
& IA 28/2012

SRI.V.V.SURENDRAN
SRI.P.A.HARISH /
SRI.P.V.KUNHIKRISHNAN
SRI.V.V.ASOKAN
SMT.RUKHIYABI MOHD KUNHI
SMT.M.RAMANYA GAYATHRI /
SRI.D.KRISHNA PRASAD
SMT.O.K.SANTHA
SMT.S.SANTHY

WITH

RCRcv. 389/2012
& CM.Appl 685/2012

516. RCRcv. 299/2013
& IA 2084/2013
& IA 2083/2013

517. RCRcv. 338/2012
& IA 2317/2012

518. RCRcv. 203/2013
& IA 1361/2013
SC

SRI.D.KRISHNA PRASAD
SMT.S.SANTHY /
SRI.K.M.FIROZ
SMT.M.SHAJNA /
SRI.SRINATH GIRISH
SRI.S.AJITH (PALAKKAD)
SRI.M.V.AMARESAN /
SRI.D.KRISHNA PRASAD
SMT.S.SANTHY
SRI.BINOY VASUDEVAN
SMT.P.G.BABITHA /
SRI.P.B.KRISHNAN
SMT.GEETHA P.MENON
SRI.N.AJITH
SRI.P.M.NEELAKANDAN

WITH
RCRev. 229/2013
& IA 1487/2013

SRI.P.B.SUBRAMANYAN

SRI.BINOY VASUDEVAN

SRI.R.MANIKANTAN

SMT.P.G.BABITHA /

SRI.P.B.KRISHNAN

SMT.GEETHA P.MENON

SRI.N.AJITH

SRI.P.M.NEELAKANDAN

SRI.P.B.SUBRAMANYAN

WITH
RCRev. 200/2013
& IA 1331/2013

SRI.BINOY VASUDEVAN

SRI.R.MANIKANTAN

SMT.P.G.BABITHA /

SRI.P.B.KRISHNAN

SMT.GEETHA P.MENON

SRI.N.AJITH

SRI.P.M.NEELAKANDAN

SRI.P.B.SUBRAMANYAN

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14/07/2015

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WITH
RCRev. 205/2013
& IA 1396/2013

SRI.BINOY VASUDEVAN

SRI.R.MANIKANTAN

SMT.P.G.BABITHA /

SRI.P.B.KRISHNAN

SMT.GEETHA P.MENON

SRI.N.AJITH

SRI.P.M.NEELAKANDAN

SRI.P.B.SUBRAMANYAN

WITH
RCRev. 221/2013
& IA 1444/2013

SRI.BINOY VASUDEVAN

SRI.R.MANIKANTAN
SMT.P.G.BABITHA /
SRI.P.B.KRISHNAN
SMT.GEETHA P.MENON
SRI.N.AJITH
SRI.P.M.NEELAKANDAN
SRI.P.B.SUBRAMANYAN

WITH
RCRev. 348/2013
& IA 2500/2013

SRI.P.B.KRISHNAN
SMT.GEETHA P.MENON
SRI.P.M.NEELAKANDAN /
SRI.BINOY VASUDEVAN
SRI.R.MANIKANTAN

WITH
RCRev. 349/2013
& IA 2501/2013

SRI.P.B.KRISHNAN
SMT.GEETHA P.MENON
SRI.P.M.NEELAKANDAN /
SRI.BINOY VASUDEVAN
SRI.R.MANIKANTAN

WITH
RCRev. 350/2013
& IA 2502/2013

SRI.P.B.KRISHNAN
SMT.GEETHA P.MENON
SRI.P.M.NEELAKANDAN /
SRI.BINOY VASUDEVAN
SRI.R.MANIKANTAN

WITH
RCRev. 351/2013
& IA 2503/2013

SRI.P.B.KRISHNAN

SMT.GEETHA P.MENON
SRI.P.M.NEELAKANDAN /

SRI.BINOY VASUDEVAN

SRI.R.MANIKANTAN

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WITH

RCRev. 352/2013
& IA 2504/2013

SRI.P.B.KRISHNAN
SMT.GEETHA P.MENON
SRI.P.M.NEELAKANDAN /
SRI.BINOY VASUDEVAN
SRI.R.MANIKANTAN

WITH

RCRev. 363/2013
& IA 2628/2013

SRI.P.B.KRISHNAN
SMT.GEETHA P.MENON
SRI.N.AJITH
SRI.P.M.NEELAKANDAN
SRI.P.B.SUBRAMANYAN /
SRI.BINOY VASUDEVAN
SRI.R.MANIKANTAN

WITH

RCRev. 326/2013
& IA 2359/2013

SRI.BINOY VASUDEVAN
SRI.R.MANIKANTAN
SMT.P.G.BABITHA /
SRI.P.B.KRISHNAN
SRI.N.AJITH
SRI.P.M.NEELAKANDAN
SRI.P.B.SUBRAMANYAN

519. RCRev. 257/2014
& IA 2353/2014
& IA 2352/2014

SRI.K.R.AVINASH (KUNNATH)
SRI.ABDUL RAOOF PALLIPATH /

LCRS IS

WITH

RCRev. 259/2014
& IA 2357/2014

SRI.K.R.AVINASH (KUNNATH)

2358/2014	SRI.ABDUL RAOOF PALLIPATH / SRI.GRASHIOUS KURIAKOSE (SR.) SRI.GEORGE MATHEWS
520. RCRcv. 273/2013 & IA 1762/2013 & IA 1761/2013 LCRS IS	SRI.P.U.SHAILAJAN / SRI.K.MOHANAKANNAN SMT.A.R.PRAVITHA
521. RCRcv. 413/2013 & IA 3345/2013 & IA 3344/2013 LCR IS	SRI.M.GOPIKRISHNAN NAMBIAR SRI.P.GOPINATH SRI.P.BENNY THOMAS SRI.K.JOHN MATHAI SRI.JOSON MANAVALAN / SRI.BECHU KURIAN THOMAS SRI.S.SREEDEV
	Contd....7
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522. RCRcv. 250/2012 & IA 1693/2012 & IA 1692/2012 LCRS IS	SRI.K.R.AVINASH (KUNNATH) SRI.K.R.AVINASH (KUNNATH) / SRI.V.RAMKUMAR NAMBIAR
523. RCRcv. 391/2013 & IA 2984/2013 WITH CAVEAT 1370/2013 SC	SRI.M.SASINDRAN SRI.SATHEESHAN ALAKKADAN / SRI.MAHESH V RAMAKRISHNAN SRI..MAHESH V RAMAKRISHNAN (CAVEATOR)
524. RCRcv. 397/2013 & IA 3043/2013 LCRS IS	SRI.T.KRISHNAN UNNI (SR.) SRI.SAJU.S.A SRI.T.SIVADASAN SRI.A.RANJITH NARAYANAN / SRI.MILLU DANDAPANI
525. RCRcv. 382/2013 & CM.Appl 689/2013 SC	SRI.GEORGE THOMAS (MEVADA) (SR.) SRIN.RAYNOLD FERNANDEZ SRI.MANU GEORGE KURUVILLA

SMT.RINU JOSE
SRI.AMAL GEORGE /
SRI.BABU CHERUKARA
SRI.K.K.ALIAS
SRI.P.A.SALIM

WITH
RCRev. 64/2014
& IA 675/2014

SRI.BABU CHERUKARA

SMT.ROSAMMA MATHEW
SRI.K.K.ALIAS
SRI.P.A.SALIM

SRI.ANZAR BASHEER
SRI.PRATHEUSH.M.ANAND

SRI.P.ANTO THOMAS

SRI.K.S.GIREESAN /

SRI.GEORGE THOMAS (MEVADA) (SR.)

SRI.MANU GEORGE KURUVILLA

SRI.AMAL GEORGE

526. RCRev. 383/2013

& IA 2924/2013

& IA 2459/2014

LCR IS

SRI.T.KRISHNAN UNNI (SR.)

SRI.SAJU.S.A /

SRI.C.P.MOHAMMED NIAS

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14/07/2015

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527. RCRev. 385/2013

SC

SRI.SAJU.S.A

SMT.P.A.SHEEJA

SRI.K.C.KIRAN /

528. RCRev. 42/2015

& IA 1398/2015

& IA 529/2015

SRI.C.P.MOHAMMED NIAS

SRI.N.SADIQUE /

SRI.N.MANOJ KUMAR

SMT.JAYASREE MANOJ

529. RCRev. 25/2015

SRI.T.K.SANDEEP /

& IA 339/2015
530. RCRev. 208/2013
& IA 1397/2013
531. RCRev. 159/2014

SRI.GOKUL DAS V.V.H.
SRI.K.G.BALASUBRAMANIAN
SRI.M.GOPIKRISHNAN NAMBIAR
SRI.P.GOPINATH /
SRI.P.U.SHAILAJAN
SRI.V.T.MADHAVANUNNI
SRI.V.A.SATHEESH
SRI.J.ABHILASH /
SRI.O.RAMACHANDRAN NAMBIAR
SRI.GEEN T.MATHEW

WITH
RCRev. 177/2014
& IA 1654/2014
1655/2014

SRI.O.RAMACHANDRAN NAMBIAR

SRI.GEEN T.MATHEW /
SRI.V.T.MADHAVANUNNI
SRI.V.A.SATHEESH
532. RCRev. 75/2014
& IA 827/2014

SRI.JAMSHEED HAFIZ /
SRI.T.SETHUMADHAVAN (SR.)
SRI.PUSHPARAJAN KODOTH
SRI.K.JAYESH MOHANKUMAR
SMT.VANDANA MENON

WITH
RCRev. 117/2014

SRI.T.SETHUMADHAVAN (SR.)
SRI.PUSHPARAJAN KODOTH
SRI.K.JAYESH MOHANKUMAR
SMT.VANDANA MENON /

X=====X=====X=====X

COURT ROOM. " 2B "

HON'BLE MR.JUSTICE K.T.SANKARAN
HON'BLE MR. JUSTICE B.SUDHEENDRA KUMAR

FOR HEARING

=====

801. Death Sentence Ref. 8/2009 PUBLIC PROSECUTOR /

PART HEARD AT 1.45 PM

PARTY IN PERSON

B. RAMAN PILLAI

WITH

CRL.A 1041/2008

SRI.K.K.DHEERENDRAKRISHNAN //

& Cr1.M.App1 5281/2008

PUBLIC PROSECUTOR

WITH

CRL.A 1044/2008

SRI.P.SANJAY

& Cr1.M.App1 5292/2008

SMT.A.PARVATHI MENON

SRI.BIJU MEENATTOOR

SMT.M.A.SHEEBA /

PUBLIC PROSECUTOR

WITH

CRL.A 1815/2008

SRI.B.RAMAN PILLAI //

& Cr1.M.App1 8745/2008

PUBLIC PROSECUTOR

WITH

CRL.A 2203/2008

SRI.B.RAMAN PILLAI

SRI.R.ANIL

SRI.ANIL K.MOHAMMED

SRI.SUJESH MENON V.B.

SRI.JOSEPH P.ALEX

SRI.SHYAM ARAVIND /

PUBLIC PROSECUTOR

WITH

CRL.A 2548/2008 (C)

SRI.P.SANJAY

& Cr1.M.App1 10779/2008

10074/2011

SMT.A.PARVATHI MENON

SRI.BIJU MEENATTOOR

SMT.M.A.SHEEBA /

PUBLIC PROSECUTOR

d....2

Court -2B

Page 2

14/07/2015

WITH

CRL.A 743/2009

SRI.RAJIT

& Cr1.M.App1 3398/2009

3814/2009

SRI.RANJIT BABU

SRI.M.L.SURESH KUMAR /

PUBLIC PROSECUTOR

WITH

CRL.A 391/2010

SRI.C.P.UDAYABHANU //

& Cr1.M.App1 2161/2010

PUBLIC PROSECUTOR

WITH

CRL.A 96/2012

GOVERNMENT PLEADER //

& CM.App1 10190/2011

SRI.S.RAJEEV

B.RAMAN PILLAI

C.P.UDAYA BHANU

RAJIT

S.RAJEEV

P.SANJAY

SRI.RAJIT

WITH

CRL.A 1070/2008

SRI.J.JOSE

& Cr1.M.App1 5395/2008

1431/2015

SRI.S.RAJEEV /

PUBLIC PROSECUTOR

802. CRL.A 920/2009 (D)

SRI.M.K.DAMODARAN (SR.)

& Cr1.M.App1 4921/2009

SRI.GILBERT GEORGE CORREYA

& Cr1.M.App1 1390/2012

SRI.SOJAN MICHEAL /

DOC 24/04/2009

WITH

CRL.A 1135/2009

& CrI.M.AppI 5918/2009

1391/2012

SRI.M.K.DAMODARAN (SR.)

SRI.SOJAN MICHEAL

SRI.ALAN PAPALI /

PUBLIC PROSECUTOR

WITH

CrI.Rev.Pet 448/2012

SRI.S.RAJEEV //

SRI.K.S.MADHUSOODANAN

SRI.T.V.JAYAKUMAR NAMBOODIRI

SRI.THUSHAR NIRMAL SARATHY

SRI.M.M.VINOD KUMAR

SMT.K.M.RAMYA

SRI.P.K.RAKESH KUMAR

PUBLIC PROSECUTOR -SERVED ON(NO

MEMO)

Contd...

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Court -2B

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14/07/2015

803. CRL.A 73/2010

& CrI.M.AppI 2857/2015

& CrI.M.AppI 2856/2015

DOC 12/10/2009

SRI.B.RAMAN PILLAI

SRI.R.ANIL

SRI.ANIL K.MOHAMMED

SRI.SUJESH MENON V.B.

SRI.JOSEPH P.ALEX

SRI.SHYAM ARAVIND

SRI.T.ANIL KUMAR /

804. CRL.A 1122/2010

& CrI.M.AppI 4180/2010

DOC 22/12/2009
PLEADER

SHERLY. S.A. (STATE BRIEF) /

PUBLIC PROSECUTOR

SMT.PRAICY JOSEPH, SPL. GOVERNMENT

805. CRL.A 529/2010

& CrI.M.AppI 2734/2010

DOC 30-12-2009 / LCR

SRI.RENJITH B.MARAR

SRI.C.V.MANUVILSAN /

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

806. CRL.A 306/2010 SRI.P.K.VARGHESE
& Cr1.M.Appl 1595/2010 SRI.K.S.ARUN KUMAR
DOC 04/02/2010 (LCR I SRI.E.C.BINEESH
SRI.M.T.SAMEER
SRI.P.V.KUNHIKRISHNAN /
PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

WITH
CRL.A 340/2010 SRI.P.K.MOHAMED JAMEEL
& Cr1.M.Appl 1805/2010
SRI.P.V.KUNHIKRISHNAN /
PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

807. CRL.A 963/2010 SRI.P.K.VARGHESE
& Cr1.M.Appl 6582/2014 SRI.P.P.BIJU /
& Cr1.M.Appl 4985/2010 PUBLIC PROSECUTOR
DOC 20/03/2010 (LCR I GOVERNMENT PLEADER
SMT.PRAICY JOSEPH, SPL. GOVERNMENT
PLEADER

808. CRL.A 911/2010 SRI.P.G.THAMPI (SR.)
& Cr1.M.Appl 4669/2010 SRI.G.PRIYADARSAN THAMPI /
DOC 20-03-2010 / LC PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

809. CRL.A 689/2010 SRI.V.V.RAJA
& Cr1.M.Appl 3371/2010 SRI.M.T.SURESHKUMAR /
DOC 26-03-2010 / LCR PUBLIC PROSECUTOR

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810. CRL.A 892/2010 SRI.GEORGEKUTTY MATHEW /
& Cr1.M.Appl 4596/2010 PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
DOC 06-05-2010 / LC

811. CRL.A 1528/2010 SRI.M.K.DAMODARAN (SR.)
& Cr1.M.Appl 7258/2010 SRI.SOJAN MICHEAL

& Cr1.M.Appl 11080/2010	SRI.P.P.BIJU
& Cr1.M.Appl 230/2011	SRI.ALAN PAPALI /
& Cr1.M.Appl 10439/2010	GOVERNMENT PLEADER
DOC 27-07-2010 /	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
812. CRL.A 1656/2010	SRI.P.VIJAYA BHANU
& Cr1.M.Appl 9390/2011	SRI.THOMAS J.ANAKKALLUNKAL
& Cr1.M.Appl 7749/2010	SRI.UNNI SEBASTIAN KAPPEN /
DOC 07-08-2010 /	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
813. CRL.A 2234/2010	SRI.T.A.UNNIKRISHNAN
& Cr1.M.Appl 10651/2010	SRI.K.SATHEESH KUMAR
DOC 08-09-2010 / L	SRI.K.S.PRAVEEN /
	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
814. CRL.A 2095/2010	SRI.B.RAMAN PILLAI
& Cr1.M.Appl 9600/2011	SRI.R.ANIL
DOC 15-09-2010 / LC	SRI.ANIL K.MOHAMMED
	SRI.SUJESH MENON V.B.
	SRI.SHYAM ARAVIND
	SRI.T.ANIL KUMAR /
	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
815. CRL.A 2158/2010	SRI.BECHU KURIAN THOMAS
& Cr1.M.Appl 6725/2011	SRI.PAUL JACOB (P)
& Cr1.M.Appl 5860/2012	SRI.ROSHEN.D.ALEXANDER
& Cr1.M.Appl 10207/2010	SMT.INDU SUSAN JACOB
DOC 01-10-2010 / LC	SMT.NISHA JOHN
	SRI.ENOCH DAVID SIMON JOEL /
	PUBLIC PROSECUTOR
816. CRL.A 2185/2010	SRI.P.VIJAYA BHANU (SR.)
& Cr1.M.Appl 10426/2010	SRI.VIPIN NARAYAN
DOC 08-10-2010 LCR	SRI.P.M.RAFIQ /
	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	

Contd...

817. CRL.A 2375/2010 SRI.SHABU SREEDHARAN
 & Cr1.M.Appl 11726/2010 SRI.C.K.PRASAD
 DOC 08-11-2010 LCR SRI.K.NANDAKUMAR /
 PUBLIC PROSECUTOR -SERVED ON (NO
 MEMO)

818. CRL.A 1325/2010 PUBLIC PROSECUTOR /
 SRI.B.RAMAN PILLAI
 SRI.R.ANIL
 SRI.ANIL K.MOHAMMED
 SRI.SUJESH MENON V.B.
 SRI.JOSEPH P.ALEX
 SRI.SHYAM ARAVIND
 SRI.T.ANIL KUMAR

819. WP(C) 34051/2014 (F) SRI.M.K.DAMODARAN (SR.)
 SRI.O.V.MANIPRASAD
 SRI.GILBERT GEORGE CORREYA /
 DIRECTOR GENERAL OF PROSECUTION
 SRI.C.P.UDAYABHANU
 GOVERNMENT PLEADER -SERVED ON (NO
 MEMO)

820. CRL.A 1286/2010 SRI.S.SACHITHANANDA PAI /
 & Cr1.M.Appl 6070/2010 PUBLIC PROSECUTOR
 DOC 27/10/2006 SMT.PRAICY JOSEPH, SPL.
 GOVERNMENT PLEADER

NOTE : WEEKLY HEARING LIST WILL CONTINUE

X=====X=====X=====X
 COURT ROOM. " 2C "

HON'BLE MR.JUSTICE T.R.RAMACHANDRAN NAIR
 HON'BLE MR. JUSTICE K.P.JYOTHINDRANATH

FOR JUDGEMENT

=====

1. MACA 578/2009 SRI.MATHEWS JACOB (SR.)

& IA 3437/2009

SRI.P.JACOB MATHEW /

& IA 718/2009

SRI.R.S.KALKURA

WITH

MACA 1769/2009

SRI.R.S.KALKURA //

SRI.G.PRABHAKARAN

SRI.MATHEWS JACOB (SR.)

SRI.P.JACOB MATHEW

FOR APPEARANCE (MEDIATION)

=====

2. RFA 264/2009

SRI.R.D.SHENOY (SR.)

& IA 319/2010

SRI.S.VINOD BHAT /

& IA 736/2010

GOVERNMENT PLEADER

& IA 644/2015

SRI.K.P.SREEKUMAR

& IA 1395/2009

WITH

RFA 750/2013

SRI.K.P.SREEKUMAR //

& IA 2206/2013

SRI.M.NARENDRA KUMAR

SRI.C.RAMAN

SRI.V.S.ANU MON

FOR ORDERS (MEDIATION)

=====

3. RFA 563/2014

SRI.REJI GEORGE

& IA 686/2015

SRI.GOPAKUMAR G. (ALUVA) /

& IA 1886/2014

SRI.T.KRISHNAN UNNI (SR.)

& IA 1372/2015

SRI.T.SIVADASAN

SRI.SAJU.S.A

SRI.K.C.KIRAN

SRI.VINOD RAVINDRANATH

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4. RFA 295/2013

SRI.MANU ROY /

& IA 68/2014

SMT.ASHA ELIZABETH MATHEW

& IA 2311/2014	SRI.RINNY STEPHEN CHAMAPARAMPIL
& IA 801/2013	
5. RFA 358/2013	SRI.K.M.SATHYANATHA MENON, SC, KSEB /
& IA 944/2013 (PERUMPALLIKUTTIYIL)	SRI.GEORGE VARGHESE
& IA 1306/2013	SRI.A.R.DILEEP
6. RFA 801/2014	SMT.BINDU GEORGE /
& IA 1065/2015	SRI.G.UNNIKRISHNAN
& IA 2800/2014	
ADMISSION(PART I)	
=====	
7. MACA 906/2005	SRI.C.S.AJITH PRAKASH
	SMT.VILASINI NAYAK
	SRI.T.K.DEVARAJAN /
	SRI.MATHEWS JACOB (SR.)
	SRI.P.JACOB MATHEW
8. RFA 229/2015	SRI.SHIJU VARGHEESE /
& IA 828/2015	SRI.VARGHESE C.KURIAKOSE
& IA 829/2015	SRI.T.MADHU
LCR IS	SRI.B.S.SURAJ KRISHNA
	SRI.G.KRISHNAKUMAR
PETITIONS	
=====	
9. FAO 295/2014	SRI.G.P.SHINOD
	SRI.RAM MOHAN.G.
	SRI.MANU V.
	SRI.GOVIND PADMANAABHAN
	SRI.AJIT G.ANJARLEKAR /
	SRI.B.VINOD
	SRI.I.V.PRAMOD
10. IA 2476/2014	SRI.R.SREEHARI /
IN RFA 711/2014 (B)	SRI.G.P.SHINOD
	SRI.RAM MOHAN.G.
	SRI.MANU V.

SRI.GOVIND PADMANAABHAN

SRI.AJIT G.ANJARLEKAR

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14/07/2015

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11. FAO 166/2012
& IA 654/2015
BANK -SERVED ON (NO
& IA 868/2012
& IA 735/2012
& IA 1368/2014
LCR IS

SRI.VARGHESE C.KURIAKOSE /
SRI.LEO GEORGE, SC, INDIAN OVERSEAS
MEMO)
SRI.N.K.MOHANLAL

12. IA 1389/2015,
IN RFA 166/2009
DEFECT

SRI.C.K.KARUNAKARAN, SC FOR KSEB
SRI.P.SANTHALINGAM (SR.)
SRI.S.SHARAN, SC, K.S.E.BOARD /
SRI.B.JAYASANKAR

13. AFA 44/1993
& IA 2251/2013
& CMP 7243/2001

SRI.T.C.SURESH MENON
SRI.A.V.THOMAS (SR.) /
SRI.K.P.DANDAPANI (SR.)

WITH

AFA 46/1993
& IA 256/2011
CMP257/2011

SRI.T.C.SURESH MENON
SRI.A.V.THOMAS (SR.) /
SRI.K.P.DANDAPANI (SR.)

1613/2003
2720/2010
7245/2001
7794/2000
7795/2000
7796/2000
7797/2000
7798/2000
7799/2000

DEFECT

DEFECT

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14. RFA 443/2011 SRI.G.SREEKUMAR (CHELUR)
SERVICE NOT COMPLETE & BCF SRI.K.RAVI (PARIYARATH) /
SRI.G.UNNIKRISHNAN
SRI.RENI ANTO KANDAMKULATHY

X=====X=====X=====X

NOTE :1.ADMISSION PART II AND PETITIONS(301 SERIES)-
SEPARATE LISTS.

2.DAILY HEARING(500 SERIES)-SEPARATE LIST.

3.LAA CASES LIST(600 SERIES)PUBLISHED TODAY WILL BE
TAKEN UP ONLY ON

WEDNESDAY AND THURSDAY(15/07/2015 & 16/07/2015)AT

1.45 P.M.

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FOR APPEARANCE AT 10.15 AM(MEDIATION)

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201. RFA 48/2014 SRI.K.P.BALAGOPAL /
& IA 153/2014 SRI.U.BALAGANGADHARAN
202. RFA 491/2007 SRI.V.V.ASOKAN
& CM.Appl 1689/2007 SMT.S.AMINA /
& IA 3609/2007 SRI.K.MOHANAKANNAN
203. RFA 412/2014 (B) SRI.P.N.RAMAKRISHNAN NAIR
& IA 1305/2014 SRI.P.VISWANATHAN
SRI.B.DEEPAK
SRI.K.V.VINOD
SRI.SUNIL N.SHENOI /
SRI.C.I.RIYAD
SRI.FRINSO MATHEW
SMT.K.RAJESWARY
204. RFA 97/2013 SRI.P.B.KRISHNAN
SMT.GEETHA P.MENON

	SRI.N.AJITH
	SRI.P.B.SUBRAMANYAN /
	SRI.V.G.ARUN
	SRI.T.R.HARIKUMAR
205. RFA 35/2014	SRI.R.SATISH KUMAR /
& IA 115/2014	SRI.M.P.RAMNATH
	SRI.P.RAJESH (KOTTAKKAL)
	SRI.SHALU VARGHESE
	SMT.S.SANDHYA
	SRI.BEPIN PAUL
206. RFA 362/2014	SRI.K.S.HARIHARAPUTHRAN
& IA 1128/2014	SRI.M.D.SASIKUMARAN
	SRI.GEORGE MATHEW
	SRI.SUNIL KUMAR A.G
	SRI.DIPU JAMES /
	SRI.P.SHANES METHAR

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207. RFA 664/2007	SRI.S.EASWARAN
& CM.Appl 2569/2010	SRI.P.MURALEEDHARAN (IRIMPANAM) /
& IA 2378/2010	SRI.T.C.SURESH MENON
& CM.Appl 1143/2010	SRI.SANTHEEP ANKARATH
& IA 1610/2007	
& IA 2379/2010	
WITH CAVEAT 861/2007	
208. RFA 88/2014	SRI.LIJI.J.VADAKEDOM /
& IA 1909/2014	SRI.T.R.RAJAN
& IA 315/2014	
209. RFA 89/2013	SRI.U.BALAGANGADHARAN /
& IA 226/2013	SRI.RAJESH SIVARAMANKUTTY

FOR ORDERS (MEDIATION)

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210. RFA 280/2015	SMT.DAISY A.PHILIPOSE
& IA 971/2015	SRI.JAI GEORGE /
211. RFA 256/2015	SRI.R.LAKSHMI NARAYAN
& IA 891/2015	SMT.R.RANJINI /
DEVASWOM BOARD	SRI.M.V.S.NAMBOOTHIRI, SC, TRAVANCORE
212. RFA 20/2015 (B)	SRI.JACOB SEBASTIAN /
& IA 997/2015	SRI.P.M..SEBASTIAN (CAVEATOR)
& CM.Appl 11/2015	SRI.P.M.SEBASTIAN
& IA 59/2015	
& CM.Appl 10/2015	
WITH CAVEAT 991/2014	
ADMISSION PART-II	
=====	
213. WP(C) 31574/2014 (S)	SRI.P.D.JOSEPH (PARTY-IN-PERSON) /
& IA 8204/2015	GOVERNMENT PLEADER
& IA 3349/2015	SRI.M.AJAY, SC, NATIONAL RURAL HEALTH
MIS	
-SERVED ON (NO	SMT.P.K.SANTHAMMA, SPL. GOVT. PLEADER
	MEMO)
214. RFA 256/2005	GOVERNMENT PLEADER /
& CM.Appl 735/2005	SRI.P.A.AHAMED
& IA 1406/2005	

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215. RFA 612/2013	SRI.R.PARTHASARATHY
	SMT.SEEMA /
	SRI.SATHISH NINAN (BY ORDER)
	SRI.SATHISH NINAN
216. WP(C) 23563/2014 (S)	SRI.T.V.JAYAKUMAR NAMBOODIRI
& CM.Appl 2990/2015	SRI.KALEESWARAM RAJ /
	SRI.M.GOPIKRISHNAN NAMBIAR
	SRI.P.GOPINATH

	SRI.P.BENNY THOMAS
	SRI.K.JOHN MATHAI
	SRI.JOSON MANAVALAN
	SRI.KURYAN THOMAS
	GOVERNMENT PLEADER
217. WA 557/2014	SRI.G.PRABHAKARAN /
IN WPC 16082/2013	SRI.K.V.GOPINATHAN NAIR
& IA 771/2015	GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	
218. WA 1298/2015	SRI.P.B.KRISHNAN
IN WPC 19521/2014	SRI.SABU GEORGE
& CM.App1 695/2015	SRI.NIDHI BALACHANDRAN /
	SRI.P.K.SOUYZ -SERVED ON (NO MEMO)
	GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	
219. WA 1445/2015	SRI.NIRMAL. S /
IN WPC 4452/2015	SRI.B.ASHOK SHENOY -SERVED ON (NO
MEMO)	
(NO MEMO)	SRI.M.GOPIKRISHNAN NAMBIAR -SERVED ON
220. WA 1404/2015	SRI.K.RAMAKUMAR (SR.)
IN WPC 27612/2007	SRI.S.M.PRASANTH
	SRI.C.DINESH
	SRI.G.RENJITH
	SMT.ASHA BABU
	SMT.JINNU SARA GEORGE /
	SRI.M.GOPIKRISHNAN NAMBIAR, SC, KSRTC
-SERVED ON (NO	
	MEMO)
221. RFA 445/2015	SRI.V.R.KESAVA KAIMAL
& IA 998/2012	SRI.N.M.MADHU /
	SRI.P.VIJAYA BHANU (SR.)
	SMT.M.M.DEEPA
	SRI.V.A.JOHNSON (VARIKKAPPALLIL)
	SRI.K.J.SAJI ISAAC
	DR.ELIZABETH VARKEY

SRI.P.B.KRISHNAN
SMT.GEETHA P.MENON
SRI.N.AJITH
SRI.P.B.SUBRAMANYAN
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

Contd....4

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222. CM.Appl 1307/2010,
IN RFA 473/2010

SRI.G.S.REGHUNATH /
SRI.R.S.KALKURA
SRI.M.S.KALESH
SRI.HARISH GOPINATH
SRI.V.VINAY MENON
SRI.M.AJAY (IRUMPANAM)
SRI.M.RAMASWAMY PILLAI
SRI.P.M.JOSEPH

WITH

CRP 268/2010
& IA 1231/2010
1657/2011

SRI.G.S.REGHUNATH //
SRI.R.S.KALKURA
SRI.M.S.KALESH
SRI.HARISH GOPINATH
SRI.V.VINAY MENON

223. CM.Appl 385/2014,
IN RFA 546/2014

SRI.K.CHANDRACHOODAN (ERNAKULAM)
SRI.INNOCENT FRANCIS PAPALI
SRI.BOBBYMATHEW KOOHATTUKULAM /
SRI.PEEYUS A.KOTTAM

224. CM.Appl 284/2015,
IN UNNUMB.CMCP../2015
MEMO)

SMT.M.A.ZOHRA /
GOVERNMENT PLEADER -SERVED ON (NO

OS 339/2008 of
PRL.S.C., THALASSERY

X=====X=====X=====X

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PETITIONS

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301. IA 1207/2015
IN CRP (WAKF) 242/2015
WITH CAVEAT 1039/2014
STATE WAKF BOARD -SERVED

SRI.P.R.SREEJITH
SRI.M.PROMODH KUMAR
SMT.MAYA CHANDRAN /
SRI.T.H.ABDUL AZEEZ
SRI.K.SHIBILI NAHA, SC, KERALA

ON (NO MEMO)
SRI.P.R..SREEJITH (CAVEATOR)
SRI.M..PROMODH KUMAR (CAVEATOR)

302. IA 565/2014,
IN RFA 169/2014
KIZHAKKAMBALAM /

SRI.V.RAJENDRAN (PERUMBAVOOR)
SRI.GEORGE VARGHESE
SRI.SHEEJO CHACKO

303. IA 1329/2015,
IA 1835/2006,
IA 1330/2015,
IN RFA 400/2005

SRI.K.C.CHARLES /
SRI.K.V.JAYACHANDRAN
SRI.M.A.ABDUL HAKHIM

304. RFA 455/2014
& IA 1742/2014
& IA 1476/2014
CORPORATION OF INDIA
WITH CAVEAT 576/2014

M/S.VARGHESE & JACOB
SRI.P.JACOB VARGHESE (SR.)
SRI.VARGHESE M.EASO, SC, FOOD
SRI.VIVEK VARGHESE P.J. /
SRI.O.RAMACHANDRAN NAMBIAR
SRI.MEIJO KURIAN PUVATHINGAL
SRI.GEEN T.MATHEW
SRI.BABU SHANKAR
SRI.O..RAMACHANDRAN NAMBIAR

(CAVEATOR)

WITH
CO 84/2014
IN RFA 455/2014

SRI.O.RAMACHANDRAN NAMBIAR

SRI.GEEN T.MATHEW /

SRI.VARGHESE M.EASO, SC, FOOD

CORPORATION OF INDIA

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305. FAO 127/2015

SRI.B.KRISHNA MANI /

& IA 682/2015

SRI.ANCHAL C.VIJAYAN

& IA 681/2015

306. WP(C) 32389/2011 (S)

SRI.V.J.MATHEW (SR.)

& CM.Appl 1406/2015

SRI.BIJISH B.TOM

& CM.Appl 535/2015

SRI.VIPIN P.VARGHESE

& CM.Appl 6509/2014

SMT.GISS ANTONY /

SRI.TOJAN J.VATHIKULAM, SC, C.B.

EXCISE

SRI.T.SANJAY, CGC

GOVERNMENT PLEADER

SRI.E.K.NANDAKUMAR

SRI.M.GOPIKRISHNAN NAMBIAR

SRI.K.JOHN MATHAI

SRI.P.BENNY THOMAS

SRI.P.GOPINATH

SRI.BABU KARUKAPADATH, SC, COCHIN

CORPORA

SRI.K.ANAND (SR.)

SMT.LATHA KRISHNAN

SHRI M.S.VINEETH, CGC

SRI.THOMAS MATHEW NELLIMOOTTIL, SC, CB

EX -SERVED ON (NO

SRI.P.K.SOYUZ, SC, COCHIN CORPORATION

-SERVED ON (NO

307. IA 1366/2015,

SRI.T.V.GEORGE

IN AS 628/1999 (B)

SRI.SHAJI SEBASTIAN /

SRI.T.P.VARGHESE

SRI.PHILIP T.VARGHESE

308. RFA 39/2012

SRI.C.S.MANU /

& IA 1117/2015	SRI.C.V.MANUVILSAN
& IA 335/2012	SRI.P.G.SURESH
& IA 1030/2012	SRI.M.M.NIAS
& IA 2606/2014	
& IA 88/2013	
& IA 857/2013	
309. IA 53/2015	SRI.N.N.SUGUNAPALAN (SR.)
IN RFA 17/2015 (B)	SRI.S.SUJIN /
	SRI.K.N.SIVASANKARAN
	SRI.SUNIL SHANKER
310. RFA 2/2012	SMT.VIJAYAKUMARI /
& IA 1344/2015	SRI.K.R.KURUP
	SRI.C.R.SYAMKUMAR
	Contd....
3	
Court -2C 14/07/2015	Page 3
311. IA 1316/2015,	SRI.L.P.ARAVINDAKSHAN
IN RFA 60/2015	SMT.S.SREEDEVI (ALP) /
WITH CAVEAT 812/2014	SRI.G.SREEKUMAR (CHELUR), CAVEATOR)
WITH CAVEAT 1247/2014	SRI..RAJESH CHAKYAT (CAVEATOR)
	SRI.G..SREEKUMAR (CHELUR) (CAVEATOR)
	SRI.N.L..BITTO (CAVEATOR)
312. IA 1195/2015,	SRI.P.B.KRISHNAN
IA 1418/2015,	SMT.GEETHA P.MENON
IN CRP 548/2011	SRI.P.B.SUBRAMANYAN /
WITH CAVEAT 1146/2011	SRI.R.RAMADAS FOR R1 AND R2
	GOVERNMENT PLEADER
WAKF BOARD	SRI.K.SHIBILI NAHA, SC, KERALA STATE
-SERVED ON (NO	SRI.A.A.ABUL HASSAN, SC, WAKF BOARD
	SRI.R. RAMADAS (CAVEATOR)
313. RFA 614/2008	SRI.N.SUKUMARAN
& IA 3861/2008	SRI.S.SHYAM

REPORT	SRI.BOBBYMATHEW KOOTHATTUKULAM /
	SMT.LIGEY ANTONY
314. IA 1284/2015,	SRI.T.R.RAVI /
IA 1283/2015	SRI.K.M.SATHYANATHA MENON
IN RFA 487/2006	SRI.G.BALAMURALEEDHARAN (PARAVUR)
	SRI.MATHEWS V.JACOB (PARAVUR)
	SRI.N.T.NANDAKUMAR (PARAVUR)
	SRI.M.GOPIKRISHNAN NAMBIAR
	SRI.DINESH MATHEW J.MURICKEN
	SRI.P.V.BALAKRISHNAN
315. RFA 441/2004 (C)	SRI.D.KISHORE /
& IA 2708/2004	SRI.JOHNSON GOMEZ
& IA 729/2013	SRI.C.RAJENDRAN
& IA 2646/2011	SRI.S.RADHAKRISHNAN
& IA 25/2015	SRI.G.S.REGHUNATH
& IA 2645/2011	SRI.JOHNSON GOMEZ (CAVEATOR)
WITH CAVEAT 510/2004	
316. RFA 318/2013	SRI.SATHISH NINAN
& IA 976/2015	SRI.SANTHOSH MATHEW
& IA 848/2013	SRI.JENNIS STEPHEN /
& IA 980/2013	SRI.B.KRISHNA MANI
WITH CAVEAT 792/2012	SRI.RAHUL VENUGOPAL
WITH CAVEAT 1183/2012	SRI.B..KRISHNA MANI (CAVEATOR)

Contd....

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WITH
CO 44/2014
IN RFA 318/2013

SRI.RAHUL VENUGOPAL //
SRI.B.KRISHNA MANI
SRI.SATHISH NINAN

WITH
RFA 427/2013

SRI.SATHISH NINAN

& IA 1255/2013
SRI.SANTHOSH MATHEW
SRI.ARUN THOMAS
SRI.JENNIS STEPHEN /
SRI.B.KRISHNA MANI
317. WA 1205/2015
SRI.N.DHARMADAN (SR.)
IN RP 1052/2014
SMT.D.P.RENU /
&
SRI.P.SREEKUMAR, SC, KERALA UTY. HEALTH
SRI.GEORGE POONTHOTTAM
P.K.BALAKRISHSNAN -SERVED ON (NO
MEMO)
SRI.P.SATHISAN -SERVED ON (NO MEMO)
WITH
WA 1293/2015
IN WPC 32425/2014
& IA 851/2015
SRI.N.DHARMADAN (SR.)
SMT.D.P.RENU /
SRI.P.SATHISAN
SRI.GEORGE POONTHOTTAM
& -SERVED
SRI.P.SREEKUMAR, SC, KERALA UTY. HEALTH
ON (NO MEMO)
318. WA 569/2013
SMT.MARY BENJEMIN /
IN WPC 17926/2012
SRI.N.NANDAKUMARA MENON (SR.)
& IA 840/2013
SRI.P.K.MANOJKUMAR
SRI.S.SREEKUMAR (SR.)
SRI.D.KISHORE
SRI.K.R.SUNIL, KERALA COASTAL ZONE
MANAGEMENT AUTHORITY
SRI.N.NAGARESH, ASSISTANT SOLICITOR
GENERAL
SRI.P.RAMAKRISHNAN
MEMO)
GOVERNMENT PLEADER -SERVED ON (NO
319. IA 1342/2015,
SMT.SUMATHY DANDAPANI (SR.)
IN RFA 466/2014
SRI.MILLU DANDAPANI
WITH CAVEAT 241/2014
SRI.PREMCHAND R.NAIR /

WITH CAVEAT 1089/2013	SRI.R..RAMADAS (CAVEATOR)
	SRI.R.RAMADAS
	SRI.R..RAMADAS (CAVEATOR)
	SRI.E..NARAYANAN (CAVEATOR)
320. FAO 68/2013	SRI.T.KRISHNANUNNI (SR.)
& IA 321/2013	SRI.SAJU.S.A
	SMT.P.A.SHEEJA
	SMT.MEENA.A.
	SRI.K.C.KIRAN
	SRI.JAMSHEED HAFIZ /
	SRI.S.K.BALACHANDRAN
	SMT.N.D.DEEPA
	Contd....
5	
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321. IA 1294/2015,	SRI.G.SREEKUMAR (CHELUR) /
IN RFA 777/2014	SRI.V.M.KRISHNAKUMAR
322. RFA 616/2014 (B)	SRI.PHILIP ANTONY CHACKO
& IA 1141/2015	SRI.M.R.MOUNEESH /
& IA 700/2015	SRI.S.SREEKUMAR (SR.)
& IA 2091/2014	SRI.M.J.THOMAS
WITH CAVEAT 1/2012	GOVERNMENT PLEADER
WITH CAVEAT 19/2014	SRI.T.SETHUMADHAVAN (SR.)
WITH CAVEAT 343/2012	SRI.PUSHPARAJAN KODOTH
WITH CAVEAT 373/2011	SRI.K.JAYESH MOHANKUMAR
WITH CAVEAT 401/2013	SMT.VANDANA MENON
WITH CAVEAT 600/2012	SRI.P.MARTIN JOSE
WITH CAVEAT 710/2013	SRI.P.PRIJITH
WITH CAVEAT 892/2011	SRI.THOMAS P.KURUVILLA
WITH CAVEAT 944/2012	SRI.P.M.SEBASTIAN
WITH CAVEAT 967/2010	SRI..PHILIP ANTONY CHACKO (CAVEATOR)
WITH CAVEAT 984/2012	
WITH CAVEAT 1343/2012	SRI..PHILIP ANTONY CHACKO (CAVEATOR)

WITH
RFA 360/2014
& IA 1118/2014
1131/2014
1221/2014

SRI..DEEPU THANKAN (CAVEATOR)
SRI.T.SETHUMADHAVAN (SR.)
SRI.PUSHPARAJAN KODOTH
SRI.K.JAYESH MOHANKUMAR
SRI. VANDANA MENON /
SRI.PHILIP ANTONY CHACKO (CAVEATOR)
SMT.P.LISSY JOSE.
GOVERNMENT PLEADER
SRI.R.SANJITH
SRI.PHILIP ANTONY CHACKO
SRI.M.R.MOUNEESH
SRI.DEEPU THANKAN
SRI.S.SREEKUMAR (SR.)
SRI.P.MARTIN JOSE
SRI.P.PRIJITH
SRI.THOMAS P.KURUVILLA

Contd....

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WITH
RFA 358/2014
& IA 1114/2014
1115/2014

SRI.S.SREEKUMAR (SR.)
SRI.DEEPU THANKAN
SRI.P.MARTIN JOSE
SRI.P.PRIJITH
SRI.THOMAS P.KURUVILLA /
ASG OF INDIA
SRI.T.SETHUMADHAVAN (SR.)
SRI.PUSHPARAJAN KODOTH
SRI.K.JAYESH MOHANKUMAR

SMT.VANDANA MENON
SRI.V.DAMODARAN
GOVERNMENT PLEADER
SMT.P.LISSY JOSE.
SRI.R.SANJITH
SRI.PHILIP ANTONY CHACKO
SRI.M.R.MOUNEESH
SRI.N.NAGARESH, ASSISTANT SOLICITOR

GENERAL

X=====X=====X=====X

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14/07/2015

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FOR JUDGEMENT

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501. MACA 771/2008
& IA 2978/2014

SMT.A.K.RANI
SRI.SHIJU VARGHEESE /
SMT.SARAH SALVY

FOR HEARING

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502. MACA 482/2008
& IA 3012/2008
& IA 600/2008

SRI.LAL GEORGE /
SRI.RAJESH SIVARAMANKUTTY

LCR IS

503. MACA 1877/2010
& IA 2483/2010

SRI.P.V.JYOTHI PRASAD /
SRI.SUJITH MATHEW JOSE

LCR IS

SRI.C.DILIP

WITH

MACA 631/2010
& IA 857/2010

SRI.C.DILIP //
SRI.P.V.JYOTHI PRASAD
SRI.T.M.RAMAN KARTHA
SRI.DELEEP RAJ
SMT.MANJULA NAIR
SMT.R.B.SIMI

WITH
MACA 628/2010
& IA 855/2010

SRI.C.DILIP //
SRI.SIBY CHENAPPADY
SRI.P.V.JYOTHI PRASAD
SRI.T.C.SURESH MENON
SRI.JIBU P THOMAS
SRI.P.S.APPU
SRI.C.A.ANOOP

WITH
MACA 2053/2013
& IA 2788/2013
CM.App1 2513/2013
1785/2014
DELAY PENDING (DEFECT)

SRI.P.V.JYOTHI PRASAD //
SRI.SIBY CHENAPPADY
SMT.ANU GEORGE
SRI.C.JOSEPH JOHNY
SRI.A.K.HARIDAS

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504. MACA 2005/2010
505. MACA 2045/2010

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SRI.V.S.CHANDRASEKHARAN
SMT.LEKSHMI SWAMINATHAN /
SRI.VPK.PANICKER
SRI.MATHEWS JACOB (SR.)
SRI.P.JACOB MATHEW /

14/07/2015

WITH
MACA 1879/2010
& IA 2481/2010

SRI.MATHEWS JACOB (SR.)
SRI.P.JACOB MATHEW /
SRI.DILIP J. AKKARA

WITH

MACA 2135/2010	SRI.MATHEWS JACOB (SR.) SRI.P.JACOB MATHEW /
WITH	
MACA 2109/2010	SRI.MATHEWS JACOB (SR.) SRI.P.JACOB MATHEW /
WITH	
MACA 2018/2010	SRI.MATHEWS JACOB (SR.) SRI.P.JACOB MATHEW /
506. MACA 1475/2009	SRI.M.P.MOHAMMED ASLAM / SMT.T.C.SOWMIAVATHY
507. MACA 1146/2004	SRI.M.SASINDRAN SRI.M.B.PRAJITH / SRI.A.C.DEVY SRI.ABRAHAM K.JOHN SMT.C.G.ARUNDHATHI
508. MACA 865/2006 & IA 1978/2015 & IA 979/2006	SRI.PROMY KAPRAKKATT SRI.SUNIL NAIR PALAKKAT SRI.K.N.ABHILASH SMT.P.K.BEENA / SRI.P.JAYASANKAR SRI.M.A.GEORGE
509. MACA 1315/2008 LCR IS	SMT.LATHA PRABHAKARAN SRI.K.M.JAMALUDHEEN / SRI.RAJAN P.KALIYATH
510. MACA 1681/2008 LETTER LCR IS	SRI.GOPAKUMAR G. (ALUVA) SMT.ANUPAMA JOHNY / SRI.A.R.GEORGE SRI.GEORGE CHERIAN (THIRUVALLA) SRI.P.VIJAYA BHANU SRI.M.GEORGE THOMAS

Contd....3

& IA 3610/2009	SMT.M.A.ZOHRA
LCR IS	SRI. MAHESH ANANDAKUTTAN /
	SRI.VPK.PANICKER
	SRI.GOPAKUMAR R.THALIYAL
	SRI.N.P.PRAJEESH
512. SA 816/2001 (E)	SRI.VARGHESE C.KURIAKOSE /
& IA 1656/2013	SRI.P.N.RAMAKRISHNAN NAIR
& CMP 1930/2001	SRI.P.VISWANATHAN
& IA 495/2004	SRI.M.GOPIKRISHNAN NAMBIAR
& IA 1487/2010	SRI.P.SURESH
& IA 2618/2006	SRI.P.VISWANATHAN
& IA 153/2013	
& IA 1473/2007	
LCR IS	
WITH	
RFA 452/2006	SRI.VARGHESE C.KURIAKOSE //
& IA 3738/2006	SRI.M.GOPIKRISHNAN NAMBIAR
1182/2008	SRI.SHIBU JOSEPH
3042/2010	
2060/2012	
513. FAO 275/2009	SRI.K.P.DANDAPANI (SR.)
& IA 3856/2009	SRI.K.R.HARIN
	SMT.NISHANA SUNNY
	SRI.VINEED ABRAHAM
	SRI.M.RAMESH CHANDER (SR.) /
	SRI.K.JAYAKUMAR
	SRI.P.B.KRISHNAN
	SMT.GEETHA P.MENON
	SRI.P.M.NEELAKANDAN
WITH	
OP(C) 190/2013 (O)	SMT.NISHANA SUNNY
DEFECT	SRI.M.RAMESH CHANDER (SR.) /
	SRI.P.B.KRISHNAN

514. RFA 347/2004 (E)
& IA 3839/2010
& IA 2141/2012
& IA 2498/2013
& IA 517/2015
& IA 2160/2004
LCR IS

SMT.GEETHA P.MENON
SRI.N.AJITH
SRI.P.M.NEELAKANDAN
SRI.P.B.SUBRAMANYAN
SRI.KODOTH SREEDHARAN /
SRI.G.HARIHARAN FOR CAVEATOR.
SRI.PRAVEEN.H.
SRI.G. HARIHARAN (CAVEATOR)

Contd....4

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14/07/2015

Page 4

515. MFA 219/2010
& IA 3138/2010
& IA 527/2012
LCR IS

SRI.LAL GEORGE /
SRI.T.C.SURESH MENON
SRI.JIBU P THOMAS
SRI.P.S.APPU
SRI.A.R.NIMOD
SRI.C.A.ANOOP
SRI.M.B.PRAJITH
GOVERNMENT PLEADER

WITH
MFA 85/2009
& IA 1020/2009
1899/2013
2796/2013

SRI.E.M.JOSEPH //

516. MFA 217/2007
& IA 3023/2007
& IA 1277/2011

SRI.V.V.NANDAGOPAL NAMBIAR
SMT.RESHMI JACOB
SRI.R.V.SREEJITH
SRI.RAJAN P.KALIYATH /
SRI.T.N.MANOJ
SRI.VINOD KUMAR.C

SRI.K.K.DHEERENDRAKRISHNAN

517. RFA 255/2009

& IA 2914/2009

SRI.K.P.SUJESH KUMAR /

& IA 1380/2009

SRI.ABRAHAM THOMAS (PUTHURAN)

& IA 2429/2013

SRI.P.B.KRISHNAN

& IA 561/2015

SRI.P.M.NEELAKANDAN

& IA 2428/2013

SRI.P.B.SUBRAMANYAN

LCR IS

SRI.SABU GEORGE

518. MFA 104/2006 (A)

SRI.GEORGE CHERIAN (THIRUVALLA) /

& IA 1046/2006

SRI.DILIP J. AKKARA

LCR IS

WITH

MFA 88/2008

SRI.E.M.JOSEPH //

& IA 1650/2008

519. AS 386/1997

SRI.RAJIT

& CMP 3247/1997

SRI.A.VELAYUDHAN

SRI.M.PREMCHAND /

SRI.M.RAJAGOPALAN

SRI.SOJAN JAMES

SRI.N.P.SAMUEL

Contd....5

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520. MFA 43/2010

SRI.B.V.JOY SANKER, /

LCR IS

SRI.VPK.PANICKER.GP

SRI.SANTHARAM.P

521. MFA 39/2010

SRI.GEORGE CHERIAN (THIRUVALLA) /

& IA 2717/2013

SRI.T.SETHUMADHAVAN

& IA 539/2010

SRI.PUSHPARAJAN KODOTH

LCR IS

SRI.P.V.BABY

522. AS 737/1996

SRI.N.N.SUGUNAPALAN,

& CMP 4495/1996

SRI.K.G.UNNIKRISHNAN /

SRI.C.D.JOSE

SMT.M.CHANDRALEKHA

523. OP 4170/1995 (U)	SRI.SUNNY MATHEW /
& IA 6754/2015	GOVERNMENT PLEADER
& CMP 7570/1995	
& IA 2943/2015	
& IA 11068/2011	
524. AS 146/1997 (E)	SRI.D.KRISHNA PRASAD
& IA 4038/2010	SRI.M.HARISHARMA
& CM.Appl 2/2007	SRI.JOJI VARGHESE
& IA 9/2007	SRI.D.NARENDRANATH /
& CMP 1259/1997	SRI.C.DILIP
& IA 1558/2013	SRI.T.KRISHNAN UNNI (SR.)
& IA 4139/2006	
& IA 8/2007	
& CMP 1258/1997	
& IA 1499/2010	
& CMP 1260/1997	
525. FAO 104/2010	SRI.K.RAMAKUMAR (SR.)
& IA 1328/2010	SRI.T.C.SURESH MENON
LCR IS	SRI.JIBU P THOMAS
	SRI.P.S.APPU
	SRI.A.R.NIMOD
	SRI.C.A.ANOOP /
	SRI.ABRAHAM GEORGE JACOB
526. AS 133/1996	SRI.M.GOPIKRISHNAN NAMBIAR
& IA 1406/2007	SRI.JOSON MANAVALAN /
& CMP 895/1996	SRI.P.R.VENKETESH
& IA 341/2012	SRI.P.R.RAJA
& IA 2327/2012	

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527. Ex.FA 12/2004	GOVERNMENT PLEADER /
& CM.Appl 53/2005	SRI.K.S.BHARATHAN
& IA 1683/2014	SRI.V.GIRI

& IA 2863/2014	SRI.K.A.SHAMSUDEEN
& IA 1134/2004	SRI.K.J.MOHAMMED ANZAR
& IA 2357/2014	SRI.V. GIRI (CAVEATOR)
528. AS 515/1996	SRI.O.RAMACHANDRAN NAMBIAR
& CMP 4786/1996	SMT.PRASANNA H.KAMATH /
& CM.Appl 2148/2010	SRI.V.RAMKUMAR NAMBIAR
	SRI.M.C.SEN
	SRI.SHANA KARTHIKEYAN
	SRI.M.P.SREEKRISHNAN
	SMT.M.H.BINDU
529. FAO 328/2010	SRI.K.B.GANGESH /
& IA 3787/2010	SMT.LATHA KRISHNAN
& IA 178/2012	SRI.K.ANAND (A.201)
530. AS 224/1997 (E)	SRI.R.RAMADAS /
& IA 2416/2014	SRI.G.SREEKUMAR (CHELUR)
	SRI.VINOD RAVINDRANATH
	SRI.K.RAVI (PARIYARATH)
531. MFA 185/2006	SRI.GEORGE CHERIAN (THIRUVALLA) /
& IA 1947/2006	SRI.P.V.BABY
LCR IS	SRI.A.N.SANTHOSH
	SRI.THOMAS ABRAHAM
	SRI.K.B.ARUNKUMAR
	SRI.DIPU.R
	SMT.MERCIAMMA MATHEW
	SRI.U.O.JOSE
532. FAO 145/2005	SRI.T.M.ABDUL LATHEEF
& IA 2148/2005	SMT.P.RESHMA KABIR
	SMT.P.VIJAYALAKSHMI. /
	SRI.C.KHALID
	SRI.N.GOPINATHA PANICKER
	SRI.R.O.MUHAMED SHEMEEM
	SRI.T.P.SAJID (THALASSERY)
	SRI.R.PARTHASARATHY

	SRI.RAJESH V.NAIR
533. MFA 59/2006	SRI.A.R.GEORGE /
& IA 589/2006	
534. WA 120/2015	GOVERNMENT PLEADER /
IN WPC 35173/2010	SRI.ANIL D. NAIR -SERVED ON (NO MEMO)
	Contd....7
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535. RFA 540/2008 (F)	SRI.C.A.MAJEED
& IA 3372/2008	SRI.K.H.ASIF
& IA 1369/2014	SMT.RAAGA R.RAMALAKSHMI
LCR IS	SMT.ANNA JOHN /
	SMT.R.RANJINI
	SRI.C.M.MOHAMMED IQUBAL
	SRI.P.CHANDRASEKHAR
	SRI.P.CHANDRASEKHARAN -SERVED ON (NO
MEMO)	
536. MFA 80/2006	SRI.K.P.BALAGOPAL /
& IA 892/2006	SRI.M.P.MADHAVANKUTTY, SPECIAL
GOVERNMENT PLEADER.	
LCR IS	
537. RFA 550/2010	SRI.K.J.KURIACHAN
& IA 3196/2010	SRI.SUNIL JACOB /
& IA 1039/2015	SRI.K.L.JOSEPH
	SMT.P.SAREENA GEORGE
538. AS 239/2000 (C)	SRI.K.S.HARIHARAPUTHRAN
& CMP 2072/2000	SRI.M.D.SASIKUMARAN
& IA 2963/2010	SRI.P.J.JOSEPH /
& CMP 2941/2000	SRI.P.R.VENKETESH
LCR IC	
539. RFA 158/2005 (D)	SRI.PHILIP T.VARGHESE
WITH CAVEAT 1066/2003	SRI.THOMAS T.VARGHESE /
LCR IS	SRI.T.SETHUMADHAVAN (SR.)
	SRI.K.MOHANAKANNAN

SMT.VILASINI NAYAK
SRI.S.K.BALACHANDRAN
SRI.V.K.NANDAKUMARAN
SMT.N.D.DEEPA
SRI.V.T.RAGHUNATH
SRI. RAJESH CHERIAN (CAVEATOR)

WITH

RFA 36/2004
& IA 216/2004
217/2012
429/2006
876/2015
1986/2009
2368/2012
4647/2008

SMT.VILASINI NAYAK
SRI.V.T.RAGHUNATH /
SRI.T.SETHUMADHAVAN (SR.)
SRI.K.MOHANAKANNAN
SRI.S.K.BALACHANDRAN
SRI.V.K.NANDAKUMARAN
SMT.N.D.DEEPA

LCR IS

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540. FAO 6/2005
& IA 1522/2014

SRI.MVS.NAMBOOTHIRY /
SRI.A.A.MOHAMMED NAZIR

WITH

RFA 491/2005
& IA 2993/2005

SRI.PHILIP J.VETTICKATTU

SRI.A.A.MOHAMMED NAZIR
SRI.S.SANTOSH KUMAR (PERUNAD)
SRI.DENIZEN KOMATH
SRI.B.PREMNATH (E) /
SRI.G.S.REGHUNATH

541. CRP 1396/2004
& IA 1671/2015
& IA 3650/2004
& IA 1251/2012

SRI.PIRAPPANCODE V.S.SUDHIR /
SRI.BABU VARGHESE
SRI.MANJU ANTONEY

& IA 1818/2014	
LCR IS	
542. RFA 673/2007	SMT.PRABHA R.MENON
& IA 1657/2013	SRI.M.KRISHNAKUMAR /
& IA 4822/2007	SRI.K.M.SATHYANATHA MENON
& IA 1177/2009	SRI.K.M. SATHYANATHA MENON (CAVEATOR)
& IA 1854/2011	
LCR IS	
543. FAO 246/2008	SRI.G.S.REGHUNATH /
& IA 4173/2008	SRI.N.NANDAKUMARA MENON (SR.)
LCR IS	SRI.P.K.MANOJKUMAR
	SMT.SUSHYA RAJAN
	GOVERNMENT PLEADER
544. RFA 405/2003 (E)	SRI.SAJAN VARGHEESE K.
& IA 2589/2012	SRI.RAJU SEBASTIAN VADAKKEKKARA
& IA 316/2014	SRI.LIJU. M.P
& IA 3408/2010	SRI.JOHNSON P.JOHN /
LCR IS	SRI.T.C.SURESH MENON
WITH	
CO 32/2004	SRI.T.C.SURESH MENON /
NOT ADMITTED	SRI.JOHNSON P.JOHN
	SRI.RAJU SEBASTIAN VADAKKEKKARA

Contd....9

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14/07/2015

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WITH	
RFA 453/2004	SRI.SAJAN VARGHEESE K.
& IA 4008/2004	SRI.RAJU SEBASTIAN VADAKKEKKARA
3405/2010	SRI.LIJU. M.P
	SRI.JOHNSON P.JOHN /
	.
545. WA 388/2014	SRI.V.V.ASOKAN (SR.)
IN WPC 21626/2013	SRI.K.I.MAYANKUTTY MATHER
NOT ADMITTED	SRI.R.JAIKRISHNA /

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

WITH

WP (C) 21626/2013 (C)

SRI.V.V.ASOKAN

& IA 1906/2014

SRI.K.I.MAYANKUTTY MATHER /

2283/2014

GOVERNMENT PLEADER

2467/2014

7562/2014

12334/2013

WITH

WP (C) 25268/2013 (G)

GOVERNMENT PLEADER //

SRI.M.GOPIKRISHNAN NAMBIAR

SRI.P.GOPINATH

SRI.P.BENNY THOMAS

SRI.K.JOHN MATHAI

SRI.C.P.WILSON

SRI.T.SANJAY, CGC -SERVED ON (NO

MEMO)

WITH

WP (C) 9438/2014 (D)

GOVERNMENT PLEADER //

& IA 5759/2014

3881/2015

SRI.V.V.ASOKAN (SR.)

SRI.K.I.MAYANKUTTY MATHER

SRI.M.GOPIKRISHNAN NAMBIAR

546. RFA 22/2010

SRI.G.SREEKUMAR (CHELUR) /

& IA 157/2010

SRI.P.N.RAMAKRISHNAN NAIR

& IA 156/2010

SRI.P.VISWANATHAN

& IA 1758/2014

LCR IS

547. AS 305/1997 (E)

SRI.D.KRISHNA PRASAD

& IA 2727/2009

SRI.M.HARISHARMA

& IA 850/2015

SRI.JOJI VARGHESE /

& CMP 2793/1997

SRI.V.V.ASOKAN

LCR IS

SRI.K.G.GOURI SANKAR RAI

SMT.JIJIMOL J.VADAKKEN

SMT.S.AMINA

Contd....

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548. AS 86/2001

SRI.S.V.BALAKRISHNA IYER (SR.)

& IA 1153/2014

SRI.V.PHILIP MATHEW /

& CMP 571/2001

SRI.K.K.GOPINATHAN NAIR

& IA 580/2013

DR.K.P.SATHEESAN (SR.)

& IA 764/2013

SRI.M.R.JAYAPRASAD

& IA 1292/2008

& IA 18/2014

& CMP 719/2003

& IA 731/2009

LCR IS

WITH

RFA 377/2004

SRI.S.V.BALAKRISHNA IYER (SR.)

SRI.V.PHILIP MATHEW /

DR.K.P.SATHEESAN

SRI.K.K.GOPINATHAN NAIR

SRI.M.R.JAYAPRASAD

SRI.K.K.RAJEEV

WITH

RFA 378/2004

SRI.S.V.BALAKRISHNA IYER (SR.)

SRI.V.PHILIP MATHEW /

DR.K.P.SATHEESAN

SRI.K.K.GOPINATHAN NAIR

SRI.M.R.JAYAPRASAD

WITH

RFA 376/2004

SRI.S.V.BALAKRISHNA IYER (SR.)

SRI.V.PHILIP MATHEW /

DR.K.P.SATHEESAN

549. RFA 167/2004
& IA 2086/2011
& IA 1033/2004
LCR IS

WITH

SA 63/2002
& IA 388/2012
CMP 150/2002
LCR IS

SRI.K.K.GOPINATHAN NAIR
SRI.M.R.JAYAPRASAD
SRI.K.K.RAJEEV
SRI.M.C.SEN (SR.)
SRI.M.P.SREEKRISHNAN
SMT.SHAHNA KARTHIKEYAN
SMT.M.H.BINDU /
SRI.VPK.PANICKER
SRI.M.P.RAMNATH
SRI.GEORGE VARGHESE (PERUMPALLIKUTTIYIL)
SMT.SREELEKHA PUTHALATH

SRI.M.P.RAMNATH
SRI.GEORGE VARGHESE (PERUMPALLIKUTTIYIL)
SMT.SREELEKHA PUTHALATH /
SRI.C.P.MOHAMMED NIAS
SRI.M.C.SEN (SR.)
SRI.M.P.SREEKRISHNAN
SMT.SHAHNA KARTHIKEYAN

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14/07/2015

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WITH

SA 671/2001
& IA 399/2012
CMP 1557/2001
LCR IS

550. RFA 388/2009
& IA 2012/2009

SRI.M.P.RAMNATH //
SRI.C.P.MOHAMMED NIAS
SRI.M.C.SEN (SR.)
SRI.M.P.SREEKRISHNAN
SMT.SHAHNA KARTHIKEYAN
SRI.SAJU.S.A /
SRI.D.KRISHNA PRASAD

& IA 1190/2011
LCR IS
551. AS 551/2001 (C)
& IA 1663/2014
& IA 1354/2012
& CMP 3939/2001
LCR IC
SRI.D.NARENDRANATH
SMT.O.K.SANTHA
SRI.JOHN JOSEPH (ROY)
SRI.G.N.NAIR
SMT.G.N.JEEJA
SMT.G.N.DEEPA /
SRI.C.K.ARAVINDAKSHA MENON
SRI.K.C.CHARLES
SRI.PRAKASH P.GEORGE

X=====X=====X=====X

COURT ROOM. " 2D "

HON'BLE MRS. JUSTICE ANU SIVARAMAN

at 10.15 AM

FOR HEARING

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1. WP(C) 16026/2013 (C)
& CM.Appl 5808/2014
& CM.Appl 2616/2014
SRI.M.K.DAMODARAN (SR.)
SRI.P.K.VIJAYAMOHANAN
SRI.ALAN PAPALI
SRI.GILBERT GEORGE CORREYA
SRI.NISHIL.P.S. /
GOVERNMENT PLEADER
SRI.B.S.SWATHY KUMAR
SRI.REMYA MURALI
SRI.VENKATESH GOPI
SRI.K.MOHANAKANNAN
2. WP(C) 13626/2014 (C)
& CM.Appl 1461/2015
& IA 3782/2015
SRI.V.M.KURIAN
SRI.MATHEW B. KURIAN
SRI.K.T.THOMAS
SRI.N.SUNIL /
SRI.V.A.AJIVAS
GOVERNMENT PLEADER
SRI.B.VINOD
SRI.M.P.MADHAVANKUTTY, SPL. GOVT.
PLEADER FOR FORE

CONTROL BOARD -SERVED

3. WP(C) 126/2014 (M)
& CM.Appl 2811/2015

MEMO)

4. WP(C) 26510/2014 (K)
& IA 17218/2014

KSRTC -SERVED ON (NO

5. WP(C) 15679/2014 (H)

ELECTRICITY BOARD

...2

Court -2D
14/07/2015

6. WP(C) 21334/2014 (N)

SC,K.S.E.COMM

MEMO)

7. WP(C) 13497/2014 (J)

-SERVED ON (NO MEMO)

SRI.M.R.ARUNKUMAR, SC, POLLUTION

ON (NO MEMO)

SRI.M.RAMESH CHANDER (SR.)

SRI.ANEESH JOSEPH

SMT.DENNIS VARGHESE /

SRI.V.G.ARUN

SRI.T.R.HARIKUMAR

GOVERNMENT PLEADER -SERVED ON (NO

SRI.T.K.AJITH KUMAR

SRI.P.VINODKUMAR

SRI.K.T.SIDHIQ /

SRI.P.C.SASIDHARAN, SC, KPSC

SRI.M.GOPIKRISHNAN NAMBIAR, SC,

MEMO)

SRI.K.A.MOHAMED HARI

SRI.RAKESH.V.R. /

SRI.JAICE JACOB,SC,KERALA STATE

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SRI.V.G.ARUN

SRI.T.R.HARIKUMAR

SRI.P.C.SASIDHARAN /

SRI.MURALI PURUSHOTHAMAN,

SRI.V.M.KURIAN

SMT.ANEESA.E.A

SRI.VINOD RAVINDRANATH

GOVERNMENT PLEADER -SERVED ON (NO

SRI.P.B.KRISHNAN

<p>& IA 9469/2015</p> <p>CORPORATION</p> <p>8. WP(C) 34654/2014 (F) & CM.Appl 2764/2015</p> <p>9. WP(C) 9927/2014 (M) & IA 3979/2015</p> <p>AUTHORITY</p> <p>10. DELETED</p> <p>11. WP(C) 26819/2007 (P)</p>	<p>SRI.SABU GEORGE /</p> <p>SMT.P.K.PRIYA</p> <p>SRI.K.P.VIJAYAN</p> <p>SRI.V.N.HARIDAS</p> <p>SRI.V.J.JOSEPH, SC, THRISSUR</p> <p>SRI.RAJU K.MATHEWS</p> <p>SRI.T.K.BABY (ERNAKULAM) /</p> <p>GOVERNMENT PLEADER</p> <p>SRI.M.BALAGOVINDAN</p> <p>SRI.T.K.ANANDA PADMANABHAN /</p> <p>SRI.JOSEPH JOHN, SC, KERALA WATER</p> <p>SRI.T.SETHUMADHAVAN</p> <p>SRI.PUSHPARAJAN KODOTH</p> <p>SRI.K.JAYESH MOHANKUMAR /</p> <p>SRI.P.GOPAKUMARAN NAIR</p> <p>SRI.C.S.DIAS</p> <p>SRI.AJITH MURALI</p> <p>SMT.R.BEENA</p>
<p>Court -2D 14/07/2015</p> <p>12. WP(C) 25929/2007 (J)</p> <p>MEMO)</p> <p>13. WP(C) 33329/2007 (P) & IA 11267/2013</p> <p>14. WP(C) 7150/2008 (A)</p>	<p>Page 3</p> <p>/</p> <p>SRI.P.RAMAKRISHNAN</p> <p>GOVERNMENT PLEADER -SERVED ON (NO</p> <p>SRI.BABU JOSEPH KURUVATHAZHA</p> <p>SRI.C.P.SIVADASAN NAIR /</p> <p>SRI.GOVIND K.BHARATHAN (SR.)</p> <p>SRI.C.P.KUNJHIKANNAN</p> <p>SRI.S.K.MADHU</p> <p>GOVERNMENT PLEADER</p> <p>SRI.K.K.CHANDRAN PILLAI</p>

Contd....3

& CM.Appl 933/2009	SRI.A.S.SAJUSH PAUL / GOVERNMENT PLEADER
15. WP(C) 7595/2008 (D)	SRI.M.B.PRAJITH /
& CM.Appl 2281/2015	SRI.N.NAGARESH
& IA 4330/2008	SRI.T.V.VINU
& CM.Appl 3753/2009	GOVERNMENT PLEADER
16. WP(C) 11641/2008 (J)	SRI.M.R.SUDHEENDRAN
& CM.Appl 3309/2008	SRI.SURAJ.S /
& IA 478/2009	SRI.KURIAN GEORGE KANNAMTHANAM (SR.) SRI.TONY GEORGE KANNANTHANAM GOVERNMENT PLEADER
17. WP(C) 19253/2008 (P)	SRI.E.K.NANDAKUMAR SRI.K.JOHN MATHAI SRI.P.BENNY THOMAS SRI.ANIL D. NAIR / SRI.JIMMY GEORGE SRI.GEORGE JOSEPH, SC, GCDA GOVERNMENT PLEADER -SERVED ON (NO MEMO) -SERVED ON (NO
	SRI.S.RAMESH BABU, SC.COCHIN CORPN. MEMO)
18. WP(C) 21146/2008 (P)	SRI.BABU KARUKAPADATH
& CM.Appl 2964/2009	SMT.M.A.VAHEEDA BABU SRI.JAGAN GEORGE SRI.K.A.NOUSHAD SRI.P.G.PRAMOD / SRI.V.J.MATHEW, SC, KSINC (KERALA SHIPPING SRI.SANTHOSH MATHEW, SC, KINCO GOVERNMENT PLEADER -SERVED ON (NO MEMO)
19. WP(C) 24089/2008 (P)	SRI.P.SANTHALINGAM (SR.)
& IA 1207/2009	SRI.S.SHARAN SRI.KAYALATT KUTTYKRISHNAN /

MEMO)

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20. WP(C) 24466/2008 (K)
& CM.Appl 3574/2012

21. WP(C) 33959/2008 (P)
& CM.Appl 773/2009
& IA 16686/2010

MEMO)

22. WP(C) 35612/2008 (M)

23. WP(C) 37950/2008 (P)

UNIVERSITY

M.G.UNIVERSITY

-SERVED ON (NO

24. WP(C) 3926/2009 (P)

SRI.P.RAMAKRISHNAN

SRI.T.C.KRISHNA

GOVERNMENT PLEADER -SERVED ON (NO

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SRI.K.N.SIVASANKARAN

SRI.V.V.ASOKAN

SRI.SUNIL SHANKER /

GOVERNMENT PLEADER

SRI.R.S.KALKURA

SRI.M.S.KALESH

SRI.HARISH GOPINATH

SRI.V.VINAY MENON

SRI.M.AJAY (IRUMPANAM) /

SRI.K.T.SHYAMKUMAR

GOVERNMENT PLEADER -SERVED ON (NO

SRI.RENJITH THAMPAN /

SRI.A.JAYASANKAR

SRI.MANU GOVIND

SRI.B.MOHANLAL

SRI.SAIJU S. /

GOVERNMENT PLEADER

SRI.VARUGHESE M.EASO, SC, M.G.

DR.P.LEELAKRISHNAN, SC,

SRI. T.A. SHAJI, SC, M.G.UNIVERSITY

MEMO)

SRI.ASOK M.CHERIAN

SRI.S.KANNAN

SMT.S.RAKHEE /

	SRI.E.K.NANDAKUMAR
	SRI.A.K.JAYASANKAR NAMBIAR
	SRI.K.JOHN MATHAI
	SRI.P.BENNY THOMAS
	SRI.ANIL D. NAIR
	GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	
25. WP(C) 11323/2009 (I)	SRI.M.PATHROSE MATTHAI (SR.)
LCR IN SECTION	SMT.MARIAM MATHAI
	SRI.SAJI VARGHESE /
	SRI.ANIL K.NARENDRAN
	SRI.P.THOMAS VARGHESE -SERVED ON (NO
MEMO)	
	SRI.P.THOMAS VARGHESE -SERVED ON (NO
MEMO)	
26. WP(C) 18671/2008 (W)	SRI.A.AHZAR /
& CM.App1 5488/2012	SRI.PIRAPPANCODE V.SREEDHARAN NAIR
& IA 14364/2008	SRI.PIRAPPANCODE V.S.SUDHIR
	GOVERNMENT PLEADER
	SRI.JOSEPH JOHN, SC, KERALA WATER
AUTHORITY	
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27. WP(C) 13428/2006 (W)	SRI.S.SANAL KUMAR
& CM.App1 6875/2007	SMT.BHAVANA VELAYUDHAN /
	GOVERNMENT PLEADER
28. WP(C) 24668/2006 (J)	SRI.ELVIN PETER P.J.
& IA 9798/2012	SRI.S.RAMESH
& IA 6534/2007	SRI.NAVEEN.T /
& CM.App1 5054/2013	SRI.S.GOPAKUMARAN NAIR, SC KERALA
UTY.	
	SRI.M.RAJAGOPALAN NAIR, SC, KERALA
UTY.	
	SRI.GEORGE POONTHOTTAM, SC, KERALA UTY.
	GOVERNMENT PLEADER
29. WP(C) 26232/2006 (W)	SRI.KRB.KAIMAL (SR.)

& CM.Appl 4364/2007	SRI.B.UNNIKRISHNA KAIMAL / SRI.BINU MATHEW SMT.SUSAL A. CHINNAN SRI.A.K.CHINNAN GOVERNMENT PLEADER
30. WP(C) 27995/2006 (G) & CM.Appl 4081/2008 & IA 6613/2009	SRI.M.P.ASHOK KUMAR / SRI.M.PAUL VARGHESE SRI.M.S.BREEZ SRI.K.S.ANIL, SC, KSEB SRI. ASOK M.CHERIYAN, SC, KSEB SRI.JOSE J.MATHEIKEL, SC, KSEB
-SERVED ON (NO MEMO)	
31. WP(C) 28920/2006 (P) & IA 11177/2007 & IA 11106/2007 & CM.Appl 4930/2007	SRI.V.J.JOSEPH SMT.M.V.LIGI / SRI.GEORGE JACOB (JOSE) GOVERNMENT PLEADER
32. WP(C) 5838/2007 (T) & CM.Appl 3765/2010 & IA 6354/2011 & CM.Appl 5774/2007	SRI.K.JAJU BABU SMT.M.U.VIJAYALAKSHMI / GOVERNMENT PLEADER
33. WP(C) 6395/2007 (J) (NO MEMO) (NO MEMO)	SRI.SELJUM P.EMMANNUEL / SRI.A.M.SAHFFIQUE FOR R3 -SERVED ON SRI.A.M.SAHFFIQUE FOR R3 -SERVED ON
34. WP(C) 10381/2007 (J)	SRI.E.K.NANDAKUMAR SRI.A.K.JAYASANKAR NAMBIAR SRI.ANIL D. NAIR / SRI.M.PATHROSE MATTHAI (SR.) SRI.SAJI VARGHESE SRI.N.N. SUGUNAPALAN, SC, P.F. SMT.T.N.GIRIJA, SC,EPF ORGANISATION SRI.SAJI VARGHESE SC FOR SBT -SERVED
ON (NO MEMO)	

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WP(C) 19282/2007 (U)

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SRI.E.K.NANDAKUMAR

SRI.A.K.JAYASANKAR NAMBIAR

SRI.K.JOHN MATHAI

SRI.P.BENNY THOMAS

SRI.ANIL D. NAIR

SMT.T.N.GIRIJA, SC,EPF ORGANISATION

-SERVED ON(NO MEMO)

35. WP(C) 7243/2006 (K)

SRI.JOSEPH KODIANTHARA

& IA 6841/2006

SRI.MATHEWS K.UTHUPPACHAN /

& IA 12542/2006

ADVOCATE GENERAL

& IA 5303/2006

SRI.THOMAS ABRAHAM

& CM.App1 4342/2006

SRI.K.B.ARUNKUMAR

& IA 6410/2006

SRI.H.B.SHENOY

& IA 11053/2006

SRI.B.ASHOK SHENOY

& IA 5187/2006

SRI.N.NAGARESH

& IA 17705/2006

SRI.BINU PAUL

& IA 6371/2006

SMT.A.K.PREETHA

GOVERNMENT PLEADER

SMT.I.SHEELA DEVI

SRI.V.G.ARUN

SRI.T.R.HARIKUMAR

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WP(C) 7117/2006 (V)

& IA 4342/2006

5414/2006

SRI.E.K.NANDAKUMAR

SRI.A.K.JAYASANKAR NAMBIAR

SRI.P.BENNY THOMAS /

SRI.N.NAGARESH

SRI.BINU PAUL
SRI.THOMAS ABRAHAM
SRI.K.B.ARUNKUMAR
ADVOCATE GENERAL
GOVERNMENT PLEADER
SRI.V.G.ARUN
SRI.T.R.HARIKUMAR

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WP(C) 10750/2007 (D)
& IA 7054/2009
CM.App1 4585/2011
7230/2007
10422/2007
12042/2007
4688/2011

SRI.E.K.NANDAKUMAR
SRI.A.K.JAYASANKAR NAMBIAR
SRI.P.BENNY THOMAS
SRI.ANIL D. NAIR /
ADVOCATE GENERAL
GOVERNMENT PLEADER
SRI.N.NAGARESH
SRI.H.B.SHENOY
SRI.B.ASHOK SHENOY
SMT.LAKSHMI B.SHENOY
SRI.ABU MATHEW
SRI.ANIL KURIAN THOMAS
SRI.SOBHAN GEORGE

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SRI.PAULSON C.VARGHESE //

C

SRI.A.M.SHAFIQU (SR.)
SRI.E.K.NANDAKUMAR
SRI.A.K.JAYASANKAR NAMBIAR
SRI.K.JOHN MATHAI
SRI.ANIL D. NAIR
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
WITH
WP (C) 31432/2009 (Y)
& CM.Appl 2733/2011
SRI.JOSEPH KODIANTHARA (SR.)
SRI.TERRY V.JAMES
SRI.B.J.JOHN PRAKASH /
GOVERNMENT PLEADER
36. WP (C) 10142/2012 (P)
& CM.Appl 6498/2012
& CM.Appl 5611/2012
SRI.R.GOPAN /
SRI.PIRAPPANCODE V.S.SUDHIR
SRI.B.S.SWATHY KUMAR
SMT.P.V.SOBHANA
SMT.V.BEENA
GOVERNMENT PLEADER
WITH
WP (C) 18902/2012 (K)
SRI.B.S.SWATHY KUMAR
SMT.P.V.SOBHANA
SMT.V.BEENA /
SRI.PIRAPPANCODE V.S.SUDHIR
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
37. WP (C) 8913/2012 (L)
& IA 8559/2015
SRI.K.S.MADHUSOODANAN
SRI.THOMAS CHAZHUKKARAN
SRI.THUSHAR NIRMAL SARATHY
SRI.M.M.VINOD KUMAR
SRI.P.K.RAKESH KUMAR
SMT.M.A.RUXANA /
SRI.V.V.JOSHI, SC, COCHIN CORPORATION
SRI.K.P.JUSTINE (KARIPAT) SC, COCHIN

CORPN

-SERVED ON (NO

SRI.P.K.SOYUZ, SC, COCHIN CORPORATION

MEMO)

38. WP(C) 29227/2012 (C)

LCR IN SECTION

SMT.K.R.DEEPA /

SRI.V.KRISHNA MENON

SMT.P.VIJAYAMMA

39. WP(C) 19192/2013 (Y)

& CM.Appl 5296/2013

& IA 9354/2015

SRI.K.RAMAKUMAR (SR.)

SRI.S.M.PRASANTH

SMT.SMITHA GEORGE /

SRI.BABU KARUKAPADATH

SMT.M.A.VAHEEDA BABU

SRI.JAGAN GEORGE

SRI.K.A.NOUSHAD

SRI.KANDAMPULLY RAHUL

SRI.MITHUN BABY JOHN

SRI.J.RAMKUMAR

SRI.S.SANTHOSH KUMAR

SMT.P.LISSY JOSE.

SRI.T.KRISHNAN UNNI (SR.)

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

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40. WP(C) 18611/2013 (B)

& IA 8089/2015
MEMO)

& IA 1473/2015

WITH

WP(C) 18617/2013 (B)

& CM.Appl 65/2014

SRI.C.P.MOHAMMED NIAS /

GOVERNMENT PLEADER -SERVED ON (NO

SRI.C.P.MOHAMMED NIAS //

GOVERNMENT PLEADER

41. WP(C) 5904/2012 (K)

& IA 11237/2014

SMT.M.R.REENA /

SRI.M.P.ASHOK KUMAR

& CM.Appl 4413/2012	SRI.S.A.ABDUL SALEEM
& IA 4364/2015	SRI.M.R.DHANIL
& IA 17243/2013	SMT.K.B.FAZEELA
	GOVERNMENT PLEADER
42. WP(C) 30229/2014 (C)	SRI.S.JIJI /
& CM.Appl 1579/2015	SRI.M.SASINDRAN
	GOVERNMENT PLEADER
43. WP(C) 29849/2014 (E)	SRI.R.SUDHISH /
	SRI.K.M.SATHYANATHA MENON
	SMT.KAVERY S THAMPI
44. WP(C) 29882/2014 (I)	SRI.S.JIJI /
& CM.Appl 1694/2015	SRI.MILLU DANDAPANI
	SRI.SANTHOSH MATHEW
M.G.UNIVERSITY	SRI.VARUGHESE M.EASO, SC,
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
ON (NO MEMO)	SRI.S.KRISHNAMURTHY,SC, AICTE -SERVED
45. WP(C) 14742/2014 (P)	SRI.S.JIJI /
	SRI.V.M.KURIAN
46. WP(C) 4870/2014 (G)	SRI.S.RAJEEV
	SRI.K.K.DHEERENDRAKRISHNAN /
	SRI.G.SUDHEER
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
47. WP(C) 3928/2015 (M)	SMT.V.P.SEEMANDINI (SR.)
& IA 2516/2015	SRI.M.R.ANISON
DEFECT	SMT.K.P.GEETHA MANI
	SMT.V.BHARGAVI (PANANGAD)
	SMT.P.A.RINUSA
	SMT.ANNIE JACOB /
CONTROL BOARD	SRI.M.R.ARUNKUMAR, SC, POLLUTION
	SRI.P.B.SAHASRANAMAN

SRI.T.S.HARIKUMAR

SRI.K.JAGADEESH

SRI.RAAJESH S.SUBRAHMANIAN

SRI.N.DHARMADAN (SR.)

SRI.R.GOPAN

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

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48. WP(C) 13375/2007 (P)

SRI.C.P.MOHAMMED NIAS /

NOT ADMITTED

SRI.V.V.SURENDRAN

SRI.P.A.HARISH

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

49. WP(C) 28393/2007 (E)

SRI.P.V.KUNHIKRISHNAN, SC, KOZHIKODE CORP

NOT ADMITTED,
CORPORATION /

SRI.K.D.BABU, SC, KOZHIKODE

SMT.P.A.REZIYA

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

50. WP(C) 17431/2006 (A)

SRI.P.T.MOHANKUMAR

& CM.Appl 5424/2007

SRI.A.AHZAR /

SRI.P.S.MURALI

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

X=====X=====X=====X

COURT ROOM. " 2E "

HON'BLE MR. JUSTICE P.UBAID

FOR JUDGEMENT

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1. CRL.A 41/2007

SRI.P.VIJAYA BHANU

& Cr1.M.Appl 201/2007

SRI.P.M.RAFIQ /

2. CRL.A 776/2007

SRI.KODOTH SREEDHARAN /

& Cr1.M.Appl 5148/2007

PETITIONS

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3. CRL.A 2063/2006 SRI.M.NARENDRA KUMAR
& Cr1.M.App1 3579/2007 SRI.SALISH ARAVINDAKSHAN
& Cr1.M.App1 10677/2006 SRI.B.RAMAN PILLAI /
& Cr1.M.App1 3116/2015 SRI.S.SREEKUMAR, SC FOR CBI
& Cr1.M.App1 5497/2011 SRI.P.CHANDRASEKHARA PILLAI,
C.B.I.
4. CRL.A 34/2015 SRI.S.RAJEEV
& Cr1.M.App1 180/2015 SRI.K.K.DHEERENDRAKRISHNAN
SRI.V.VINAY /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

WITH

CRL.A 35/2015 SRI.S.RAJEEV
& Cr1.M.App1 182/2015
183/2015
SRI.K.K.DHEERENDRAKRISHNAN
SRI.V.VINAY /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

5. CRL.A 1036/2013 SRI.RAM MOHAN.G.
& Cr1.M.App1 5313/2013 SRI.G.P.SHINOD
& Cr1.M.App1 4175/2014 SRI.MANU V.
SRI.GOVIND PADMANAABHAN /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

X=====X=====X=====X

NOTE 1. HEARING PC ACT CASES 101 SERIES SEPARATE LIST

2. ADMISSION PART I 151 SERIES (CASES ON OFFENCE AGAINST WOMEN)
SEPARATE LIST

3. 201 SERIES ADMISSION SEPARATE LIST

4. HEARING 601 SERIES PC ACT CASES SEPARATE LIST

5. WEEKLY HEARING LIST WILL CONTINUE
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ADMISSION PART I

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151. CrI.MC 3902/2015
& CrI.M.Appl 6080/2015
MEMO)

SRI.SANTHOSH P.PODUVAL
SMT.R.RAJITHA
SMT.VINAYA V.NAIR /
SRI.M.REVIKRISHNAN
PUBLIC PROSECUTOR -SERVED ON (NO

WITH

CrI.Rev.Pet 380/2015
MEMO)

SRI.SANTHOSH P.PODUVAL
SMT.R.RAJITHA /
PUBLIC PROSECUTOR -SERVED ON (NO

152. CrI.MC 3736/2015
& CrI.M.Appl 5867/2015
MEMO)

SMT.ANJALI G.KRISHNAN /
SRI.S.SANAL KUMAR
SMT.BHAVANA VELAYUDHAN
SMT.T.J.SEEMA
SRI.M.T.SURESHKUMAR
PUBLIC PROSECUTOR -SERVED ON (NO

153. CrI.Rev.Pet 788/2014
& CrI.M.Appl 2587/2014
MEMO)

SRI.I.V.PRAMOD /
PUBLIC PROSECUTOR -SERVED ON (NO

& CrI.M.Appl 2586/2014

WITH

CrI.Rev.Pet 1754/2013
& CrI.M.Appl 6535/2013
MEMO)

SRI.M.RAMESH CHANDER (SR.)
SRI.ANEESH JOSEPH
SMT.DENNIS VARGHESE /
SRI.I.V.PRAMOD
PUBLIC PROSECUTOR -SERVED ON (NO

WITH

CrI.Rev.Pet 259/2014
SRI.I.V.PRAMOD //

& CrI.M.Appl 852/2014

MEMO)
154. WP(C) 19163/2015 (U)
C.B.I.
SOLICITOR GENERAL -SERVED ON

(NO MEMO)

SRI.M.RAMESH CHANDER (SR.)
SRI.ANEESH JOSEPH
PUBLIC PROSECUTOR -SERVED ON(NO
SRI.DEEPU THANKAN
KUM.P.V.JAYALAKSHMY /
SRI.P.CHANDRASEKHARA PILLAI,
SRI.N.NAGARESH, ASSISTANT

(NO MEMO)
GOVERNMENT PLEADER -SERVED ON

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WP(C) 1403/2013 (A)

SRI.C.P.UDAYABHANU //

& IA 5485/2014

CM.Appl 757/2014

11646/2013

12401/2013

13349/2014

GOVERNMENT PLEADER

SRI.O.V.RADHAKRISHNAN (SR.)

SMT.K.RADHAMANI AMMA

SRI.ANTONY MUKKATH

155. Cr1.MC 2870/2015

SRI.M.R.SASITH /

& Cr1.M.Appl 4623/2015

SRI.V.VINAR

& Cr1.M.Appl 4622/2015
MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

156. Cr1.MC 1990/2015

SRI.ZUBAIR PULIKKOOL

& Cr1.M.Appl 2721/2015

SRI.P.S.BINU /

SRI.K.V.PAVITHRAN

SRI.JAYANANDAN MADAYI PUTHIYAVEETTIL

	SRI.P.SAJU
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
157. WP(C) 18728/2015 (M)	SRI.R.MANOJ
	SMT.P.P.BLESSY MOL /
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
158. OP(Crl.) 34/2015 (Q)	SRI.V.V.SURENDRAN
& IA 9197/2015	SRI.P.A.HARISH /
	SRI.P.S.KRISHNA PILLAI
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
159. Crl.MC 132/2015	SRI.SUNIL KUMAR A.G /
& Crl.M.Appl 198/2015	SRI.N.NAGARESH, ASSISTANT SOLICITOR
GENERAL	
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
160. Crl.MC 4177/2015	SRI.P.K.RAVISANKAR /
& Crl.M.Appl 6434/2015	SRI.D.ANIL KUMAR
& Crl.M.Appl 6433/2015	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
161. Crl.MC 3473/2015	SRI.SAM ISAAC POTHYIL
& Crl.M.Appl 5497/2015	SRI.A.S.SREEJAN /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
162. Crl.Rev.Pet 847/2015	SRI.C.RAJENDRAN
& Crl.M.Appl 3762/2015	SRI.K.R.RANJITH /
& Crl.M.Appl 3761/2015	SRI.B.MOHANLAL
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
163. Crl.MC 2802/2015	SRI.K.R.SUNIL /
& Crl.M.Appl 4479/2015	SMT.REENA GOPINATH
& Crl.M.Appl 4478/2015	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
& Crl.M.Appl 6384/2015	

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164. Cr1.MC 3303/2015 SRI.SUNNY MATHEW /
SRI.C.C.ANOOP
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

165. Cr1.MC 1263/2015 SRI.V.SETHUNATH
SRI.V.R.MANORANJAN (MUVATTUPUZHA) /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

166. Cr1.MC 3699/2015 SRI.B.MOHANLAL /
& Cr1.M.Appl 5815/2015 PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

167. Cr1.MC 4488/2013 SRI.N.M.MADHU
SRI.P.P.HARRIS
SMT.C.S.RAJANI /
SRI.G.SREEKUMAR (CHELUR)
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

168. Cr1.MC 2182/2015 SRI.K.S.MANU (PUNUKKONNOOR) /
SRI.K.B.PRADEEP
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

169. Cr1.MC 6534/2014 SRI.SHABU SREEDHARAN
& Cr1.M.Appl 10687/2014 SRI.K.M.ABDUL MAJEED
SRI.B.BALA PRASANNAN
SRI.N.MUHAMMAD SAJU
SRI.UDAYAKUMAR SREEDHARAN
SMT.RESHMA ABDUL RASHEED /
SRI.M.R.SARIN
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

170. Cr1.MC 4129/2015 DR.K.P.SATHEESAN (SR.)
& Cr1.M.Appl 6627/2015 SRI.M.R.JAYAPRASAD
SRI.P.MOHANDAS (ERNAKULAM)
SRI.ANOOP.V.NAIR /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

171. CRA(V) 561/2015 SRI.P.N.SUKUMARAN

MEMO) SRI.K.A.ANAS /
PUBLIC PROSECUTOR -SERVED ON (NO
172. Cr1.MC 3454/2015 SRI.NAGARAJ NARAYANAN
& Cr1.M.Appl 5472/2015 SRI.SAIJO HASSAN
SRI.BENOJ C AUGUSTIN
SRI.VISHNU BHUVANENDRAN /
SRI.C.U.SANGEETH
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
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173. Cr1.MC 3251/2015 SRI.SAJU J PANICKER /
& Cr1.M.Appl 5163/2015 SRI.JOSE ANTONY
SRI.B.MOHANLAL
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
174. Cr1.MC 899/2015 SRI.B.PRAMOD /
& Cr1.M.Appl 1221/2015 PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
& Cr1.M.Appl 1220/2015
DEFECT
175. Cr1.MC 6891/2014 SRI.T.D.ROBIN /
& Cr1.M.Appl 11224/2014 PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
DEFECT
176. Cr1.MC 1816/2015 SMT.K.DEEPA (PAYYANUR) /
SMT.CELINE JOSEPH
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
177. Cr1.MC 3704/2015 SRI.S.RENJITH /
& Cr1.M.Appl 5820/2015 SRI.S.UNNIKRISHNAN (NELLAD)
178. Cr1.MC 1808/2015 SRI.ABDUL JALEEL.A
& Cr1.M.Appl 2491/2015 SMT.M.A.SULFIA /
SMT.C.A.SABITHA

MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
179. Cr1.MC 3937/2015	SRI.SHABU SREEDHARAN
& Cr1.M.Appl 6136/2015	SRI.S.VIJAYAN
	SRI.K.P.UNNIKRISHNAN (ELOOR)
	SRI.V.N.MOHAN RAJ
	SMT.RESHMA ABDUL RASHEED /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
180. Cr1.MC 617/2015	SRI.C.S.AJITH PRAKASH
& Cr1.M.Appl 840/2015	SRI.FRANKLIN ARACKAL
	SRI.C.S.YESUDAS /
	SRI.SHERRY J. THOMAS
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
181. Cr1.MC 757/2015	SRI.S.SREEKUMAR (SR.)
& Cr1.M.Appl 1622/2015	SMT.INDU SUSAN JACOB /
& Cr1.M.Appl 1044/2015	SRI.V.PHILIP MATHEW
& Cr1.M.Appl 5284/2015	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
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182. Cr1.MC 2329/2015	SRI.U.K.DEVIDAS /
& Cr1.M.Appl 3199/2015	SMT.P.M.SHAHIDA
& Cr1.M.Appl 3198/2015	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
183. Cr1.MC 4002/2015	SRI.M.DINESH /
& Cr1.M.Appl 6211/2015	SRI.C.S.SUMESH
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
184. Cr1.MC 794/2015	SRI.P.SANTHOSH (PODUVAL)
& Cr1.M.Appl 1086/2015	SMT.R.RAJITHA
	SRI.K.D.SREEVISAKH /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
185. Cr1.MC 3383/2015	SRI.BABU S. NAIR

& Cr1.M.Appl 5362/2015 SRI.K.RAKESH /
SMT.M.LISHA
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

186. Cr1.MC 2721/2015 SRI.K.J.MOHAMMED ANZAR
& Cr1.M.Appl 4236/2015 SRI.T.B.GAFOOR
SRI.A.D.SURESH BABU /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

187. Cr1.MC 114/2015 SRI.R.O.MUHAMED SHEMEEM
& Cr1.M.Appl 176/2015 SMT.NASEEHA BEEGUM P.S.
SRI.T.P.ABDUL HAMEED /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

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188. UNNUMB.Cr1.MC../2015 SRI.K.SUBASH CHANDRA BOSE /
CC 1136/2007 of PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
J.M.F.C. - I, KARUNAGAPPALLY

X=====X=====X=====X

COURT - 2E (SECOND FLOOR)
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ADMISSION PART II

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201. CRL.A 707/2015 SRI.P.VENUGOPAL (1086/92)
& Cr1.M.Appl 3879/2015 SMT.T.J.MARIA GORETTI /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

202. Cr1.MC 4336/2015 SRI.P.SAMSUDIN /
& Cr1.M.Appl 6683/2015 SRI.JITHIN LUKOSE
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

203. Cr1.MC 4341/2015 SRI.I.V.PRAMOD /
& Cr1.M.Appl 6691/2015 PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

MEMO)	SRI.S.U.NAZAR -SERVED ON (NO
204. Cr1.MC 4342/2015	SRI.HRITHWIK
	SRI.SHAJIN S.HAMEED /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
205. Cr1.MC 4344/2015	SRI.K.P.HARISH /
& Cr1.M.Appl 6693/2015	KUM.K.SASIKALA
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
206. Cr1.MC 4349/2015	SRI.SHAJIN S.HAMEED /
MEMO)	SRI.HRITHWIK -SERVED ON (NO
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	SRI.HRITHWIK -SERVED ON (NO
207. Cr1.MC 4355/2015	SMT.K.DEEPA (PAYYANUR)
	SRI.V.R.NASAR /
MEMO)	SMT.CELINE JOSEPH -SERVED ON (NO
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
208. Cr1.MC 4358/2015	SRI.BIJU .C. ABRAHAM /
& Cr1.M.Appl 6703/2015	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
209. Cr1.MC 4359/2015	SRI.M.G.SREEJITH /
& Cr1.M.Appl 6705/2015	SRI.ABDUL JALEEL ONATH
& Cr1.M.Appl 6704/2015	SRI.ASHOK SURESH
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO

Cont

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Court -2E
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210. Cr1.MC 4360/2015	SRI.K.P.SUDHEER /
& Cr1.M.Appl 6707/2015	SRI.ARUN MATHEW VADAKKAN
& Cr1.M.Appl 6706/2015	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
211. Cr1.MC 4364/2015	SRI.M.RAMESH CHANDER (SR.)

& Cr1.M.App1 6711/2015	SRI.ANEESH JOSEPH
	SMT.DENNIS VARGHESE /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
212. Cr1.MC 4366/2015	SRI.PETER T.THOMAS /
& Cr1.M.App1 6712/2015	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
213. Cr1.MC 4367/2015	SRI.S.RAJKUMAR /
& Cr1.M.App1 6714/2015	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
214. Cr1.MC 4372/2015	SRI.SHERRY J. THOMAS
	SRI.C.V.JOSEPH (CHELAKKATT) /
	SMT.THAMANA BAI
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
215. Cr1.MC 4377/2015	SRI.T.MADHU /
& Cr1.M.App1 6725/2015	
216. Cr1.MC 4379/2015	SRI.SUMAN CHAKRAVARTHY
	SRI.SANDEEP T.GEORGE /
	SMT.BREJITHA UNNIKRISHNAN
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO

X=====X=====X=====X

NOTE: PETITIONS 301 SERIES SEPARATE LIST
COURT - 2E (SECOND FLOOR)
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FOR HEARING

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101. CRL.A 2/2002	SRI.P.VIJAYA BHANU (SR.)
& CRMP 2/2002	SRI.R.BINDU (SASTHAMANGALAM)
	SRI.C.GOPALAKRISHNAN NAIR /
	PUBLIC PROSECUTOR
WITH	
CRL.A 11/2002	SRI.JOY THATTIL ITTOOP
& CRMP 11/2002	

78/2002

SRI.A.G.ADITYA SHENOY

SRI.SUNNY MATHEW /

PUBLIC PROSECUTOR

WITH

CRL.A 3/2002

& CRMP 3/2002

4/2002

SRI.P.VIJAYA BHANU (SR.)

SRI.M.K.DAMODARAN (SR.)

SRI.ALAN PAPALI

SRI.SOJAN MICHEAL

SRI.GILBERT GEORGE CORREYA

SRI.P.M.RAFIQ

SRI.V.C.SARATH

SMT.DHANYA P.ASHOKAN

SRI.N.N.ARUN BECHU /

PUBLIC PROSECUTOR

WITH

CRL.A 53/2002

& CRMP 325/2002

SRI.PIRAPPANCODE V.S.SUDHIR //

PUBLIC PROSECUTOR

102. CRL.A 209/2000 (C)

& CRMP 1500/2000

SRI.K.K.JAYARAJ NAMBIAR /

SRI.K.P.SATHEESAN, SC FOR CBI

SRI.S.SREEKUMAR, SC FOR CBI

SRI.M.V.S.NAMBOOTHIRY, SC, C.B.I.

SRI.P.CHANDRASEKHARA PILLAI,

C.B.I.

WITH

CRL.A 210/2000 (C)

& CMP 1501/2000

SMT.SHYLAJA VARGHESE //

SRI.K.P.SATHEESAN, SC FOR CBI

SRI.S.SREEKUMAR, SC FOR CBI

PUBLIC PROSECUTOR

SRI.M.V.S.NAMBOOTHIRY, SC, C.B.I.

SRI.P.CHANDRASEKHARA PILLAI,

C.B.I.

Cont

d....2

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WITH

CRL.A 211/2000 (A)
& CRMP 1502/2000

SRI.K.K.JAYARAJ NAMBIAR

SMT.RAMYA PRASAD /

SRI.K.P.SATHEESAN, SC FOR CBI

SRI.S.SREEKUMAR, SC FOR CBI

SRI.M.V.S.NAMBOOTHIRY,SC, C.B.I.

SRI.P.CHANDRASEKHARA PILLAI,

C.B.I.

WITH

CRL.A 803/2000
& CMP 5746/2000

SRI.B.RAMAN PILLAI //

SRI.S.SREEKUMAR, SC FOR CBI

SRI.M.V.S.NAMBOOTHIRY,SC, C.B.I.

SRI.P.CHANDRASEKHARA PILLAI,

C.B.I.

103. CRL.A 281/2001
& CRMP 1744/2001
PHD

SRI.P.RAVINDRA BABU

SRI.SURIN GEORGE IPE /

PUBLIC PROSECUTOR

104. CRL.A 1756/2005
& Cr1.M.Appl 16572/2005

SRI.M.K.DAMODARAN (SR.)

SRI.M.P.PRABHANANDAN /

105. CRL.A 1486/2008
& Cr1.M.Appl 7412/2008
& Cr1.M.Appl 2652/2009

SRI.T.G.RAJENDRAN /

WITH

CRL.A 1498/2008
& Cr1.M.Appl 7481/2008

SRI.P.VIJAYA BHANU

SRI.M.REVIKRISHNAN /

WITH

CRL.A 1705/2008 & Cr1.M.Appl 8263/2008	SRI.MATHEW KURIAKOSE /
106. CRL.A 1434/2005 & Cr1.M.Appl 13823/2005 & Cr1.M.Appl 7113/2009	SRI.K.RAMAKUMAR (SR.) SRI.T.RAMPRASAD UNNI / SRI.S.SREEKUMAR, SC FOR CBI SRI.M.V.S.NAMBOOTHIRY, SC, C.B.I.
107. CRL.A 1384/2005 & Cr1.M.Appl 13430/2005 WITH CRL.A 1385/2005 & Cr1.M.Appl 13440/2005	SRI.S.MUHAMMED HANEEFF / SRI.S.MUHAMMED HANEEFF /
108. CRL.A 1255/2005	SRI.VIPIN NARAYAN 349 SRI.M.REVIKRISHNAN / SRI.S.SREEKUMAR, SC FOR CBI

X=====X=====X=====X

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FOR HEARING

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601. CRL.A 2253/2006 (C) & Cr1.M.Appl 11747/2006	SRI.P.V.BABY / PUBLIC PROSECUTOR
602. CRL.A 2488/2006 & Cr1.M.Appl 12875/2009 & Cr1.M.Appl 9382/2010 & Cr1.M.Appl 13174/2006	SRI.B.RAMAN PILLAI SRI.R.ANIL SRI.RAJU RADHAKRISHNAN SRI.ANIL K.MOHAMMED / SRI.S.SREEKUMAR, SC FOR CBI SRI.M.V.S.NAMBOOTHIRY, SC, C.B.I. SRI.N.NAGARESH, ASSISTANT SRI.P.CHANDRA SEKHARAN PILLAI SC

SOLICITOR GENERAL

CBI -SERVED ON (NO

MEMO)

WITH

CRL.A 2524/2006
& CrI.M.AppI 13386/2006

SRI.M.NARENDRA KUMAR

SRI.SALISH ARAVINDAKSHAN

SRI.P.M.GHILS /

603. CRL.A 1406/2006
& IA 7097/2006
& IA 4263/2007

SRI.SASTHAMANGALAM S. AJITHKUMAR

SRI.RENJITH B.MARAR /

SRI.S.SREEKUMAR, SC FOR CBI

SRI.PAULY MATHEW MURICKEN

SRI.P.CHANDRASEKHARA PILLAI,

C.B.I.

WITH

CRL.A 1408/2006
& CrI.M.AppI 7100/2006
8069/2006
4234/2007

SRI.M.T.SURESHKUMAR

SRI.PAULY MATHEW MURICKEN /

PUBLIC PROSECUTOR

SRI.S.SREEKUMAR, SC FOR CBI

SRI.S.SREEKUMAR /

604. CRL.A 1262/2007
& CrI.M.AppI 7604/2007

605. CRL.A 446/2001 (C)
& CMP 2880/2001

SRI.BAIJU JOHN /

SRI.S.SREEKUMAR, SC FOR CBI

SRI.M.V.S.NAMBOOTHIRY,SC, C.B.I.

SRI.P.CHANDRASEKHARA PILLAI,

C.B.I.

WITH

CRL.A 448/2001 (C)

SRI.RAJU JOSEPH

SRI.TONY PETTAH /

SRI.S.SREEKUMAR, SC FOR CBI

SRI.M.V.S.NAMBOOTHIRY,SC, C.B.I.

SRI.P.CHANDRASEKHARA PILLAI,

C.B.I.

Cont

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WITH

CRL.A 447/2001 (C)

& CMP 2881/2001

SRI.S.RAJEEV //

SRI.S.SREEKUMAR, SC FOR CBI

SRI.M.V.S.NAMBOOTHIRY, SC, C.B.I.

SRI.P.CHANDRASEKHARA PILLAI,

C.B.I.

606. CRL.A 322/2000

& CMP 2402/2000

& CMP 2401/2000

SRI.B.RAMAN PILLAI /

PUBLIC PROSECUTOR

607. CRL.A 741/2012 (C)

& CrI.M.Appl 4393/2012
MEMO)

& CrI.M.Appl 4194/2012
MEMO)

& UNNUMB. CRMA ../2012

SRI.P.V.CHANDRA MOHAN /

PUBLIC PROSECUTOR -SERVED ON (NO

PUBLIC PROSECUTOR -SERVED ON (NO

608. CRL.A 821/2007

& CrI.M.Appl 5400/2007

& CrI.M.Appl 2656/2014

SRI.M.BALAGOVINDAN

SRI.M.R.SASITH

SRI.M.K.DAMODARAN (SR.) /

PUBLIC PROSECUTOR

WITH

CRL.A 862/2007

& CrI.M.Appl 374/2015

1399/2014

5619/2007

6300/2012

7155/2013

8171/2007

8496/2013

13067/2007

SRI.K.P.RAMACHANDRAN //

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

609. CRL.A 947/2009

& CrI.M.Appl 5148/2009

SRI.B.RAMAN PILLAI

SRI.R.ANIL

SRI.ANIL K.MOHAMMED

SRI.SUJESH MENON V.B.
SRI.JOSEPH P.ALEX
SRI.SHYAM ARAVIND
SRI.T.ANIL KUMAR /

WITH
CRL.A 948/2009
& CrI.M.AppI 5149/2009

SRI.B.RAMAN PILLAI

SRI.R.ANIL
SRI.ANIL K.MOHAMMED
SRI.SUJESH MENON V.B.
SRI.JOSEPH P.ALEX
SRI.SHYAM ARAVIND
SRI.T.ANIL KUMAR /

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X=====X=====X=====X

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PETITIONS

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301. CrI.Rev.Pet 1694/2014
& CrI.M.AppI 6135/2014

SRI.SUMAN CHAKRAVARTHY /
SRI.C.J.JOY

MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

302. CrI.MC 4775/2014
& CrI.M.AppI 7851/2014

SRI.P.MARTIN JOSE
SRI.P.PRIJITH
SRI.THOMAS P.KURUVILLA /

MEMO)

SRI.BIJU BALAKRISHNAN
PUBLIC PROSECUTOR -SERVED ON (NO

WITH
CrI.MC 2540/2014
& CrI.M.AppI 4426/2014

SRI.BIJU BALAKRISHNAN

SMT.V.S.RAKHEE
SMT. PRINCY XAVIER /
SRI.S.SREEKUMAR (SR.)

MEMO)
303. CRL.REF 8/2012
& CrI.M.Appl 406/2015
& CrI.M.Appl 405/2015
& CrI.M.Appl 5646/2015

SRI.P.MARTIN JOSE
SRI.P.PRIJITH
SRI.THOMAS P.KURUVILLA
PUBLIC PROSECUTOR -SERVED ON (NO
SRI.B.MOHANLAL /
SRI.SHABU SREEDHARAN
SRI.K.M.ABDUL MAJEED
SRI.UDAYAKUMAR SREEDHARAN
SRI.B.BALA PRASANNAN
SMT.RESHMA ABDUL RASHEED

PADINJAREKKARA, ADDL.D.G.P -SERVED ON (NO
MEMO)

SRI.TOM JOSE
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

MEMO)
WITH
CRL.REF 9/2012

... //
PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)
304. CrI.MC 1719/2013
& CrI.M.Appl 8487/2013
& CrI.M.Appl 5182/2014
& CrI.M.Appl 6919/2014
& CrI.M.Appl 10404/2014
& CrI.M.Appl 3409/2013
& CrI.M.Appl 5322/2013

SRI.S.RAJEEV
SRI.K.K.DHEERENDRAKRISHNAN /
SRI.M.K.CHANDRA MOHANDAS

d....2

Cont

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14/07/2015

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WITH
CrI.Rev.Pet 466/2015
& CrI.M.Appl 1926/2015
3583/2015

SRI.G.KRISHNAKUMAR //
SRI.M.K.CHANDRA MOHANDAS

	SRI.SATHYANANDAN PILLAI
	SRI.MURALI MADANTHACODU
	SRI.SHAKTHI PRAKASH
	SRI.PRATHEEK VISWANATHAN
	SRI.M.L.JISHNU
	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
305. CRL.A 857/2014	SRI.IEANS.C.CHAMAKKALA /
& CrI.M.Appl 5534/2014	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
& CrI.M.Appl 5260/2014	
306. OP(CrI.) 83/2015 (Q)	SRI.P.G.PRAMOD /
	SRI.M.SASINDRAN
307. CrI.MC 1010/2015	SRI.K.RAMANATHAN /
& CrI.M.Appl 1372/2015	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
308. CrI.MC 3800/2014	SRI.M.RAMESH CHANDER (SR.)
& CrI.M.Appl 6449/2014	SRI.ANEESH JOSEPH
	SMT.DENNIS VARGHESE /
	SRI.V.TEKCHAND
	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
309. CrI.MC 3020/2014	SRI.T.G.RAJENDRAN /
& CrI.M.Appl 5250/2014	SRI.JAWAHAR JOSE
& CrI.M.Appl 584/2015	SRI.JAISON M.EASOW
& CrI.M.Appl 5466/2014	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
310. CrI.M.Appl 1088/2014,	SRI.BIJU ABRAHAM
IN CrI.MC 841/2014	SRI.K.JINESH /
	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
311. CrI.M.Appl 3793/2015,	SRI.SHAJI JOSEPH /
CrI.M.Appl 3235/2015	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
IN UNNUMB.CRA../2015	
CP 15/2011 of	

312. WP(C) 13797/2015 (Y) SRI.SHABU SREEDHARAN
SRI.S.VIJAYAN
SRI.N.MUHAMMAD SAJU
SRI.C.PAULOSE
SRI.SREEDHARAN KARATTA
SMT.RESHMA ABDUL RASHEED /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

Contd.

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313. OP(Cr1.) 227/2014 (Q) SRI.SUNNY MATHEW /
SRI.C.N.SAMEER
SRI.SRINATH GIRISH
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

314. Cr1.MC 3873/2015 SMT.R.LEELA
& Cr1.M.Appl 6054/2015 SMT.U.S.SARITHA /
& Cr1.M.Appl 6053/2015 PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

X=====X=====X=====X
COURT ROOM. " 3A "

HON'BLE MR.JUSTICE K.VINOD CHANDRAN

ADMISSION PART-I

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1. WP(C) 5330/2014 (M) SRI.M.R.VENUGOPAL /
& IA 8516/2015 GOVERNMENT PLEADER
SRI.GEORGE MATHEW, SC, KERALA
WATER AUTHORITY -SERVED
ON (NO MEMO)
2. WP(C) 3133/2015 (N) SRI.K.SHAJ
SRI.SAJJU.S /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
3. WP(C) 11267/2015 (G) SRI.ASP.KURUP

& IA 7509/2015	SRI.SADCHITH.P.KURUP /
& IA 5454/2015 SOLICITOR GENERAL	SRI.N.NAGARESH, ASSISTANT
	SRI.BECHU KURIAN THOMAS
4. WP(C) 13061/2015 (G)	SRI.P.B.SAHASRANAMAN
& IA 9239/2015	SRI.T.S.HARIKUMAR
	SRI.K.JAGADEESH /
	SRI.T.V.VINU, CGC
SOLICITOR GENERAL -SERVED ON	SRI.N.NAGARESH, ASSISTANT
	(NO MEMO)
5. WP(C) 15230/2015 (C)	SRI.K.C.SUDHEER /
MUNICIPALITY	SRI.AZAD BABU, SC, ALAPPUZHA
6. WP(C) 15335/2015 (N)	SRI.K.RAMAKUMAR (SR.)
	SRI.S.M.PRASANTH
	SRI.C.DINESH
	SRI.G.RENJITH
	SMT.AMMU CHARLES /
	SRI.K.R.RAJKUMAR, ADDL.CGSC
	SRI.MILLU DANDAPANI
SOLICITOR GENERAL -SERVED ON	SRI.N.NAGARESH, ASSISTANT
	(NO MEMO)
7. WP(C) 17387/2015 (W)	SRI.RAJESH CHERIAN /
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
8. WP(C) 18040/2015 (D)	SRI.K.DILIP /
& IA 9167/2015 MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
& IA 9166/2015	
...2	
	Contd.
Court -3A 14/07/2015	Page 2
9. WP(C) 18306/2015 (K)	SRI.N.RATHEESH
	SMT.SUMA RATHEESH /

MEMO) GOVERNMENT PLEADER -SERVED ON (NO

WITH

WP (C) 18307/2015 (K) SRI.N.RATHEESH

SMT.SUMA RATHEESH /

MEMO) GOVERNMENT PLEADER -SERVED ON (NO

10. WP (C) 18768/2015 (U) SRI.P.G.JAYASHANKAR /

MEMO) GOVERNMENT PLEADER -SERVED ON (NO

11. WP (C) 18829/2015 (C) SRI.C.S.MANU

SRI.S.K.PREMRAJ /

MEMO) GOVERNMENT PLEADER -SERVED ON (NO

12. WP (C) 19020/2015 (B) SRI.T.RAJESH -SERVED ON (NO MEMO)

& IA 9400/2015 SRI.C.A.MAJEED

SRI.K.H.ASIF

SMT.RAAGA R.RAMALAKSHMI

SRI.K.J.SHARATH KUMAR /

GOVERNMENT PLEADER

-SERVED ON (NO MEMO) SRI.M.V.THAMBAN, SC., KSCC LTD.

13. WP (C) 19392/2015 (Y) SRI.P.K.MURALEEDHARAN

SRI.SUNU P.JOHN /

SMT.C.G.PREETHA, CGC

GENERAL -SERVED ON SRI.N.NAGARESH, ASSISTANT SOLICITOR

(NO MEMO)

14. WP (C) 19410/2015 (A) SRI.S.VINOD BHAT

& IA 9233/2015 SRI.LEGITH T.KOTTAKKAL /

GOVERNMENT PLEADER

-SERVED ON (NO MEMO) SRI.M.V.THAMBAN, SC., KSCC LTD.

15. WP (C) 19605/2015 (A) SRI.S.DILEEP (KALLAR) /

MEMO) GOVERNMENT PLEADER -SERVED ON (NO

16. WP (C) 20279/2015 (H) SRI.BABU JOSEPH KURUVATHAZHA

MEMO) SRI.P.T.ABHILASH /
GOVERNMENT PLEADER -SERVED ON (NO

17. WP (C) 20280/2015 (H) SRI.P.M.MUJEEB REHIMAN
SMT.K.S.SUMITHA
SMT.M.M.JASMIN /
GOVERNMENT PLEADER -SERVED ON (NO

MEMO) SRI.M.K.ABOOBACKER, SC KALAMASSERY

MUNCI -SERVED ON (NO

MEMO)

Contd....3

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14/07/2015 Page 3

18. WP (C) 20281/2015 (I) SRI.RENJITH THAMPAN (SR.)
SMT.P.R.REENA /
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

19. WP (C) 20284/2015 (I) SRI.C.A.MAJEED
SRI.K.H.ASIF
SMT.RAAGA R.RAMALAKSHMI
SRI.K.J.SHARATH KUMAR /
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

20. WP (C) 20320/2015 (L) SRI.A.T.ANILKUMAR /
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

21. WP (C) 20347/2015 (P) SRI.RENJITH THAMPAN (SR.)
SMT.P.R.REENA /
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

22. WP (C) 20371/2015 (V) SRI.T.SETHUMADHAVAN (SR.)
SRI.PUSHPARAJAN KODOTH
SRI.K.JAYESH MOHANKUMAR
SMT.VANDANA MENON
SMT.N.DEEPA /
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

23. WP (C) 20398/2015 (Y)	SRI.SUMAN CHAKRAVARTHY SMT.K.R.RIJA / GOVERNMENT PLEADER -SERVED ON (NO MEMO)
24. WP (C) 20420/2015 (B)	SRI.A.X.VARGHESE SRI.A.V.JOJO / GOVERNMENT PLEADER -SERVED ON (NO MEMO)
25. WP (C) 20429/2015 (C)	SRI.K.MOHANAKANNAN SMT.A.R.PRAVITHA / SRI.PARTHASARATHY.B, SC, MALABAR DEVASWOM BOARD -SERVED ON (NO MEMO)
26. WP (C) 20441/2015 (E)	SRI.MATHEW KURIAKOSE / GOVERNMENT PLEADER -SERVED ON (NO MEMO)
27. WP (C) 20450/2015 (E) /	SRI.SEBASTIAN JOSEPH (KURISUMMOOTIL) GOVERNMENT PLEADER -SERVED ON (NO MEMO)
28. WP (C) 20457/2015 (F)	SRI.O.D.SIVADAS / GOVERNMENT PLEADER -SERVED ON (NO MEMO)
	Contd....4
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29. WP (C) 20788/2015 (W)	SRI.P.N.DAMODARAN NAMBOODIRI SMT.K.P.RANI / SRI.N.NAGARESH, ASSISTANT SOLICITOR GENERAL -SERVED ON (NO MEMO)
30. WP (C) 20853/2015 (F)	SRI.C.P.PEETHAMBARAN / SRI.N.NAGARESH, ASSISTANT SOLICITOR GENERAL GOVERNMENT PLEADER -SERVED ON (NO MEMO)
31. WP (C) 19645/2015 (E)	SRI.G.HARIHARAN

MEMO)

PLEADER FOR FORE

32. WP (C) 3349/2015 (P)

33. WP (C) 6960/2015 (T)

GENERAL

-SERVED ON (NO MEMO)

34. WP (C) 9214/2015 (B)
& CM.App1 2801/2015
& IA 9890/2015

MEMO)

35. WP (C) 10506/2015 (K)
& IA 6582/2015

PLEADER FOR FORE

36. WP (C) 11636/2015 (D)

MEMO)

37. WP (C) 12471/2015 (H)

SRI.PRAVEEN.H. /
GOVERNMENT PLEADER -SERVED ON (NO
SRI.M.P.MADHAVANKUTTY, SPL. GOVT.
-SERVED ON (NO MEMO)
SRI.P.M.ZIRAJ /
GOVERNMENT PLEADER
SRI.P.PARAMESWARAN NAIR
SRI.B.PRASANTH
SRI.T.S.SARATH
SMT.P.M.MAZNA MANSOOR /
SRI.N.NAGARESH, ASSISTANT SOLICITOR
SRI.JOE JOSEPH KOCHIKUNNEL
SRI.REJI GEORGE
SRI.DEVAN RAMACHANDRAN, SC, CBSE
SRI.AYYAPPAN SANKAR /
SRI.R.S.KALKURA
SRI.M.S.KALESH
SRI.HARISH GOPINATH
SMT.R.BINDU
GOVERNMENT PLEADER -SERVED ON (NO
SRI.P.BABU KUMAR /
GOVERNMENT PLEADER
SRI.M.P.MADHAVANKUTTY, SPL. GOVT.
-SERVED ON (NO MEMO)
SRI.DEVAN RAMACHANDRAN
SRI.AJITH KRISHNAN /
STATE ATTORNEY
GOVERNMENT PLEADER -SERVED ON (NO
SRI.S.RAJEEV

MEMO)

DEVASWOM BOA

SRI.K.K.DHEERENDRAKRISHNAN
SRI.V.VINAY /
GOVERNMENT PLEADER -SERVED ON (NO
SRI.M.V.S.NAMBOOTHIRI, SC, TRAVANCORE
-SERVED ON (NO MEMO)

Contd....5

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38. WP(C) 14672/2015 (H)
& CM.Appl 3301/2015

SRI.S.RAJEEV
SRI.JOHN VARGHESE (VEYKKAN)
SRI.K.K.DHEERENDRAKRISHNAN /
SRI.AJR.VARGHESE
SMT.P.K.PRIYA
SRI.P.K.SAJEEV

MEMO)

39. WP(C) 15608/2015 (A)

GOVERNMENT PLEADER -SERVED ON (NO
SRI.ANIL GEORGE
SRI.JOBY JACOB PULICKEKUDY /
SRI.MILLU DANDAPANI, SC, KERALA WATER
SRI.VARGHESE K.PAUL

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

SRI.MILLU DANDAPANI -SERVED ON (NO

40. WP(C) 17036/2015 (D)

SRI.P.MARTIN JOSE
SRI.P.PRIJITH
SRI.THOMAS P.KURUVILLA /

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

41. WP(C) 17096/2015 (J)

SRI.BECHU KURIAN THOMAS
SRI.ENOCH DAVID SIMON JOEL /

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

42. WP(C) 18007/2015 (A)

SRI.P.K.IBRAHIM
SMT.K.P.AMBIKA

MEMO)

43. WP (C) 18633/2015 (D) SMT.A.A.SHIBI
SMT.M.K.SAMYUKTHA /
GOVERNMENT PLEADER -SERVED ON (NO

44. WP (C) 19366/2015 (U) SRI.MARTIN G.THOTTAN /
SRI.C.S.DIAS, SC, RAILWAYS
SRI.DEVAN RAMACHANDRAN
SRI.K.M.ANEESH
SRI.K.SANTHOSH KUMAR (KALIYANAM)
SRI.ADARSH KUMAR
SRI.BIJU VARGHESE ABRAHAM
SRI.DILEEP CHANDRAN /
SRI.R.T.PRADEEP

45. WP (C) 19594/2015 (Y) SRI.DINESH MATHEW J.MURICKEN /
& IA 9519/2015 GOVERNMENT PLEADER
SRI.M.P.MADHAVANKUTTY, SPL. GOVT.
PLEADER FOR FORE -SERVED ON (NO MEMO)

46. WP (C) 19770/2015 (U) SRI.BINOY VASUDEVAN
SMT.P.G.BABITHA /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

47. WP (C) 20163/2015 (U) SRI.P.A.AUGUSTINE (AREEKATTEL) /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

48. WP (C) 20516/2015 (L) SRI.B.PRAMOD /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

49. WP (C) 20552/2015 (T) SRI.P.M.ZIRAJ /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

50. WP (C) 20566/2015 (U) SRI.VINOY VARGHESE KALLUMOOTTILL /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

Contd....6

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51. WP(C) 20590/2015 (W) SRI.T.K.VIPINDAS
SMT.PREM BINDU T.K.
SRI.K.V.SREE VINAYAKAN
SRI.K.M.MUHAMMED HUSSAIN /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

52. WP(C) 5968/2015 (U) SRI.V.G.ARUN
& IA 9664/2015 SRI.T.R.HARIKUMAR /
SRI.K.PRAVEEN KUMAR
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

53. WP(C) 11765/2015 (U) SRI.SANTHOSH SUBRAMANIAN
SRI.E.A.THANKAPPAN
SRI.SHERRY J. THOMAS
SRI.S.SREEKUMAR(NORTH PARAVUR) /
SRI.N.NAGARESH, ASSISTANT SOLICITOR
GENERAL -SERVED ON
(NO MEMO)
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

54. WP(C) 18195/2015 (Y) SRI.C.D.DILEEP /
& IA 8385/2015 SRI.M.AJAY, SC, STATE INFORMATION
COMMN M.AJAY (STANDING COUNSEL) -SERVED ON
(NO MEMO)
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

55. WP(C) 8465/2015 (G) SRI.BABU KARUKAPADATH
SMT.M.A.VAHEEDA BABU
SRI.K.A.NOUSHAD
SRI.RAHUL KANDAMPULLY
SRI.MITHUN BABY JOHN
SRI.J.RAMKUMAR /
SRI.T.H.ABDUL AZEEZ
SRI.K.V.VASAVAN
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

SRI.K.SHIBILI NAHA, SC, KERALA STATE

WAKF BOARD -SERVED

ON (NO MEMO)

X=====X=====X=====X

NOTE : ADMISSION PART II AND PETITIONS SEPERATE LIST.

COURT - 3A (THIRD FLOOR)
14/07/2015

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FOR JUDGEMENT AT 1.45. P.M

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101. WP(C) 19292/2014 (J)	SRI.N.N.SUGUNAPALAN (SR.)
& IA 17022/2014	SRI.S.SUJIN /
& IA 5755/2015	SRI.N.NAGARESH, ASSISTANT
SOLICITOR GENERAL	
& IA 16693/2014	SRI.V.ABRAHAM MARKOS
& CM.Appl 4992/2014	SRI.BINU MATHEW
& IA 5709/2015	SRI.TOM THOMAS (KAKKUZHIYIL)
& IA 9518/2015	SRI.ABRAHAM JOSEPH MARKOS
	SRI.ISAAC THOMAS
	SRI.NOBY THOMAS CYRIAC

WITH

WP(C) 5284/2015 (I)	SRI.N.N.SUGUNAPALAN (SR.)
& IA 6128/2015	SRI.S.SUJIN /
6129/2015	SRI.N.NAGARESH, ASSISTANT
SOLICITOR GENERAL	
	SRI.V.ABRAHAM MARKOS
	SRI.BINU MATHEW
	SRI.TOM THOMAS (KAKKUZHIYIL)
	SRI.ABRAHAM JOSEPH MARKOS
	SRI.ISAAC THOMAS

WITH

WP(C) 12798/2015 (Y)	SRI.N.N.SUGUNAPALAN (SR.)
	SRI.S.SUJIN /
SOLICITOR GENERAL	SRI.N.NAGARESH, ASSISTANT

SRI.V.ABRAHAM MARKOS
SRI.BINU MATHEW
SRI.TOM THOMAS (KAKKUZHIYIL)
SRI.ABRAHAM JOSEPH MARKOS
SRI.ISAAC THOMAS
SRI.NOBY THOMAS CYRIAC
SRI.ABRAHAM JOSEPH MARKOS, SC,

COCHIN PORT TRUST

-SERVED ON (NO MEMO)

ADMISSION-PART-II

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102. WP (C) 20003/2015 (A)

(FILE WITH H/L)
(NO MEMO)

SRI.JACOB SEBASTIAN /
GOVERNMENT PLEADER -SERVED ON

Cont

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103. WP (C) 17005/2015 (A)

SRI.E.K.NANDAKUMAR (SR.)
SRI.M.GOPIKRISHNAN NAMBIAR
SRI.P.GOPINATH
SRI.P.BENNY THOMAS
SRI.K.JOHN MATHAI
SRI.JOSON MANAVALAN
SRI.KURRYAN THOMAS /
STATE ATTORNEY
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

104. WP (C) 19338/2015 (N)

SRI.M.GOPIKRISHNAN NAMBIAR
SRI.P.GOPINATH
SRI.P.BENNY THOMAS
SRI.K.JOHN MATHAI
SRI.JOSON MANAVALAN
SRI.KURRYAN THOMAS /
SRI.K.M.JAMALUDHEEN

105. WP (C) 19509/2015 (K)

SRI.K.S.RAJEEV (ALUVA)

<p>& IA 8980/2015</p> <p>MEMO)</p> <p>POLLUTION CONTROL BO</p> <p>106. WP(C) 20904/2015 (K)</p> <p>& IA 9916/2015 COUNCIL OF INDIA</p> <p>&AMP;</p> <p>MEMO)</p> <p>COUNCIL OF INDI</p> <p>107. WP(C) 21080/2015 (H)</p> <p>MEMO)</p> <p>108. WP(C) 21091/2015 (J)</p> <p>MEMO)</p> <p>109. WP(C) 21065/2015 (G)</p> <p>GENERAL -SERVED ON</p>	<p>SMT.DHANYA MOHAN /</p> <p>SRI.C.A.NAVAS</p> <p>SRI.T.K.SASIKUMAR</p> <p>SRI.MILLU DANDAPANI</p> <p>GOVERNMENT PLEADER -SERVED ON (NO</p> <p>SRI. M.AJAY, SC, KERALA STATE</p> <p>-SERVED ON (NO MEMO)</p> <p>SRI.G.KRISHNAKUMAR /</p> <p>SRI.TITUS MANI VETOM, SC, MEDICAL</p> <p>SRI.P.SREEKUMAR, SC, KERALA UTY.HEALTH</p> <p>GOVERNMENT PLEADER -SERVED ON (NO</p> <p>SRI.TITUS MANI VETOM, SC, MEDICAL</p> <p>-SERVED ON (NO MEMO)</p> <p>SRI.M.V.BOSE</p> <p>SRI.VINOD MADHAVAN</p> <p>SMT.NISHA BOSE /</p> <p>GOVERNMENT PLEADER -SERVED ON (NO</p> <p>SRI.K.A.HASSAN /</p> <p>GOVERNMENT PLEADER -SERVED ON (NO</p> <p>DR.K.P.SATHEESAN (SR.)</p> <p>SRI.P.MOHANDAS (ERNAKULAM)</p> <p>SRI.ANOOP.V.NAIR</p> <p>SRI.S.VIBHEESHANAN /</p> <p>SRI.N.NAGARESH, ASSISTANT SOLICITOR</p> <p>(NO MEMO)</p>
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110. WP(C) 21073/2015 (H) SRI.S.MOHAMMED AL RAFI /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

111. WP(C) 21082/2015 (I) SRI.B.KRISHNA MANI /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

112. WP(C) 21086/2015 (I) SRI.V.VINAR /
SRI.M.R.SARIN -SERVED ON (NO MEMO)
SRI.DEVAN RAMACHANDRAN, SC, CBSE
-SERVED ON (NO MEMO)

113. WP(C) 21098/2015 (J) SRI.KURIAN GEORGE KANNANTHANAM (SR.)
SRI.JESTIN MATHEW
SRI.TONY GEORGE KANNANTHANAM /
SRI.N.NAGARESH, ASSISTANT SOLICITOR
GENERAL -SERVED ON
(NO MEMO)
SRI.TITUS MANI VETOM, SC, MEDICAL
COUNCIL OF INDI
-SERVED ON (NO MEMO)

114. WP(C) 21100/2015 (J) SRI.K.V.RAJENDRAN (WANDOOD) /
SRI.SIBY J.MONIPPALLY, SC, COCONUT
DEVELOPMENT BOA
-SERVED ON (NO MEMO)

115. WP(C) 21102/2015 (K) SRI.K.ABDUL JAWAD
SRI.MATHEW A KUZHALANADAN
SMT.V.K.ANJU /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

116. WP(C) 21110/2015 (K) SRI.S.SREEKUMAR (SR.)
SRI.MANOJ RAMASWAMY /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
GRAMA -SERVED ON (NO
MEMO)

117. WP(C) 21114/2015 (L) SRI.RAJU K.MATHEWS /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

118. WP(C) 21116/2015 (L)	SRI.V.V.SURENDRAN SRI.P.A.HARISH / GOVERNMENT PLEADER -SERVED ON (NO MEMO)
119. WP(C) 21117/2015 (L)	SRI.DINNY THOMAS SRI.JAISHANKAR V.NAIR SMT.ROSHNI MANUEL SRI.ALBERT V.JOHN / GOVERNMENT PLEADER -SERVED ON (NO MEMO)
	Contd....
4	
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120. WP(C) 21124/2015 (M)	SRI.P.M.ZIRAJ / GOVERNMENT PLEADER -SERVED ON (NO MEMO)
121. WP(C) 21131/2015 (N)	SRI.K.V.SOHAN SMT.SREEJA SOHAN.K. SRI.ROVIN RODRIGUES / GOVERNMENT PLEADER -SERVED ON (NO MEMO)
122. WP(C) 21133/2015 (N)	SRI.C.D.DILEEP / GOVERNMENT PLEADER -SERVED ON (NO MEMO)
-SERVED ON (NO MEMO)	SRI.DEVAN RAMACHANDRAN, SC, CBSE
123. WP(C) 21141/2015 (P)	SRI.GEORGEKUTTY MATHEW / SRI. M.AJAY, SC, KERALA STATE -SERVED ON (NO MEMO)
POLLUTION CONTROL BO	
124. WP(C) 21143/2015 (P)	SRI.SHERRY J. THOMAS / GOVERNMENT PLEADER -SERVED ON (NO MEMO)
125. WP(C) 21145/2015 (P)	SRI.BINOY VASUDEVAN SMT.P.G.BABITHA / GOVERNMENT PLEADER -SERVED ON (NO MEMO)
126. WP(C) 21147/2015 (P)	DR.K.P.SATHEESAN (SR.)

MEMO) SRI.P.MOHANDAS (ERNAKULAM)
SRI.ANOOP.V.NAIR
SRI.S.VIBHEESHANAN /
GOVERNMENT PLEADER -SERVED ON (NO
127. WP (C) 21149/2015 (P) SRI.K.V.SOHAN
SMT.SREEJA SOHAN.K.
SRI.ROVIN RODRIGUES /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
128. WP (C) 21150/2015 (P) SRI.M.K.DILEEP KUMAR /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
129. WP (C) 21152/2015 (T) SRI.C.K.SREEJITH /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
130. WP (C) 21165/2015 (U) SRI.P.M.ZIRAJ /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
131. WP (C) 21168/2015 (U) SRI.D.KISHORE
SMT.MINI GOPINATH
SMT.MEERA GOPINATH /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

Contd....

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132. WP (C) 21169/2015 (U) SRI.K.V.ANIL KUMAR
SRI.AJITH MURALI /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
133. WP (C) 21171/2015 (V) SRI.P.M.ZIRAJ /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
134. WP (C) 21172/2015 (V) SRI.P.M.ZIRAJ /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

135. WP(C) 21183/2015 (W) SRI.BABU PAUL /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

136. WP(C) 21185/2015 (W) SRI.ARUN CHANDRAN /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

137. WP(C) 21187/2015 (W) SRI.K.S.HARIHARAN NAIR
SRI.BIJOY CHANDRAN
SRI.RAJESH NAIR /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

138. WP(C) 21189/2015 (W) SRI.K.L.NARASIMHAN
SRI.A.MOHAMMED FAIZAL
SRI.N.KRISHNA PRASAD /
SRI.GEORGE MATHEW, SC, KERALA WATER
AUTHORITY -SERVED
ON (NO MEMO)

139. WP(C) 21193/2015 (Y) SRI.P.G.SURESH
SRI.G.SUDHEER (THURAVOOR)
SRI.RAJAN VISHNURAJ
SRI.V.HARISH /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

POLLUTION CONTROL BO
SRI. M.AJAY, SC, KERALA STATE
-SERVED ON (NO MEMO)

140. WP(C) 21195/2015 (Y) SRI.BABU PAUL /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

141. WP(C) 21196/2015 (Y) SRI.K.A.SATHEESA BABU /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

142. WP(C) 21197/2015 (Y) SRI.M.J.THOMAS /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

143. WP(C) 21204/2015 (A) SRI.P.M.ZIRAJ /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

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144. WP (C) 21206/2015 (A) SRI.P.M.ZIRAJ /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
145. WP (C) 21207/2015 (A) SRI.P.M.ZIRAJ /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
146. WP (C) 21209/2015 (A) SRI.C.A.MAJEED
SRI.K.H.ASIF
SMT.RAAGA R.RAMALAKSHMI
SRI.K.J.SHARATH KUMAR /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
147. WP (C) 21212/2015 (B) SRI.RAHUL KANDAMPULLY
SMT.RAAGA R.RAMALAKSHMI /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
148. WP (C) 21213/2015 (B) SRI.SANTHARAM.P
SMT.REKHA ARAVIND /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
149. WP (C) 21218/2015 (B) SRI.P.G.JAYASHANKAR /
SRI.K.SHIBILI NAHA, SC, KERALA STATE
WAKF BOARD -SERVED
ON (NO MEMO)
150. WP (C) 21219/2015 (B) SRI.POOVAPPALLY M.RAMACHANDRAN NAIR
SRI.R.V.ABHISHEK /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
151. WP (C) 21223/2015 (C) SRI.G.SREEKUMAR (CHELUR) /
STATE ATTORNEY -SERVED ON (NO MEMO)
SPL.GOV.T.PLEADER -SERVED ON (NO
MEMO)
152. WP (C) 21229/2015 (C) SRI.M.GOPIKRISHNAN NAMBIAR
SRI.P.GOPINATH

SRI.P.BENNY THOMAS
SRI.K.JOHN MATHAI
SRI.JOSON MANAVALAN
SRI.KURYAN THOMAS /
SRI.N.NAGARESH, ASSISTANT SOLICITOR

GENERAL -SERVED ON

(NO MEMO)

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

SRI.S.SUJIN -SERVED ON (NO MEMO)

153. WP (C) 21231/2015 (D)

SRI.RENJITH THAMPAN (SR.)

SRI.M.V.ANANDAN /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

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154. WP (C) 21237/2015 (D)

SRI.SOORAJ K.ABRAHAM /

FILING DEFECT

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155. UNNUMB.WP (C) ../2015

SRI.G.HARIHARAN /

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

PETITIONS (SUPPLEMENTARY)

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156. WP (C) 19181/2015 (W)
(CALICUT)

SRI.C.P.CHANDRASEKHARAN

(A/W JPS OF WPC 14502/15,

SMT.APARNA C.MENON /

14504/2015)

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

157. WP (C) 17692/2007 (F)

SRI.SUNNY MATHEW /

& CM.App1 4614/2008

GOVERNMENT PLEADER

& IA 7341/2013

(FILE WITH H/L)

158. WP (C) 8869/2010 (G)

SRI.M.V.AMARESAN /

(FILE WITH H/L)
ON (NO MEMO)

SRI.DEVAN RAMACHANDRAN -SERVED

159. WP(C) 5263/2009 (C)
& IA 7884/2013
& IA 7597/2009
& CM.Appl 4900/2009
(FILE WITH H/L)

SRI.KALEESWARAM RAJ /
GOVERNMENT PLEADER

X=====X=====X=====X

Note:1.900 SERIES (WARNING LIST)WILL CONTINUE..

2.ITEM NOS.801-809,811-817,819-822,824-827 ARE DELETED FROM THE WEEKLY HEARING LIST.

3.ITEM NO.927 DELETED FROM THE 900 SERIES.

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PETITIONS

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201. WP(C) 13607/2015

SRI.S.SHANAVAS KHAN
SMT.S.INDU /
SRI.S.VASUDEVAN
SRI.C.K.RAJEEV
GOVERNMENT PLEADER

202. WP(C) 13662/2015 (G)

& IA 8816/2015

SRI.BECHU KURIAN THOMAS
SRI.PAUL JACOB (P)
SRI.ENOCH DAVID SIMON JOEL
SRI.S.SREEDEV
SRI.ROY JOSE
SRI.GEORGE A.CHERIAN /
SRI.M.H.HANILKUMAR, SC, NELLANAD

GRAMA PANCHAYAT

SRI.P.G.SURESH
SRI.G.SUDHEER (THURAVOOR)
SRI.RAJAN VISHNURAJ
SRI.V.HARISH
GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

SRI. M.AJAY, SC, KERALA STATE

POLLUTION CONTROL BO

203. WP(C) 14261/2015 (G)
& IA 9892/2015

(NO MEMO)

204. WP(C) 2211/2015 (B)
& CM.Appl 3105/2015
& IA 9115/2015

(NO MEMO)

POLLUTION CONTROL BO

205. WP(C) 6434/2015 (D)

DEVELOPMENT AUTHORITY

(NO MEMO)

d....2

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206. WP(C) 33850/2006 (D)
& IA 17398/2011

MEMO)

207. WP(C) 30597/2012 (Y)
& IA 4134/2014

208. WP(C) 34728/2014 (m)
& IA 8936/2015

-SERVED ON (NO MEMO)

SRI.MOHAN C.MENON /
SRI.P.I.GEORGEKUTTY

GOVERNMENT PLEADER -SERVED ON

SRI.S.NIDHEESH /

SRI.T.K.VENUGOPALAN

SRI.T.V.JAYAKUMAR NAMBOODIRI

SRI.K.VARGHESE KUTTY THOMAS

GOVERNMENT PLEADER -SERVED ON

SRI. M.AJAY, SC, KERALA STATE

-SERVED ON (NO MEMO)

SRI.SHABU SREEDHARAN

SRI.N.MUHAMMAD SAJU

SRI.C.PAULOSE

SRI.SREEDHARAN KARATTA

SMT.RESHMA ABDUL RASHEED /

SRI.C.A.MAJEED, GREATER COCHIN

GOVERNMENT PLEADER -SERVED ON

Cont

Page 2

SRI.T.K.MARTHANDAN UNNITHAN

SRI.V.JAYAKUMAR

SRI.T.D.PARAMESWARAN UNNI /

GOVERNMENT PLEADER -SERVED ON (NO

SRI.P.JAYARAM /

GOVERNMENT PLEADER

SRI.HARISH R. MENON

SRI.K.T.SHYAMKUMAR /

209. WP (C) 2113/2015 (L) & IA 6656/2015	GOVERNMENT PLEADER SRI.THARUN THANKACHEN PERUMAL SRI.THAMPAN THOMAS SRI.B.V.JOY SANKER SHAFFIE THOMAS SMT.JANCY ALEX SANEESH KUNJUKUNJU / SRI.M.GOPIKRISHNAN NAMBIAR SRI.P.GOPINATH SRI.P.BENNY THOMAS SRI.K.JOHN MATHAI SRI.N.NAGARESH, ASSISTANT SOLICITOR
GENERAL 210. WP (C) 2432/2015 (D) & CM.App1 2625/2015	SRI.T.M.RAMAN KARTHA SRI.P.V.BIJUMON / SRI.M.S.UNNIKRISHNAN SMT.M.PPRIYANKA GOVERNMENT PLEADER SRI.M.K.CHANDRA MOHANDAS SMT.K.K.RAZIA SRI.K.SATHIYANANDAN PILLAY SRI.SHAKTHI PRAKASH SRI.PRATHEEK VISWANATHAN SRI.M.L.JISHNU / SRI.C.S.DIAS, SC, RAILWAYS
WITH WP (C) 17980/2015 (V)	SRI.M.K.CHANDRA MOHANDAS SRI.K.SATHIYANANDAN PILLAY SRI.SHAKTHI PRAKASH SRI.PRATHEEK VISWANATHAN / SRI.C.S.DIAS, SC, RAILWAYS
WITH WP (C) 18712/2015 (L)	SRI.M.K.CHANDRA MOHANDAS SRI.K.SATHIYANANDAN PILLAY

SRI.SHAKTHI PRAKASH
SRI.PRATHEEK VISWANATHAN
SRI.MURALI MADANTHACODU /
SRI.C.S.DIAS,SC, RAILWAYS

Contd....

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212. WP(C) 17729/2015 (M)
& IA 9063/2015

SRI.K.S.MADHUSOODANAN
SRI.M.M.VINOD KUMAR
SRI.THUSHAR NIRMAL SARATHY
SMT.K.M.RAMYA
SRI.P.K.RAKESH KUMAR
SRI.K.S.MIZVER /
SRI.K.P.VIJAYAN
SRI.V.N.HARIDAS
SRI.P.B.KRISHNAN
SRI.P.M.NEELAKANDAN
SRI.P.B.SUBRAMANYAN
SRI.SABU GEORGE
SRI.S.NITHIN (ANCHAL)

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

CORPORATION -SERVED ON (NO

SRI.K.P.VIJAYAN, SC, THRISSUR

MEMO)

213. WP(C) 18346/2015 (P)

SRI.V.ANIL (K/1480/98) /
SRI.BINDU SREEKUMAR

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

214. WP(C) 19837/2015 (D)

SRI.T.S.RADHAKRISHNA PILLAI
SRI.T.P.RAJENDRAN NAIR /

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

215. IA 9662/2015,

SRI.N.N.SUGUNAPALAN (SR.)

IN WP(C) 18648/2006 (T)

SRI.S.SUJIN /

SRI.A.N.RAJAN BABU
SRI.V.N.SASIDHARAN
SMT.K.SUNITHA VINOD
SRI.P.GOPALAKRISHNAN (MVA)
GOVERNMENT PLEADER

WITH

WP(C) 15365/2009 (M)
& IA 16780/2010
CM.App1 6131/2009
1037/2011
1296/2011

SRI. A.N. RAJAN BABU
SRI.P.GOPALAKRISHNAN (MVA)
SRI.V.N.SASIDHARAN
SRI.A.R.EASWAR LAL /
SRI.N.N.SUGUNAPALAN (SR.
SRI.S.SUJIN
SRI.SAJEEVAN KURUKKUTTIYULLATHIL
SMT.SARITHA RAVEENDRAN
SRI.ALEXANDER JOSEPH
GOVERNMENT PLEADER

216. IA 9745/2015
IN WP(C) 3788/2010 (W)
MEMO)

SRI.S.SANAL KUMAR
SMT.BHAVANA VELAYUDHAN /
GOVERNMENT PLEADER -SERVED ON (NO

Contd...

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217. MJC 214/2015
IN WPC 10704/2010
218. IA 9667/2015
IN WP(C) 11521/2010 (M)
219. IA 9639/2015,
IN WP(C) 2469/2011 (G)

SMT.AYSHA YOUSEFF /
GOVERNMENT PLEADER
SRI.RAJU K.MATHEWS /
GOVERNMENT PLEADER
SRI.P.C.SASIDHARAN /
SRI.K.ANAND (A.201)
SMT.LATHA KRISHNAN
GOVERNMENT PLEADER
SRI.B.S.KRISHNAN(SR.), SC, MILMA

-SERVED ON (NO MEMO)

220. IA 9598/2015

SRI.S.SHANAVAS KHAN

IN WP(C) 5542/2014 (P)
CORPN

SMT.S.INDU /
SRI.P.V.SURENDRANATH, SC, KOZHIKODE

MEMO)
CORPORATION -SERVED ON (NO

SRI.V.V.SURENDRAN
SRI.P.A.HARISH
GOVERNMENT PLEADER -SERVED ON (NO
SRI.K.D.BABU, SC, KOZHIKODE

MEMO)

WITH
WP(C) 4701/2014 (K)

SRI.V.V.SURENDRAN
SRI.P.A.HARISH /
SRI.P.V.SURENDRANATH, SC, KOZHIKODE

CORPN
MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

CORPORATION -SERVED ON (NO

SRI.K.D.BABU, SC, KOZHIKODE

MEMO)

221. IA 8289/2015,
IN WP(C) 24194/2014 (Y)

SRI.K.R.AVINASH (KUNNATH)
SRI.ABDUL RAOOF PALLIPATH /
SRI.N.NAGARESH, ASSISTANT SOLICITOR

GENERAL

222. IA 9727/2015
IN WP(C) 5363/2015 (U)

SRI.ELVIN PETER P.J.
SRI.T.G.SUNIL (PRANAVAM)
SRI.K.R.GANESH /
SRI.N.NAGARESH, ASSISTANT SOLICITOR

GENERAL

SRI.S.SANAL KUMAR

SMT.BHAVANA VELAYUDHAN

SMT.T.J.SEEMA

223. IA 9687/2015,
IN WP(C) 11993/2015 (Y)

SRI.ARUN.B.VARGHESE
SRI.JAYKAR.K.S.
SMT.M.B.DHANYA BABU /
SRI.V.SETHUNATH
SRI.V.R.MANORANJAN (MUVATTUPUZHA)

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224. WP(C) 16325/2015 (M)
& IA 9694/2015

SRI.P.P.THAJUDEEN
SMT.C.SEENA /
SRI.K.P.SUDHEER
SRI.ARUN MATHEW VADAKKAN
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

225. WP(C) 8423/2010 (C)

SRI.BABU JOSEPH KURUVATHAZHA
SRI.K.I.SAGEER /
GOVERNMENT PLEADER

226. WP(C) 10255/2011 (F)
& IA 15127/2014

SRI.GRASHIOUS KURIAKOSE
SRI.GEORGE MATHEWS /
GOVERNMENT PLEADER -SERVED ON (NO

& IA 15017/2011
MEMO)

227. IA 9668/2015
IN WP(C) 10783/2015 (W)
MEMO)

SRI.DINESH MATHEW J.MURICKEN /
GOVERNMENT PLEADER -SERVED ON (NO

228. WP(C) 1185/2014 (W)
& CM.Appl 2537/2014
& IA 8945/2014
& IA 16406/2014
& IA 8401/2014
& IA 9076/2014

SRI.V.PHILIP MATHEW
SRI.GIBI.C.GEORGE /
SRI.B.MOHANLAL
GOVERNMENT PLEADER

229. WP(C) 18805/2015 (A)

SRI.P.K.IBRAHIM
SMT.K.P.AMBIKA
SMT.A.A.SHIBI
SMT.M.K.SAMYUKTHA /
STATE ATTORNEY
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

230. WP(C) 20933/2007 (P)

SRI.BINNY /
SRI.MILLU DANDAPANI

231. WP(C) 21412/2013 (B)

SRI.BABU S. NAIR

SRI.K.RAKESH /

GOVERNMENT PLEADER

SRI.M.P.MADHAVANKUTTY, SPL. GOVT.

PLEADER FOR FOREST

-SERVED ON (NO MEMO)

232. WP(C) 2036/2014 (D)

SRI.K.REGHU KOTTAPPURAM

& CM.Appl 1170/2015

SRI.MURUKESH REGHU /

SRI.N.NAGARESH, ASG OF INDIA

GOVERNMENT PLEADER

233. WP(C) 4560/2015 (T)

SRI.C.M.SURESH BABU /

& CM.Appl 2784/2015

SRI.M.GOPIKRISHNAN NAMBIAR

& IA 6660/2015

SRI.P.GOPINATH

SRI.P.BENNY THOMAS

SRI.K.JOHN MATHAI

SRI.JOSON MANAVALAN

SRI.KURRYAN THOMAS

STATE ATTORNEY

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

Contd...

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14/07/2015

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WITH

WP(C) 16541/2015 (P)

(NOT ADMITTED)

SRI.ABRAHAM JOHN //

SRI.M.GOPIKRISHNAN NAMBIAR

234. WP(C) 7665/2015 (G)

SRI.P.B.KRISHNAN

SRI.SABU GEORGE

SRI.P.M.NEELAKANDAN

SRI.P.B.SUBRAMANYAN

SRI.S.NITHIN (ANCHAL) /

SRI.K.M.JAMALUDHEEN

MEMO)

235. IA 9374/2015

IN WP (C) 34283/2014 (I)
MEMO)

& VILLAGE IN

236. WP (C) 15447/2015 (E)

GENERAL -SERVED ON

237. WP (C) 24117/2009 (H)
& IA 10905/2009

MEMO)

238. WP (C) 17347/2015 (P)
& IA 9716/2015

MEMO)

-SERVED ON (NO MEMO)

239. WP (C) 18425/2015 (C)
& IA 9019/2015

GENERAL

SRI.J.KRISHNAKUMAR (ADOOR)

SRI.S.S.SRINATH

GOVERNMENT PLEADER -SERVED ON (NO

SRI.B.JAYASURYA /

GOVERNMENT PLEADER -SERVED ON (NO

SRI.TOM K.THOMAS, SC KERALA KHADI

-SERVED ON (NO MEMO)

SRI.ABRAHAM VAKKANAL (SR.)

SRI.PAUL ABRAHAM VAKKANAL

SRI.DIJO SEBASTIAN

SMT.VINEETHA SUSAN THOMAS /

SRI.V.SANTHARAM

SMT.MAHESWARY.G., CGC

SRI.N.NAGARESH, ASSISTANT SOLICITOR

(NO MEMO)

SRI.T.A.UNNIKRISHNAN

SRI.S.ABU BAKER KUNJU

SRI.J.T.KURUP

SRI.P.P.BIJU

SRI.NITHIN JACOB /

GOVERNMENT PLEADER -SERVED ON (NO

SRI.M.V.BOSE

SRI.VINOD MADHAVAN

SMT.NISHA BOSE /

GOVERNMENT PLEADER -SERVED ON (NO

SRI.T.P.M.IBRAHIM KHAN, SC, FCI

SRI.GEORGE POONTHOTTAM /

SRI.R.KRISHNA RAJ

SRI.K.A.JALEEL, ADDL. ADVOCATE

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

Contd...

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14/07/2015

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240. WP (C) 14433/2015 (D)

SRI.S.SANAL KUMAR

SMT.BHAVANA VELAYUDHAN

SMT.T.J.SEEMA /

SRI.P.HARIDAS

SRI.P.C.SHIJIN

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

241. WP (C) 15091/2015 (J)

SRI.M.R.SUDHEENDRAN

SMT.A.AFREEZAA KHAN /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

242. WP (C) 16419/2015 (B)

SRI.M.KRISHNAKUMAR /

SRI.K.SHIBILI NAHA, SC, KERALA

STATE WAKF BOARD -SERVED

ON (NO MEMO)

243. WP (C) 18616/2015 (B)

SRI.V.V.SURENDRAN

SRI.P.A.HARISH /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

244. WP (C) 19582/2015 (W)

SRI.P.K.IBRAHIM

SMT.K.P.AMBIKA

SMT.A.A.SHIBI

SMT.M.K.SAMYUKTHA /

SRI.M.AJAY, SC, STATE INFORMATION

COMMN -SERVED ON (NO

MEMO)

X=====X=====X=====X

COURT ROOM. " 3A "

HON'BLE MR.JUSTICE K.VINOD CHANDRAN
IN CHAMBERS at 01.20 PM

=====

PETITIONS

=====

401. IA 4793/2015,

SMT.N.N.GIRIJA

CURIAE)

SMT..SATHYASHREE PRIYA.E (AMICUS

IA 16225/2014,
CURIAE) /

SRI.V.RAMKUMAR NAMBIAR (AMICUS

IN OP 16667/1996 (S)

SRI.N.NAGARESH, ASG OF INDIA

PLEADER

SRI.P.FAZIL SR. GOVERNMENT

SRI.C.S.AJITH PRAKASH SC BEVCO

402. IA 7698/2015,

SRI.P.VINODKUMAR /

IN WP(C) 14236/2015 (D)

GOVERNMENT PLEADER

X=====X=====X=====X

COURT ROOM. " 3B "

HON'BLE MR.JUSTICE ANTONY DOMINIC
HON'BLE MR. JUSTICE SHAJI P.CHALY

ADMISSION -PART-I

=====

1. ST.Rev. 31/2015

SRI.E.P.GOVINDAN

& IA 1407/2015

SMT.G.DEEPA

SRI.SOMANATH K.G /

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

WITH

ST.Rev. 32/2015

SRI.E.P.GOVINDAN

& IA 1409/2015

1410/2015

SMT.G.DEEPA

SRI.K.G.SOMANATH /

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

WITH

ST.Rev. 33/2015

SRI.E.P.GOVINDAN

& IA 1416/2015

1417/2015

MEMO)

2. OT.Rev 104/2015

MEMO)

3. ITA 296/2013

TAX /

WITH

ITA 301/2013
TAX //

& IA 3131/2013

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4. WA 1341/2012
UTY.

IN WPC 15447/2007
UNIVERSITY OF KERALA /

5. C.E.Appeal 12/2015

& IA 1426/2015

SMT.G.DEEPA

SMT.SMITHA PILLAI /

GOVERNMENT PLEADER -SERVED ON(NO

SRI.P.RAGHUNATH

SRI.PREMJIT NAGENDRAN /

GOVERNMENT PLEADER -SERVED ON (NO

SRI.P.RABINDRANATHA MENON (SR)

SRI.JOSE JOSEPH, SC, FOR INCOME

SRI.ANIL D. NAIR

SRI.R.SREEJITH

SULEKHA BEEVI C.S

ROSIE ATHULYA JOSEPH

SRI.JOSE JOSEPH, SC, FOR INCOME

SRI.ANIL D. NAIR

SRI.R.SREEJITH

SMT.C.S.SULEKHA BEEVI

SMT.ROSIE ATHULYA JOSEPH

Contd.

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SRI.GEORGE POONTHOTTAM, SC, KERALA

SRI.BECHU KURIAN THOMAS, SC,

SRI.C.P.SUDHAKARA PRASAD (SR.)

SRI.S.RAMESH

SRI.NAVEEN.T

SMT.POOJA SURENDRAN

SRI.ANIL D. NAIR

SRI.R.SREEJITH

SMT.ROSIE ATHULYA JOSEPH

EXCIS
EX -SERVED ON (NO
MEMO)

SMT.O.A.NURIYA /
SRI.JOHN VARGHESE, SC, CEN. BOARD OF
SRI.THOMAS MATHEW NELLIMOOTTIL, SC, CB

X=====X=====X=====X

NOTE: ADMISSION PART-II AND PETITIONS -SEPARATE LISTS.
COURT - 3B (THIRD FLOOR)
14/07/2015

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ADMISSION-PART-II

=====

201. WA 1458/2015 IN WPC 9848/2015 ON (NO MEMO)	SRI.SAIBY JOSE KIDANGOOR / SRI.HARISANKAR V. MENON -SERVED
202. OT.Rev 108/2015 & IA 1775/2015 (NO MEMO)	SRI.K.N.SREEKUMARAN SRI.P.D.UNNIKKANNAN NAIR SMT.V.P.SEENA DEVI / GOVERNMENT PLEADER -SERVED ON
203. WA 1498/2015 IN WPC 18172/2015 ON (NO MEMO) ON (NO MEMO)	SRI.P.C.SASIDHARAN / SRI.DEVAN RAMACHANDRAN -SERVED SRI.MADHU RADHAKRISHNAN -SERVED
204. WA 1500/2015 IN WPC 7695/2007 (NO MEMO) MEMO)	SRI.P.CHANDRASEKHAR / GOVERNMENT PLEADER -SERVED ON SRI.P.HARIDAS -SERVED ON (NO

X=====X=====X=====X

NOTE: ITEM NOS. 601 AND 603 TO 607 ARE DELETED FROM THE WEEKLY
HEARING LIST
COURT - 3B (THIRD FLOOR)
14/07/2015

=====

PETITIONS

=====

401. CM.Appl 553/2015 (TAXES)	SRI.P.K.R.MENON, SR.COUNSEL, GOI
IN UNNUMB.ITA../2015 TAX /	SRI.JOSE JOSEPH, SC, FOR INCOME
ITA 530/2013 of	
I.T.A.TRIBUNAL, COCHIN BENCH	
402. CM.Appl 550/2015 (TAXES)	SRI.P.K.R.MENON, SR.COUNSEL, GOI
IN UNNUMB.ITA../2015 TAX /	SRI.JOSE JOSEPH, SC, FOR INCOME
ITA 642/2013 of	
I.T.A.TRIBUNAL, COCHIN BENCH	
403. CM.Appl 560/2015 (TAXES)	SRI.P.K.R.MENON, SR.COUNSEL, GOI
IN UNNUMB.ITA../2015 TAX /	SRI.JOSE JOSEPH, SC, FOR INCOME
ITA 641/2013 of	
I.T.A.TRIBUNAL, COCHIN BENCH	
404. CM.Appl 561/2015 (TAXES)	SRI.P.K.R.MENON, SR.COUNSEL, GOI
IN UNNUMB.ITA../2015 TAX /	SRI.JOSE JOSEPH, SC, FOR INCOME
ITA 524/2013 of	
I.T.A.TRIBUNAL, COCHIN BENCH	
405. CM.Appl 552/2015 (TAXES)	SRI.P.K.R.MENON, SR.COUNSEL, GOI
IN UNNUMB.ITA../2015 TAX /	SRI.JOSE JOSEPH, SC, FOR INCOME
ITA 583/2013 of	
I.T.A.TRIBUNAL, COCHIN BENCH	
406. CM.Appl 551/2015 (TAXES)	SRI.P.K.R.MENON, SR.COUNSEL, GOI
IN UNNUMB.ITA../2015 TAX /	SRI.JOSE JOSEPH, SC, FOR INCOME
ITA 636/2013 of	
I.T.A.TRIBUNAL, COCHIN BENCH	
407. CM.Appl 521/2015	GOVERNMENT PLEADER /
IN OT.Rev 103/2015	
408. CM.Appl 778/2015,	SRI.S.RAMESH

IN WA 1477/2015	SRI.NAVEEN.T
IN WPC 32579/2011	SMT.POOJA SURENDRAN /
MEMO)	SRI.K.E.HAMSA -SERVED ON (NO
(NO MEMO)	GOVERNMENT PLEADER -SERVED ON
MEMO)	SRI.V.A.MUHAMMED -SERVED ON (NO
	Cont
d....2	
Court -3B	Page 2
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409. CM.Appl 777/2015	GOVERNMENT PLEADER /
IN WA 1476/2015	SRI.MANOJ RAMASWAMY -SERVED ON (NO
MEMO)	
IN WPC 20097/2012	SRI.MILLU DANDAPANI -SERVED ON (NO
MEMO)	
KURUVATHAZHA, SC, KERALA AGRICULTURA	SRI.BABU JOSEPH
	-SERVED ON (NO MEMO)
410. CM.Appl 645/2015	GOVERNMENT PLEADER /
IN WA 1210/2015	SRI.C.P.PRADEEP
IN WPC 18229/2012	SRI.R.HARIKRISHNAN -SERVED ON (NO
MEMO)	
MEMO)	SRI.KALEESWARAM RAJ -SERVED ON (NO
411. CM.Appl 214/2015	GOVERNMENT PLEADER /
IN WA 355/2015	SRI.ELVIN PETER P.J.
IN WPC 24085/2010	SRI.T.G.SUNIL (PRANAVAM)
MEMO)	SRI.K.R.GANESH
	SRI.PRADEEP KRISHNA -SERVED ON (NO
UNIVERS -SERVED ON (NO	SRI.SANTHOSH MATHEW, SC, CALICUTY
	MEMO)
412. WA 1352/2015	SRI.SANTHOSH MATHEW, SC, CALICUTY
UNIVERS /	
IN WPC 10047/2015	SRI.P.C.SASIDHARAN
& IA 812/2015	PC. SASIDHARAN -SERVED ON (NO MEMO)
413. OT.Rev 54/2015	SRI.K.SRIKUMAR (SR.)

& IA 964/2015
MEMO)
414. OT.Rev 56/2015
& IA 974/2015
& IA 973/2015
MEMO)
415. OT.Rev 55/2015
& IA 968/2015
& IA 967/2015
MEMO)
416. OP(KAT) 46/2015 (Z)
& IA 9017/2015
& IA 5745/2015
& IA 6524/2015
& IA 4373/2015
& IA 5746/2015

SRI.K.J.CHERRI BABU
SRI.K.MANOJ CHANDRAN
SRI.P.R.AJITHKUMAR /
GOVERNMENT PLEADER -SERVED ON (NO
SRI.K.SRIKUMAR (SR.)
SRI.K.J.CHERRI BABU
SRI.K.MANOJ CHANDRAN
SRI.P.R.AJITHKUMAR /
GOVERNMENT PLEADER -SERVED ON (NO
SRI.K.SRIKUMAR (SR.)
SRI.K.J.CHERRI BABU
SRI.K.MANOJ CHANDRAN
SRI.P.R.AJITHKUMAR /
GOVERNMENT PLEADER -SERVED ON (NO
SRI.K.RAMAKUMAR (SR.)
SRI.S.M.PRASANTH
SRI.C.DINESH
SMT.ASHA BABU
SRI.M.MANOJKUMAR (CHELAKKADAN)
SMT.AMMU CHARLES
SRI.G.RENJITH
SMT.JINNU SARA GEORGE /
DR.K.P.SATHEESAN (SR.)
SRI.M.R.JAYAPRASAD
SRI.P.MOHANDAS (ERNAKULAM)
SRI.ANOOP.V.NAIR
SRI.S.VIBHEESHANAN
SRI.N.MANU THAMPI
SRI.BENNY GERVAZIS
SMT.K.MAJEEDA HAMEED
SRI.REMYA MURALI
SRI.VENKATESH GOPI

MEMO) SMT.T.RESHMA
SRI.B.S.SWATHY KUMAR
GOVERNMENT PLEADER -SERVED ON (NO
ON (NO MEMO) SRI.P.C.SASIDHARAN, SC, KPSC -SERVED

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14/07/2015

WITH
OP (KAT) 198/2015 (Z) SRI.G.S.REGHUNATH //
& IA 9931/2015
DR.K.P.SATHEESAN (SR.)
SRI.P.MOHANDAS (ERNAKULAM)
SRI.ANOOP.V.NAIR
SRI.S.VIBHEESHANAN
MEMO) GOVERNMENT PLEADER -SERVED ON (NO

WITH
OP (KAT) 200/2015 (Z) SRI.G.S.REGHUNATH //
DR.K.P.SATHEESAN (SR.)
SRI.P.MOHANDAS (ERNAKULAM)
SRI.ANOOP.V.NAIR
SRI.S.VIBHEESHANAN

WITH
OP (KAT) 47/2015 (Z) SRI.P.NANDAKUMAR
SRI.M.RAHUL /
DR.K.P.SATHEESAN (SR.)
SRI.M.R.JAYAPRASAD
SRI.P.MOHANDAS (ERNAKULAM)
SRI.ANOOP.V.NAIR
SRI.S.VIBHEESHANAN
SRI.N.MANU THAMPI
MEMO) GOVERNMENT PLEADER -SERVED ON (NO

WITH

OP (KAT) 193/2015 (Z)

GOVERNMENT PLEADER /

DEFECT

=====

417. WA 1568/2014

SRI.M.V.THAMBAN

IN WPC 21150/2014

SRI.R.REJI

& IA 482/2015

SMT.THARA THAMBAN

SRI.B.BIPIN /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

WITH

WA 1624/2014

IN WPC 5535/2014

SRI.M.V.THAMBAN

SRI.R.REJI

SMT.THARA THAMBAN

SRI.B.BIPIN

SRI.ARUN BOSE /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

SRI.V.A.MUHAMMED

X=====X=====X=====X
COURT ROOM. " 3B "

HON'BLE MR. JUSTICE SHAJI P.CHALY

IN CHAMBERS at 1.20 P.M

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FOR JUDGEMENT

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101. WP (C) 5922/2012 (M)

SRI.K.S.MADHUSOODANAN

SRI.THOMAS CHAZHUKKARAN

SRI.THUSHAR NIRMAL SARATHY

SRI.M.M.VINOD KUMAR

SRI.P.K.RAKESH KUMAR

SMT.M.A.RUXANA /

SRI.VARUGHESE M.EASO, SC,

M.G.UNIVERSITY

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

M.G.UNIVERSITY -SERVED ON (NO

SRI. T.A. SHAJI, SC,

MEMO)

102. WP(C) 8377/2014 (V)

SMT.S.K.DEVI

SRI.SANTHOSH P.ABRAHAM /

SRI.K.B.GANGESH

SRI.S.B.PREMACHANDRA PRABHU

X=====X=====X=====X
COURT ROOM. " 3C "

HON'BLE MR. JUSTICE K.ABRAHAM MATHEW

REGULAR BAIL FOR ADMISSION-PART-I

=====

1. Bail Appl. 4053/2015 SRI.SHAJIN S.HAMEED /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
2. Bail Appl. 4056/2015 SRI.P.BIJIMON
SRI.N.RAPHY RAJ
SRI.K.T.SEBASTIAN /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
3. Bail Appl. 4058/2015 SRI.G.SREEKUMAR (CHELUR) /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
4. Bail Appl. 4057/2015 SRI.K.SHAJ
SRI.SAJJU.S /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
5. Bail Appl. 4059/2015 SRI.THOMAS M.JACOB /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
6. Bail Appl. 4060/2015 SRI.U.K.DEVIDAS /
& Cr1.M.Appl 6428/2015 PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
7. Bail Appl. 4051/2015 SRI.P.SREEKUMAR
SRI.SOORAJ T.ELENJICKAL
SRI.K.NANDAKUMAR
SMT.V.A.HARITHA

MEMO)

8. Bail Appl. 3689/2015

SOLICITOR GENERAL

MEMO)

...2

Court -3C

WITH

Bail Appl. 3789/2015

MEMO)

9. Bail Appl. 3761/2015

MEMO)

10. Bail Appl. 4041/2015

& CrI.M.Appl 6404/2015

SMT.P.M.MAZNA MANSOOR /

PUBLIC PROSECUTOR -SERVED ON (NO

SRI.M.T.SURESHKUMAR

SRI.G.PRIYADARSAN THAMPI

SRI.S.SANAL KUMAR

SMT.BHAVANA VELAYUDHAN

SMT.SMITHA PHILIPOSE

SRI.P.VIJAYA BHANU (SR.) /

SMT.C.G.PREETHA, CGC

SRI.N.NAGARESH, ASSISTANT

-SERVED ON

(NO MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

Contd.

Page 2

14/07/2015

SRI.SUNNY MATHEW //

SRI.DINESH R.SHENOY, CGC

PUBLIC PROSECUTOR -SERVED ON (NO

SRI.SALIM V.S.

SRI.SHANAVAS.S

SRI.H.NUJUMUDEEN

SRI.P.V.JEEVESH /

PUBLIC PROSECUTOR -SERVED ON (NO

SRI.SOORAJ T.ELENJICKAL

SRI.P.A.MOHAMMED SHAH

SRI.K.NANDAKUMAR

SMT.P.M.MAZNA MANSOOR

SMT.V.A.HARITHA

SRI.P.VIVEK. /

MEMO) PUBLIC PROSECUTOR -SERVED ON (NO
11. Bail Appl. 4049/2015 SRI.K.A.RIYAS
SRI.V.J.JAMES /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO
12. Bail Appl. 4050/2015 SRI.A.B.MOHANAKUMAR /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO
13. Bail Appl. 4071/2015 SRI.K.SIJU
SMT.S.SEETHA /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO
14. Bail Appl. 3906/2015 SRI.KRISHNA PRASAD. S
SRI. SIBI BHAGAVANDAS /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO
15. Bail Appl. 3815/2015 SRI.PHILIP T.VARGHESE
& CrI.M.Appl 6072/2015 SRI.THOMAS T.VARGHESE
SMT.ACHU SUBHA ABRAHAM
SMT.K.R.MONISHA /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO
16. Bail Appl. 3909/2015 SRI.VINOY VARGHESE KALLUMOOTTILL /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO
WITH
Bail Appl. 3947/2015 SRI.VINOY VARGHESE KALLUMOOTTILL //
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO
3
Court -3C Page 3
14/07/2015
WITH
Bail Appl. 3950/2015 SRI.VINOY VARGHESE KALLUMOOTTILL
//
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

Contd....

WITH

Bail Appl. 4128/2015
//

SRI.VINOY VARGHESE KALLUMOOTTILL

MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

ANTICIPATORY BAIL FOR ADMISSION-PART-I

=====

17. Bail Appl. 2608/2015

SRI.P.JAYARAM /

MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

WITH

Bail Appl. 1820/2015

SRI.M.SASINDRAN

& CrI.M.Appl 2759/2015

SRI.A.ARUNKUMAR /

MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

18. Bail Appl. 3768/2015

SRI.T.G.RAJENDRAN /

MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

19. Bail Appl. 4014/2015

SRI.A.RANJITH NARAYANAN

SMT.A.SIMI

SRI.S.K.SAJU /

MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

20. Bail Appl. 4018/2015

SRI.R.SUDHEER

SRI.P.SAJU /

MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

21. Bail Appl. 4023/2015

SRI.ARUN.B.VARGHESE

SRI.JAYKAR.K.S.

SMT.M.B.DHANYA BABU /

MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

22. Bail Appl. 4024/2015

SRI.P.B.ASOKAN

SRI.S.SREEKUMAR (ADUKKATH)

SRI.P.B.AJOY

SRI.K.G.RAJEESH

MEMO) SMT.M.K.SAMYUKTHA /
PUBLIC PROSECUTOR -SERVED ON (NO

23. Bail Appl. 4025/2015 SRI.M.L.SURESH KUMAR /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

....4 Contd

Court -3C Page 4 14/07/2015

24. Bail Appl. 4054/2015 SRI.T.PRASAD /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

25. Bail Appl. 4019/2015 SRI.VARGHESE P.CHACKO /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

26. Bail Appl. 4016/2015 SRI.V.RAJENDRAN (PERUMBAVOOR)
SRI.GEORGE VARGHESE KIZHAKKAMBALAM /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

27. Bail Appl. 4015/2015 SRI.A.RAJASIMHAN
SRI.K.NIRMALAN /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

28. Bail Appl. 4013/2015 SRI.M.RAMASWAMY PILLAI /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

29. Bail Appl. 3655/2015 SRI.R.V.SREEJITH /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

30. Bail Appl. 223/2015 SRI.S.RAJEEV
& Cr1.M.Appl 4455/2015 SRI.K.K.DHEERENDRAKRISHNAN
& Cr1.M.Appl 229/2015 SRI.V.VINAY
SRI.T.M.BINOY /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

31. Bail Appl. 1617/2015 SRI.M.TRIPTEN
SRI.A.N.SATHISH KUMAR /
PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

32. Bail Appl. 8733/2014

SRI.P.M.HARRIS

SRI.SRINATH GIRISH /

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

33. Bail Appl. 4026/2015

SRI.P.SAMSUDIN

SRI.K.C.ANTONY MATHEW

SRI.JITHIN LUKOSE /

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

34. Bail Appl. 4028/2015

SRI.S.RAJEEV

SRI.K.K.DHEERENDRAKRISHNAN

SRI.V.VINAY /

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

35. Bail Appl. 4029/2015

SRI.S.RAJEEV

SRI.K.K.DHEERENDRAKRISHNAN

SRI.V.VINAY /

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

Contd....

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Page 5

14/07/2015

36. Bail Appl. 4030/2015

SRI.K.S.ARUN KUMAR

SMT.RESMI THOMAS /

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

37. Bail Appl. 1910/2015

SRI.JACOB SEBASTIAN /

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

WITH

Bail Appl. 1934/2015

SRI.JACOB SEBASTIAN //

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

38. Bail Appl. 3543/2015

SRI.SANTHOSH P.PODUVAL

& Cr1.M.App1 5715/2015

SMT.R.RAJITHA

SMT.VINAYA V.NAIR /

MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
39. Bail Appl. 2320/2015	SRI.C.P.PEETHAMBARAN
	SMT.MINI.V.A. /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
40. Bail Appl. 3926/2015	SMT.P.K.PAMALA
	SRI.R.NIKHIL
	SRI.P.ABDUL RAZAK /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
41. Bail Appl. 4008/2015	SRI.R.PADMAKUMAR
	SRI.P.ARAVIND /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
42. Bail Appl. 4009/2015	SRI.LAL K.JOSEPH
	SRI.A.A.ZIYAD RAHMAN
	SRI.V.S.SHIRAZ BAVA
	SRI.JOSEPH KURIAN VALLAMATTAM /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
43. Bail Appl. 4010/2015	SRI.K.T.SHYAMKUMAR
	SRI.HARISH R. MENON /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
44. Bail Appl. 4047/2015	SRI.K.V.SOHAN
	SRI.ROVIN RODRIGUES /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
45. Bail Appl. 4042/2015	SRI.BLAZE K.JOSE /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
	Contd....
6	
Court -3C	Page 6
14/07/2015	
46. Bail Appl. 4036/2015	SRI.N.P.PRAJEESH
	SRI.BIJO THOMAS GEORGE /

MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
47. Bail Appl. 4033/2015	SRI.P.ANOOP (MULAVANA) /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
48. Bail Appl. 4032/2015	SRI.E.A.BIJUMON /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
49. Bail Appl. 2100/2015	SRI.SAJU.S.A /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
50. Bail Appl. 3307/2015	SRI.C.P.UDAYABHANU /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
51. Bail Appl. 1489/2015	SRI.T.K.AJITHKUMAR (VALATH) /
& CrI.M.Appl 6283/2015	SRI.M.S.VINEETH
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
52. Bail Appl. 1491/2015	SRI.AYPE JOSEPH /
& CrI.M.Appl 5971/2015	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
53. Bail Appl. 3931/2015	SRI.A.C.DEVASIA /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
54. Bail Appl. 3596/2015	SRI.P.VIJAYA BHANU (SR.)
& CrI.M.Appl 6233/2015	SRI.VIPIN NARAYAN
& CrI.M.Appl 5780/2015	SRI.V.C.SARATH /
	SRI.P.BABU KUMAR
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO

X=====X=====X=====X

NOTE-ADMISSION PART-II AND PETITIONS-SEPARATE LISTS.
 COURT - 3C (THIRD FLOOR) 14/07/2015

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FOR ORDERS

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201. Bail Appl. 3900/2015	SRI.B.RAMAN PILLAI (SR.)
AT 10.15 AM FILE IN CHAMBER	SRI.R.ANIL

(NILACKAPPILLIL)

SRI.M.SUNILKUMAR
SRI.SUJESH MENON V.B.
SRI.T.ANIL KUMAR
SRI.MANU TOM
SRI.THOMAS ABRAHAM

C.B.I.

202. Bail Appl. 2852/2015
& Cr1.M.Appl 6530/2015
C.B.I.

SRI.M.VIVEK
SRIA.RAJESH /
SRI.P.CHANDRASEKHARA PILLAI,

& Cr1.M.Appl 5665/2012
MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

REGULAR BAIL FOR ADMISSION-PART-II

=====

203. Bail Appl. 3764/2015
FILE C/W ITEM 9 IN T

SRI.SALIM V.S.
SRI.SHANAVAS.S

SRI.H.NUJUMUDEEN
SRI.P.V.JEEVESH /

MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

204. Bail Appl. 4037/2015
& Cr1.M.Appl 6611/2015
AT 1.45PM

SRI.B.RAMAN PILLAI (SR.)

SRI.R.ANIL

SRI.M.SUNILKUMAR

SRI.SUJESH MENON V.B.

SRI.T.ANIL KUMAR

SRI.MANU TOM

SRI.THOMAS ABRAHAM

(NILACKAPPILLIL)

SRI.M.VIVEK

SRIA.RAJESH /

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

205. Bail Appl. 4143/2015
/

SRI.VINOY VARGHESE KALLUMOOTTILL

C/W ITEM NO 16
MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

Cont

d....2

Court -3C
14/07/2015

Page 2

206. Bail Appl. 4144/2015
/

SRI.VINOY VARGHESE KALLUMOOTTILL

C/W ITEM NO 16
MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

207. Bail Appl. 4252/2015
& Cr1.M.App1 6695/2015

SRI.C.K.SREEJITH

SRI.MURUGAN P.V.

SMT.MARY RANZOM LOUIZ

SRI.P.J.SONY

SRI.M.B.SOORI /

MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

208. Bail Appl. 4255/2015

SRI.K.N.PRATHAPAN /

MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

209. Bail Appl. 4258/2015
& Cr1.M.App1 6719/2015
MEMO)

SRI.DILISH JOHN /

PUBLIC PROSECUTOR -SERVED ON (NO

210. Bail Appl. 4269/2015

SRI.K.R.SUNIL /

MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

ANTICIPATORY BAIL FOR ADMISSION-PART-II

=====

211. Bail Appl. 3918/2015

SRI.BABU S. NAIR /

MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

212. Bail Appl. 3964/2015
& Cr1.M.App1 6296/2015
MEMO)

SRI.P.V.DILEEP /

PUBLIC PROSECUTOR -SERVED ON (NO

WITH

Bail Appl. 3970/2015

SRI.S.RAJEEV

& Cr1.M.App1 6303/2015

SRI.K.K.DHEERENDRAKRISHNAN

SRI.V.VINAY /

MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

WITH

Bail Appl. 4005/2015

SRI.T.K.AJITH KUMAR

& CrI.M.Appl 6339/2015

SRI.K.T.SIDHIQ /

MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

213. Bail Appl. 4229/2015

SRI.P.V.KUNHIKRISHNAN /

MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

214. Bail Appl. 4250/2015

SRI.K.SUNILKUMAR /

MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

Contd

....3

Court -3C

Page 3

14/07/2015

215. Bail Appl. 4253/2015

SRI.P.C.CHACKO (PARATHANAM) /

MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

216. Bail Appl. 4256/2015

SRI.R.SUNIL KUMAR

SMT.A.SALINI LAL /

MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

217. Bail Appl. 4257/2015

SRI.I.V.PRAMOD /

MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

218. Bail Appl. 4259/2015

SRI.SURAJ.S /

MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

219. Bail Appl. 4260/2015

SRI.SURAJ.S /

MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

220. Bail Appl. 4261/2015

SRI.SURAJ.S /

MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

221. Bail Appl. 4262/2015

SRI.SURAJ.S /

MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

222. Bail Appl. 4263/2015 SRI.SURAJ.S /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

223. Bail Appl. 4264/2015 SRI.M.R.VENUGOPAL
SMT.DHANYA P.ASHOKAN /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

224. Bail Appl. 4265/2015 SRI.SUNIL NAIR PALAKKAT
SRI.K.N.ABHILASH /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

225. Bail Appl. 4266/2015 SRI.C.P.PEETHAMBARAN
SMT.MINI.V.A. /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

226. Bail Appl. 4267/2015 SRI.S.DILEEP (KALLAR) /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

227. Bail Appl. 4268/2015 SRI.M.K.CHANDRA MOHANDAS /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

228. Bail Appl. 4270/2015 SRI.K.SUBASH CHANDRA BOSE /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

Contd....

4

Court -3C

Page 4

14/07/2015

229. Bail Appl. 4271/2015 SRI.C.RAJENDRAN
SRI.K.R.RANJITH /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

X=====X=====X=====X

COURT - 3C (THIRD FLOOR)
14/07/2015

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PETITIONS

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301. Cr1.M.App1 5794/2015, SRI.S.NIRMAL KUMAR /

Cr1.M.Appl 6684/2015, MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
IN Bail Appl. 2168/2014	
302. UNNUMB. CRMA ../2015	SRI.V.SETHUNATH
IN Bail Appl. 3065/2015 (MUVATTUPUZHA) /	SRI.V.R.MANORANJAN
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
303. CRL.A 251/2015 (A)	SRI.BABU S. NAIR /
& Cr1.M.Appl 2876/2015 MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
& Cr1.M.Appl 1210/2015	
304. Cr1.M.Appl 5315/2015,	SRI.DINNY THOMAS
IN Bail Appl. 1708/2014	SRI.JAISHANKAR V.NAIR
	SMT.ROSHNI MANUEL /
	SRI.RAJIT
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
305. Bail Appl. 3781/2014	SRI.S.RAJEEV
& UNNUMB. CRMA ../2014	SRI.R.GOPAN /
& Cr1.M.Appl 2/2014 MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
306. Cr1.M.Appl 6175/2015	SRI.NAGARAJ NARAYANAN /
IN Bail Appl. 3134/2015 MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
307. Cr1.M.Appl 6234/2015,	SRI.SUNNY MATHEW /
IN Bail Appl. 4043/2012 MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO

X=====X=====X=====X

COURT ROOM. " 3D "

HON'BLE MR.JUSTICE V.K.MOHANAN
HON'BLE MR. JUSTICE RAJA VIJAYARAGHAVAN V

FOR JUDGEMENT

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TO BE PRONOUNCED BY THE HON'BLE MR.JUSTICE V.K.MOHANAN

1. WP(Cr1.) 235/2015 (S)	SRI.V.TEKCHAND /
& IA 8825/2015 PROSECUTION	ADDL.DIRECTOR GENERAL OF

& IA 8107/2015	GOVERNMENT PLEADER
ADMISSION	
=====	
2. Cr1.MC 4333/2015	SRI.M.AJAY /
& CM.Appl 6678/2015 MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
WITH	
Cr1.MC 4187/2015	SRI.M.AJAY //
& Cr1.M.Appl 6458/2015	SRI.TOM JOSE PADINJAREKARA
(ADMITTED) MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
3. CRL.A 708/2015	SRI.V.T.RAGHUNATH
	SMT.C.V.RAJALAKSHMI
	SRI.P.K.ABOBACKER (EDAPPALLY) /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
PETITIONS	
=====	
4. CRL.A 402/2015 (A)	SRI.S.RAJEEV
	SRI.K.K.DHEERENDRAKRISHNAN
	SRI.V.VINAY /
	SRI.M.AJAY, SPL. P.P FOR NIA
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
5. Cr1.M.Appl 713/2015	SRI.M.SASINDRAN
IN CRL.A 615/2014	SRI. J. JOSE /
C.B.I.	SRI.P.CHANDRASEKHARA PILLAI,
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
...2	
Court -3D 14/07/2015	Page 2
6. MJC 165/2008	SRI M P RAMNATH /
& IA 1752/2009	O P NANDAKUMAR
	V A AJAYAKUMAR

Contd.

	K RAMESH
	JAYAKUMAR
	P B KRISHNAN
7. WP(Cr1.) 280/2015 (S)	SRI.C.RAJENDRAN
	SRI.K.R.RANJITH /
(NO MEMO)	GOVERNMENT PLEADER -SERVED ON
8. WP(C) 19959/2015 (T)	SMT.P.R.REENA /
PROSECUTION	ADDL.DIRECTOR GENERAL OF
	GOVERNMENT PLEADER

X=====X=====X=====X

NOTE:1.FOR HEARING (600 SERIES)- SEPERATE LIST.

2.WEEKLY HEARING LIST DATED 13/07/2015 CONTINUES.

COURT - 3D (THIRD FLOOR)

14/07/2015

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FOR HEARING

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601. CRL.A 605/2011	SRI.V.K.SUNIL /
& Cr1.M.Appl 1076/2008	SMT.PRAICY JOSEPH, SPL.
GOVERNMENT PLEADER	
(NO MEMO)	PUBLIC PROSECUTOR -SERVED ON
602. CRL.A 584/2011	SRI.ALEX.M.SCARIA
& Cr1.M.Appl 2545/2011	SMT.SARITHA THOMAS /
D.O.C 04.03.2005.	PUBLIC PROSECUTOR
GOVERNMENT PLEADER	SMT.PRAICY JOSEPH, SPL.
603. CRL.A 167/2011 (A)	SMT.SHERLY THOMAS (STATE
BRIEF) /	
& Cr1.M.Appl 609/2011	PUBLIC PROSECUTOR
D.O.C 17.10.2008	
604. CRL.A 1006/2011	SRI.SAJEEV.T.P.
D.O.C 23.02.2009	SMT.K.RAJANI
	SRI.R.V.SUJIT KUMAR /
	PUBLIC PROSECUTOR

GOVERNMENT PLEADER
605. CRL.A 1008/2011 (A)
BRIEF) /

D.O.C 25.02.2009

GOVERNMENT PLEADER
606. CRL.A 1168/2011
D.O.C 23/07/2015

GOVERNMENT PLEADER
(NO MEMO)

SMT.PRAICY JOSEPH, SPL.

SRI.MURALI KRISHNAN (STATE
PUBLIC PROSECUTOR

SMT.PRAICY JOSEPH, SPL.

SRI.S.RAJEEV
SRI.K.V.VINODKUMAR /
PUBLIC PROSECUTOR

SMT.PRAICY JOSEPH, SPL.

GOVERNMENT PLEADER -SERVED ON

X=====X=====X=====X

COURT ROOM. " 4A "

HON'BLE MR.JUSTICE V.CHITAMBARESH

ADMISSION

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1. WP (C) 30369/2014 (U)

SRI. VEMBAYAM A.A. HAKKIM
SRI.A.CHANDRA BABU
SMT.S.S.LOVE LI N SITHARA /
GOVERNMENT PLEADER

2. RP 615/2015 (W)

IN WPC 17988/2013
MEMO)

& CM.App1 240/2015

GOVERNMENT PLEADER /
SRI.P.N.MOHANAN -SERVED ON (NO

3. WP (C) 21072/2015 (H)

MEMO)

SRI.T.JAYAKRISHNAN
SRI.R.KRISHNAKUMAR (CHERTHALA) /
GOVERNMENT PLEADER -SERVED ON (NO

4. WP (C) 21077/2015 (H)

MEMO)

SRI.R.PUSHPANGATHAN PILLAI /
GOVERNMENT PLEADER -SERVED ON (NO

KSRTC -SERVED ON (NO

SRI.M.GOPIKRISHNAN NAMBIAR, SC,

MEMO)

5. WP (C) 21105/2015 (K) SRI.N.UNNIKRISHNAN /
MEMO) GOVERNMENT PLEADER -SERVED ON (NO
KSRTC -SERVED ON (NO SRI.M.GOPIKRISHNAN NAMBIAR, SC,
MEMO)

6. WP (C) 21108/2015 (K) SRI.N.UNNIKRISHNAN /
MEMO) GOVERNMENT PLEADER -SERVED ON (NO
KSRTC -SERVED ON (NO SRI.M.GOPIKRISHNAN NAMBIAR, SC,
MEMO)

7. WP (C) 21153/2015 (T) SRI.V.N.SUNIL KUMAR /
KSRTC -SERVED ON (NO SRI.M.GOPIKRISHNAN NAMBIAR, SC,
MEMO)

8. WP (C) 21162/2015 (U) SRI.A.K.JOSE /
MEMO) GOVERNMENT PLEADER -SERVED ON (NO

9. WP (C) 21166/2015 (U) SRI.K.P.RAJEEVAN /
MEMO) GOVERNMENT PLEADER -SERVED ON (NO
KSRTC -SERVED ON (NO SRI.M.GOPIKRISHNAN NAMBIAR, SC,
MEMO)

Contd.

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Court -4A
14/07/2015

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10. WP (C) 21175/2015 (V) SRI.K.P.RAJEEVAN /
KSRTC -SERVED ON (NO SRI.M.GOPIKRISHNAN NAMBIAR, SC,
MEMO)

11. WP (C) 21222/2015 (C) SRI.MATHEW KURIAKOSE /
(NO MEMO) GOVERNMENT PLEADER -SERVED ON
(NO MEMO) SRI.V.KRISHNA MENON -SERVED ON

12. WP (C) 21233/2015 (D) SRI.M.V.THAMBAN
SRI.R.REJI

(NO MEMO)

KSRTC -SERVED ON (NO

13. WP(C) 12877/2014 (H)

ADMITTED

(TAXES)

TAX

WITH

WP(C) 12900/2014 (J)

(TAXES)

TAX

CONTEMPT OF COURT CASES (FOR ADMISSION)

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14. Con.Case(C) 855/2015 (S)

IN WPC 4377/2015

(NO MEMO)

SMT.THARA THAMBAN

SRI.B.BIPIN

SRI.ARUN BOSE

SMT.K.G.SAROJINI /

GOVERNMENT PLEADER -SERVED ON

SRI.M.GOPIKRISHNAN NAMBIAR, SC,

MEMO)

SRI.K.RAMAKUMAR (SR.)

SRI.S.M.PRASANATH

SRI.M.MANOJKUMAR (CHELAKKADAN)

SMT.ASHA BABU

SMT.AMMU CHARLES /

GOVERNMENT PLEADER

SRI.P.K.R.MENON, SR.COUNSEL, GOI

SRI.JOSE JOSEPH, SC, FOR INCOME

SRI.K.RAMAKUMAR (SR.)

SRI.S.M.PRASANATH

SRI.M.MANOJKUMAR (CHELAKKADAN)

SMT.ASHA BABU

SMT.AMMU CHARLES /

GOVERNMENT PLEADER

SRI.P.K.R.MENON, SR.COUNSEL, GOI

SRI.JOSE JOSEPH, SC, FOR INCOME

SRI.K.MOHANAKANNAN

SMT.A.R.PRAVITHA /

GOVERNMENT PLEADER -SERVED ON

MEMO)

SRI.V.M.KURIAN -SERVED ON (NO

15. Con.Case(C) 954/2015 (S)

SRI.KALEESWARAM RAJ /

IN WPC 4906/2014
KSRTC -SERVED ON (NO

SRI.M.GOPIKRISHNAN NAMBIAR, SC,

MEMO)

X=====X=====X=====X

NOTE : PETITIONS(301 SERIES) AND DAILY HEARING(601 SERIES) SEPARTATE
LISTS

COURT - 4A (FOURTH FLOOR)
14/07/2015

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PETITIONS

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301. WP(C) 22710/2012 (K)

SRI.S.SHANAVAS KHAN /

F W CO

GOVERNMENT PLEADER

302. IA 7260/2015

ARJUN RAGHAVAN (COMMISSIONER)

IN WP(C) 13569/2015 (U)

SRI.P.P.JACOB /

FWCO
MENON, SC, KSEB

SRI.K.M.SATHYANATHA

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

SRI.SAJEEVKUMAR K.GOPAL, SC, KSEB

-SERVED ON (NO MEMO)

303. WP(C) 12400/2012 (Y)

SRI.P.DEEPAK /

ELECTRICITY BOARD

SRI.JAICE JACOB, SC, KERALA STATE

-SERVED ON (NO MEMO)

ELECTRICITY BOARD

SRI.JAICE JACOB, SC, KERALA STATE

-SERVED ON (NO MEMO)

304. WP(C) 17219/2015 (B)

SRI.K.P.JUSTINE (KARIPAT) /

KSRTC -SERVED ON (NO

SRI.M.GOPIKRISHNAN NAMBIAR, SC,

MEMO)

305. WP(C) 4803/2015 (A)

SRI.N.UNNIKRISHNAN /

& CM.Appl 2866/2015
KSRTC

SRI.M.GOPIKRISHNAN NAMBIAR, SC,

& IA 7131/2015

Q

306. WP (C) 8214/2015 (B)

SRI.DEVAN RAMACHANDRAN

SRI.K.M.ANEESH

SRI.K.SANTHOSH KUMAR (KALIYANAM)

SRI.ADARSH KUMAR

SRI.BIJU VARGHESE ABRAHAM /

SRI.P.C.SASIDHARAN, SC, KPSC

SRI.M.GOPIKRISHNAN NAMBIAR, SC,

KSRTC -SERVED ON (NO

MEMO)

307. WP (C) 19195/2015 (Y)

SRI.SAJU.S.A /

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

SRI.SAJEEVKUMAR K.GOPAL, SC, KSEB

-SERVED ON (NO MEMO)

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308. WP (C) 16884/2012 (I)

SRI.C.K.PAVITHRAN

& IA 10805/2012

SRI.M.VIVEK /

& IA 636/2015

SRI.T.R.RAJAN, SC, K.S.E.B.

& CM.App1 3892/2014

SRI.R.GOPAN

SRI.JAICE JACOB, SC, KERALA STATE

ELECTRICITY BOARD

-SERVED ON (NO MEMO)

309. WP (C) 9546/2015 (P)

SRI.C.A.CHACKO

& CM.App1 3220/2015

SMT.C.M.CHARISMA /

SRI.S.SREEKUMAR (SR.)

SRI.P.MARTIN JOSE

SRI.P.PRIJITH

SRI.THOMAS P.KURUVILLA

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

310. WP (C) 16133/2015 (N)

SRI.K.S.SAJEEV KUMAR

LAJI SAM ZACHARIAH /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

WITH

WP(C) 20290/2015 (I) SRI.K.S.SAJEEV KUMAR //
GOVERNMENT PLEADER -SERVED ON(NO
MEMO)
311. WP(C) 28895/2013 (J) SRI.C.V.MANUVILSAN
& CM.Appl 2929/2015 SRI.RENJITH B.MARAR /
& IA 580/2015 SRI.MATHEW JOHN (K)
SRI.DOMSON J.VATTAKUZHY
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

WITH

WP(C) 26559/2014 (T) SRI.A.JAYASANKAR
SRI.C.V.MANUVILSAN
SRI.MANU GOVIND
SMT.K.VIDYA /
SRI.MATHEW JOHN (K)
SRI.DOMSON J.VATTAKUZHY
GOVERNMENT PLEADER -SERVED ON(NO
MEMO)
312. WP(C) 4247/2015 (E) SRI.PEEYUS A.KOTTAM
& IA 3120/2015 SRI.T.P.NISHAD KHAN /
SRI.S.RADHAKRISHNAN, SC, LAKSHADWEEP
ADMN
313. WP(C) 16810/2015 (A) SRI.SAJU.S.A /
SRI.SAJEEVKUMAR K.GOPAL, SC, KSEB
-SERVED ON (NO MEMO)
314. WP(C) 8959/2015 (T) SRI.P.SATHISAN /
SRI.RAJU JOSEPH (SR.)
SRI.K.T.PAULOSE, SC, KSEB
SRI.JAICE JACOB, SC, KERALA STATE
ELECTRICITY BOARD
-SERVED ON (NO MEMO)

Contd....3

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14/07/2015

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315. WP(C) 13433/2014 (D) SRI.T.R.RAJAN, SC, K.S.E.B. /

<p>316. WP (C) 30121/2012 (M) & IA 8767/2015 & IA 7345/2015 & CM.Appl 2976/2015</p> <p>-SERVED ON (NO MEMO)</p> <p>317. WP (C) 7549/2010 (P) & CM.Appl 321/2012</p> <p>(NO MEMO)</p>	<p>SRI.K.P.RAJEEVAN SRI.P.B.SAHASRANAMAN SRI.T.S.HARIKUMAR SRI.K.JAGADEESH / SRI.SAJEEVKUMAR K.GOPAL, SC, KSEB SRI.T.A.SHAJI (SR.) SRI.M.A.ASIF SRI.N.SUBRAMANIAM SRI.M.S.NARAYANAN SRI.P.T.GIRIJAN SMT.USHA NARAYANAN SRI.K.M.SATHYANATHA MENON</p> <p>SRI.C.V.JOSEPH. (PARTY) SMT.S.CHITHRA (AMICUS CURIAC) / SRI.P.P.THAJUDEEN, SC, K.S.E.B SMT.P.K.RADHIKA-KSEB GOVERNMENT PLEADER -SERVED ON</p>
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CONTEMPT OF COURT CASES (PETITIONS)

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<p>318. Con.Case (C) 679/2015 (S) IN WPC 2696/2015</p> <p>319. Con.Case (C) 654/2015 (S) IN WPC 19194/2014 MEMO)</p> <p>320. Con.Case (C) 867/2015 (S) IN WPC 30192/2014</p>	<p>SRI.V.A.MUHAMMED SRI.V.RAJASEKHARAN NAIR / GOVERNMENT PLEADER SRI.P.P.JACOB SRI.P.N.MOHANAN / SRI.M.SASINDRAN -SERVED ON (NO SRI.P.N.MOHANAN / SRI.SHAJI THOMAS SRI.BINU PAUL SRI.T.V.VINU SRI.GEORGE PULIKUTHIYIL</p>
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X=====X=====X=====X

14/07/2015

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FOR DISPOSAL

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601. WP (C) 444/2004 (C)

SRI.M.RAJASEKHARAN NAYAR

SRI.JOHN K.JOSEPH (SAJAN)

SMT.K.N.RAJANI /

SRI.JAMES KOSHY.N., SC. KSRTC

SRI.K.PRABHAKARAN, SC,

K.S.R.T.C.

SRI.V.V.NANDAGOPAL NAMBIAR, SC,

KSRTC

SRI.BABU JOSEPH

KURUVATHAZHA, SC, KSRTC

SRI.JOY GEORGE, SC, K.S.R.T.C.

M.GOPIKRISHNAN NAMBIAR -SERVED

ON (NO MEMO)

602. WP (C) 29324/2012 (M)

DR.K.P.SATHEESAN (SR.)

SRI.M.R.JAYAPRASAD

SRI.P.MOHANDAS (ERNAKULAM)

SRI.ANOOP.V.NAIR /

SRI.P.C.SASIDHARAN, SC, KPSC

SRI.M.GOPIKRISHNAN NAMBIAR, SC,

KSRTC

SRI.BABU JOSEPH

KURUVATHAZHA, SC, KSRTC -SERVED ON (NO

MEMO)

FOR HEARING

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603. WP (C) 26963/2013 (U)

SRI.C.A.CHACKO

& CM.Appl 6243/2013

SMT.C.M.CHARISMA

& CM.Appl 3136/2015

SMT.MEGHA K.XAVIER /

KURUVATHAZHA, SC, KSRTC

SRI.BABU JOSEPH

604. WP (C) 35074/2004 (A)

SRI.PHILIP MATHEW

& CM.Appl 6377/2005

SRI.G.G.MANOJ /

& IA 13661/2005

SRI.P.SANTHALINGAM, SC, KSEB

605. WP(C) 20870/2005 (H) SRI.C.P.MOHAMMED NIAS
SRI.C.K.KARUNAKARAN, SC FOR KSEB
SRI.K.SRIKUMAR
SRI.K.MANOJ CHANDRAN /
SRI.JOSE J.MATHEIKEL, SC, KSEB
SRI.T.R.RAJAN, SC, K.S.E.B.
GOVERNMENT PLEADER -SERVED ON
(NO MEMO)

Cont

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606. WP(C) 25946/2005 (L) SRI.S.V.BALAKRISHNA IYER (SR.)
& CM.App1 5464/2006 SRI.K.JAYAKUMAR
& IA 5269/2013 SRI.P.B.KRISHNAN
& CM.App1 5068/2008 SRI.HARISH R. MENON /
& IA 3251/2013 SRI.S.RADHAKRISHNAN, SC, LAKSHADWEEP
ADMN
& IA 8244/2006 SRI.SHAFIK
M.ABDULKHADIR, SC, LAKSHADWEEP -SERVED ON (NO
MEMO)

607. WP(C) 31410/2012 (A) SRI.P.GOPAL
& IA 9949/2015 SRI.B.MURALEEDHARAN /
KSRTC SRI.M.GOPIKRISHNAN NAMBIAR, SC,
SRI.BABU JOSEPH
KURUVATHAZHA, SC, KSRTC -SERVED ON (NO
MEMO)

608. WP(C) 27148/2013 (P) SRI.BEPIN VIJAYAN /
& IA 13039/2014 SRI.JAICE JACOB, SC, KERALA STATE
ELECTRICITY BOARD

609. WP(C) 10221/2015 (C) SMT.P.K.RADHIKA-KSEB /
SRI.M.A.ASIF
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

610. WP(C) 7807/2014 (A) SRI.U.BALAGANGADHARAN /
SRI.BABU JOSEPH
KURUVATHAZHA, SC, KSRTC -SERVED ON (NO

	MEMO)	
611. WP (C) 24272/2009 (D)	SRI.S.EASWARAN	
	SRI.P.MURALEEDHARAN (IRIMPANAM) /	
KURUVATHAZHA, SC, KSRTC	SRI.BABU JOSEPH	
	SRI.K.PRABHAKARAN, SC, K.S.R.T.C.	
-SERVED ON (NO MEMO)		
612. WP (C) 27964/2007 (D)	SRI.K.PRABHAKARAN, SC, K.S.R.T.C.	
	SRI.BABU JOSEPH	
KURUVATHAZHA, SC, KSRTC		
	SRI.JOY GEORGE, SC, K.S.R.T.C. /	
	SRI.M.GOPIKRISHNAN NAMBIAR, SC,	
KSRTC -SERVED ON (NO		
	MEMO)	
613. WP (C) 3293/2015 (J)	SRI.B.S.SWATHY KUMAR	
& IA 8944/2015	SRI.A.K.RAJESH	
& IA 7621/2015	SRI.VENKATESH GOPI /	
KSRTC	SRI.M.GOPIKRISHNAN NAMBIAR, SC,	
614. WP (C) 32386/2010 (W)	SRI.P.SATHISAN /	
	SRI.P.P.THAJUDEEN, SC, K.S.E.B	
	SRI.T.R.RAJAN, SC, K.S.E.B.	
ELECTRICITY BOARD	SMT.NAZEEBA.O.H., KERALA STATE	
	SRI.RAJU JOSEPH (SR.)	
	SRI.K.T.PAULOSE, SC, KSEB	
		Contd....
3		
Court -4A	Page 3	14/07/2015
615. WP (C) 29131/2010 (N)	SRI.LATHEESH SEBASTIAN /	
	SRI.P.P.THAJUDEEN, SC, K.S.E.B	
	SRI.PULIKOOL ABUBACKER, SC, KSEB	
616. WP (C) 36756/2007 (A)	SRI.T.M.ABDUL LATHEEF /	
& CM.App1 4091/2013	SMT.P.K.RADHIKA-KSEB	
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO	
	SRI.P.P.THAJUDEEN, SC, K.S.E.B	
-SERVED ON (NO MEMO)		

617. WP(C) 30810/2008 (P)	SMT.S.AMBIKA DEVI SRI.JOSEPH JOHN, SC, KERALA WATER SRI.P.P.THAJUDEEN, SC, K.S.E.B SRI.SAJEEVKUMAR K.GOPAL, SC, KSEB SRI.GEORGE MATHEW, SC FOR WATER
AUTHORITY / AUTHORITY (B/O) -SERVED	ON (NO MEMO)
618. OP 547/2000 (M) & CMP 882/2000 & CMP 35021/2000 & IA 16997/2006 & CMP 19604/2000	SRI.K.A.SHAMSUDEEN SRI.K.I.ABDUL RASHEED / SRI.R.K.VENU NAYAR, SC, KSEB SRI.C.K.KARUNAKARAN, SC FOR KSEB
619. OP 2445/1998 (N) & CMP 9355/1998 & CMP 4297/1998	SRI.T.A.SHAJI / SRI.A.SUDHI VASUDEVAN, SC, KSEB SRI.G.JANARDANA KURUP
620. OP 37479/2002 (J) & CMP 63279/2002	SRI.P.V.VENUGOPAL / SRI.T.RAVIKUMAR, SC, KSRTC SRI.V.V.NANDAGOPAL NAMBIAR, SC, KSRTC SRI.BABU JOSEPH
KURUVATHAZHA, SC, KSRTC	
621. OP 11972/2002 (A) & CMP 21558/2003 & CMP 20642/2002	SRI.V.K.MOHAMMED YOUSUF / SRI.P.SANTHALINGAM, SC, KSEB SRI.C.K.KARUNAKARAN, SC FOR KSEB SRI.P.SANTHALINGAM (SR.) SRI.S.SHARAN, SC, K.S.E.BOARD
622. WP(C) 40896/2003 (R) & IA 1112/2004 & IA 185/2004 ON (NO MEMO)	SRI.M.P.ASHOK KUMAR / SRI.N.D.PREMACHANDRAN, SC, KSEB SRI.P.SANTHALINGAM, SC, KSEB -SERVED
623. WP(C) 17542/2004 (L)	SRI.C.K.ABDUL RAHIM / SRI.P.SANTHALINGAM, SC, KSEB SRI.C.K.KARUNAKARAN, SC FOR KSEB SRI.P.SANTHALINGAM (SR.) SRI.S.SHARAN, SC, K.S.E.BOARD

SRI.RAJU JOSEPH (SR.)

SRI.K.T.PAULOSE, SC, KSEB

Contd....

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624. WP(C) 1784/2005 (K)

SRI.VPK.PANICKER /

SRI.C.K.KARUNAKARAN, SC FOR KSEB

SRI.P.SANTHALINGAM (SR.)

SRI.S.SHARAN, SC, K.S.E.BOARD

SRI.P.SANTHALINGAM, SC, KSEB -SERVED

ON (NO MEMO)

625. WP(C) 4093/2005 (K)

SRI.P.RAVINDRAN (SR.) /

SRI.SHEEJO CHACKO

SRI.M.N.MANOJ

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

626. WP(C) 17769/2005 (M)

SRI.S.SANAL KUMAR

& IA 10375/2005

SMT.BHAVANA VELAYUDHAN /

SRI.M.K.CHANDRA MOHANDAS

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

627. WP(C) 20690/2005 (K)

SRI.JOSE JOSEPH /

& CM.Appl 2450/2010

SRI.P.SANTHALINGAM, SC, KSEB

SRI.P.P.THAJUDEEN, SC, K.S.E.B

SRI.K.I.MAYANKUTTY MATHER

SRI.R.JAIKRISHNA

SRI.S.SHARAN, SC, K.S.E.BOARD

SRI.RAJU JOSEPH (SR.)

SRI.K.T.PAULOSE, SC, KSEB

SRI.JOSE J.MATHEIKEL, SC, KSEB

-SERVED ON (NO MEMO)

628. WP(C) 27663/2005 (R)

SRI.P.JACOB VARGHESE (SR.)

SRI.VIVEK VARGHESE P.J. /

SRI.JOSE J.MATHEIKEL, SC, KSEB

SRI.T.R.RAJAN, SC, K.S.E.B.

	SRI.P.SANTHALINGAM (SR.)	
	SRI.S.SHARAN, SC, K.S.E.BOARD	
629. WP(C) 36487/2005 (R)	SRI.MANZOOR ALI /	
& CM.Appl 481/2011	SRI.JOSE J.MATHEIKEL, SC, KSEB	
	SRI.P.P.THAJUDEEN, SC, K.S.E.B	
	SRI.C.K.KARUNAKARAN, SC FOR KSEB	
	SRI.P.SANTHALINGAM (SR.)	
	SRI.S.SHARAN, SC, K.S.E.BOARD	
	SRI.RAJU JOSEPH (SR.)	
	SRI.K.T.PAULOSE, SC, KSEB	
630. WP(C) 33914/2005 (K)	SRI.JACOB SEBASTIAN /	
& CM.Appl 462/2011	SRI.JOSE J.MATHEIKEL, SC, KSEB	
	GOVERNMENT PLEADER	
	SRI.P.P.THAJUDEEN, SC, K.S.E.B	
	SRI.C.K.KARUNAKARAN, SC FOR KSEB	
	SRI.P.SANTHALINGAM (SR.)	
	SRI.S.SHARAN, SC, K.S.E.BOARD	
	SRI.RAJU JOSEPH (SR.)	
	SRI.K.T.PAULOSE, SC, KSEB	
		Contd....5
Court -4A	Page 5	14/07/2015
631. WP(C) 16207/2003 (D)	.SRI.E.K.NANDAKUMAR	
	SMT.PRIYA MANJOORAN	
	S.C. FOR K.S.E.BOARD -SERVED ON (NO	
MEMO) /		
	SRI.P.SANTHALINGAM, SC, KSEB	
	SRI.C.K.KARUNAKARAN, SC FOR KSEB	
-SERVED ON (NO MEMO)		
632. OP 12599/1999 (Y)	SRI.JOSEPH KODIANTHARA (SR.)	
& IA 10766/2008	SRI.V.ABRAHAM MARKOS	
& CMP 38675/2002	SRI.MATHEWS K.UTHUPPACHAN	
& CM.Appl 839/2014	SRI.BINU MATHEW	
& IA 4069/2008	SRI.TERRY V.JAMES	
& CM.Appl 2926/2008	SRI.B.J.JOHN PRAKASH	

& IA 10765/2008 SRI.TOM THOMAS (KAKKUZHIYIL) /
& CMP 20192/1999 SRI.R.K.VENU NAYAR, SC, KSEB
& IA 10767/2008 SRI.P.SANTHALINGAM, SC, KSEB
& IA 1191/2013 SRI.C.K.KARUNAKARAN, SC FOR KSEB
& CM.Appl 1184/2008 SRI.P.SANTHALINGAM (SR.)
& IA 9728/2008 SRI.S.SHARAN, SC, K.S.E.BOARD
& CMP 8243/2003 GOVERNMENT PLEADER

WITH

WP(C) 26195/2008 (R) SRI.C.K.KARUNAKARAN, SC FOR KSEB
& IA 11459/2008 SRI.P.SANTHALINGAM (SR.)
CM.Appl 1027/2013 SRI.S.SHARAN, SC, K.S.E.BOARD /

SRI.JOSEPH KODIANTHARA (SR.)

SRI.V.ABRAHAM MARKOS

SRI.MATHEWS K.UTHUPPACHAN

SRI.BINU MATHEW

SRI.TERRY V.JAMES

SRI.B.J.JOHN PRAKASH

SRI.TOM THOMAS (KAKKUZHIYIL)

GOVERNMENT PLEADER

633. OP 30828/2000 (T)

SRI.JOSEPH MARKOSE (SR.)

& CMP 52328/2000

SRI.THOMAS VELLAPPALLY /

SRI.ASOK M.CHERIYAN, SC, KSEB

SRI.N.D.PREMACHANDRAN, SC, KSEB

SRI.P.SANTHALINGAM (SR.)

SRI.S.SHARAN, SC, K.S.E.BOARD

WITH

OP 30829/2000 (T)

SRI.JOSEPH MARKOSE (SR.)

& CMP 52329/2000

SRI.THOMAS VELLAPPALLY /

SRI.ASOK M.CHERIYAN, SC, KSEB

SRI.N.D.PREMACHANDRAN, SC, KSEB

SRI.P.SANTHALINGAM (SR.)

SRI.S.SHARAN, SC, K.S.E.BOARD

634. WP(C) 34169/2004 (P)

SRI.K.S.AJAYAGHOSH /
SRI.SAJEEVKUMAR K.GOPAL, SC, KSRTC

635. WP(C) 9625/2005 (U)

SRI.SANTHEEP ANKARATH

& CM.Appl 5533/2006

SRI.P.P.SURESHKUMAR /
SRI.P.SANTHALINGAM, SC, KSEB
SRI.C.K.KARUNAKARAN, SC FOR KSEB
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

636. WP(C) 19937/2005 (W)

GOVERNMENT PLEADER /
SMT.M.HEMALATHA

637. WP(C) 19941/2005 (Y)

SRI.S.SHAJAHAN (ADOOR) /

& IA 9936/2005

SRI.P.SANTHALINGAM, SC, KSEB
SRI.T.R.RAJAN, SC, K.S.E.B.

X=====X=====X=====X

COURT ROOM. " 4B "

HON'BLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR

ADMISSION

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1. WP(C) 16895/2015 (J)

DR.GEORGE ABRAHAM /
SRI.VARUGHESE M.EASO, SC,

M.G.UNIVERSITY

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

2. WP(C) 18255/2015 (F)

SRI.P.RAMAKRISHNAN
SMT.PREETHI KESAVAN
SRI.T.C.KRISHNA
SRI.C.ANIL KUMAR
SMT.ASHA K.SHENOY
SRI.PRATAP ABRAHAM VARGHESE /
SRI.MOHANAKANNAN K., SC, IGNOU
SRI.VARUGHESE M.EASO, SC,

M.G.UNIVERSITY

3. WP(C) 20228/2015 (C)

SRI.N.NANDAKUMARA MENON (SR.)

	SRI.ABRAHAM SAMSON
	SMT.LOVELY SAMSON /
UTY.HEALTH &	SRI.P.SREEKUMAR, SC, KERALA
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
4. WP (C) 16874/2015 (H)	SRI.K.REGHU KOTTAPPURAM
	SRI.M.MUKESH
	SRI.R.MAHESH (KOTTAPPURAM)
	SRI.MURUKESH REGHU /
TRAVANCORE DEVASWOM BOARD	SRI.A.N.RAJAN BABU, SC,
	-SERVED ON (NO MEMO)
5. WP (C) 20936/2015 (N)	SRI.GEORGE POONTHOTTAM /
UNIVERS -SERVED ON (NO	SRI.SANTHOSH MATHEW, SC, CALICUTY
	MEMO)
6. WP (C) 17097/2015 (J)	SRI.K.B.GANGESH
	SMT.ATHIRA A.MENON /
	GOVERNMENT PLEADER
7. WP (C) 20140/2015 (N)	SRI.V.G.ARUN
	SRI.T.R.HARIKUMAR /
	SRI.P.RAMAKRISHNAN
-SERVED ON (NO MEMO)	SRI.P.V.SURENDRANATH, SC, SBI
...	Contd.
...2	
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	14/07/2015
8. WP (C) 18371/2015 (V)	SRI.G.ANANTHANARAYANAN /
& IA 9659/2015	SRI.JAISHANKAR V.NAIR, CGC
GENERAL -SERVED ON	SRI.N.NAGARESH, ASSISTANT SOLICITOR
	(NO MEMO)
9. WP (C) 12126/2015 (M)	SRI.P.K.MANOJKUMAR /
AUTHORITY B/O	ADV GEORGE MATHEW { S/O } WATER
	-SERVED ON (NO MEMO)

10. WP (C) 19573/2015 (V) SRI.S.MUHAMMED HANEEFF /
 GOVERNMENT PLEADER -SERVED ON (NO
 MEMO)

11. WP (C) 20372/2015 (V) SRI.RENJITH THAMPAN (SR.)
 SMT.P.R.REENA /
 SRI.P.GOPAL -SERVED ON (NO MEMO)

12. WP (C) 18504/2015 (K) SRI.ISAAC KURUVILLA ILLIKAL /
 SRI.BECHU KURIAN THOMAS, SC,
 UNIVERSITY OF KERALA
 -SERVED ON (NO MEMO)

13. WP (C) 18108/2015 (K) SRI.P.RAVINDRAN (SR.)
 SRI.SREEDHAR RAVINDRAN /
 SRI.N.N.SUGUNAPALAN (SR.)
 SRI.A.N.RAJAN BABU, SC, TRAVANCORE
 DEVASWOM BOARD

14. WP (C) 19735/2015 (N) SRI.KALEESWARAM RAJ /
 SRI.P.C.SASIDHARAN, SC, KPSC -SERVED
 ON (NO MEMO)
 SRI.K.S.ANIL, SC, KSEB -SERVED ON (NO
 MEMO)

15. WP (C) 19030/2015 (C) SMT.M.M.JASMIN
 SRI.NIDHI SAM JOHNS
 SRI.LIJO JOSEPH /
 SRI.MILLU DANDAPANI, SC, K.V & A.S. UTY
 SRI.MILLU DANDAPANI -SERVED ON (NO
 MEMO)

16. WP (C) 12853/2015 (F) SMT.K.R.KRISHNAKUMARI
 SMT.P.V.RADHAMANI /
 GOVERNMENT PLEADER -SERVED ON (NO
 MEMO)

WITH

WP (C) 15273/2015 (H) SRI.JOHN JOSEPH VETTIKAD
 SRI.C.JOSEPH JOHNY /
 GOVERNMENT PLEADER -SERVED ON (NO
 MEMO)

WITH

WP (C) 15288/2015 (I) SRI.JOHN JOSEPH VETTIKAD

SRI.C.JOSEPH JOHNY /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

Contd....3

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17. WP (C) 18743/2015 (P)

SRI.M.R.VENUGOPAL

SMT.DHANYA P.ASHOKAN /

SRI.S.SUBHASH CHAND, SC, KALAMANDALAM

UTY -SERVED ON (NO

MEMO)

18. WP (C) 19145/2015 (P)

SRI.KALEESWARAM RAJ /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

19. WP (C) 18700/2015 (J)

SRI.M.R.GOPALAKRISHNAN NAIR /

SRI.MILLU DANDAPANI, SC, KERALA

WATER AUTHORITY

SRI.MILLU DANDAPANI -SERVED ON (NO

MEMO)

20. WP (C) 18471/2015 (H)

SRI.M.V.THAMBAN

& IA 8390/2015

SRI.R.REJI

SMT.THARA THAMBAN

SRI.B.BIPIN

SRI.ARUN BOSE /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

SC, K.S.E.COMM -SERVED ON (NO

SRI.MURALI PURUSHOTHAMAN,

MEMO)

SRI.M.V.S.NAMBOOTHIRI, SC,

TRAVANCORE DEVASWOM BOA

-SERVED ON (NO MEMO)

21. WP (C) 18679/2015 (H)

SRI.V.B.PREMACHANDRAN

SRI.S.MADHAVAN NAIR /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

22. WP (C) 18189/2015 (W)

SRI.V.A.MUHAMMED

SRI.V.RAJASEKHARAN NAIR /

GOVERNMENT PLEADER

23. WP (C) 17415/2015 (B)

SRI.SIJI ANTONY

SRI.GIMMY GEORGE (THIRUVAMPADY) /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

24. WP (C) 17317/2015 (L)

SRI.KALEESWARAM RAJ /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

25. WP (C) 19235/2015 (D)

SRI.K.T.SHYAMKUMAR

SRI.HARISH R. MENON /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

X=====X=====X=====X

NOTE:ADMISSION PART-II,ADMN.SUPPLE:(201 SERIES),PETITIONS,DISPOSAL
AND

HEARING (601 SERIES_PLUS TWO BATCH CASES) SEPERATE LISTS.

COURT - 4B (FOURTH FLOOR)

14/07/2015

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ADMISSION PART-II

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101. WP (C) 21068/2015 (G)

SRI.AUGUSTINE JOSEPH

SRI.K.S.ROCKEY

SRI.TONY AUGUSTINE

SRI.GEORGE RENOY /

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

102. WP (C) 21071/2015 (H)

SRI.T.V.JAYAKUMAR NAMBOODIRI /

SRI.BECHU KURIAN THOMAS, SC,

UNIVERSITY OF KERALA

-SERVED ON (NO MEMO)

103. WP (C) 21079/2015 (H)

SRI.U.BALAGANGADHARAN /

SRI.K.S.ANIL, SC, KSEB -SERVED

ON (NO MEMO)

104. WP (C) 21095/2015 (J)

SRI.K.T.SHYAMKUMAR

SRI.HARISH R. MENON /

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

<p>105. WP(C) 21099/2015 (J)</p> <p>(NO MEMO)</p> <p>M.G.UNI. -SERVED ON (NO</p>	<p>SRI.P.C.SASIDHARAN /</p> <p>GOVERNMENT PLEADER -SERVED ON</p> <p>SRI.VARUGHESE M.EASO, SC,</p> <p>MEMO)</p>
<p>106. WP(C) 21107/2015 (K)</p> <p>(NO MEMO)</p>	<p>DR.GEORGE ABRAHAM /</p> <p>GOVERNMENT PLEADER -SERVED ON</p>
<p>107. WP(C) 21121/2015 (M)</p> <p>(NO MEMO)</p> <p>-SERVED ON (NO MEMO)</p>	<p>SRI.U.BALAGANGADHARAN</p> <p>SRI.G.GIREESH /</p> <p>GOVERNMENT PLEADER -SERVED ON</p> <p>SRI.DEVAN RAMACHANDRAN, SC, CBSE</p>
<p>108. WP(C) 21132/2015 (N)</p> <p>-SERVED ON (NO MEMO)</p> <p>ON (NO MEMO)</p>	<p>DR.K.P.SATHEESAN (SR.)</p> <p>SRI.P.MOHANDAS (ERNAKULAM)</p> <p>SRI.ANOOP.V.NAIR</p> <p>SRI.S.VIBHEESHANAN /</p> <p>SRI.P.C.SASIDHARAN, SC, KPSC</p> <p>SRI.K.S.ANIL, SC, KSEB -SERVED</p>
<p>109. WP(C) 21135/2015 (N)</p> <p>TRAVANCORE DEVASWOM BOARD</p>	<p>SRI.S.KRISHNAMOORTHY</p> <p>SMT.S.SUMITHA /</p> <p>SRI.A.N.RAJAN BABU, SC,</p> <p>-SERVED ON (NO MEMO)</p>

Cont

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<p>110. WP(C) 21140/2015 (N)</p> <p>MEMO)</p> <p>-SERVED ON (NO</p>	<p>SRI.JIMMY GEORGE (VATTATHARA)</p> <p>SRI.T.JEEJAN /</p> <p>GOVERNMENT PLEADER -SERVED ON (NO</p> <p>SMT.T.N.GIRIJA, SC, EPF ORGANISATION</p> <p>MEMO)</p> <p>SRI.P.K.SOYUZ, SC, COCHIN CORPORATION</p>
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-SERVED ON (NO
MEMO)

111. WP(C) 21144/2015 (P) SRI.P.K.MOHAMED JAMEEL /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

112. WP(C) 21151/2015 (T) SRI.K.BALACHANDRAN (MANGALATH)
SRI.RAJESH NAIR
SRI.BIJOY CHANDRAN /
SRI.SAJI VARGHESE -SERVED ON (NO
MEMO)

113. WP(C) 21154/2015 (T) SMT.I.SHEELA DEVI /
SRI.BABU JOSEPH
KURUVATHAZHA, SC, KERALA AGRICULTURA
-SERVED ON (NO MEMO)

114. WP(C) 21160/2015 (T) SRI.M.SASINDRAN
SRI.V.VENUGOPAL /
SRI.V.A.MUHAMMED, SC, KANNUR
UNIVERSITY -SERVED ON (NO
MEMO)

115. WP(C) 21173/2015 (V) SMT.DAISY A.PHILIPOSE
SRI.JAI GEORGE /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

116. WP(C) 21178/2015 (V) SRI.JIMMY GEORGE (VATTATHARA)
SRI.T.JEEJAN /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

-SERVED ON (NO
MEMO)

-SERVED ON (NO
MEMO)

117. WP(C) 21179/2015 (V) SRI.M.R.SARIN /
SRI.P.V.SURENDRANATH, SC, SBI -SERVED
ON (NO MEMO)

118. WP(C) 21201/2015 (A) SRI.M.M.HUSAIN
SRI.K.A.MANZOOR ALI /

M.G.UNIVERSITY -SERVED ON (NO	SRI.VARUGHESE M.EASO, SC,	
	MEMO)	
119. WP(C) 21205/2015 (A)	SRI.S.SREEKUMAR (SR.)	
	SRI.P.MARTIN JOSE	
	SRI.P.PRIJITH	
	SRI.THOMAS P.KURUVILLA /	
MEMO)	SRI.V.ABRAHAM MARKOS -SERVED ON (NO	
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO	
		Contd....
3		
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120. WP(C) 21214/2015 (B)	SRI.K.JAJU BABU (SR.)	
	SMT.M.U.VIJAYALAKSHMI	
	SRI.V.A.JOHNSON (VARIKKAPPALLIL) /	
ON (NO MEMO)	SRI.M.GOPIKRISHNAN NAMBIAR -SERVED	
121. WP(C) 21238/2015 (D)	SRI.N.N.SUGUNAPALAN (SR.)	
	SRI.S.SUJIN /	
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO	
	SRI.BABU JOSEPH	
KURUVATHAZHA, SC, KERALA AGRICULTURA		
	-SERVED ON (NO MEMO)	
122. WP(C) 6242/2014 (E)	SRI.P.NARAYANAN /	
ADMITTED	SRI.V.C.JAMES	
ON (NO MEMO)	SRI.S.KRISHNAMOORTHY, CGC -SERVED	
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO	
123. WP(C) 16203/2015 (A)	SRI.BABY ISSAC ILLICKAL	
	SRI.ISAAC KURUVILLA ILLIKAL /	
	SRI.SURIN GEORGE IPE	
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO	
124. WP(C) 21063/2015 (G)	SRI.V.A.MUHAMMED	

MEMO)

125. IA 9681/2015
IN WP(C) 18759/2015 (T)
NOT ADMITTED

SMT.P.A.JENZIA /
GOVERNMENT PLEADER -SERVED ON (NO

DR.GEORGE ABRAHAM /
SRI.V.A.MUHAMMED
SRI.M.SAJJAD

MEMO)

I As TO VACATE STAY

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126. IA 9651/2015,
IN WP(C) 14287/2015 (I)

GOVERNMENT PLEADER -SERVED ON (NO

SRI.P.A.AZIZ
SRI.I.G.MANOCHARAN
SRI.N.N.PANKAJAKSHAN /
SRI.V.S.AFSAL KHAN, SC, COCHIN UTY.

OF SCIENCE & ;

TECHNOL
SMT.K.RADHAMANI AMMA
SRI.ANTONY MUKKATH

MEMO)

WITH

WP(C) 13668/2015 (G)
& IA 9564/2015
9812/2015

SRI.MILLU DANDAPANI -SERVED ON (NO

SRI.P.A.AZIZ
SRI.I.G.MANOCHARAN
SRI.N.N.PANKAJAKSHAN /
SRI.V.A.MUHAMMED
SMT.K.RADHAMANI AMMA
SRI.ANTONY MUKKATH
SRI.MILLU DANDAPANI

X=====X=====X=====X

COURT - 4B (FOURTH FLOOR) 14/7/2015

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ADMISSION (SUPPLEMENTARY)

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IA TO VACATE STAY

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201. WP (C) 18501/2015 (K)
& IA 9169/2015

SRI.SANTHEEP ANKARATH
SRI.Y.JAFAR KHAN /
SRI.M.SAJJAD
SRI.V.RAJASEKHARAN NAIR
GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

X=====X=====X=====X

COURT - 4B (FOURTH FLOOR)

14/07/2015

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PETITIONS

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301. WP (C) 12953/2014 (R)
& IA 7169/2015

SRI.D.ANIL KUMAR /
SRI.B.UNNIKRISHNA KAIMAL
SRI.B.S.SURESH KUMAR
SRI.P.SANKARANKUTTY NAIR
SRI.K.SANDESH RAJA
SRI.VENU MENON
SRI.K.A.JALEEL, ADDL. ADVOCATE

GENERAL

SRI 3-5 VENU MENON

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

302. WP (C) 19499/2015

SRI.S.KANNAN
SMT.K.S.SANGEETHA
SMT.S.SIMY /
SRI.K.S.ANIL, SC, KSEB -SERVED

ON (NO MEMO)

303. WP (C) 20336/2015 (N)

SRI.K.V.ANIL KUMAR /
GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

304. WP (C) 16012/2015 (B)

SRI.S.KANNAN
SMT.K.S.SANGEETHA
SMT.S.SIMY /

ON (NO MEMO)		SRI.K.S.ANIL, SC, KSEB -SERVED
	WITH	
	WP (C) 17887/2015 (I)	SRI.S.KANNAN
		SMT.K.S.SANGEETHA
		SMT.S.SIMY /
		SRI.K.S.ANIL, SC, KSEB -SERVED
ON (NO MEMO)		
305.	WP (C) 17756/2015 (T)	SRI.B.UNNIKRISHNA KAIMAL
		SRI.V.MADHUSUDHANAN /
		SRI.BABY ISSAC ILLICKAL
		SRI.ISAAC KURUVILLA ILLIKAL
		GOVERNMENT PLEADER -SERVED ON
(NO MEMO)		
306.	WP (C) 17016/2015 (B)	SRI.PIRAPPANCODE V.S.SUDHIR
		SRI.JELSON J.EDAMPADAM /
		SRI.S.SUBHASH CHAND
		GOVERNMENT PLEADER -SERVED ON
(NO MEMO)		
	TRAVANCORE DEVASWOM BOARD	SRI.A.N.RAJAN BABU, SC,
		-SERVED ON (NO MEMO)
		Cont
d....2		
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307.	WP (C) 255/2015 (F)	SRI.P.ALI
	& IA 8838/2015	SRI.A.MUHAMMED HASHIM /
		SRI.N.NAGARESH, ASSISTANT SOLICITOR
GENERAL		
		GOVERNMENT PLEADER -SERVED ON (NO
MEMO)		
308.	WP (C) 24613/2014 (B)	SRI.T.C.GOVINDA SWAMY
	& CM.Appl 2171/2015	SMT.KALA T.GOPI
	& IA 3262/2015	SMT.T.N.SREEKALA /
		SRI.TOJAN J.VATHIKULAM, SC, RAILWAYS
		SRI.C.S.DIAS, SC, RAILWAYS -SERVED
ON (NO MEMO)		
309.	WP (C) 1788/2015 (W)	SRI.M.SHAJU PURUSHOTHAMAN

	SRI.K.S.RAJESH /
(NO MEMO)	SRI.K.S.ANIL, SC, KSEB -SERVED ON
310. WP (C) 19133/2015 (N)	SRI.MOHAN JACOB GEORGE
	SMT.P.V.PARVATHI
	SMT.REENA THOMAS /
	SRI.V.A.MUHAMMED
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
311. WP (C) 3346/2015 (P)	SRI.V.V.SURENDRAN
	SRI.P.A.HARISH /
INSTITUTE OF LANGUAGE	SRI.JAWAHAR JOSE, SC, STATE
	GOVERNMENT PLEADER
312. WP (C) 10986/2013 (R)	SRI.S.MOHAMMED AL RAFI /
	SRI.B.UNNIKRISHNA KAIMAL
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
313. WP (C) 2071/2014 (H)	SRI.V.A.MUHAMMED
& CM.App1 2802/2015	SRI.M.SAJJAD /
& CM.App1 1887/2014	GOVERNMENT PLEADER
314. IA 9728/2015	SRI.P.RAVINDRAN (SR.)
IN WP (C) 7964/2015 (U)	SRI.SREEDHAR RAVINDRAN /
GENERAL	SRI.P.K.MOHAMED JAMEEL
	SRI.K.A.JALEEL, ADDL. ADVOCATE
	SRI.K.JAJU BABU (SR.)
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
315. IA 9757/2015,	SRI.KALEESWARAM RAJ /
IN WP (C) 25715/2013 (L)	GOVERNMENT PLEADER
.3	Contd...
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	14/07/2015
316. IA 9737/2015	SRI.M.P.SREEKRISHNAN
IN WP (C) 32365/2011 (U)	SMT.SHAHNA KARTHIKEYAN /

UNIVERS

SRI.SANTHOSH MATHEW, SC, CALICUTY

SRI.KRB.KAIMAL (SR.)

SRI.B.UNNIKRISHNA KAIMAL

SRI.N.SUKUMARAN (SR.)

SRI.S.SHYAM

SRI.N.K.KARNIS

SRI.BOBBYMATHEW KOOTHATTUKULAM

SRI.P.K.IBRAHIM

SRI.SIVAN MADATHIL

317. IA 9416/2015,

IN WP(C) 32856/2010 (F)

SRI.B.HARISH KUMAR /

SRI.N.NAGARESH (ASG)

318. IA 9670/2015,

IN WP(C) 37047/2008 (I)

SRI.V.A.MUHAMMED

SRI.K.E.HAMZA /

SRI.K.P.SUJESH KUMAR

GOVERNMENT PLEADER

319. IA 9730/2015

IN WP(C) 9432/2015 (D)

SRI.V.RAJENDRAN (PERUMBAVOOR) /

SRI.DILEEP VARGHESE

SMT.TESMY VARGHEESE

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

WITH

IA 9734/2015

IN WP(C) 9431/2015 (D)

SRI.V.RAJENDRAN (PERUMBAVOOR)

SRI.GEORGE VARGHESE

KIZHAKKAMBALAM /

SRI.DILEEP VARGHESE

SMT.TESMY VARGHEESE

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

320. IA 7476/2015,

IN WP(C) 27364/2014 (U)

SRI.V.A.MUHAMMED

SRI.V.RAJASEKHARAN NAIR /

SRI.A.AHZAR

SRI.KALEESWARAM RAJ

SRI.K.SIJU

MEMO)

321. IA 8605/2015,
IN WP (C) 13768/2013 (U)

MEMO)

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322. IA 7093/2015,
IN WP (C) 20886/2012 (I)

323. IA 9373/2015,
IN WP (C) 4135/2013 (N)

M.G.UNIVERSITY

UNIVERSITY -SERVED ON

324. IA 9261/2015
IN WP (C) 12187/2015 (W)

UTY

(NO MEMO)

325. IA 9766/2015

SRI.B.SUGATHAN

GOVERNMENT PLEADER -SERVED ON (NO

SRI.K.JAJU BABU

SMT.M.U.VIJAYALAKSHMI

SRI.BRIJESH MOHAN

SRI.T.R.SADEESAN /

SRI.JIKKU SEBAN GEORGE

GOVERNMENT PLEADER -SERVED ON (NO

Contd...

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SRI.U.BALAGANGADHARAN /

GOVERNMENT PLEADER

SRI.JOHNSON MANAYANI

SRI.BENHUR JOSEPH MANAYANI

SRI.JEEVAN MATHEW MANAYANI /

GOVERNMENT PLEADER

DR.P.LEELAKRISHNAN, SC,

SRI.VARUGHESE M.EASO, SC, M.G.

(NO MEMO)

SRI.THOMAS M.JACOB

SMT.V.K.ANJU

SRI.T.R.JERRY SEBASTIAN /

SRI.MILLU DANDAPANI, SC, K.V & A.S.

SRI.P.GOPAL

SRI.B.MURALEEDHARAN

SRI.V.A.MUHAMMED

SRI.M.SAJJAD

SRI.MILLU DANDAPANI -SERVED ON

SRI.AUGUSTINE JOSEPH

IN WP(C) 33276/2014 (H)

SRI.K.S.ROCKEY

SRI.TONY AUGUSTINE

SRI.M.STEPHEN /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

X=====X=====X=====X

COURT - 4B (FOURTH FLOOR)

14/07/2015

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FOR DISPOSAL

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401. WP(C) 38533/2010 (N)

SRI.P.K.IBRAHIM

& IA 8774/2015

SMT.K.P.AMBIKA

& IA 7019/2015

SMT.A.A.SHIBI

& IA 8532/2015

SRI.JOMON P.VARGHESE /

& IA 15817/2013

SMT.K.RADHAMANI AMMA

& IA 5347/2015

SRI.ANTONY MUKKATH

& IA 8531/2015

SRI.O.V.RADHAKRISHNAN (SR.)

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

402. WP(C) 20135/2014 (N)

SRI.ISAAC KURUVILLA ILLIKAL /

& IA 9824/2015

GOVERNMENT PLEADER

& IA 8553/2015

SRI.SHYAM PADMAN

SRI.A.RANJITH NARAYANAN

SRI.S.K.SAJU

SRI.JOHN THITHEEMOS

403. WP(C) 729/2015 (M)

SRI.R.T.PRADEEP /

SRI.BABU VARGHESE (SR.)

SRI.C.V.ALEXANDER

SRI.V.NARAYANA SWAMI

SRI.VARUGHESE M.EASO, SC,

M.G.UNIVERSITY

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

404. WP(C) 14592/2015 (Y)

SRI.M.R.ANISON

& IA 7599/2015

SMT.K.P.GEETHA MANI

UNIVERSITY OF KERALA

SMT.V.BHARGAVI (PANANGAD) /
SRI.V.SAJITH KUMAR, SC, CENTRAL

SRI.S.P.ARAVINDAKSHAN PILLAY

SMT.N.SANTHA

SRI.K.A.BALAN

SRI.V.VARGHESE

SRI.PETER JOSE CHRISTO

SRI.S.A.ANAND

SMT.L.ANNAPOORNA

SMT.V.P.SEEMANDINI (SR.)

-SERVED ON (NO MEMO)

SRI.V.SAJITH KUMAR, SC,

CENTRAL UNIVERSITY OF KE

-SERVED ON (NO MEMO)

405. WP(C) 970/2014 (R)

& CM.Appl 373/2015

& IA 1998/2015

SRI.M.R.RAJENDRAN NAIR (SR.)

SRI.MANU GOVIND

SMT.VINEETHA B.

SRI.NIRMAL V NAIR

SRI.M.R.HARIRAJ /

SRI.S.RADHAKRISHNAN, SC, LAKSHADW

EEP ADMN

SMT.V.P.SEEMANDINI (SR.)

SRI.M.R.ANISON

(NO MEMO)

GOVERNMENT PLEADER -SERVED ON

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406. WP(C) 26977/2012 (V)

& CM.Appl 1549/2013

& IA 7269/2014

& CM.Appl 2536/2014

WITH

WP(C) 35171/2014 (V)

SRI.BIJU MARTIN /

SRI.BABY ISSAC ILLICKAL

SRI.ISAAC KURUVILLA ILLIKAL

GOVERNMENT PLEADER

SRI.BIJU MARTIN //

SRI.BABY ISSAC ILLICKAL

	SRI.ISAAC KURUVILLA ILLIKAL
	GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	
407. WP (C) 5700/2015 (J)	SRI.BENNY GERVACIS
& IA 4302/2015	SMT.K.MAJEEDA HAMEED /
	SMT.R.RANJINI
	GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	
408. WP (C) 9515/2014 (L)	SRI.V.A.MUHAMMED
& IA 8364/2015	SRI.M.SAJJAD /
& IA 2819/2015	SRI.V.M.KURIAN
& CM.Appl 826/2015	GOVERNMENT PLEADER
	SRI.N.NAGARESH, ASSISTANT SOLICITOR
GENERAL	
409. WP (C) 7998/2009 (T)	SRI.M.V.BOSE
& CM.Appl 2690/2011	SRI.VINOD MADHAVAN
& IA 7359/2015	SMT.NISHA BOSE /
	GOVERNMENT PLEADER
	SRI.P.SANTHALINGAM (SR.)
	SRI.S.SHARAN
410. WP (C) 21497/2014 (J)	SRI.BINOY VASUDEVAN
& CM.Appl 3189/2015	SMT.P.G.BABITHA /
& CM.Appl 1412/2015	SRI.P.GOPAL
	SRI.B.MURALEEDHARAN
	GOVERNMENT PLEADER
411. WP (C) 6303/2009 (G)	SRI.TOJAN J. VATHIKULAM
& CM.Appl 3257/2011	SRI.PREMCHAND R.NAIR /
	SMT.AMBIKA DEVI, SC, KWA
	GOVERNMENT PLEADER
	SRI.GEORGE MATHEW, SC, KERALA WATER
AUTHORITY	
	SRI.J.KRISHNA KUMAR, SC, KWA -SERVED
ON (NO MEMO)	
412. WP (C) 1252/2015 (R)	SRI.P.CHANDRASEKHAR
& IA 6607/2015	SRI.A.JAYASANKAR
& CM.Appl 3373/2015	SRI.C.V.MANUVILSAN

& IA 4384/2015

SRI.MANU GOVIND /

& IA 8297/2015

SRI.C.S.AJITH PRAKASH

SRI.PAUL C THOMAS

SRI.P.S.SYAMKUTTAN

SRI.SANTHEEP ANKARATH

SRI.ARUN MATHEW VADAKKAN

SRI.RAJIT

SRI.M.R.ANISON

SRI.K.ANAND (SR.)

SMT.LATHA KRISHNAN

SRI.SERGI JOSEPH THOMAS

GOVERNMENT PLEADER

SRI.K.S.MADHUSOODANAN

SRI.THOMAS CHAZHUKKARAN

SRI.M.M.VINOD KUMAR

SRI.P.K.RAKESH KUMAR

SRI.K.S.MIZVER

SMT.ASHA ELIZABETH MATHEW

Contd....

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14/07/2015

WITH

WP(C) 34020/2014 (B)

SRI.THOMAS ABRAHAM

& CM.Appl 2416/2015

SMT.MERCIAMMA MATHEW

SRI.ASWIN.P.JOHN /

SRI.C.S.AJITH PRAKASH

SRI.PAUL C THOMAS

SRI.P.S.SYAMKUTTAN

SRI.SANTHEEP ANKARATH

SRI.ARUN MATHEW VADAKKAN

SRI.RAJIT

SRI.K.ANAND (SR.)

SMT.LATHA KRISHNAN
SRI.K.S.MADHUSOODANAN
SRI.THOMAS CHAZHUKKARAN
SRI.M.M.VINOD KUMAR
SRI.P.K.RAKESH KUMAR
SRI.K.S.MIZVER
SRI.SERGI JOSEPH THOMAS
SMT.ASHA ELIZABETH MATHEW
GOVERNMENT PLEADER

WITH

WP(C) 3378/2015 (V)
& CM.Appl 2415/2015

SRI.THOMAS ABRAHAM

SMT.MERCIAMMA MATHEW

SRI.V.RENJITH KUMAR

SRI.ASWIN.P.JOHN /

SRI.N.NAGARESH, ASSISTANT SOLICITOR

GENERAL

GOVERNMENT PLEADER

SRI.RAJIT

SRI.K.S.MADHUSOODANAN

SRI.THOMAS CHAZHUKKARAN

SRI.M.M.VINOD KUMAR

SRI.P.K.RAKESH KUMAR

SRI.K.S.MIZVER

SRI.C.S.AJITH PRAKASH

SRI.P.S.SYAMKUTTAN

SRI.SANTHEEP ANKARATH

SRI.ARUN MATHEW VADAKKAN

SMT.ASHA ELIZABETH MATHEW

WITH

WP(C) 24599/2013 (Y)

SRI.K.C.ELDHO

SRI.JIJO THOMAS

SRI.MALLENATHAN.M.

SRI.SURAJ.S

SRI.CHARLES KARL
SRI.ANEESH JAMES
SRI.ANIL R.NATH
SMT.K.A.RATHI /
SRI.DINNY THOMAS
SRI.DOMINIC JOHNSON
SRI.ALBERT V.JOHN
SRI.M.V.BOSE
SRI.VINOD MADHAVAN
SMT.NISHA BOSE
SRI.C.ARUN PRASANTH
SRI.A.S.BRIJESH
SMT.ROOPA RAMACHANDRAN
GOVERNMENT PLEADER

Contd....

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413. WP(C) 36220/2009 (V) NAGAR)	SRI.P.SANTHOSH KUMAR (PANAMPALLI
& CM.Appl 2838/2015	SRI.K.P.CHANDRASEKHAR /
& Cr1.M.Appl 3921/2012 MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
& IA 7328/2015 MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
& IA 19497/2011	
& CM.Appl 5095/2010	
& IA 967/2010	
& IA 9838/2010	
414. WP(C) 22246/2011 (E)	SRI.GOPAKUMAR R.THALIYAL
& IA 14601/2014	SRI.KURUPPATH BHASKARAN
& IA 2456/2012	SMT.PRABHA R.MENON /
& CM.Appl 395/2012	SRI.LAL GEORGE
& IA 2935/2014	SMT.M.J.INDUJA
& CM.Appl 7119/2012	GOVERNMENT PLEADER
& IA 9629/2015	

& IA 1893/2012
 & IA 16644/2012
 & IA 2807/2015
 & CM.Appl 5900/2011
 & IA 7366/2015
 415. WP (C) 28764/2009 (M) SRI.P.C.SASIDHARAN /
 & IA 13545/2013 SRI.P.RAMAKRISHNAN
 & CM.Appl 4162/2012 GOVERNMENT PLEADER
 & IA 7762/2015
 & CM.Appl 2123/2015
 WITH
 WP (C) 8640/2008 (C) SRI.P.BHASKARAN
 & IA 6494/2009
 CM.Appl 5559/2008
 9257/2009
 2245/2009
 SRI.P.RAMAKRISHNAN /
 SRI.P.C.SASIDHARAN
 GOVERNMENT PLEADER
 416. WP (C) 16471/2012 (H) SRI.M.R.ANISON
 & CM.Appl 2810/2015 SMT.T.B.REMANI
 & CM.Appl 1667/2013 SMT.K.P.GEETHA MANI
 & CM.Appl 3115/2015 SRI.P.N.APPUKUTTAN
 SMT.P.A.RINUSA
 SMT.ANNIE JACOB /
 SRI.SANTHOSH MATHEW, SC, CALICUTY
 UNIVERS
 SRI.S.P.ARAVINDAKSHAN PILLAY
 SMT.N.SANTHA
 SRI.K.A.BALAN
 SRI.PETER JOSE CHRISTO
 SRI.S.A.ANAND
 SRI.P.GOPAL

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417. WP(C) 33731/2014 (N)
 & IA 516/2015
 & IA 134/2015
 & CM.Appl 3372/2015

SRI.M.SASINDRAN
 SRI.V.VENUGOPAL /
 SRI.RAJU JOSEPH (SR.)
 SRI.K.T.PAULOSE, SC, CONSUMERFED
 SRI.P.C.SASIDHARAN, SC, KPSC
 GOVERNMENT PLEADER -SERVED ON (NO
 MEMO)
 SRI.K.T.POULOSE (KORATTY) -SERVED ON

(NO MEMO)

418. WP(C) 1706/2013 (K)
 & IA 15003/2013
 & IA 1334/2013

DR.K.P.SATHEESAN (SR.)
 SRI.M.R.JAYAPRASAD
 SRI.P.MOHANDAS (ERNAKULAM)
 SRI.ANOOP.V.NAIR
 SRI.T.S.ROY
 SRI.K.RAGHU VARMA
 SRI.JINS N.SOMARAJ
 SRI.M.RIYAZ
 SRI.R.R.SAJEESH
 SRI.MATHEW THOMAS /
 SRI.K.S.ANIL, SC, KSEB

419. WP(C) 3959/2015 (T)
 & IA 9391/2015

SRI.K.G.PAVITHRAN
 SRI.K.J.ANTONY (KANIAMPARAMPIL)
 SMT.K.P.AMBIKA /
 SRI.VARUGHESE M.EASO, SC,

M.G.UNIVERSITY

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

420. WP(C) 1835/2012 (D)
 & CM.Appl 3452/2012
 & IA 6974/2015
 & CM.Appl 3809/2012

SRI.V.A.MUHAMMED/
 SRI.TONY GEORGE KANNANTHANAM
 GOVERNMENT PLEADER

421. WP(C) 18829/2010 (C)

SRI.S.K.BALACHANDRAN

& CM.Appl 4755/2014 SRI.P.CHARLEY SIMON
& IA 4471/2015 SRI.T.P.GEORGE
& CM.Appl 872/2015 SRI.C.K.SIDHIK /
& IA 3482/2013 SMT.R.RANJINI
& IA 14467/2011 GOVERNMENT PLEADER
WITH
WP(C) 14042/2009 (A) SRI.S.P.ARAVINDAKSHAN PILLAY
SMT.N.SANTHA
SRI.PETER JOSE CHRISTO
SRI.S.A.ANAND
SRI.C.R.RAMESH /
SMT.R.RANJINI
GOVERNMENT PLEADER

WITH
WP(C) 16437/2009 (Y) SRI.P.V.CHANDRA MOHAN //
& IA 9761/2011
CM.Appl 4223/2014
GOVERNMENT PLEADER
SMT.R.RANJINI

Contd....

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WITH
WP(C) 11597/2008 (E) SRI.K.JAJU BABU
& CM.Appl 2870/2011
SMT.M.U.VIJAYALAKSHMI
SRI.BRIJESH MOHAN
SRI.T.R.SADEESAN /
GOVERNMENT PLEADER
422. WP(C) 35030/2011 (C) SRI.MAHESH V RAMAKRISHNAN /
& IA 4883/2015 GOVERNMENT PLEADER
& IA 1629/2015
& CM.Appl 4934/2012

423. WP(C) 22485/2013 (I) & CM.Appl 4871/2014 & CM.Appl 940/2015	SRI.M.V.BOSE SRI.VINOD MADHAVAN SMT.NISHA BOSE / GOVERNMENT PLEADER
424. WP(C) 26968/2014 (U)	SRI.SAJEEV KUMAR K.GOPAL SRI.R.HARISHANKAR / DR.V.N.SANKARJEE SRI.S.SIDHARDHAN SRI.V.N.MADHUSUDANAN SRI.PRATHAP. S.R.K. SMT.R.UDAYA JYOTHI GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	
425. WP(C) 24470/2014 (G) & IA 8392/2015 & IA 6621/2015 & IA 8528/2015	SRI.S.P.ARAVINDAKSHAN PILLAY SMT.N.SANTHA SRI.K.A.BALAN SRI.V.VARGHESE SRI.PETER JOSE CHRISTO SRI.S.A.ANAND / SRI.S.SUBHASH CHAND, SC, KALAMANDALAM
UTY	
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
426. WP(C) 29149/2012 (P) & CM.Appl 5912/2013	SRI.T.A.UNNIKRISHNAN SRI.K.S.PRAVEEN / SRI.N.NANDAKUMARA MENON (SR.) SRI.P.K.MANOJKUMAR GOVERNMENT PLEADER
427. WP(C) 9347/2015 (P)	SRI.NIDHI BALACHANDRAN SRI.SABU GEORGE / SRI.V.M.KURIAN GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	
428. WP(C) 2772/2014 (V) & CM.Appl 941/2015	SRI.N.DHARMADAN (SR.) SMT.D.P.RENU /

429. WP(C) 26736/2013 (N) SRI.P.K.IBRAHIM
& CM.Appl 1394/2014 SMT.K.P.AMBIKA
& IA 7413/2015 SMT.A.A.SHIBI /
& CM.Appl 3703/2014 SRI.SANTHOSH MATHEW, SC, CALICUTY
UNIVERS
& IA 14244/2014 SRI.P.V.KUNHIKRISHNAN
& IA 15305/2013 SRI.R.K.MURALEEDHARAN
& IA 387/2014 GOVERNMENT PLEADER
& CM.Appl 1612/2014 SRI.P.C.SASIDHARAN
& IA 12841/2014
& IA 15080/2014
430. WP(C) 15841/2013 (E) SRI.V.A.MUHAMMED/
& CM.Appl 1948/2014
& IA 4244/2015 SRI.P.RAMAKRISHNAN
& CM.Appl 6430/2014 GOVERNMENT PLEADER
431. WP(C) 5352/2015 (T) SRI.PAULSON THOMAS /
SRI.T.M.ABDUL LATHEEF
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
WITH
WP(C) 6538/2015 (N) SRI.T.M.ABDUL LATHEEF //
SRI.BENOY THOMAS
SRI.PAULSON THOMAS
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
432. WP(C) 6447/2015 (E) SRI.PEEYUS A.KOTTAM /
SRI.K.S.ANIL, SC, KSEB
433. WP(C) 2951/2013 (T) SRI.P.C.SASIDHARAN
& IA 16611/2014 SRI.E.S.ASHRAF /
SRI.GEORGE POONTHOTTAM, SC, KERALA
UTY.
SRI.BECHU KURIAN THOMAS, SC,

UNIVERSITY OF KERALA

SRI.G.S.REGHUNATH

WITH

WP (C) 21902/2012 (K)

SRI.KALEESWARAM RAJ //

UTY.

SRI.GEORGE POONTHOTTAM, SC, KERALA

SRI.G.S.REGHUNATH

UNIVERSITY OF KERALA

SRI.BECHU KURIAN THOMAS, SC,

WITH

WP (C) 20055/2012 (F)

SRI.V.JAYAKUMAR //

& IA 12940/2012

SRI.GEORGE POONTHOTTAM, SC, KERALA

UTY.

SRI.G.S.REGHUNATH

UNIVERSITY OF KERALA

SRI.BECHU KURIAN THOMAS, SC,

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434. WP (C) 17365/2014 (U)

SRI.P.CHANDRASEKHAR

& CM.Appl 6140/2014

SRI.SOORAJ T.ELENJICKAL

& CM.Appl 4728/2014

SRI.P.K.ABDU RAHEEM /

SRI.A.N.RAJAN BABU (B/O)

UNIVERSITY OF KERALA

SRI.BECHU KURIAN THOMAS, SC,

SMT.ASHA CHERIAN

SMT.SARAMMA CHERIAN

SRI.S.MUHAMMED HANEEFF

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

435. WP (C) 16030/2010 (C)

SRI.V.A.MUHAMMED/

& IA 9299/2015

& IA 4326/2015

GOVERNMENT PLEADER

& CM.Appl 1982/2015

436. WP (C) 22239/2012 (D)

DR.S.GOPAKUMARAN NAIR (SR.)

& CM.Appl 2853/2015

SRI.M.CHANDRA BOSE

<p>BOARD -SERVED ON (NO</p> <p>437. WP(C) 8562/2012 (U)</p> <p>& IA 3637/2014</p> <p>& CM.Appl 2826/2014</p> <p>& IA 476/2015</p> <p>& IA 8236/2015</p> <p>& CM.Appl 7694/2012</p> <p>438. WP(C) 36459/2009 (B)</p> <p>& IA 8749/2015</p> <p>& IA 3376/2014</p> <p>439. WP(C) 12812/2014 (B)</p> <p>& CM.Appl 4972/2014</p>	<p>SRI.A.RAJASIMHAN /</p> <p>SRI.D.SREEKUMAR, SC, TDB</p> <p>GOVERNMENT PLEADER</p> <p>SRI.G.BIJU, SC, TRAVANCORE DEVASWOM</p> <p>MEMO)</p> <p>SRI.K.T.SHYAMKUMAR</p> <p>SRI.HARISH R. MENON /</p> <p>SRI.N.SUGATHAN</p> <p>SMT.VARSHA BHASKAR</p> <p>SRI.M.R.SASITH</p> <p>GOVERNMENT PLEADER</p> <p>SRI.D.KISHORE</p> <p>SRI.P.RAMAKRISHNAN</p> <p>SMT.PREETHY RAMAKRISHNAN</p> <p>SRI.T.C.KRISHNA</p> <p>SRI.C.ANIL KUMAR</p> <p>SRI.PRATAP ABRAHAM VARGHESE</p> <p>SMT.ASHA K.SHENOY /</p> <p>SRI.R.RAJASEKHARAN PILLAI</p> <p>SMT.SABINA JAYAN</p> <p>GOVERNMENT PLEADER</p> <p>DR.K.P.SATHEESAN (SR.)</p> <p>SRI.M.R.JAYAPRASAD</p> <p>SRI.P.MOHANDAS (ERNAKULAM)</p> <p>SRI.ANOOP.V.NAIR</p> <p>SRI.S.VIBHEESHANAN /</p> <p>SRI.K.S.ANIL, SC, KSEB</p>
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X=====X=====X=====X

COURT - 4B (FOURTH FLOOR) 14/7/2015

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FOR HEARING

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INTERSE DISPUTE BETWEEN SCHOOLS
AS TO WHO SHOULD BE GIVEN
THE GRANT OF PLUS TWO COURSE

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601. WP(C) 20722/2014 (M)
& CM.Appl 1618/2015

SRI.V.A.MUHAMMED
SRI.M.SAJJAD /
GOVERNMENT PLEADER

WITH

WP(C) 20748/2014 (P)
& CM.Appl 1531/2015

SRI.G.SREEKUMAR (CHELUR) //

GOVERNMENT PLEADER

WITH

WP(C) 20867/2014 (G)

SRI.S.MUHAMMED HANEEFF //
SRI.V.A.MUHAMMED
SRI.V.RAJASEKHARAN NAIR
GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

WITH

WP(C) 26209/2010 (A)
& IA 1505/2013
CM.Appl 2942/2013

SRI.GEORGE JACOB (JOSE)
SMT.MEREENA J.JOSEPH /
GOVERNMENT PLEADER

3040/2013

6740/2012

6768/2013

8074/2011

8980/2013

WITH

WP(C) 20314/2014 (L)

SRI.P.J.MATHEW
SRI.AJITH GEORGE /
SRI.V.A.MUHAMMED
GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

WITH

WP(C) 20322/2014 (M)

SRI.V.M.KURIAN

& CM.Appl 1627/2015
1799/2015

SRI.MATHEW B. KURIAN
SRI.K.T.THOMAS /
SRI.C.S.AJITH PRAKASH
SRI.PAUL C THOMAS
GOVERNMENT PLEADER

WITH

WP(C) 20727/2014 (M)
& IA 1229/2014
CM.Appl 1619/2015

SRI.V.A.MUHAMMED
SRI.V.RAJASEKHARAN NAIR /
SRI.R.K.MURALEEDHARAN
GOVERNMENT PLEADER

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SCHOOLS WHICH HAVE ALREADY BEEN
ALLOTTED H S C BATCHES-ADDL.BATCH

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602. WP(C) 20868/2014 (G)

SRI.K.RAMAKUMAR (SR.)

SRI.S.M.PRASANATH

SMT.R.LEELA

SMT.ASHA BABU

SRI.G.RENJITH

SRI.M.MANOJKUMAR (CHELAKKADAN)

SMT.AMMU CHARLES /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

WITH

WP(C) 21680/2014 (H)
& CM.Appl 1295/2015

SMT.P.A.RINUSA //

GOVERNMENT PLEADER

WITH

WP(C) 20762/2014 (U)

SRI.P.M.MOHAMMED SHIRAZ

SMT.G.R.MANJU /

MEMO) GOVERNMENT PLEADER -SERVED ON(NO
WITH
WP (C) 22955/2014 (T) SRI.P.SANTHOSH KUMAR (PANAMPALLI
NAGAR) SRI.K.P.CHANDRASEKHAR /
GENERAL SRI.K.A.JALEEL, ADDL. ADVOCATE
MEMO) GOVERNMENT PLEADER -SERVED ON(NO
WITH
WP (C) 22753/2014 (T) SRI.MAHESH V RAMAKRISHNAN //
& CM.Appl 1742/2015
GOVERNMENT PLEADER
WITH
WP (C) 20768/2014 (U) SRI.T.B.HOOD
SMT.M.ISHA /
MEMO) GOVERNMENT PLEADER -SERVED ON(NO
WITH
WP (C) 21366/2014 (U) SRI.SURIN GEORGE IPE
SRI.M.V.BIPIN /
MEMO) GOVERNMENT PLEADER -SERVED ON(NO
WITH
WP (C) 22108/2014 (K) SRI.R.SUNIL KUMAR
SMT.A.SALINI LAL /
GENERAL SRI.K.A.JALEEL, ADDL. ADVOCATE
MEMO) GOVERNMENT PLEADER -SERVED ON(NO
WITH
WP (C) 16705/2014 (K) SRI.M.SASINDRAN
& IA 10923/2014 SRI.A.ARUNKUMAR /
CM.Appl 1109/2015 SRI.K.A.JALEEL, ADDL. ADVOCATE
GENERAL
17322/2014 GOVERNMENT PLEADER -SERVED ON(NO
MEMO)

WITH

WP (C) 20784/2014 (W)
& CM.Appl 1292/2015

SRI.V.A.MUHAMMED

SRI.M.SAJJAD /
GOVERNMENT PLEADER

WITH

WP (C) 20260/2014 (F)
& IA 10784/2014

SRI.V.A.MUHAMMED

SRI.M.SAJJAD /
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

WITH

WP (C) 20576/2014 (V)

SRI.S.EASWARAN

SRI.P.MURALEEDHARAN (IRIMPANAM)

SRI.M.A.AUGUSTINE /

SRI.V.A.MUHAMMED

SRI.V.RAJASEKHARAN NAIR

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

WITH

WP (C) 20959/2014 (T)

SRI.B.SURESH KUMAR

SMT.C.B.ANUROOPA /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

WITH

WP (C) 21203/2014 (A)
& CM.Appl 1745/2015

SRI.R.K.MURALEEDHARAN //

GOVERNMENT PLEADER

WITH

WP (C) 20944/2014 (P)

SRI.KALEESWARAM RAJ //

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

WITH

WP(C) 21249/2014 (E)
& CM.Appl 1330/2015

SRI.P.GOPAL

SRI.B.MURALEEDHARAN /
GOVERNMENT PLEADER

WITH

WP(C) 21241/2014 (E)
(PERUMPALLIKUTTIYIL)

SRI.GEORGE VARGHESE

SRI.A.R.DILEEP

SRI.MANU SEBASTIAN /

GOVERNMENT PLEADER -SERVED ON(NO

MEMO)

WITH

WP(C) 16418/2015 (B)

SRI.BENNY GERVACIS //

SRI.K.A.JALEEL, ADDL. ADVOCATE

GENERAL

GOVERNMENT PLEADER -SERVED ON(NO

MEMO)

Contd....

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14/07/2015

WITH

WP(C) 21397/2014 (Y)
& IA 7299/2015

SRI.V.PHILIP MATHEW //

GOVERNMENT PLEADER -SERVED ON(NO

MEMO)

WITH

WP(C) 17335/2015 (N)

SRI.V.A.MUHAMMED

SRI.V.RAJASEKHARAN NAIR /

GOVERNMENT PLEADER -SERVED ON(NO

MEMO)

WITH

WP(C) 8834/2015 (D)

SRI.S.SUBHASH CHAND //

GOVERNMENT PLEADER -SERVED ON(NO

MEMO)

WITH

WP(C) 989/2015 (W)

SRI.T.S.JOHN

SRI.JESTIN MATHEW

MEMO) SRI.BASIL KURIAKOSE /
GOVERNMENT PLEADER -SERVED ON (NO

WITH
WP (C) 21110/2014 (K) SRI.JOHNSON P.JOHN //
& IA 13041/2014 GOVERNMENT PLEADER -SERVED ON (NO
MEMO) 6260/2015

WITH
WP (C) 3/2014 (A) SRI.BIJU ABRAHAM
SRI.B.G.BHASKAR /
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

WITH
WP (C) 23315/2014 (L) SRI.R.ABDUL AHAD //
SRI.K.A.JALEEL, ADDL. ADVOCATE
GENERAL GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

WITH
WP (C) 20199/2014 (Y) SRI.V.A.MUHAMMED //
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

WITH
WP (C) 20425/2014 (C) SRI.V.PHILIP MATHEW
& IA 7298/2015
CM.App1 1303/2015
SRI.GIBI.C.GEORGE /
GOVERNMENT PLEADER

WITH
WP (C) 20075/2014 (H) SRI.V.PHILIP MATHEW //
& IA 7263/2015
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

Contd....

WITH
WP (C) 18809/2015 (A) SRI.JOHN JOSEPH VETTIKAD
SRI.C.JOSEPH JOHNY /
MEMO) GOVERNMENT PLEADER -SERVED ON (NO

WITH
WP (C) 21284/2014 (I) SRI.V.A.MUHAMMED
& CM.Appl 1628/2015
SRI.M.SAJJAD /
GOVERNMENT PLEADER

WITH
WP (C) 20268/2014 (G) SRI.V.A.MUHAMMED
SRI.V.RAJASEKHARAN NAIR /
MEMO) GOVERNMENT PLEADER -SERVED ON (NO

WITH
WP (C) 23155/2014 (T) SRI.V.A.MUHAMMED
& CM.Appl 1625/2015
SRI.M.SAJJAD /
GOVERNMENT PLEADER

WITH
WP (C) 20252/2014 (F) SRI.V.A.MUHAMMED
SRI.M.SAJJAD /
MEMO) GOVERNMENT PLEADER -SERVED ON (NO

WITH
WP (C) 20221/2014 (C) SRI.V.A.MUHAMMED
SRI.V.RAJASEKHARAN NAIR /
MEMO) GOVERNMENT PLEADER -SERVED ON (NO

WITH
WP (C) 21258/2014 (F) SRI.BABU KARUKAPADATH
SMT.M.A.VAHEEDA BABU /
MEMO) GOVERNMENT PLEADER -SERVED ON (NO

WITH
WP (C) 20451/2014 (F) SRI.BABU CHERUKARA
SMT.ROSAMMA MATHEW
SRI.P.A.SALIM
SRI.ANZAR BASHEER
SRI.PRATHEUSH.M.ANAND
SRI.P.ANTO THOMAS
SRI.K.S.GIREESAN /
GOVERNMENT PLEADER -SERVED ON(NO
MEMO)

WITH
WP (C) 20274/2014 (H) SRI.V.A.MUHAMMED
& CM.Appl 1622/2015
SRI.M.SAJJAD /
GOVERNMENT PLEADER

Contd....

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14/07/2015

WITH
WP (C) 21406/2014 (A) SRI.C.M.NAZAR
SRI.MANSOOR.B.H. /
GOVERNMENT PLEADER -SERVED ON(NO
MEMO)

WITH
WP (C) 21608/2014 (A) SRI.S.U.NAZAR
SRI.B.VINOD
SRI.I.V.PRAMOD /
GOVERNMENT PLEADER -SERVED ON(NO
MEMO)

WITH
WP (C) 28806/2014 (A) SRI.G.SREEKUMAR (CHELUR) //
& CM.Appl 5361/2014
GOVERNMENT PLEADER -SERVED ON(NO
MEMO)

WITH
WP (C) 20948/2014 (P) SRI.A.T.ANILKUMAR

MEMO) SMT.V.SHYLAJA /
GOVERNMENT PLEADER -SERVED ON (NO

WITH
WP (C) 19647/2014 (E) SRI.K.JAJU BABU (SR.)
SMT.M.U.VIJAYALAKSHMI
SRI.BRIJESH MOHAN /
GOVERNMENT PLEADER
SRI.K.A.JALEEL, ADDL. ADVOCATE

GENERAL
WITH
WP (C) 19447/2014 (E) SRI.AUGUSTINE JOSEPH
SRI.K.S.ROCKEY
SRI.TONY AUGUSTINE
SRI.M.STEPHEN /
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)
WITH
WP (C) 21044/2014 (E) SRI.JOHN JOSEPH VETTIKAD
SRI.C.JOSEPH JOHNY /
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)
WITH
WP (C) 18070/2015 (G) SRI.M.P.SREEKRISHNAN //
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)
WITH
WP (C) 15357/2015 (T) SRI.GEORGE POONTHOTTAM //
GOVERNMENT PLEADER -SERVED ON (NO

MEMO) Contd....

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WITH
WP (C) 13814/2015 (B) SRI.GEORGE POONTHOTTAM //
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

WITH
WP (C) 14800/2015 (Y) SRI.GEORGE POONTHOTTAM //
GENERAL SRI.K.A.JALEEL, ADDL. ADVOCATE
MEMO) GOVERNMENT PLEADER -SERVED ON (NO

WITH
WP (C) 14799/2015 (Y) SRI.GEORGE POONTHOTTAM //
GENERAL SRI.K.A.JALEEL, ADDL. ADVOCATE
MEMO) GOVERNMENT PLEADER -SERVED ON (NO

WITH
WP (C) 11821/2015 (C) SRI.GEORGE POONTHOTTAM //
MEMO) GOVERNMENT PLEADER -SERVED ON (NO

WITH
WP (C) 20780/2014 (V) SRI.M.V.BOSE
SRI.VINOD MADHAVAN
SMT.NISHA BOSE /
MEMO) GOVERNMENT PLEADER -SERVED ON (NO

WITH
WP (C) 21288/2014 (I) SRI.M.A.ABDUL HAKHIM
SRI.JOSEPH GEORGE (KANNAMPUZHA) /
MEMO) GOVERNMENT PLEADER -SERVED ON (NO

WITH
WP (C) 20572/2014 (V) SRI.S.P.ARAVINDAKSHAN PILLAY
SMT.N.SANTHA
SRI.K.A.BALAN
SRI.PETER JOSE CHRISTO
SRI.S.A.ANAND /
MEMO) GOVERNMENT PLEADER -SERVED ON (NO

WITH
WP (C) 20791/2014 (Y) SRI.V.A.MUHAMMED

& CM.Appl 1617/2015

SRI.M.SAJJAD /
GOVERNMENT PLEADER

WITH

WP(C) 14987/2015 (W)

SRI.BENNY GERVACIS

SMT.K.MAJEEDA HAMEED /

GOVERNMENT PLEADER -SERVED ON(NO

MEMO)

Contd....

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14/07/2015

WITH

WP(C) 20129/2014 (M)

SRI.N.N.SUGUNAPALAN (SR.)

SRI.S.SUJIN /

GOVERNMENT PLEADER -SERVED ON(NO

MEMO)

WITH

WP(C) 20724/2014 (M)

SRI.JOHN JOSEPH VETTIKAD

& IA 16342/2014

SRI.C.JOSEPH JOHNY /

CM.Appl 3042/2015

GOVERNMENT PLEADER

6692/2015

WITH

WP(C) 20522/2014 (M)

SRI.C.J.JOY

& CM.Appl 1560/2015

SRI.S.UNNIKRISHNAN (VARKALA) /

GOVERNMENT PLEADER

WITH

WP(C) 20732/2014 (N)

SRI.M.R.RAJESH

& IA 11107/2014

SMT.E.S.SANDHYA /

CM.Appl 1325/2015

SRI.S.RAMESH

11602/2014

SMT.POOJA SURENDRAN

11603/2014

GOVERNMENT PLEADER

6978/2015

WITH

WP(C) 20793/2014 (Y) SRI.AJEESH S.BRITE //
& IA 13558/2014
SRI.V.M.KURIAN
SRI.SERGI JOSEPH THOMAS
GOVERNMENT PLEADER -SERVED ON(NO
MEMO)

WITH
WP(C) 1909/2015 (K) SRI.AJEESH S.BRITE //
& CM.Appl 2054/2015
2285/2015

SRI.V.M.KURIAN
SRI.K.A.JALEEL, ADDL. ADVOCATE
GENERAL
GOVERNMENT PLEADER -SERVED ON(NO
MEMO)

WITH
WP(C) 20166/2014 (U) SRI.V.A.MUHAMMED
SRI.V.RAJASEKHARAN NAIR /
GOVERNMENT PLEADER -SERVED ON(NO
MEMO)

WITH
WP(C) 20681/2014 (I) SRI.V.A.MUHAMMED
SRI.V.RAJASEKHARAN NAIR /
GOVERNMENT PLEADER -SERVED ON(NO
MEMO)

WITH
WP(C) 19953/2014 (T) SRI.S.SHARAN
& IA 10535/2014 SRI.A.D.SHAJAN /
10615/2014 SRI.JOHN JOSEPH VETTIKAD
SRI.C.JOSEPH JOHNY
GOVERNMENT PLEADER -SERVED ON(NO
MEMO)

9 Contd....

Court -4B Page 9 14/07/2015

WITH
WP(C) 20555/2014 (T) SRI.DEVAN RAMACHANDRAN

& IA 10877/2014
CM.Appl 1536/2015

SRI.K.M.ANEESH
SRI.ADARSH KUMAR
SRI.K.SANTHOSH KUMAR (KALIYANAM) /
SRI.K.A.JALEEL, ADDL. ADVOCATE

GENERAL

WITH

WP(C) 20363/2014 (U)
& CM.Appl 1294/2015

SRI.V.A.SATHEESH

SRI.V.T.MADHAVANUNNI /
GOVERNMENT PLEADER

WITH

WP(C) 19869/2014 (G)

SRI.M.R.HARIRAJ
SMT.VINEETHA B.
SRI.NIRMAL V NAIR
SMT.M.A.JINSA MOL
SMT.M.K.LEELA /

SRI.K.A.JALEEL, ADDL. ADVOCATE

GENERAL

MEMO)

GOVERNMENT PLEADER -SERVED ON(NO

WITH

WP(C) 20276/2014 (H)

SRI.N.N.SUGUNAPALAN (SR.)
SRI.S.SUJIN /
SRI.V.A.MUHAMMED
SRI.M.SAJJAD

GOVERNMENT PLEADER -SERVED ON(NO

MEMO)

WITH

WP(C) 21140/2014 (N)

SRI.K.G.BALASUBRAMANIAN //
GOVERNMENT PLEADER -SERVED ON(NO

MEMO)

WITH

WP(C) 22339/2014 (N)

SRI.V.M.KURIAN

& CM.Appl 1735/2015

SRI.MATHEW B. KURIAN

SRI.K.T.THOMAS /

SRI.E.A.BIJUMON

SRI.SUNIL N.

GOVERNMENT PLEADER

WITH

WP(C) 6302/2015 (K)

SRI.RAJU K.MATHEWS //

MEMO)

GOVERNMENT PLEADER -SERVED ON(NO

WITH

WP(C) 21104/2014 (K)

SRI.V.A.MUHAMMED

& CM.Appl 1626/2015

SRI.M.SAJJAD

SMT.P.A.JENZIA /

GOVERNMENT PLEADER

Contd....

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14/07/2015

WITH

WP(C) 21286/2014 (I)

SRI.S.B.PREMACHANDRA PRABHU

SRI.K.B.RAJESH /

MEMO)

GOVERNMENT PLEADER -SERVED ON(NO

WITH

WP(C) 24143/2010 (P)

SRI.KURIAN GEORGE KANNANTHANAM (SR.)

& IA 11138/2010

SRI.TONY GEORGE KANNANTHANAM /

15940/2011

SRI.K.A.JALEEL, ADDL. ADVOCATE

GENERAL

4986/2012

GOVERNMENT PLEADER

WITH

WP(C) 20434/2014 (D)

SRI.K.MOHANAKANNAN

& CM.Appl 1620/2015

SMT.A.R.PRAVITHA /

GOVERNMENT PLEADER

WITH

WP (C) 20266/2014 (G)
& IA 11839/2014
CM.App1 1624/2015

SRI.V.A.MUHAMMED
SRI.M.SAJJAD /
GOVERNMENT PLEADER

WITH

WP (C) 20558/2014 (T)

SRI.DEEPU THANKAN //
SRI.RENJITH THAMPAN (SR.)
SMT.P.R.REENA
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

WITH

WP (C) 21246/2014 (E)
& IA 15608/2014
CM.App1 5935/2014

SRI.T.M.ABDUL LATHEEF //

SRI.ROY CHACKO
SMT.K.V.BHADRA KUMARI
SMT.T.C.MARYKUTTY
SMT.SUMATHY DANDAPANI (SR.)
SMT.ANNA THOMAS

KUM.ANUPAMA SUBRAMANIAN
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

WITH

WP (C) 9436/2015 (D)

SRI.B.UNNIKRISHNA KAIMAL //
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

WITH

WP (C) 2888/2015 (I)

SRI.JOHN JOSEPH VETTIKAD
SRI.C.JOSEPH JOHNY /
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

WITH

WP (C) 26709/2014 (K)

SRI.S.SREEKUMAR (SR.)
SRI.P.MARTIN JOSE
SRI.P.PRIJITH

SRI.THOMAS P.KURUVILLA /

GOVERNMENT PLEADER -SERVED ON(NO

MEMO)

Contd....

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Court -4B

Page 11

14/07/2015

WITH

WP(C) 21191/2014 (Y)

DR.V.N.SANKARJEE

SRI.P.J.JOBI /

SRI.V.G.ARUN

SRI.T.R.HARIKUMAR

SRI.V.A.MUHAMMED

SRI.M.SAJJAD

GOVERNMENT PLEADER -SERVED ON(NO

MEMO)

WITH

WP(C) 21217/2014 (B)

SRI.C.RAJENDRAN

SRI.K.R.RANJITH /

GOVERNMENT PLEADER -SERVED ON(NO

MEMO)

WITH

WP(C) 20583/2015 (W)

SRI.K.R.AVINASH (KUNNATH)

SRI.ABDUL RAOOF PALLIPATH /

GOVERNMENT PLEADER -SERVED ON(NO

MEMO)

603. WP(C) 20120/2014 (L)

SRI.ELVIN PETER P.J.

C/W ITEM NO:602

SRI.T.G.SUNIL (PRANAVAM)

SRI.K.R.GANESH /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

PANCHAYATH-EXCLUDED FROM G O-2013

=====

604. WP(C) 19546/2014 (P)

SRI.GEORGE POONTHOTTAM /

& CM.Appl 1291/2015
GENERAL

SRI.K.A.JALEEL, ADDL. ADVOCATE

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

CASES WHERE THE SCHOOLS WERE
RECOMENDED BY PREVIOUS GOVTS.
FOR GRANT BUT NOT CONSIDERED
UNDER THE LATER POLICY

=====

605. WP (C) 34129/2014 (M) SRI.C.P.SUDHAKARA PRASAD (SR.)
& CM.Appl 3227/2015 SRI.S.RAMESH
& IA 8326/2015 SRI.NAVEEN.T
SMT.POOJA SURENDRAN /
GOVERNMENT PLEADER

WITH

WP (C) 20934/2014 (N) SRI.K.GOPALAKRISHNA KURUP (SR.)
& CM.Appl 1290/2015

SRI.G.BIJU
SRI.S.JAYAPRAKASH (MADAVOOR)
SRI.V.A.VINOD /
GOVERNMENT PLEADER

WITH

WP (C) 23534/2014 (N) SRI.M.R.ANISON
SMT.K.P.GEETHA MANI /
SRI.K.A.JALEEL, ADDL. ADVOCATE

GENERAL

GOVERNMENT PLEADER -SERVED ON(NO

MEMO)

Contd....

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Page 12

14/07/2015

WITH

WP (C) 22741/2014 (P) SRI.M.R.ANISON
SMT.K.P.GEETHA MANI
SMT.V.BHARGAVI (PANANGAD)
SMT.P.A.RINUSA
SMT.ANNIE JACOB /
SRI.K.A.JALEEL, ADDL. ADVOCATE

GENERAL

MEMO) GOVERNMENT PLEADER -SERVED ON (NO

WITH

WP (C) 14685/2014 (I)

SRI.BABU VARGHESE (SR.)

SRI.V.NARAYANA SWAMI /

SRI.K.A.JALEEL, ADDL. ADVOCATE

GENERAL

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

WITH

WP (C) 21402/2014 (A)

SRI.HARISH R. MENON

SRI.K.T.SHYAMKUMAR /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

X=====X=====X=====X

COURT ROOM. " 5A "

HON'BLE MR. JUSTICE A.V.RAMAKRISHNA PILLAI

FOR APPEARANCE

=====

1. Con.Case(C) 828/2015 (S)

SRI.B.UNNIKRISHNA KAIMAL /

IN WPC 27029/2013
KSRTC -SERVED ON (NO

SRI.M.GOPIKRISHNAN NAMBIAR, SC,

MEMO)

DEFECT

=====

2. Con.Case(C) 929/2015 (S)

SRI.S.RENJITH

IN WPC 5632/2015

SRI.K.R.PRATHISH /

PROCESS NOT FILED.
POLLUTION CONTROL BO

SRI. M.AJAY, SC, KERALA STATE

-SERVED ON (NO MEMO)

ADMISSION- PART I

=====

3. WP (C) 20667/2015 (G)

SRI.P.DEEPAK /

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

4. WP (C) 20530/2015 (M)

SRI.K.R.VINOD

MS.JENCY SUSAN JOSE

	SRI.V.SRI NATH /
	SRI.P.SREEKUMAR, SC, KERALA
UTY.HEALTH &	
5. WP (C) 20679/2015 (H)	SRI.P.DEEPAK /
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
6. WP (C) 20316/2015 (L)	SRI.K.V.GOPINATHAN NAIR /
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
7. WP (C) 20315/2015 (L)	SRI.K.V.GOPINATHAN NAIR /
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
8. WP (C) 20856/2015 (F)	SRI.O.D.SIVADAS /
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
...	Contd.
...2	
Court -5A	Page 2
	14/07/2015
9. WP (C) 20898/2015 (J)	SRI.I.DINESH MENON /
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
10. WP (C) 19224/2015 (C)	SRI.STALIN PETER DAVIS /
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
11. WP (C) 20953/2015	SRI.O.D.SIVADAS /
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
12. WP (C) 20959/2015 (T)	SRI.O.D.SIVADAS /
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
13. WP (C) 20286/2015 (I)	SRI.K.G.CLEETUS
MEMO)	SRI.SAJU J.VALLYARA /
	GOVERNMENT PLEADER -SERVED ON (NO
14. WP (C) 16184/2015 (W)	SRI.T.A.UNNIKRISHNAN
	SRI.K.S.PRAVEEN /
	GOVERNMENT PLEADER
15. WP (C) 20297/2015 (J)	SRI.S.MOHAMMED AL RAFI /

	SRI.ESM.KABEER -SERVED ON (NO MEMO)
16. WP (C) 10714/2015 (L)	SRI.BENNY VARGHESE
	SRI.PRAMOD KOCHUTHOMMEN.E. /
M.G.UNIVERSITY	SRI.VARUGHESE M.EASO, SC,
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
17. WP (C) 20039/2015 (D)	SRI.STALIN PETER DAVIS /
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
18. WP (C) 10559/2015 (T)	SRI.A.RAJASIMHAN
	SRI.K.NIRMALAN /
UNIVERSITY OF KERALA	SRI.BECHU KURIAN THOMAS, SC,
	-SERVED ON (NO MEMO)
19. WP (C) 20130/2015 (M)	SRI.K.V.GOPINATHAN NAIR /
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
20. WP (C) 19825/2015 (C)	SRI.P.SAMSUDIN
	SRI.K.C.ANTONY MATHEW
	SRI.JITHIN LUKOSE /
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
21. WP (C) 17511/2015 (L)	SRI.SANTHOSH P.PODUVAL
ADMITTED	SMT.R.RAJITHA
	SMT.VINAYA V.NAIR /
	SRI.K.P.VIJAYAN
	SRI.V.N.HARIDAS
CORPORATION -SERVED ON (NO	SRI.K.P.VIJAYAN, SC, THRISSUR
	MEMO)

Contd....3

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14/07/2015

22. WP (C) 20462/2015 (G)

SRI.G.HARIHARAN

ADMITTED

SRI.PRAVEEN.H. /

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

MUNICIPALITY -SERVED ON	SRI.K.SHIBILI NAHA, SC, MANJERI
	(NO MEMO)
23. WP(C) 18364/2015 (U)	SRI.MANU TOM
ADMITTED	SRI.S.KANNAN
	SMT.K.S.SANGEETHA
	SMT.S.SIMY
	SRI.S.KRISHNA MOORTHY (ERNAKULAM) /
	SRI.M.K.THANKAPPAN
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
24. WP(C) 17639/2015 (D)	SRI.RENJITH THAMPAN (SR.)
& IA 9394/2015	SMT.P.R.REENA /
ADMITTED	GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	
CORPORATION -SERVED ON (NO	SRI.P.K.MANOJKUMAR, SC, TVPM
	MEMO)
25. WP(C) 2821/2015 (C)	SRI.M.SHAJU PURUSHOTHAMAN
	SRI.K.S.RAJESH /
GENERAL	SRI.N.NAGARESH, ASSISTANT SOLICITOR
-SERVED ON (NO	SMT.T.N.GIRIJA, SC, EPF ORGANISATION
	MEMO)
26. WP(C) 32966/2014 (U)	SRI.B.KRISHNA MANI /
	SRI.P.K.SOYUZ, THODUPUZHA MUNICIPALIT
27. WP(C) 6240/2012 (D)	SRI.M.T.SURESHKUMAR
& IA 9551/2015	SRI.RAAJESH S.SUBRAHMANIAN /
	SRI.SIBY MATHEW
	SRI.PHILIP J.VETTICKATTU
	SRI.B.PREMNATH (E)
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
28. WP(C) 26148/2014 (P)	SRI.G.RAJAGOPAL
	SMT.S.LEELALAKSHMI /
	SRI.V.E.ABDUL GAFOOR, SC, COCHIN

CORPORAT

-SERVED ON (NO MEMO)

SRI.P.K.SOYUZ, SC, COCHIN CORPORATION

29. WP(C) 19638/2015 (D)

SRI.A.K.HARIDAS /

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

30. WP(C) 19112/2015 (L)

SRI.I.DINESH MENON /

TRANSPORT CORPN.

SRI.P.C.CHACKO, SC, KERALA STATE ROAD

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

TRANSPORT CO

SRI.P.C.CHACKO, SC, KERALA STATE ROAD

-SERVED ON (NO MEMO)

X=====X=====X=====X

NOTE: ADMISSION PART II, PETITIONS AND FOR ORDERS SEPARATE LISTS.

COURT - 5A (FIFTH FLOOR)
14/07/2015

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TO BE SPOKEN TO

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201. WP(C) 21012/2015 (B)

SRI.P.RAMAKRISHNAN

AT 10.15.AM

SMT.PREETHI KESAVAN

SRI.S.K.HARISH

SRI.C.ANIL KUMAR

SMT.ASHA K.SHENOY

SRI.PRATAP ABRAHAM VARGHESE /

SRI.V.ABRAHAM MARKOS -SERVED ON

(NO MEMO)

SRI.N.NAGARESH, ASSISTANT

SOLICITOR GENERAL -SERVED ON

(NO MEMO)

ORGANISATION -SERVED ON (NO

SMT.T.N.GIRIJA, SC, EPF

MEMO)

CONTEMPT OF COURT CASES (FOR HEARING)

=====

202. Con. Case(C) 878/2015 (S)

SRI.K.B.PRADEEP /

IN WPC 6680/2015
& IA 220/2015

ADMISSION- PART II

=====

SRI.MANU V.

203. WP(C) 20571/2015 (V)

(NO MEMO)

SRI.I.DINESH MENON /

GOVERNMENT PLEADER -SERVED ON

204. WP(C) 21022/2015 (C)

UTY.HEALTH &

(NO MEMO)

SRI.T.B.HOOD

SMT.M.ISHA /

SRI.P.SREEKUMAR, SC, KERALA

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

SRI.P.V.SURENDRANATH -SERVED ON

MEDICAL COUNCIL OF INDI

SRI.TITUS MANI VET TOM, SC,

-SERVED ON (NO MEMO)

205. WP(C) 20479/2015 (H)

(NO MEMO)

SRI.K.V.GOPINATHAN NAIR /

GOVERNMENT PLEADER -SERVED ON

206. WP(C) 19834/2015 (D)

(NO MEMO)

SRI.V.RAJENDRAN /

GOVERNMENT PLEADER -SERVED ON

Cont

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207. WP(C) 20864/2015 (G)

MEMO)

SRI.STALIN PETER DAVIS /

GOVERNMENT PLEADER -SERVED ON (NO

208. OP (MAC) 92/2015 (O)

SRI.K.S.SIVA KUMAR

SRI.C.B.SREEKUMAR /

209. OP (MAC) 93/2015 (O)

MEMO)

SRI.G.SREEKUMAR (CHELUR) /

SRI.A.A.ZIYAD RAHMAN -SERVED ON (NO

210. OP (MAC) 94/2015 (O)

(NO MEMO)

SRI.G.SREEKUMAR (CHELUR) /

SRI.JOHN JOSEPH VETTIKAD -SERVED ON

211. WP (C) 21053/2015 (F) SRI.P.V.JAYACHANDRAN
SRI.S.SUDHEESHKAR
SRI.E.B.SHIVANANDAN
SRI.NIDHI BALACHANDRAN
DR.K.S.NIZAR /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

212. WP (C) 21056/2015 (F) SRI.P.N.MOHANAN /

213. WP (C) 21062/2015 (G) SRI.V.G.ARUN (K/795/2004)
SRI.ANOOP BHASKAR /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

CORPORATION -SERVED ON (NO
SRI.P.K.MANOJKUMAR, SC, TVPM
MEMO)

214. WP (C) 21084/2015 (I) SRI.P.DEEPAK /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

215. WP (C) 21087/2015 (I) SRI.P.DEEPAK /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

216. WP (C) 21089/2015 (I) SRI.JACOB CHACKO
SRI.C.A.JOJO /
SMT.T.N.GIRIJA, SC, EPF ORGANISATION
-SERVED ON (NO
MEMO)

217. WP (C) 21092/2015 (J) SRI.YASH THOMAS MANNULLY
SRI.P.A.GIREESH KUMAR /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

MEMO)

218. WP (C) 21094/2015 (J) SRI.CIBI THOMAS /

219. WP (C) 21101/2015 (K) SRI.R.KISHORE /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

Contd....

220. WP (C) 21106/2015 (K) SRI.P.DEEPAK /
MEMO) GOVERNMENT PLEADER -SERVED ON (NO
221. WP (C) 21115/2015 (L) SRI.SAJITH KUMAR V.
MEMO) SRI.P.K.ANTONY /
SRI.MILLU DANDAPANI -SERVED ON (NO
222. WP (C) 21125/2015 (M) SRI.K.V.GOPINATHAN NAIR /
MEMO) GOVERNMENT PLEADER -SERVED ON (NO
223. WP (C) 21126/2015 (M) DR.K.P.SATHEESAN (SR.)
SRI.P.MOHANDAS (ERNAKULAM)
SRI.ANOOP.V.NAIR
SRI.S.VIBHEESHANAN /
224. WP (C) 21127/2015 (M) SRI.U.K.DEVIDAS
CORPN -SERVED ON (NO SRI.PRINSUN PHILIP /
MEMO) SRI.P.SANKARANKUTTY NAIR, SC, ESI
225. WP (C) 21128/2015 (M) SRI.G.SANTHOSH KUMAR (P) . /
GENERAL -SERVED ON SRI.N.NAGARESH, ASSISTANT SOLICITOR
(NO MEMO)
MEMO) GOVERNMENT PLEADER -SERVED ON (NO
226. WP (C) 21134/2015 (N) SRI.PRASAD CHANDRAN /
MEMO) GOVERNMENT PLEADER -SERVED ON (NO
227. WP (C) 21142/2015 (P) SRI.I.DINESH MENON /
MEMO) GOVERNMENT PLEADER -SERVED ON (NO
228. WP (C) 21157/2015 (T) SRI.I.DINESH MENON /
MEMO) GOVERNMENT PLEADER -SERVED ON (NO
229. WP (C) 21158/2015 (T) SRI.FRANKLIN CHELLATH /
MEMO) GOVERNMENT PLEADER -SERVED ON (NO

-SERVED ON (NO	SRI.P.K.SOYUZ, SC, COCHIN CORPORATION	
	MEMO)	
DEVELOPMENT AUTHORI	SRI.C.A.MAJEED, GREATER COCHIN	
	-SERVED ON (NO MEMO)	
230. WP (C) 21161/2015 (U)	SRI.ABRAHAM P.GEORGE	
	SRI.K.VINODKUMAR (707/89)	
	SMT.M.SANTHY /	
G.PAN -SERVED ON (NO	SRI.RAJESH THOMAS, SC, ATHIRAMPUZHA	
	MEMO)	
	Contd....	
4		
Court -5A	Page 4	14/07/2015
231. WP (C) 21170/2015 (U)	SRI.V.G.ARUN (K/795/2004)	
	SRI.ANOOP BHASKAR /	
CORPORATION -SERVED ON (NO	SRI.P.K.MANOJKUMAR, SC, TVPM	
	MEMO)	
-SERVED ON (NO MEMO)	SRI.SAJEEVKUMAR K.GOPAL, SC, KSEB	
232. WP (C) 21176/2015 (V)	SRI.G.HARIHARAN	
	SRI.PRAVEEN.H. /	
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO	
	SRI.P.M.HABEEB -SERVED ON (NO MEMO)	
P.F. -SERVED ON (NO	SRI.THOMAS MATHEW NELLIMOOTTIL, SC,	
	MEMO)	
233. WP (C) 21180/2015 (V)	SRI.O.D.SIVADAS /	
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO	
234. WP (C) 21181/2015 (W)	SRI.RENJITH THAMPAN (SR.)	
	SMT.P.R.REENA /	
235. WP (C) 21182/2015 (W)	SRI.G.HARIHARAN	
	SRI.PRAVEEN.H. /	
	GOVERNMENT PLEADER -SERVED ON (NO	

MEMO)

236. WP (C) 21186/2015 (W)

SRI.P.DEEPAK /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

237. WP (C) 21188/2015 (W)

SRI.C.KHALID

SRI.T.P.SAJID

SRI.N.A.JOSEPH

SMT.S.MEENAKUMARY

SMT.K.S.HASEENA

SRI.PHIJO PRADEESH PHILIP

SMT.K.REEHA KHADER

SMT.K.K.NESNA /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

238. WP (C) 21194/2015 (Y)

SMT.SHAMEENA SALAHUDHEEN /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

239. WP (C) 21198/2015 (Y)

SRI.K.V.GOPINATHAN NAIR /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

240. WP (C) 21200/2015 (Y)

SRI.M.M.ABDUL RAHIMAN /

241. WP (C) 21208/2015 (A)

SRI.K.B.PRADEEP /

SRI.P.K.MANOJKUMAR, SC, TVPM

CORPORATION -SERVED ON (NO

MEMO)

Contd....

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242. WP (C) 21215/2015 (B)

SRI.I.DINESH MENON /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

243. WP (C) 21216/2015 (B)

SRI.I.DINESH MENON /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

244. WP (C) 21217/2015 (B)

SRI.RAJIT /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

SRI. M.AJAY, SC, KERALA STATE

POLLUTION CONTROL BO

245. WP(C) 21220/2015 (B) -SERVED ON (NO MEMO)
SRI.K.MOHANAKANNAN
SMT.A.R.PRAVITHA
SMT.D.S.THUSHARA
SRI.H.PRAVEEN (KOTTARAKARA) /
MEMO) GOVERNMENT PLEADER -SERVED ON (NO
-SERVED ON (NO MEMO) SRI.P.RAMAKRISHNAN, SC,KMTWF BOARD
ON (NO MEMO) SRI.K.S.MANU, SC, KMTWWFB -SERVED
246. WP(C) 21224/2015 (C) SRI.G.SREEKUMAR (CHELUR) /
MEMO) GOVERNMENT PLEADER -SERVED ON (NO
SRI.GEORGE
SEBASTIAN,SC,NEDUMBASSERI PA -SERVED ON (NO
MEMO)
247. WP(C) 21225/2015 (C) SRI.G.HARIHARAN
SRI.PRAVEEN.H. /
MEMO) GOVERNMENT PLEADER -SERVED ON (NO
248. WP(C) 21226/2015 (C) SRI.P.M.ZIRAJ /
249. WP(C) 21228/2015 (C) SRI.K.R.VINOD
MS.JENCY SUSAN JOSE
SRI.V.SRI NATH /
250. WP(C) 21232/2015 (D) SRI.G.HARIHARAN
SRI.PRAVEEN.H. /
MEMO) GOVERNMENT PLEADER -SERVED ON (NO
251. WP(C) 21236/2015 (D) SRI.E.VIJIN KARTHIK
SRI.BIJU JOSEPH
SRI.SREEJITH S.NAIR /
MEMO) GOVERNMENT PLEADER -SERVED ON (NO
CORPORATION -SERVED ON (NO SRI.K.P.VIJAYAN, SC, THRISSUR
MEMO)

X=====X=====X=====X

COURT - 5A (FIFTH FLOOR)
14/07/2015

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PETITIONS

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301. WP(C) 12374/2015 (V)
& IA 9249/2015

SRI.ALAN PAPALI
SRI.SOJAN MICHEAL
SRI.GILBERT GEORGE CORREYA
SRI.NISHIL.P.S.
SMT.O.V.BINDU
SRI.J.VIMAL
SRI.ANTONY ROBERT DIAS
KUM.P.K.RESHMA (KALARICKAL) /
GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

302. WP(C) 19631/2015 (D)

SRI.RAJU K.MATHEWS /
GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

KALAMASSERY MUNCI -SERVED ON (NO

SRI.M.K.ABOOBACKER, SC
MEMO)

303. WP(C) 19958/2015 (T)

SRI.M.SASINDRAN
SRI.V.VENUGOPAL /
SRI.MANOJ RAMASWAMY

304. WP(C) 10778/2015 (V)

SRI.K.RAMAKUMAR (SR.)
SRI.C.DINESH
SMT.AMMU CHARLES
SMT.JINNU SARA GEORGE /
SRI.S.DILEEP (KALLAR)

305. WP(C) 14179/2015 (V)

NOT ADMITTED

SRI.M.JITHESH MENON /
GOVERNMENT PLEADER

WITH

WP(C) 14188/2015 (W)

NOT ADMITTED

(NO MEMO)
306. WP(C) 4249/2015 (F)
SC.THIRUVALLA MUNC -SERVED ON (NO
MEMO)

SRI.M.JITHESH MENON //
GOVERNMENT PLEADER -SERVED ON
SRI.R.SANTHOSH BABU /
SRI.S.SUBHASH CHAND,

d....2

Cont

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307. WP(C) 16490/2015 (I)
& IA 9158/2015
SPORTS COUNCIL
UNIVERS -SERVED ON (NO
MEMO)

SRI.RANJITH XAVIER /
SMT.LATHA KRISHNAN, SC, KERALA STATE
SRI.SANTHOSH MATHEW, SC, CALICUTY

SPORTS COUNCI
SMT.LATHA KRISHNAN, SC, KERALA STATE
-SERVED ON (NO MEMO)

308. WP(C) 11916/2014 (L)
309. WP(C) 17148/2014 (P)
AUTHORITY
MEMO)

SRI.BABU S. NAIR /
SRI.U.K.DEVIDAS
SRI.MANUEL KACHIRAMATTAM
SMT.MERRY GEORGE /
SRI.JOSEPH JOHN, SC, KERALA WATER
GOVERNMENT PLEADER -SERVED ON (NO

WITH
WP(C) 19455/2015 (F)
WATER AUTHORITY
MEMO)

SRI.M.IFAIZAL //
SRI.MILLU DANDAPANI, SC, KERALA
GOVERNMENT PLEADER -SERVED ON (NO
SRI.JOSEPH JOHN, SC, KERALA WATER
ON (NO MEMO)

310. WP(C) 25236/2014 (D)
AUTHORITY -SERVED
ON (NO MEMO)

SRI.BABU S. NAIR /
SRI.P.K.MOHAMED JAMEEL

311. WP(C) 14211/2014 (B)

SRI.C.A.CHACKO

SMT.C.M.CHARISMA /

SRI.PRAKASH C.VADAKKAN. J., SC,

KCZMA

SRI.DENIZEN KOMATH

SRI.B.ASHOK SHENOY

SMT.C.G.PREETHA

SRI.THOMAS P.MAKIL

SRI.K.V.GEORGE

SRI.P.N.RAJAGOPALAN NAIR

SRI.K.R.SUNIL, KERALA COASTAL ZONE

MANAGEMENT AUTHORITY

312. WP(C) 10750/2015 (P)

SRI.P.S.SUJETH /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

313. WP(C) 19135/2015 (N)

SRI.SUMAN CHAKRAVARTHY

SMT.K.R.RIJA

SMT.BREJITHA UNNIKRISHNAN /

SRI.C.S. AJITH PRAKASH, SC, KHWWB

SRI.P.B.SAHASRANAMAN

SRI.T.S.HARIKUMAR

SRI.K.JAGADEESH

SRI.RAAJESH S.SUBRAHMANIAN

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

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314. WP(C) 19417/2015 (B)

SRI.T.SETHUMADHAVAN (SR.)

SRI.PUSHPARAJAN KODOTH

SRI.K.JAYESH MOHANKUMAR

SMT.VANDANA MENON

SMT.N.DEEPA /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

315. WP(C) 17557/2015 (T)

SRI.K.R.VINOD

MS.JENCY SUSAN JOSE
SRI.V.SRI NATH /
SRI.E.D.GEORGE, SC, COCHIN CORPORATION
SRI.NIXON PAUL
SRI.E.S.SANEEJ
SRI.P.K.SOYUZ, SC, COCHIN CORPORATION
-SERVED ON (NO
MEMO)

WITH

WP(C) 16515/2015 (L) SRIP.S.SUJETH
SRI.E.S.SANEEJ /
SRI.K.ANAND, SC, COCHIN CORPN.
SRI.P.K.SOYUZ, SC, COCHIN CORPORATION

-SERVED ON (NO MEMO)

316. WP(C) 19391/2015 (Y) SRI.T.SETHUMADHAVAN (SR.)
SRI.PUSHPARAJAN KODOTH
SRI.K.JAYESH MOHANKUMAR
SMT.VANDANA MENON /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

317. WP(C) 17337/2015 (N) SRI.RAVI KRISHNAN
SRI.K.N.RADHAKRISHNAN (THIRUVALLA) /

318. WP(C) 20433/2015 (D) SRI.P.SHANES METHAR /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

319. WP(C) 13758/2015 (T) SRI.JOHN VARGHESE /
& IA 8377/2015 GOVERNMENT PLEADER
SRI.MATHEW JOHN (K)
SRI.DOMSON J.VATTAKUZHY
SRI. M.AJAY, SC, KERALA STATE

POLLUTION CONTROL BO

-SERVED ON (NO MEMO)

WITH

WP(C) 17043/2015 (E) SRI.MATHEW JOHN (K)
SRI.DOMSON J.VATTAKUZHY /
SRI. M.AJAY, SC, KERALA STATE

POLLUTION CONTROL BOARD

-SERVED ON (NO MEMO)

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320. WP (C) 8153/2015 (T)

SRI.P.SANJAY
SMT.A.PARVATHI MENON /
SRI.BABU KARUKAPADATH
SMT.M.A.VAHEEDA BABU
SRI.K.A.NOUSHAD
SRI.P.U.VINOD KUMAR
SRI.KANDAMPULLY RAHUL
SRI.MITHUN BABY JOHN
SRI.J.RAMKUMAR

WITH

WP (C) 8063/2015 (G)

SRI.P.SANJAY
SMT.A.PARVATHI MENON /
SRI.BABU KARUKAPADATH
SMT.M.A.VAHEEDA BABU
SRI.K.A.NOUSHAD
SRI.P.U.VINOD KUMAR
SRI.KANDAMPULLY RAHUL
SRI.MITHUN BABY JOHN
SRI.J.RAMKUMAR

321. WP (C) 10987/2013 (W)

& IA 6177/2013

SRI.GEORGE POONTHOTTAM
SRI.T.R.RAVI /
SRI.P.SREEKUMAR, SC, KERALA UTY. HEALTH

&

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

WITH

WP (C) 20589/2013 (W)

SRI.KURIAN GEORGE KANNANTHANAM (SR.)
SRI.TONY GEORGE KANNANTHANAM
SRI.JIJI THOMAS /
SRI.P.SREEKUMAR, SC, KERALA UTY. HEALTH

&

WITH

WP(C) 21137/2013 (N)

SRI.KURIAN GEORGE KANNANTHANAM (SR.)

SRI.TONY GEORGE KANNANTHANAM

SRI.THOMAS GEORGE /

SRI.P.SREEKUMAR, SC, KERALA UTY.HEALTH

&

WITH

WP(C) 12348/2014 (P)

SRI.GEORGE POONTHOTTAM //

SRI.P.SREEKUMAR, SC, KERALA UTY.HEALTH

& -SERVED

ON(NO MEMO)

WITH

WP(C) 21308/2013 (K)

SRI.KURIAN GEORGE KANNANTHANAM (SR.)

& IA 14741/2013

SRI.TONY GEORGE KANNANTHANAM

SRI.THOMAS GEORGE

SRI.JIJI THOMAS /

SRI.P.SREEKUMAR, SC, KERALA UTY.HEALTH

&

Contd....

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WITH

WP(C) 30355/2013 (T)

SRI.B.S.SWATHY KUMAR

SRI.REMYA MURALI

SRI.ASHISH MOHAN /

GOVERNMENT PLEADER -SERVED ON(NO

MEMO)

SRI.P.SREEKUMAR, SC, KERALA UTY.HEALTH

& -SERVED

ON(NO MEMO)

WITH

WP(C) 20955/2013 (T)

SRI.KURIAN GEORGE KANNANTHANAM (SR.)

SRI.TONY GEORGE KANNANTHANAM

SRI.THOMAS GEORGE

&
 WITH
 WP (C) 13154/2015 (T)
 &
 WITH
 WP (C) 11969/2013 (U)
 &
 MEMO)
 322. WP (C) 19522/2015 (M)
 WORKERS
 MEMO)
 CORP -SERVED ON (NO
 323. WP (C) 19501/2015 (K)
 MEMO)
 MEMO)
 324. WP (C) 15062/2015 (G)
 MEMO)
 325. WP (C) 19362/2015 (U)
 CORPORAT
 MEMO)
 -SERVED ON (NO

SRI.JIJI THOMAS /
 SRI.P.SREEKUMAR, SC, KERALA UTY.HEALTH
 SRI.GEORGE POONTHOTTAM //
 SRI.P.SREEKUMAR, SC, KERALA UTY.HEALTH
 SRI.GEORGE POONTHOTTAM
 SRI.T.R.RAVI /
 SRI.P.SREEKUMAR, SC, KERALA UTY.HEALTH
 GOVERNMENT PLEADER -SERVED ON (NO
 SRI.ANCHAL C.VIJAYAN /
 SRI.ROY CHACKO, SC, KERALA ABKARI
 GOVERNMENT PLEADER -SERVED ON (NO
 SRI.C.S.AJITH PRAKASH, SC, BEVERAGES
 MEMO)
 SRI.S.SHARAN
 SRI.A.D.SHAJAN /
 GOVERNMENT PLEADER -SERVED ON (NO
 SRI.LEGY ABRAHAM -SERVED ON (NO
 SRI.SURAJ.S /
 GOVERNMENT PLEADER -SERVED ON (NO
 SRI.P.B.AJOY /
 SRI.V.E.ABDUL GAFOOR, SC, COCHIN
 GOVERNMENT PLEADER -SERVED ON (NO
 SRI.P.K.SOYUZ, SC, COCHIN CORPORATION
 MEMO)

Contd....

326. WP(C) 19782/2015 (W)

SRI.A.RAJASIMHAN

SRI.K.NIRMALAN /

SRI.S.KRISHNAMOORTHY, CGC

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

UNIVERS -SERVED ON (NO

SRI.SANTHOSH MATHEW, SC, CALICUTY

MEMO)

327. WP(C) 19691/2015 (J)

SRI.SANTHOSH P.PODUVAL

SMT.R.RAJITHA

SMT.VINAYA V.NAIR /

SRI.BINOY VASUDEVAN

SMT.P.G.BABITHA

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

POLLUTION CONTROL BO

SRI. M.AJAY, SC, KERALA STATE

-SERVED ON (NO MEMO)

328. WP(C) 20143/2015 (P)

SRI.O.D.SIVADAS /

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

329. IA 18494/2011

SRI.MANU GEORGE KURUVILLA

IN WP(C) 33439/2007 (E)

SRI.AMAL GEORGE /

SRI.V.M.KURIAN

SRI.MATHEW B. KURIAN

SRI.K.T.THOMAS

330. IA 9543/2015

SRI.PEEYUS A.KOTTAM /

IN WP(C) 11553/2015 (T)

SRI.T.K.AJITHKUMAR (VALATH)

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

331. IA 9691/2015,

SRI.K.RAMAKUMAR (SR.)

IN WP(C) 124/2015 (M)

SRI.S.M.PRASANTH

SRI.C.DINESH

SMT.ASHA BABU

MEMO)

332. IA 9487/2015
IN WP (C) 16007/2015 (A)

333. IA 9634/2015
IN WP (C) 18889/2015 (I)

GENERAL -SERVED ON

MEMO)

MEMO)

-SERVED ON (NO

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334. IA 9742/2015
IN WP (C) 19609/2015 (A)

SC, K.S.E.COMM -SERVED ON (NO

SMT.AMMU CHARLES

SRI.G.RENJITH

SMT.JINNU SARA GEORGE /

SRI.S.NARAYANAN NAIR

SRI.K.PUSHPARAJAN ACHARY

PUBLIC PROSECUTOR -SERVED ON (NO

SRI.K.MOHANAKANNAN

SMT.A.R.PRAVITHA

SMT.D.S.THUSHARA /

SRI.REJI GEORGE

SMT.ANUPAMA JOHNY

SRI.R.SANJITH

SMT.K.JASMIN BABY

SMT.C.S.SINDHU KRISHNAH

SRI.R.ANAND MOHAN

SRI.P.T.EMMANUEL TONY /

SMT.LATHA KRISHNAN, SC, F.A.C.T.

SRI.N.NAGARESH, ASSISTANT SOLICITOR

(NO MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

SMT.LATHA KRISHNAN -SERVED ON (NO

SMT.T.N.GIRIJA, SC, EPF ORGANISATION

MEMO)

Contd...

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SRI.BINOY VASUDEVAN

SMT.P.G.BABITHA /

SRI.ELDHO PAUL

SMT.TESSY JOSE

SRI.MURALI PURUSHOTHAMAN,

MEMO)

WITH

WP (C) 19612/2015 (B)

& IA 9743/2015

SRI.BINOY VASUDEVAN

SMT.P.G.BABITHA /

SRI.ELDHO PAUL

SMT.TESSY JOSE

SRI.MURALI PURUSHOTHAMAN,

SC, K.S.E.COMM -SERVED ON (NO

MEMO)

WITH

WP (C) 19617/2015 (B)

& IA 9760/2015

SRI.BINOY VASUDEVAN

SMT.P.G.BABITHA /

SRI.ELDHO PAUL

SMT.TESSY JOSE

SRI.MURALI PURUSHOTHAMAN,

SC, K.S.E.COMM -SERVED ON (NO

MEMO)

WITH

WP (C) 19634/2015 (D)

& IA 9758/2015

SRI.BINOY VASUDEVAN

SMT.P.G.BABITHA /

SRI.ELDHO PAUL

SMT.TESSY JOSE

SRI.MURALI PURUSHOTHAMAN,

SC, K.S.E.COMM -SERVED ON (NO

MEMO)

WITH

WP (C) 19633/2015 (D)

& IA 3759/2015

SRI.BINOY VASUDEVAN

SMT.P.G.BABITHA /

SRI.ELDHO PAUL

SMT.TESSY JOSE

335. WP(C) 11900/2015 (J) SRI.ANIMON A. JOHN /
SRI.ANIL K.MOHAMMED
336. WP(C) 16167/2015 (U) SRI.SANTHOSH P.PODUVAL
SMT.R.RAJITHA /
SRI.G.SREEKUMAR (CHELUR)
337. WP(C) 15022/2015 (C) SRI.GIGIMON ISSAC /
SRI.GEORGE SEBASTIAN
MEMO) GOVERNMENT PLEADER -SERVED ON (NO
-SERVED ON (NO MEMO) SRI.MATHAI VARKEY MUTHIRENTHY
G.PANCH -SERVED ON (NO SRI.P.V.SANTHOSH, SC, THIRUMARADY
MEMO)

Contd...

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338. WP(C) 15930/2015 (M) SRI.GEORGE POONTHOTTAM /
SRI.T.K.AJITHKUMAR (VALATH)
339. WP(C) 15321/2015 (M) SRI.K.V.PAVITHRAN
SRI.JAYANANDAN MADAYI PUTHIYAVEETTIL
SRI.P.SAJU /
SRI.V.A.VINOD
MEMO) GOVERNMENT PLEADER -SERVED ON (NO
340. WP(C) 1728/2014 (M) SRI.T.B.HOOD
NOT ADMITTED SMT.M.ISHA /
UTY. SRI.GEORGE POONTHOTTAM, SC, KERALA
UNIVERSITY OF KERALA SRI.BECHU KURIAN THOMAS, SC,
MEMO) GOVERNMENT PLEADER -SERVED ON (NO
341. WP(C) 33449/2014 (E) SRI.K.K.MOHAMED RAVUF /
MEMO) SRI.MILLU DANDAPANI -SERVED ON (NO
POLLUTION CONTROL BOARD SRI. M.AJAY, SC, KERALA STATE

MEMO)	SRI.KRISHNA PRASAD. S -SERVED ON (NO
	SRI.NOBEL RAJU
MEMO)	SRI.KRISHNA PRASAD. S -SERVED ON (NO
MEMO)	SRI.MILLU DANDAPANI -SERVED ON (NO
POLLUTION CONTROL BO	SRI. M.AJAY, SC, KERALA STATE
	-SERVED ON (NO MEMO)
WITH	
WP (C) 16285/2014 (I)	SRI.E.S.ASHRAF //
& IA 3771/2015	
4894/2015	
5063/2015	
5069/2014	
SC, K.S.E.COMM	SRI.MURALI PURUSHOTHAMAN,
GENERAL	SRI.K.A.JALEEL, ADDL. ADVOCATE
MUNICIPALITY	SRI.V.M.KURIAN, SC, ALUVA
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
	SRI.V.M.KURIAN
342. WP (C) 18819/2015 (B)	SRI.RAJU JOSEPH (SR.)
& IA 9854/2015	SRI.J.JULIAN XAVIER
	SRI.ROY JOSEPH /
	SRI.K.R.VINOD
	SMT.M.S.LETHA
	SRI.AJITH GEORGE
343. WP (C) 20408/2014 (A)	SRI.ANIL S.RAJ
	SMT.K.N.RAJANI
	SRI.RADHIKA RAJASEKHARAN P.
	SMT.ANILA PETER
	SRI.J.VIVEK GEORGE
	SMT.C.PRABITHA /

SRI.C.A.MAJEED

SRI.K.H.ASIF

SMT.RAAGA R.RAMALAKSHMI

SRI.SAJEEV KUMAR K.GOPAL

Contd....

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344. WP(C) 33618/2014 (B)

SRI.A.P.SUBHASH /

& IA 8653/2015
MUNICIPALITY

SRI.V.M.KURIAN, SC, THRIPIUNITHURA

SRI.K.C.ELDHO

SRI.JIJO THOMAS

SRI.V.M.KURIAN -SERVED ON (NO MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

SRI. M.AJAY, SC, KERALA STATE

POLLUTION CONTROL BO

-SERVED ON (NO MEMO)

345. WP(C) 12522/2014 (M)

SRI.T.M.ABDUL LATHEEF /

& IA 8526/2015

SRI.S.M.ALTHAF

& IA 6980/2014

SRI.RAJIT

& CM.Appl 3948/2014
MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

346. WP(C) 15904/2015 (K)

SRI.K.V.SOHAN

& IA 8811/2015

SMT.SREEJA SOHAN.K.

SRI.ROVIN RODRIGUES /

SRI.T.B.HOOD

SMT.M.ISHA

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

SRI.P.NARAYANAN, SC, SREEKANDAPURAM

G.P. -SERVED ON (NO

MEMO)

347. WP(C) 20090/2015 (I)

SRI.N.RAGHURAJ

SMT.K.AMMINIKUTTY /

SRI.RAJESH THOMAS, SC, ATHIRAMPUZHA

G.PAN

348. WP(C) 10905/2015 (K)
& IA 6967/2015

SRI.S.SHANAVAS KHAN
SMT.S.INDU /
SRI.V.M.SYAM KUMAR
SMT.KRIPA ELIZABETH MATHEWS
SMT.P.F.ROSY
SMT.DIVYA C.MOHAN
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

349. WP(C) 15191/2015 (Y)
AT 1.45 PM.

SRI.GEORGE POONTHOTTAM /
GOVERNMENT PLEADER

350. WP(C) 21096/2015 (J)
AT 1.45 PM.

SRI.K.C.ELDHO
SRI.JIJO THOMAS
SRI.MALLENATHAN.M.
SRI.ANEESH JAMES
SRI.ANIL R.NATH /
SRI.P.K.MANOJKUMAR, SC, TVPM

CORPORATION -SERVED ON (NO

MEMO)

Contd....

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14/07/2015

WITH

WP(C) 18923/2015 (M)

SRI.R.S.KALKURA
SRI.M.S.KALESH
SMT.R.BINDU
SRI.HARISH GOPINATH
SRI.GENS GEORGE ELAVINAMANNIL
SMT.P.ANJANA
SRI.T.S.ABDUL KHADER
SRI.P.M.UNNI NAMBOODIRI /
SRI.N.NANDAKUMARA MENON (SR.)
SRI.P.K.MANOJKUMAR, SC, TVPM

CORPORATION

SRI.K.C.ELDHO
SRI.AJIT JOY

SRI.JIJO THOMAS

SRI.ANEESH JAMES

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

X=====X=====X=====X

COURT - 5A (FIFTH FLOOR)
14/07/2015

=====

FOR ORDERS

=====

401. WP (C) 18344/2013 (P)

SRI.P.K.VIJAYAMOHANAN

SMT.O.V.BINDU /

SRI.SANTHOSH MATHEW, SC, CALICUTY

UNIVERS -SERVED ON (NO

MEMO)

402. WP (C) 23411/2011 (B)

SRI.V.M.KRISHNAKUMAR /

GOVERNMENT PLEADER

SRI.S.RAMESH, SC, KERALA

UTY.HEALTH & ALL

403. WP (C) 28932/2014 (N)

SRI.THOMAS ABRAHAM

SMT.MERCIAMMA MATHEW

SRI.V.RENJITH KUMAR

SRI.ASWIN.P.JOHN /

SRI.VARUGHESE M.EASO, SC,

M.G.UNIVERSITY

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

404. WP (C) 19735/2012 (N)

SRI.K.KARTHIKEYA PANICKER

& CM.Appl 3434/2013

SMT.DAYA K. PANICKER /

& CM.Appl 1740/2013

SRI.M.V.THAMBAN

SRI.R.REJI

SMT.THARA THAMBAN

SRI.B.BIPIN

SRI.M.R.ARUNKUMAR, SC,

POLLUTION CONTROL BOARD

SRI.M.R.SASITH

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

405. WP (C) 13935/2013 (N)

POLLUTION CONTROL BOARD

SRI.M.T.SURESHKUMAR

SRI.V.V.RAJA /

SRI.M.R.ARUNKUMAR, SC,

SRI.GEORGE CHERIAN (THIRUVALLA)

SRI.T.P.PRADEEP

SRI.P.K.SATHEES KUMAR

FOR DISPOSAL

=====

406. WP (C) 10596/2015 (Y)

& IA 9171/2015

SRI.KRISHNADAS P. NAIR

SMT.K.L.SREEKALA /

SRI.ASOK M.CHERIAN

SRI.V.K.PRASAD

SRI.T.R.RENJITH

SRI.M.GOPIKRISHNAN NAMBIAR

SRI.P.GOPINATH

SRI.P.BENNY THOMAS

SRI.K.JOHN MATHAI

SRI.JOSON MANAVALAN

SRI.KURYAN THOMAS

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

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Cont

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WITH

WP (C) 12707/2015 (K)

SRI.KRISHNADAS P. NAIR

SRI.HARIDAS P.NAIR

SMT.K.L.SREEKALA /

SRI.ASOK M.CHERIAN

SRI.R.ROHITH

SRI.K.JANARDHANA SHENOY

SRI.M.GOPIKRISHNAN NAMBIAR

SRI.P.GOPINATH

	SRI.P.BENNY THOMAS
	SRI.K.JOHN MATHAI
	SRI.JOSON MANAVALAN
	SRI.KURYAN THOMAS
	GOVERNMENT PLEADER
407. WP(C) 27774/2014 (V)	SRI.C.S.AJITH PRAKASH
& IA 8489/2015	SRI.FRANKLIN ARACKAL
& IA 2091/2015	SRI.C.S.YESUDAS
& IA 9329/2015	SRI.P.S.SYAMKUTTAN
	SRI.PAUL C THOMAS /
	SRI.MILLU DANDAPANI, SC, COCHIN
CORPORATION	
	SRI.K.A.JALEEL, ADDL. ADVOCATE
GENERAL	
	SRI.MURALI PURUSHOTHAMAN,
SC, K.S.E.COMM	
	SRI.P.K.SOUZ -SERVED ON (NO MEMO)
	GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	
408. WP(C) 10646/2015 (E)	SRI.GEORGE POONTHOTTAM /
	SRI.BABU KARUKAPADATH
	SRI.TITUS MANI VETOM, SC, MEDICAL
COUNCIL OF INDIA	
	SRI.SANTHOSH MATHEW, SC, CALICUTY
UNIVERS	
	SRI.TITUS MANI VETOM, SC, MEDICAL
COUNCIL OF INDI	
	-SERVED ON (NO MEMO)
409. WP(C) 12908/2015 (K)	SRI.P.SANTHOSH KUMAR (TR)
& IA 9395/2015	SRI.T.P.SAJAN /
	SRI.P.C.CHACKO, SC, KERALA STATE
ROAD TRANSPORT CORPN.	
	SRI.K.V.GOPINATHAN NAIR
	GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	
	SRI.P.C.CHACKO, SC, KERALA STATE
ROAD TRANSPORT CO	
	-SERVED ON (NO MEMO)

WITH

WP (C) 15134/2015 (N)

SRI.P.SANTHOSH KUMAR (TR)

SRI.T.P.SAJAN /

SRI.K.V.GOPINATHAN NAIR

GOVERNMENT PLEADER

X=====X=====X=====X

COURT ROOM. " 5B "

HON'BLE MR.JUSTICE P.BHAVADASAN

TO BE SPOKEN TO

=====

1. CRP 450/2003 (F)

SRI.KALEESWARAM RAJ /

GOVERNMENT PLEADER

PETITIONS

=====

2. MJC 195/2015

SRI.K.MOHANAKANNAN /

IN SA 108/2003

SRI.P.R.VENKETESH

FOR HEARING

=====

3. CRP 527/2010

SRI.ROY CHACKO /

& IA 2505/2010

SRI.N.N.SUGUNAPALAN (SR.)

& IA 2504/2010

SRI.S.SUJIN

SRI.P.S.GEORGE

4. RSA 872/2010

SRI.K.NARAYANAN (PARUR)

& IA 2508/2011

SRI.V.RAJENDRAN (PERUMBAVOOR) /

& IA 1913/2010

SRI.SREELAL N.WARRIER

& IA 2555/2010

SRI.B.RAGHUNANDANAN

5. SA 596/1995

& IA 1108/2007

SRI.WILSON URMESE

& CM.Appl 552/2007

SRI.PHILIP J.VETTICKATTU

& IA 1627/2007

SRI.B.PREMNATH (E) /

& IA 1099/2007

SRI.P.R.VENKETESH

& CMP 1492/1994

& CM.Appl 339/2007

& IA 1107/2007
& CM.Appl 347/2007
& IA 1109/2007
& IA 1098/2007
& CMP 1488/1995
& IA 1628/2007
& IA 1106/2007
& CM.Appl 346/2007

Contd.

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6. SA 111/2002 (E)

& IA 1021/2015
WITH CAVEAT 1044/2001

SRI.C.S.MANU
SRI.G.S.REGHUNATH /
SRI.GEORGE CHERIAN (THIRUVALLA)
SRI. RAJESH VIJAYAN (CAVEATOR)

7. RSA 543/2003

& IA 507/2012
& CM.Appl 15/2012
& IA 40/2012
& IA 284/2003
& IA 2192/2007
& IA 39/2012
& IA 91/2007

SRI.T.C.SURESH MENON
SRI.PRINCE.K.ELIAS
SRI.R.RAJA RAJA VARMA
SMT.M.R.VALSA /
SRI.SANTHEEP ANKARATH
SRI.P.P.SURESHKUMAR
SMT.T.D.RAJALAKSHMI
SRI.R.SREEHARI

8. RSA 1074/2009

& IA 2405/2009
& IA 2693/2014
& IA 1067/2015
& IA 2406/2009

SRI.M.NARENDRA KUMAR /
SRI.MATHEW PHILIP EDAPPALLIL
SRI.DELEEP RAJ

9. RSA 1066/2003

& IA 1551/2014
& CM.Appl 110/2006

SRI.J.DEVADANAM
SRI.VINOD J.DEV
SRI.PRAMOD J.DEV /

& IA 469/2006	SRI.G.S.REGHUNATH
& IA 1271/2003	
& IA 2262/2005	
& IA 468/2006	
& CM.Appl 111/2006	
& IA 1270/2003	
10. CRP 122/2010	SRI.VARGHESE C.KURIAKOSE
& IA 1814/2013	SRI.JOHN JOSEPH VETTIKAD
& IA 1345/2015	SRI.C.JOSEPH JOHNY /
& IA 2669/2011	SRI.S.SREEKUMAR
WITH CAVEAT 954/2009	SRI.N.SUBRAMANIAM
	SRI.M.S.NARAYANAN
	SRI.P.T.GIRIJAN
	SMT.USHA NARAYANAN
	SRI.P.MARTIN JOSE
	SRI.S. SREEKUMAR (CAVEATOR)
11. SA 768/1996 (G)	SRI.R.MANOJ
& IA 1718/2014	SMT.INDIRA RAVEENDRAN
& CMP 2005/1998	SRI.P.RAVEENDRAN PILLAI /
& CMP 378/2001	SRI.N.SUKUMARAN
& IA 1722/2005	SRI.G.UNNIKRISHNON
& IA 770/2009	SRI.S.SHYAM
& CMP 2233/1998	SRI.N.K.KARNIS
& CMP 380/2001	SRI.K.N.SREEDEVI
& IA 2410/2005	SRI.K.S.HARIHARAPUTHRAN
& IA 1398/2005	SRI.GEORGE MATHEW
& CMP 829/2002	SRI.M.R.RAJESH
& CMP 29/2001	
& IA 1719/2014	
& IA 639/2003	
& CMP 2232/1998	
& CMP 379/2001	
& IA 2365/2004	

& IA 1182/2007
& CMP 2234/1998
& CMP 808/2000
& CM.Appl 575/2014

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14/07/2015

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WITH

SA 378/1996 (C)	SRI.R.MANOJ
& IA 1405/2005	SRI.RAVEENDRAN PILLAI
CMP1956/2012	SRI.INDIRA RAVEENDRAN /
870/1996	SRI.G.UNNIKRISHNON
922/2000	SMT.SREEDEVI KYLASANATH
1169/2000	SMT.N.SUDHA
2103/1998	SRI.V.SADASIVAN
2104/1998	SMT.V.J.SAFEENA
2105/1998	SRI.N.SUKUMARAN (SR.)
	SRI.S.SHYAM
	SMT.K.N.SREEDEVI

WITH

CMA 351/1995	SRI.R.MANOJ //
& CMP 5052/1995	SRI G UNNIKRISHNAN
5053/1995	

WITH

CMA 352/1995	SRI.R.MANOJ //
& CMP 5054/1995	SRI G UNNIKRISHNAN
5055/1995	

12. CRP 500/2009	SRI.K.S.HARIHARAPUTHRAN
	SRI.M.D.SASIKUMARAN
	SRI.GEORGE MATHEW /
	SRI.R.AZAD BABU
	SMT.K.PRASEETHA
	GOVERNMENT PLEADER

13. CRP 874/2005
& CM.App1 686/2005
& IA 1732/2011

SRI.G.S.REGHUNATH /
SRI.BINDU SREEKUMAR
SRI.A.N.RAJAN BABU
SRI.P.GOPALAKRISHNAN (MVA)
SC FOR KSEB
SRI.P.SANTHALINGAM (SR.)
SRI.SARAN S
SRI.K.T.PAULOSE, SC, KSEB
SRI.RAJU JOSEPH (SR.)
SRI.P.A.AHAMMED
SRI.THOUFEEK AHAMED
SRI.P.SANTHALINGAM (SR.)
SRI.SARAN S

WITH

WP(C) 24491/2006 (N)

SRI.G.S.REGHUNATH //
SRI.V.AJAKUMAR
SRI.T.M.CHANDRAN
SRI.V.A.SASIDHARAN
SRI.C.K.KARUNAKARN, SC-KSEB (B/O)
SRI.T.R.RAJAN, SC, K.S.E.B.
SRI.A.N.RAJAN BABU
SRI.P.GOPALAKRISHNAN (MVA)
SRI.RAJU JOSEPH (SR.)
SRI.K.T.PAULOSE, SC, KSEB
SRI.JOSE J.MATHEIKEL, SC, KSEB

-SERVED ON(NO MEMO)

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14/07/2015

14. RSA 676/2008
& IA 3276/2012
& IA 1730/2008
& CM.App1 563/2008

SRI.K.JAYAKUMAR (SR.)
SRI.P.B.KRISHNAN
SRI.R.SURAJ KUMAR
SMT.GEETHA P.MENON
SMT.V.DEEPA /

15. Tr.P(C) 68/2010
& IA 566/2010
& IA 213/2015

SRI.A.BALAGOPALAN
SRI.A.RAJAGOPALAN
SRI.M.N.MANMADAN
SRI.K.S.HARIHARAPUTHRAN
SRI.M.D.SASIKUMARAN
SRI.GEORGE MATHEW /
SRI.P.V.GEORGE (PUTHIYIDAM)

WITH

SA 230/2003 (B)
& IA 725/2003
CMP2226/2004
673/2003

SRI.K.K.CHANDRAN PILLAI
SRI.SUDHEESH.A. /
SRI.PHILIP T.VARGHESE
SRI.THOMAS T.VARGHESE
SRI.T.C.SURESH MENON
SRI.JIBU P THOMAS
SRI.P.S.APPU
SRI.T.KRISHNAN UNNI (SR.)
SRI.P.VISWANATHAN
SRI.SUNIL N.SHENOI /
SRI.V.SURESH
SRI.G.SUDHEER
SRI.S.SREEKUMAR (SR.)

WITH

CRP 1037/2007
& IA 217/2011
624/2010
2285/2010
3096/2012

SRI.T.C.SURESH MENON
SRI.JIBU P THOMAS
SRI.P.S.APPU
SRI.T.KRISHNAN UNNI (SR.)
SRI.SUNIL N.SHENOI /
SRI.V.SURESH
SRI.T.C.SURESH MENON
SRI.G.SUDHEER
SRI.P.B.KRISHNAN
SMT.GEETHA P.MENON
SRI.P.M.NEELAKANDAN

17. RSA 1105/2010
& IA 2526/2010

SRI.R.SURAJ KUMAR
SRI.N.AJITH
SRI.S.SREEKUMAR (SR.)
SRI.K.SUBASH CHANDRA BOSE
SRI.RAJASEKHARAN PILLAI /
SRI.P.B.SURESH KUMAR
SRI.LEO GEORGE
SRI.K.P.SUJESH KUMAR
SRI.K.N.SASIDHARAN NAIR

Contd....5

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18. CRP 2210/1998 (H)
& CMP 2111/1999
& CMP 571/2000
& CMP 4399/1998
WITH
CRP 481/2009
& CM.Appl 996/2009
WITH
CRP 504/2009
& CM.Appl 1117/2009
MEMO)
WITH
CRP 142/2010
& IA 1/2010
CM.Appl 159/2010

SRI.K.M.SATHYANATHA MENON /
GOVERNMENT PLEADER
SRI.MOHAN C.MENON
SMT.MOLLY JACOB
SRI.K.M.SATHYANATHA MENON //
GOVERNMENT PLEADER
SRI.M.A.FIROZ
SRI.GEORGE MECHERIL
SRI.S.RAVINDRAN NAIR
SRI.BABU S. NAIR
SRI.K.M.SATHYANATHA MENON //
SRI.BABU S. NAIR
GOVERNMENT PLEADER -SERVED ON (NO
SMT.MOLLY JACOB
SRI.K.M.SATHYANATHA MENON //
GOVERNMENT PLEADER
SRI.BABU S. NAIR
SMT.MOLLY JACOB

WITH
CRP 641/2009 SRI.K.M.SATHYANATHA MENON //
& IA 2053/2014 SRI.BABU S. NAIR
CM.Appl 1431/2009 GOVERNMENT PLEADER

WITH
CRP 503/2009 SRI.K.M.SATHYANATHA MENON //
& CM.Appl 1116/2009 GOVERNMENT PLEADER
1181/2009

X=====X=====X=====X

NOTE: 1. CASES WILL BE TAKEN UP ONLY IN THE ORDER AS LISTED FOR HEARING.

UNLESS ON 2. NO ADJOURNMENT WILL BE GRANTED TO THE LISTED CASES

COMPELLING CIRCUMSTANCES.

LIST. 3. ITEM NO.809 DELETED FROM THE WEEKLY HEARING

COURT ROOM. " 5C "

HON'BLE MR. JUSTICE B.KEMAL PASHA

ADMISSION PART I

=====

1. OP(C) 1665/2015 (O) SRI.G.SREEKUMAR (CHELUR) /
WITH CAVEAT 798/2015 SRI.M..RAMESH CHANDER (SR.)
(CAVEATOR)
WITH CAVEAT 805/2015 SRI..ANEESH JOSEPH(CAVEATOR)
SMT..DENNIS VARGHESE(CAVEATOR)
SRI.M..RAMESH CHANDER (SR.)
(CAVEATOR)
2. Bail Appl. 5436/2014 SRI.N.N.SUGUNAPALAN (SR.)
SRI.M.PREMKUMAR /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO
3. OP(C) 1013/2015 (O) SRI.V.M.SYAM KUMAR
& IA 9003/2015 SMT.KRIPA ELIZABETH MATHEWS
SMT.P.F.ROSY /
SRI.G.SREEKUMAR (CHELUR)
4. OP(C) 1581/2015 (O) SRI.ROY CHACKO /

& IA 9736/2015

5. OP (C) 1540/2015 (O) SRI.THIRUMALA P.K.MANI /
WITH CAVEAT 632/2015 SRI..DINESH R.SHENOY (CAVEATOR)
SMT.K.K.JYOTHILAKSHMY
SRI.SANIL JOSE
SRI..DINESH R.SHENOY (CAVEATOR)

6. OP (C) 1639/2015 (O) SMT.M.HEMALATHA /
SRI.BECHU KURIAN THOMAS
SRI.S.SREEDEV

7. OP (C) 1594/2015 (O) SRI.E.NARAYANAN /
WITH CAVEAT 414/2015 SRI.P.B..KRISHNAN (CAVEATOR)

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14/07/2015

8. OP (C) 1352/2015 (O) SRI.BLAZE K.JOSE
WITH CAVEAT 529/2015 SMT.P.SHEENA RAJAN /
WITH CAVEAT 1060/2012 SRI.V.G.ARUN (K/795/2004)
SRI.ANOOP BHASKAR
SRI..RENJITH B.MARAR (CAVEATOR)
SRI.V.G..ARUN (NEYATTINKARA)
(CAVEATOR) SRI.G.S..REGHUNATH (CAVEATOR)

9. CRP 389/2015 M/S.VARGHESE & JACOB
SRI.VIVEK VARGHESE P.J.
SRI.VARUGHESE M EASO /

10. CRP 390/2015 SRI.K.RAKESH ROSHAN
SMT.THUSHARA.V /

11. CRP 388/2015 SRI.THIYANNOOR RAMAKRISHNAN
& IA 1690/2015 SRI.ARUN KUMAR.P
WITH CAVEAT 581/2015 SMT.AMBIKA RADHAKRISHNAN /
SRI.M.R.ANISON
SRI.M.R..ANISON (CAVEATOR)

12. OP (C) 1304/2015 (O) SRI.P.T.JOSE /
& IA 7737/2015

Contd.

WITH REPORT

X=====X=====X=====X

NOTE:ADMISSION PART II,PETITIONS (301 SERIES) & HEARING (501 SERIES) -
SEPARATE LISTS.

COURT - 5C (FIFTH FLOOR)
14/07/2015

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ADMISSION PART II

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201. CRP 404/2015 & IA 1772/2015 & IA 1771/2015	SRI.R.KISHORE /
202. CRP(LR) 403/2015 & IA 1770/2015	SRI.S.K.BALACHANDRAN SRI.V.K.NANDAKUMARAN SMT.N.D.DEEPA / GOVERNMENT PLEADER -SERVED ON
(NO MEMO)	
203. OP (C) 1659/2015 (O)	SRI.V.B.NARAYANAN SRI.C.SIVADAS SRI.M.P.HARIKUMARAN PILLAI SRI.H.ABDUL SUDHEER /
204. OP (C) 1660/2015	SRI.V.G.ARUN (K/795/2004) SRI.ANOOP BHASKAR / GOVERNMENT PLEADER -SERVED ON
(NO MEMO)	
205. OP (C) 1662/2015 (O)	SRI.K.S.RAJESH SRI.M.SHAJU PURUSHOTHAMAN /
206. OP (C) 1663/2015 (O)	SRI.T.P.PRADEEP SRI.P.K.SATHEES KUMAR /
207. OP (C) 1666/2015 (O)	SRI.S.EASWARAN SRI.P.MURALEEDHARAN (IRIMPANAM) SRI.M.A.AUGUSTINE SRI.P.SREEKUMAR
(THOTTAKKATTUKARA)	
	SMT.SOUMYA JAMES /

208. OP(C) 1667/2015 (O) SRI.P.V.DILEEP /
ON (NO MEMO) SRI.R.S.KALKURA, SC, SBI -SERVED
209. OP(C) 1668/2015 (O) SRI.B.KRISHNAN
SRI.R.PARTHASARATHY /
210. OP(C) 1669/2015 (O) SRI.G.SREEKUMAR (CHELUR) /

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14/07/2015

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211. OP(C) 1670/2015 (O) SRI.R.T.PRADEEP
SMT.M.BINDUDAS /
212. OP(C) 1671/2015 (O) SRI.T.N.MANOJ /
213. OP(C) 1672/2015 (O) SRI.MILLU DANDAPANI /
214. OP(C) 1673/2015 (O) SRI.M.SREEKUMAR /
215. OP(C) 1674/2015 (O) SRI.G.SREEKUMAR (CHELUR) /
216. Tr.P(C) 390/2015 SRI.V.PHILIP MATHEW /
& IA 1773/2015
217. Tr.P(C) 391/2015 SRI.C.Y.VINOD KUMAR
& IA 1774/2015 SMT.SHERIN A.RAHIM /
FILING DEFECT
=====
218. UNNUMB.OPC../2015 SRI.K.T.SHYAMKUMAR
OPARB 155/2014 of SRI.HARISH R. MENON /
SPL.C IDAMALAYAR INVN & 5 ADDL.DC.EKM
219. UNNUMB.OPC../2015 SRI.O.RAMACHANDRAN NAMBIAR
OS 1/2005 of SRI.GEEN T.MATHEW /
D.C.& SESSIONS COURT,PATHANAMTHITTA
SRI.K. GOPALAN(CAVEATOR)
WITH CAVEAT 1098/2008

X=====X=====X=====X

COURT - 5C (FIFTH FLOOR)
14/07/2015

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PETITIONS

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301. OP (C) 2040/2014 (O)
& CM.Appl 2823/2015
& IA 6628/2015

SRI.G.S.REGHUNATH /
SRI.M.R.ANANDAKUTTAN
SMT.M.A.ZOHRA
SRI.MAHESH ANANDAKUTTAN

302. CM.Appl 525/2013,
IN CRP (LR) 499/2013

SRI.K.SANEESH KUMAR
SMT.V.B.SANTHINI /
GOVERNMENT PLEADER
SRI.N.NEELAKANDHAN NAMBOODIRI
SRI.P.S.NARAYANA RAJA
SRI.JOSEPH KODIANTHARA (SR.)
SRI.V.ABRAHAM MARKOS
SRI.BINU MATHEW
SRI.TOM THOMAS (KAKKUZHIYIL)
SRI.ABRAHAM JOSEPH MARKOS
SRI.ABRAHAM VARGHESE THARAKAN
SRI.T.V.JAYAKUMAR NAMBOODIRI

WITH

CRP (LR) 305/2013
& IA 1368/2013

SRI.N.NEELAKANDHAN NAMBOODIRI

SRI.P.S.NARAYANA RAJA /
SRI.JOSEPH KODIANTHARA (SR.)
SRI.V.ABRAHAM MARKOS
SRI.BINU MATHEW
SRI.TOM THOMAS (KAKKUZHIYIL)
SRI.ABRAHAM JOSEPH MARKOS
SRI.K.SANEESH KUMAR
SRI.BABU S. NAIR
SRI.R.RANJITH (K/489/2011)

WITH

CRP (LR) 428/2013
& IA 1922/2013

SRI.T.KRISHNAN UNNI (SR.)

SRI.SAJU.S.A

SRI.R.RANJITH (K/489/2011)
SMT.P.A.SHEEJA
SRI.K.C.KIRAN /
SRI.K.SANEESH KUMAR
SRI.TOM THOMAS (TAKE NOTIOCE)
GP
GP (TAKE NOTICE)
SRI.N.NEELAKANDHAN NAMBOODIRI
SRI.P.S.NARAYANA RAJA
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

Cont

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WITH

CRP(LR) 467/2013	SRI.P.K.SURESH KUMAR (SR.)
& IA 2104/2013	SRI.R.K.MURALEEDHARAN /
CM.Appl 709/2014	GOVERNMENT PLEADER
2105/2013	SRI.K.RAJESH SUKUMARAN
2334/2014	SRI.C.MOHANAN (THALASSERY)
2335/2014	ANIL D.KAITHAKKAL
	SMT.M.S.KIRAN
	SMT.ATHIRA A.MENON
	SRI.M.KRISHNAKUMAR
303. CRL.A 546/2008	SRI.ALEXANDER PETER /
WITH LETTER	SRI.R.DIVAKARAN
304. CrI.M.Appl 5745/2015,	SRI.M.M.ABDUL RAHIMAN /
IN Bail Appl. 9058/2014	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
305. CRP 384/2010	SRI.K.S.HARIHARAPUTHRAN
& IA 1851/2010	SRI.M.D.SASIKUMARAN
& IA 1850/2010	SRI.GEORGE MATHEW
WITH REPORT	SRI.DIPU JAMES /
	SRI.K.V.SADANANDA PRABHU
	SRI.K.K.JOHN, SC, SOUTH INDIAN BANK

306. CrI.M.Appl 6579/2015,
IN Bail Appl. 1996/2015
MEMO)
SRI.K.M.SATHYANATHA MENON
SMT.KAVERY S THAMPI /
PUBLIC PROSECUTOR -SERVED ON (NO

307. CrI.M.Appl 6576/2015
IN Bail Appl. 869/2015
MEMO)
SRI.K.A.RIYAS
SRI.V.J.JAMES /
PUBLIC PROSECUTOR -SERVED ON (NO

308. IA 7495/2015
IN OP(C) 1820/2014 (O)
SRI.ABRAHAM SAMSON
SMT.LOVELY SAMSON /
SRI.K.SASIKUMAR

309. OP(C) 889/2015 (O)
SRI.S.R.DAYANANDA PRABHU /
SRI.GEORGE POONTHOTTAM

310. OP(C) 589/2015 (O)
KIZHAKKAMBALAM /
SRI.V.RAJENDRAN (PERUMBAVOOR)
SRI.GEORGE VARGHESE
SRI.G.RAJAGOPAL
SMT.N.RENJINEE DEVI

311. OP(C) 3197/2013 (O)
SRI.UNNIKRISHNAN.V.ALAPATT /
SRI.CIBI THOMAS
SRI.C.K.VIDYASAGAR
SRI.P.CHANDY JOSEPH

Contd...

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312. OP(C) 2357/2014 (O)
SRI.B.KRISHNA MANI /
SRI.B.RENJITHKUMAR

313. OP(C) 2402/2014 (O)
SRI.N.J.JOHNSON /
SRI.T.K.AJITH KUMAR
GOVERNMENT PLEADER
SRI.V.G.ARUN
SRI.T.R.HARIKUMAR

314. OP(C) 1992/2014 (O)
SRI.RAJESH CHAKYAT /
SRI.P.SANTHOSH (PODUVAL)
SMT.R.RAJITHA

	SRI.K.D.SREEVISAKH
315. Tr.P(C) 58/2010	SMT.T.D.RAJALAKSHMI
& IA 2935/2011	SRI.R.VENUGOPAL /
& IA 579/2011	PUBLIC PROSECUTOR
& IA 2575/2011	
& IA 480/2010	
& IA 1618/2010	
316. IA 994/2015,	SRI.K.N.RADHAKRISHNAN (THIRUVALLA)
IN Tr.P(C) 679/2014	SRI.P.K.RAVI /
	SRI.NAGARAJ NARAYANAN
	SRI.SAIJO HASSAN
	SRI.BENOJ C AUGUSTIN
	SRI.PRATHAP PILLAI
	SRI.SEBIN THOMAS
	SRI.VIVEK V. KANNANKERI
	SMT.J.KASTHURI
	SRI.VISHNU BHUVANENDRAN
	SRI.P.K.JAYAKRISHNAN
317. IA 1369/2015,	SRI.K.M.FIROZ
IA 1370/2015,	SMT.M.SHAJNA /
IN CRP 294/2010	SRI.P.VENUGOPAL (1086/92)
	GOVERNMENT PLEADER
318. IA 9567/2015	SRI.R.S.KALKURA
IN OP(C) 2958/2013 (O)	SRI.M.S.KALESH
	SMT.A.V.PRIYA
	SRI.HARISH GOPINATH /
319. OP(C) 713/2015 (O)	SRI.E.NARAYANAN /
320. OP(C) 188/2015 (O)	GOVERNMENT PLEADER /
	SRI.R.SATISH KUMAR
	SRI.SAJU J PANICKER

Contd....

321. IA 7079/2015,
IN OP (C) 2588/2014 (O)

SRI.K.RAMAKUMAR (SR.)
SRI.S.M.PRASANTH
SRI.C.DINESH
SMT.AMMU CHARLES
SRI.G.RENJITH
SRI.JINNU SARA GEORGE /
SRI.V.ABRAHAM MARKOS
SRI.BINU MATHEW
SRI.TOM THOMAS (KAKKUZHIYIL)
SRI.ABRAHAM JOSEPH MARKOS
SRI.NOBY THOMAS CYRIAC
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

322. OP (C) 1071/2015

SRI.ABRAHAM GEORGE JACOB /
SRI.BABU PAUL

323. OP (C) 1366/2015 (O)

SRI.T.N.MANOJ /

324. OP (C) 1870/2014 (O)

SRI. R.RAMADAS /
SRI.T.SETHUMADHAVAN (SR.)
SRI.PUSHPARAJAN KODOTH
SRI.K.JAYESH MOHANKUMAR
SMT.VANDANA MENON
SMT.N.DEEPA

325. OP (C) 806/2014 (O)

SRI.K.SHAJ
SRI.SAJJU.S /
SRI.D.KISHORE

326. OP (C) 929/2015 (O)
WITH CAVEAT 758/2011

SRI.VIJAI MATHEWS
SRI.UNNIKRISHNAN.S. /
SRI.C.P.WILSON
SRI.V.TEKCHAND
SMT. ROSE MICHAEL (CAVEATOR)

327. OP (C) 1367/2015 (O)

SRI.T.N.MANOJ /

328. OP (C) 1365/2015 (O)

SRI.SANTHEEP ANKARATH
SRI.ARUN MATHEW VADAKKAN /
SRI.K.MOHANAKANNAN

	SMT.A.R.PRAVITHA	
329. IA 393/2015	SRI.T.RAJESH /	
IN Tr.P(C) 95/2015		
WITH		
Tr.P(C) 3/2015	SRI.V.SETHUNATH	
& IA 15/2015		
	SRI.V.R.MANORANJAN (MUVATTUPUZHA)	
	SRI.JOHN K.GEORGE /	
	SRI.P.BINNY JOSEPH	
	SRI.T.RAJESH	
		Contd....
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WITH		
Tr.P(C) 5/2015	SRI.V.SETHUNATH	
& IA 18/2015		
	SRI.V.R.MANORANJAN (MUVATTUPUZHA)	
	SRI.JOHN K.GEORGE /	
	SRI.T.RAJESH	
	SRI.P.BINNY JOSEPH	
330. OP(C) 4508/2012 (O)	SRI.T.K.VENUGOPALAN	
& IA 8300/2013	SRI.V.V.VARGHESE /	
& CM.App1 5203/2013	SRI.P.CHANDRASEKHAR	
& IA 4799/2015	SRI.RAJESH NAIR	
& CM.App1 1411/2015	SRI.BIJOY CHANDRAN	
331. OP(C) 278/2015 (O)	SRI.J.JAYAKUMAR /	
	SMT.MINI.V.A.	
332. OP(C) 708/2015 (O)	SRI.HARISH R. MENON	
	SRI.K.T.SHYAMKUMAR	
	SMT.SONIYA SUNNY /	
	SRI.P.RAMACHANDRAN	
333. OP(C) 615/2015 (O)	SRI.SATHISH NINAN	
& IA 3462/2015	SRI.SANTHOSH MATHEW	

	SRI.ARUN THOMAS	
	SRI.JENNIS STEPHEN /	
	SRI.V.ANIL (K/1480/98)	
334. OP(C) 1124/2015 (O)	SRI.C.KHALID	
	SRI.N.A.JOSEPH	
	SMT.K.S.HASEENA	
	SRI.PHIJO PRADEESH PHILIP	
	SMT.K.REEHA KHADER	
	SMT.K.K.NESNA /	
	SRI.BABU KARUKAPADATH	
	SMT.M.A.VAHEEDA BABU	
	SRI.K.A.NOUSHAD	
	SRI.P.U.VINOD KUMAR	
	SRI.KANDAMPULLY RAHUL	
	SRI.MITHUN BABY JOHN	
335. OP(C) 1235/2015 (O)	SRI.C.HARIKUMAR	
	SMT.C.B.ANUROOPA /	
	SMT.T.J.SEEMA	
336. OP(C) 1254/2015 (O)	SRI.SHYAM PADMAN	
	SRI.A.RANJITH NARAYANAN	
	SMT.A.SIMI	
	SRI.S.K.SAJU	
	SRI.JOHN THITHEEMOS /	
	SRI.V.RAMKUMAR NAMBIAR	
		Contd....6
Court -5C	Page 6	14/07/2015
337. OP(C) 1475/2015 (O)	SRI.BASANT BALAJI /	
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO	
338. Tr.P(C) 619/2014	DR.SEBASTIAN CHAMPAPPILLY	
& IA 3141/2014	SRI.M.V.LALU MATHEWS	
& IA 2837/2014	SRI.KURIAN ANTONY EDASSERY	
	SRI.GEORGE CLEETUS /	
	SRI.RAM MOHAN.G.	

	SRI.G.P.SHINOD	
	SRI.MANU V.	
	SRI.GOVIND PADMANAABHAN	
	SRI.AJIT G.ANJARLEKAR	
339. OP(C) 95/2014 (O)	SRI.M.KRISHNAKUMAR /	
	SRI.T.PRASAD	
340. OP(C) 2468/2012 (O)	SRI.MATHEWS K.PHILIP	
& CM.Appl 7633/2012	SMT.T.MANASY /	
	SRI.JOBY JACOB PULICKEKUDY	
	SRI.ANIL GEORGE	
341. Tr.P(C) 311/2015	SRI.K.SIJU	
& IA 1341/2015	SMT.S.SEETHA /	
	KUM.D.MINI RAJAN	
	X=====X=====X=====X	
	COURT - 5C (FIFTH FLOOR)	14/07/2015
	=====	
	FOR HEARING	
	=====	
501. CRP 396/2014	SRI.P.MARTIN JOSE	
& IA 1211/2014	SRI.P.PRIJITH /	
& IA 1210/2014	SRI.G.SREEKUMAR (CHELUR)	
502. CRP(LR) 463/2014	SRI.P.B.KRISHNAN	
& IA 1596/2014	SRI.P.M.NEELAKANDAN	
	SRI.P.B.SUBRAMANYAN	
	SRI.SABU GEORGE /	
	GOVERNMENT PLEADER	
	SRI.K.M.FIROZ	
	SMT.M.SHAJNA	
	SRI.S.KANNAN	
503. OP(C) 1818/2014 (O)	SRI.T.K.VIPINDAS	
& IA 8114/2015	SRI.K.V.SREE VINAYAKAN	
	SRI.K.M.MUHAMMED HUSSAIN /	
	SRI.PHILIP J.VETTICKATTU	

	SRI.B.PREMNATH (E)
504. OP(C) 2332/2013 (O)	SRI.K.S.RAJEEV (ALUVA) /
LCP STAYED	SRI.R.AZAD BABU
505. OP(C) 1902/2014 (O)	SRI.P.V.KUNHIKRISHNAN /
	SRI.J.JAYAKUMAR
506. OP(C) 492/2013 (O)	SRI.RAJESH SIVARAMANKUTTY
	SMT.K.ANILA /
	SRI.SAJAN VARGHEESE K.
	SRI.LIJU. M.P
507. OP(C) 1175/2014 (O)	SMT.R.LEELA /
& IA 14427/2014	SRI.M.SASINDRAN
508. OP(C) 3453/2013 (O)	SRI.BABU CHERUKARA
& CM.Appl 4424/2014	SRI.SEVI VARGHESE
	SMT.ROSAMMA MATHEW
	SRI.P.A.SALIM
	SRI.ANZAR BASHEER
	SRI.K.S.GIREESAN /
	SRI.T.R.RAVI
	SRI.P.V.ANIL
	SRI.M.ANILPRASAD
	SRI.T.R.RAVI, SC, SREE CHITRA

TIRUNAL INS -SERVED ON (NO

MEMO)

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509. OP(C) 2493/2013 (O)	SRI.M.P.ASHOK KUMAR
& IA 451/2014	SRI.S.NANDAGOPAL /
	SRI.C.P.PEETHAMBARAN
510. OP(C) 377/2014 (O)	SRI.SHAJI P.CHALY
	SRI.R.SANJITH
	SMT.SINDHU KRISHNAN.C.S /
	SRI.R.NIKHIL
	SRI.V.A.AJIVAS

	SRI.BINU PAUL (NETTOOR)
	SRI.P.ABDUL RAZAK
511. OP(C) 2619/2014 (O)	SRI.SHAJI THOMAS
	SRI.N.NAGARESH
	SRI.BINU PAUL
	SRI.T.V.VINU /
	SRI.K.RAMAKUMAR (SR.)
	SRI.T.RAMPRASAD UNNI
	SRI.S.M.PRASANTH
	SMT.JINNU SARA GEORGE
	SMT.AMMU CHARLES
	SRI.C.DINESH
512. AR 23/2014	SRI.M.P.KRISHNAN NAIR
	SRI.V.B.NARAYANAN /
	SRI.M.GOPIKRISHNAN NAMBIAR
	SRI.P.GOPINATH
	SRI.P.BENNY THOMAS
	SRI.K.JOHN MATHAI
	SRI.JOSON MANAVALAN
513. CRP 605/2013	SRI.A.CHERIAN /
	SRI.SUNU P.JOHN
514. OP(C) 418/2015 (O)	SRI.K.S.HARIHARAPUTHRAN
& IA 8818/2015	SRI.GEORGE MATHEW
	SRI.SUNIL KUMAR A.G /
	SRI.P.SANTHALINGAM (SR.)
	SRI.S.SHARAN
515. AR 45/2014	SRI.C.P.SAJI
	SRI.T.A.THOMAS /
	SRI.M.GOPIKRISHNAN NAMBIAR
	SRI.P.GOPINATH
	SRI.JOSON MANAVALAN
516. RSA 543/2013	SRI.T.KRISHNAN UNNI (SR.)
& IA 2688/2014	SRI.SAJU.S.A

& IA 2660/2014

SMT.MEENA.A.
SRI.K.C.KIRAN /
SRI.M.P.SREEKRISHNAN
SRI.M.C.SEN (SR)
SMT.M.H.BINDU

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WITH

CRP 340/2013

SRI.SAJU.S.A
SRI.T.SIVADASAN
SMT.P.A.SHEEJA
SMT.MEENA.A.
SRI.K.C.KIRAN /
SRI.M.P.SREEKRISHNAN
SMT.M.H.BINDU

517. OP(C) 1261/2015 (O)

& IA 9318/2015

SRI.V.G.ARUN
SRI.T.R.HARIKUMAR /
SRI.GOPAKUMAR R.THALIYAL
SRI.R.B.RAJESH

518. OP(C) 2808/2014 (O)

SRI.R.AZAD BABU
SRI.V.V.ASOKAN (SR.) /
SRI.N.NANDAKUMARA MENON (SR.)
SRI.P.K.MANOJKUMAR

519. OP(C) 3102/2012 (O)

SRI.K.R.VINOD /
SRI.BABU KARUKAPADATH
SMT.M.A.VAHEEDA BABU
SRI.JAGAN GEORGE
SRI.K.A.NOUSHAD
SRI.P.G.PRAMOD
SRI.KANDAMPULLY RAHUL

520. OP(C) 2097/2014 (O)

& IA 12756/2014

SRI.SHABU SREEDHARAN
SRI.C.G.SALIM
SRI.UDAYAKUMAR SREEDHARAN

	SRI.B.BALA PRASANNAN
	SMT.RESHMA ABDUL RASHEED /
	SRI.K.V.ANIL KUMAR
521. OP(C) 2644/2013 (O)	SRI.P.R.VENKETESH /
& CM.Appl 3107/2015	SRI.K.K.JOHN, SC, SOUTH INDIAN BANK
	SRI.ASISH K.JOHN
	GOVERNMENT PLEADER
BAN -SERVED ON (NO	SRI.GEORGE VARGHESE, SC, SOUTH INDIAN
	MEMO)
522. OP(C) 2408/2014 (O)	SRI.P.SHANES METHAR /
& IA 17461/2014	SRI.P.PRAMEL
523. OP(C) 752/2015 (O)	SRI.B.KRISHNA MANI /
	SRI.G.S.REGHUNATH

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524. OP(C) 986/2015 (O)	SRI.JAMSHEED HAFIZ /
525. Tr.P(C) 4/2014	SRI.T.M.RAMAN KARTHA
& IA 7/2014	SRI.JOSEPH RONY JOSE
	SMT.O.A.NURIYA /
	SRI.V.P.REGHURAJ
	SRI.V.SHYAM
526. OP(C) 4082/2013 (O)	
& CM.Appl 4919/2014	SRI.M.T.SURESHKUMAR /
& IA 14679/2014	SRI.B.SURESH KUMAR
WITH CAVEAT 1032/2011	SRI.AJEESH K.SASI
	SRI.K.S.MANU (PUNUKKONNOOR)
	SMT.K.G. BINDU (CAVEATOR)
527. OP(C) 1885/2013 (O)	SRI.P.P.NARAYANAN
	SRI.SHAJI THOMAS
	SRI.N.NAGARESH
	SRI.BINU PAUL
	SRI.T.V.VINU /

	SRI.R.SUDHEER	
	SRI.MOHAN PULIKKAL	
528. OP(C) 3225/2012 (O)	SRI.P.MARTIN JOSE	
& IA 14665/2013	SRI.P.PRIJITH	
& IA 1890/2013	SRI.S.VAIDYANATHAN	
	SRI.S.SREEKUMAR (SR.) /	
	SRI.T.N.MANOJ	
	SRI.M.P.VIJAYAN	
529. OP(C) 687/2015 (O)	SRI.JIJI THOMAS	
	SMT.SMITHA MATHEW	
	SRI.P.R.ASHOK KUMAR /	
	SRI.SHAJI THANKAPPAN	
530. AR 2/2015	SRI.P.B.KRISHNAN	
	SRI.P.M.NEELAKANDAN	
	SRI.P.B.SUBRAMANYAN	
	SRI.SABU GEORGE	
	SRI.S.NITHIN (ANCHAL) /	
	SRI.A.R.GANGADAS	
531. RPFC 274/2010	SMT.CELINE JOSEPH /	
	SRI.B.S.SWATHY KUMAR	
	SMT.P.A.ANITHA	
	SMT.S.MEERA	
		Contd....
5		
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532. Tr.P(C) 306/2013	SRI.S.SANAL KUMAR	
& IA 1917/2013	SMT.BHAVANA VELAYUDHAN	
	SMT.T.J.SEEMA	
	SRI.P.V.THOMAS (PUNNASSERRY) /	
	SRI.MVS.NAMBOOTHIRY	
533. OP(C) 2420/2014 (O)	SRI.M.NARENDRA KUMAR /	
	SRI.K.SURESHBABU (COCHIN)	
534. CRP 523/2013	GOVERNMENT PLEADER /	
& IA 2314/2013	SRI.L.MOHANAN	

535. Tr.P(C) 136/2015 & IA 639/2015	SRI.R.SREEHARI / SRI.JOSHI N.THOMAS SRI.SYLVESTER ESMOND RAPHAEL
536. Tr.P(C) 444/2012 & IA 2409/2012	SRI.R.SREEHARI / SRI.U.K.DEVIDAS
537. OP(C) 1854/2014 (O)	SRI.SANTHEEP ANKARATH SRI.ARUN MATHEW VADAKKAN / SRI.P.SANTHOSH (PODUVAL) SMT.R.RAJITHA SRI.K.D.SREEVISAKH
538. OP(C) 975/2015 (O) & CM.App1 3174/2015	SRI.PHILIP T.VARGHESE SRI.THOMAS T.VARGHESE SMT.ACHU SUBHA ABRAHAM SMT.K.R.MONISHA / SRI.M.P.RAMNATH SRI.P.RAJESH (KOTTAKKAL) SEI.M.VARGHESE VARGHESE SMT.UMA R.KAMATH SMT.S.SANDHYA SRI.BEPIN PAUL SRI.SHALU VARGHESE SRI.M.K.ABOOBACKER -SERVED ON (NO MEMO)
539. OP(C) 4247/2013 (O) & IA 17099/2013	SRI.K.C.CHARLES SRI.M.POLY MATHAI SRI.VIMAL K.CHARLES SMT.A.T.RENJU / SRI. K. R. MOHANAN SRI.ANUP T PAUL SRI.A.T.ANILKUMAR
540. OP(C) 2245/2014 (O)	SRI.G.SREEKUMAR (CHELUR) / SRI.S.SHARAN

Contd....6

541. OP(C) 1294/2015 (O)

SRI.R.NIKHIL
SMT.P.K.PAMALA
SRI.P.ABDUL RAZAK
SRI.BINU PAUL (NETTOOR) /
SRI.T.RAJESH -SERVED ON (NO MEMO)

542. CRP 581/2013
& IA 2495/2013
& IA 2494/2013

SRI.SHYAM PADMAN
SRI.A.RANJITH NARAYANAN
SRI.S.K.SAJU
SMT.A.SIMI /
SRI.P.A.HARISH
SRI.NIRMAL. S

X=====X=====X=====X

COURT ROOM. " 5D "

HON'BLE MR. JUSTICE SUNIL THOMAS

ANTICIPATORY BAIL FOR ADMISSION

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1. Bail Appl. 324/2015
WITH CD

SRI.SURESH KUMAR KODOTH
SRI.K.P.ANTONY BINU /
PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

2. Bail Appl. 661/2015
MEMO)

SRI.RAJIT /
PUBLIC PROSECUTOR -SERVED ON (NO

3. Bail Appl. 2667/2015
MEMO)

SRI.RAJIT /
PUBLIC PROSECUTOR -SERVED ON (NO

4. Bail Appl. 2569/2015
MEMO)

SRI.RAJIT /
PUBLIC PROSECUTOR -SERVED ON (NO

5. Bail Appl. 6664/2014
MEMO)

SRI.RAJIT /
PUBLIC PROSECUTOR -SERVED ON (NO

6. Bail Appl. 2425/2015
& CrI.M.Appl 4944/2015
& CrI.M.Appl 4418/2015

SRI.P.ANOOP (MULAVANA)
SRI.RAJIT /
SRI.K.K.DHEERENDRAKRISHNAN

& Cr1.M.Appl 5036/2015
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

7. Bail Appl. 1428/2015 SRI.RAJIT /

& Cr1.M.Appl 4282/2015
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

WITH

Bail Appl. 1432/2015 SRI.RAJIT //

& Cr1.M.Appl 4284/2015
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

WITH

Bail Appl. 1427/2015 SRI.RAJIT //

& Cr1.M.Appl 4283/2015
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

8. Bail Appl. 1914/2015 SRI.S.RAJEEV
SRI.K.K.DHEERENDRAKRISHNAN
SRI.V.VINAY /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

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9. Bail Appl. 2032/2015 SRI.S.RAJEEV
SRI.K.K.DHEERENDRAKRISHNAN
SRI.V.VINAY /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

10. Bail Appl. 3078/2015 SRI.ANIL GEORGE
& Cr1.M.Appl 6668/2015 SRI.M.REVIKRISHNAN /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

11. Bail Appl. 8315/2014 SRI.THYPARAMBIL THOMAS THOMAS /
& Cr1.M.Appl 3524/2015
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

12. Bail Appl. 2193/2015 SRI.K.M.FIROZ
& Cr1.M.Appl 4653/2015 SMT.M.SHAJNA /
& Cr1.M.Appl 4652/2015 PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

13. Bail Appl. 2591/2015

SRI.ARUN.B.VARGHESE

SRI.JAYKAR.K.S. /

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

14. Bail Appl. 2672/2015

SRI.M.Y.VARGHESEKUTTY /

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

15. Bail Appl. 2715/2015

SRI.DINESH MATHEW J.MURICKEN /

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

16. Bail Appl. 2716/2015

SRI.DINESH MATHEW J.MURICKEN /

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

17. Bail Appl. 2232/2015

SRI.R.GOPAN /

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

18. Bail Appl. 8106/2014

SRI.BABU JOSEPH KURUVATHAZHA

& CrI.M.Appl 4157/2015

SRI.P.T.ABHILASH /

& CrI.M.Appl 1867/2014

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

WITH

Bail Appl. 8119/2014

SRI.BABU JOSEPH KURUVATHAZHA

& CrI.M.Appl 11868/2014

4158/2015

SRI.P.T.ABHILASH /

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

19. Bail Appl. 2200/2015

SRI.K.P.SUJESH KUMAR /

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

20. Bail Appl. 2279/2015

SRI.SYAM J SAM /

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

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21. Bail Appl. 2352/2015

SRI.NOORJI NOUSHAD /

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

22. Bail Appl. 2393/2015 SRI.T.MADHU /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

23. Bail Appl. 3711/2015 SRI.S.RAJEEV
SRI.K.K.DHEERENDRAKRISHNAN
SRI.V.VINAY /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

24. Bail Appl. 2675/2015 SRI.MATHEW JAMES /
& CrI.M.Appl 4523/2015 PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

25. Bail Appl. 671/2015 SRI.G.SUDHEER /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

26. Bail Appl. 1418/2015 SRI.P.V.DILEEP /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

27. Bail Appl. 460/2015 SRI.S.RAJEEV
SRI.K.K.DHEERENDRAKRISHNAN
SRI.V.VINAY /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

28. Bail Appl. 536/2015 SRI.N.SUNIL JOSEPH /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

29. Bail Appl. 3741/2015 SRI.SURIN GEORGE IPE /
& CrI.M.Appl 6381/2015 PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
& CrI.M.Appl 5950/2015

30. Bail Appl. 612/2015 SRI.P.B.SAHASRANAMAN
SRI.T.S.HARIKUMAR /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

31. Bail Appl. 660/2015 SRI.V.A.SATHEESH
SRI.V.T.MADHAVANUNNI /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

32. Bail Appl. 774/2015 MEMO)	SRI.BABU S. NAIR / PUBLIC PROSECUTOR -SERVED ON (NO
33. Bail Appl. 811/2015 & CrI.M.Appl 5639/2015 MEMO)	SRI.P.N.SUKUMARAN SRI.K.A.ANAS / SRI.JAISON JOSEPH PUBLIC PROSECUTOR -SERVED ON (NO
4	Contd....
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34. Bail Appl. 979/2015 MEMO)	SRI.L.G.SURESH BABU / PUBLIC PROSECUTOR -SERVED ON (NO
35. Bail Appl. 1016/2015 MEMO)	SRI.C.A.ANOOP / PUBLIC PROSECUTOR -SERVED ON (NO
36. Bail Appl. 1295/2015 MEMO)	SRI.NIREESH MATHEW / PUBLIC PROSECUTOR -SERVED ON (NO
37. Bail Appl. 2212/2015 MEMO)	SRI.M.T.SURESHKUMAR / PUBLIC PROSECUTOR -SERVED ON (NO
38. Bail Appl. 2173/2015 MEMO)	SRI.P.K.VARGHESE SRI.N.K.SHYJU / PUBLIC PROSECUTOR -SERVED ON (NO
39. Bail Appl. 2135/2015 MEMO)	SRI.G.HARIHARAN SRI.PRAVEEN.H. / PUBLIC PROSECUTOR -SERVED ON (NO
40. Bail Appl. 2092/2015 & CrI.M.Appl 4705/2015 MEMO)	SRI.K.DILIP / PUBLIC PROSECUTOR -SERVED ON (NO
41. Bail Appl. 2053/2015 MEMO)	SRI.SAJU.S.A / PUBLIC PROSECUTOR -SERVED ON (NO
42. Bail Appl. 1933/2015	SRI.JOHNSON GOMEZ

MEMO)	SRI.S.BIJU (KIZHAKKANELA) /
	PUBLIC PROSECUTOR -SERVED ON (NO
43. Bail Appl. 9149/2014	SRI.K.T.THOMAS (KANNAMPALLIL)
	SRI.D.SREENATH /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
44. Bail Appl. 750/2015	SRI.P.SHANES METHAR /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
45. Bail Appl. 782/2015	SRI.BIMAL K.NATH
	SRI.SREEVALSAN.V
	SMT.M.K.SHIMI
	SMT.DIVYA C BALAN
MEMO)	SRI.D.SREENATH /
	PUBLIC PROSECUTOR -SERVED ON (NO
46. Bail Appl. 904/2015	SRI.K.SHAJ
MEMO)	SRI.SAJJU.S /
	PUBLIC PROSECUTOR -SERVED ON (NO
5	Contd....
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47. Bail Appl. 981/2015	SRI.N.SUNIL JOSEPH /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
48. Bail Appl. 1344/2015	SRI.P.SHANES METHAR /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
49. Bail Appl. 1384/2015	SRI. I.V.PRAMOD
& Cr1.M.Appl 3393/2015	SRI.A.V.VAMANAKUMAR /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
50. Bail Appl. 3266/2015	SRI.KRISHNA PRASAD. S
	SRI.B.SIBI
	SRI.NOBEL RAJU /

MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
51. Bail Appl. 3348/2015	SRI.K.M.FIROZ
	SMT.M.SHAJNA
	SRI.S.KANNAN /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
52. Bail Appl. 3506/2015	SRI.R.MANOJ
	SMT.P.P.BLESSY MOL /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
53. Bail Appl. 338/2015	SRI.T.MADHU
	SRI.ROY THOMAS (PATHANAMTHITTA) /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
54. Bail Appl. 327/2015	SRI.T.P.PRADEEP
	SRI.P.K.SATHEES KUMAR /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
WITH	
Bail Appl. 454/2015	SRI.T.P.PRADEEP
	SRI.P.K.SATHEES KUMAR /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
55. Bail Appl. 185/2015	SRI.E.RAFEEK
& CrI.M.Appl 183/2015	SRI.GOKUL DAS V.V.H. /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
56. Bail Appl. 1423/2015	SRI.P.V.DILEEP /
& CrI.M.Appl 6333/2015	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
& CrI.M.Appl 4354/2015	
57. Bail Appl. 1600/2015	SRI.RENJITH THAMPAN (SR.)
& CrI.M.Appl 2429/2015	SMT.P.R.REENA /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO

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58. Bail Appl. 91/2015
& CrI.M.Appl 42/2014

MEMO)

59. Bail Appl. 58/2015

MEMO)

60. Bail Appl. 313/2015

MEMO)

61. Bail Appl. 3200/2015
& CrI.M.Appl 5111/2015
MEMO)

SRI.R.MANOJ
SMT.P.P.BLESSY MOL /
PUBLIC PROSECUTOR -SERVED ON (NO

SRI.S.RAJEEV
SRI.K.K.DHEERENDRAKRISHNAN /
PUBLIC PROSECUTOR -SERVED ON (NO

SRI.R.MANOJ
SMT.SINDHU MANOJ /
PUBLIC PROSECUTOR -SERVED ON (NO

SRI.SANTHEEP ANKARATH /
PUBLIC PROSECUTOR -SERVED ON (NO

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COURT ROOM. " 6A "

HON'BLE MR. JUSTICE ALEXANDER THOMAS

FOR ORDERS

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1. CrI.MC 3845/2015
& CrI.M.Appl 6012/2015
AT 10.15 A.M
MEMO)

2. CrI.MC 3848/2015
& CrI.M.Appl 3848/2015
AT 10.15 A.M
MEMO)

3. CrI.MC 3492/2015
& CrI.M.Appl 5521/2015
& CrI.M.Appl 6463/2015
& CrI.M.Appl 5522/2015
AT 10.15 A.M

SRI.K.ANAND /
SRI.N.RAJESH (PALAKKAD)
PUBLIC PROSECUTOR -SERVED ON (NO

SRI.N.RAJESH (PALAKKAD) /
SRI.K.ANAND
PUBLIC PROSECUTOR -SERVED ON (NO

SRI.R.S.KALKURA
SRI.M.S.KALESH
SMT.R.BINDU
SRI.HARISH GOPINATH
SRI.GENS GEORGE ELAVINAMANNIL /
SRI.K.C.ELDHO
SRI.AJIT JOY

MEMO)
4. Cr1.MC 5345/2014
& Cr1.M.Appl 8959/2014
& Cr1.M.Appl 9929/2014
AT 1.45 P.M
WITH
Cr1.MC 5111/2014
& Cr1.M.Appl 8417/2014

PUBLIC PROSECUTOR -SERVED ON (NO
SRI.M.V.AMARESAN /
PUBLIC PROSECUTOR
SMT.SUMATHY DANDAPANI (SR.)
SRI.MILLU DANDAPANI
SRI.PREMCHAND R.NAIR /
PUBLIC PROSECUTOR -SERVED ON(NO

MEMO)
WITH
Cr1.MC 5613/2014
& Cr1.M.Appl 9327/2014
WITH
Cr1.MC 5706/2014
& Cr1.M.Appl 9456/2014
9457/2014

SRI.O.V.MANIPRASAD
SRI.JOLLY GEORGE /
PUBLIC PROSECUTOR
SRI.U.BALAGANGADHARAN //
PUBLIC PROSECUTOR -SERVED ON(NO

MEMO)
...2
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WITH
Cr1.MC 7070/2014
& Cr1.M.Appl 11437/2014
11438/2014
5. Cr1.MC 3789/2015

SRI.U.BALAGANGADHARAN
SRI.G.GIREESH /
PUBLIC PROSECUTOR
SRI.S.RAJEEV
SRI.K.K.DHEERENDRAKRISHNAN
SRI.V.VINAY /
TOM JOSE PADINJAREKKARA (ADDL.

DGP)

MEMO)

WITH

OP(Cr1.) 148/2015 (Q)

ADMISSION-I

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6. Cr1.MC 5750/2014

& Cr1.M.Appl 6167/2015
(MUVATTUPUZHA) /

& Cr1.M.Appl 9530/2014

& Cr1.M.Appl 9529/2014

AT 10.15 A.M

7. Cr1.MC 4188/2015

AT 1.45 P.M
MEMO)

MEMO)

WITH

WP(C) 19214/2013 (B)

& IA 8290/2015

C.B.I. -SERVED ON(NO MEMO)

8. Cr1.RC 7/2015

AT 1.45 P.M

(ADDL.D.G.P) -SERVED ON (NO

PUBLIC PROSECUTOR -SERVED ON (NO

SRI.S.RAJEEV

SRI.K.K.DHEERENDRAKRISHNAN

SRI.V.VINAY /

GOVERNMENT PLEADER

SRI.V.SETHUNATH

SRI.V.R.MANORANJAN

PUBLIC PROSECUTOR

SRI.KALEESWARAM RAJ /

SRI.ASAF ALI .D.G.P -SERVED ON (NO

PUBLIC PROSECUTOR -SERVED ON (NO

SRI.KALEESWARAM RAJ //

GOVERNMENT PLEADER

SRI.P.CHANDRASEKHARA PILLAI,

.. /

SRI.C.KHALID

SMT.K.S.HASEENA

SRI.K.P.MOHAMED SHAFI

SMT.K.REEHA KHADER

SRI.PHIJO PRADEESH PHILIP

SMT.K.K.NESNA

SRI.TOM JOSE PADIJAREKKARA

		MEMO)
		PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)		
		Contd..
..3		
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9. Cr1.MC 3614/2015		SRI.K.RAMAKUMAR (SR.)
& Cr1.M.Appl 5698/2015		SRI.S.M.PRASANTH
		SRI.VINOD.V (EDAPPUNATHIL)
		SRI.C.DINESH
		SRI.G.RENJITH
		SMT.ASHA BABU
		SMT.AMMU CHARLES /
		PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)		
10. Cr1.MC 4156/2015		SRI.T.MADHU
		SRI.D.M.SAJEEVAN /
		GOVERNMENT PLEADER -SERVED ON (NO
MEMO)		
11. Cr1.MC 6415/2014		SRI.P.VIJAYA BHANU (SR.)
& Cr1.M.Appl 10471/2014		SRI.M.REVIKRISHNAN
		SRI.VIPIN NARAYAN /
		PUBLIC PROSECUTOR
12. WP(C) 17858/2015 (F)		SRI.T.K.ANANDA KRISHNAN /
		GOVERNMENT PLEADER
13. WP(C) 15886/2015 (I)		SRI.B.MOHANLAL /
		STATE ATTORNEY
		GOVERNMENT PLEADER -SERVED ON (NO
MEMO)		
14. WP(C) 17669/2015 (G)		SRI.BENNY ANTONY PAREL
		SRI.K.ANAND /
		GOVERNMENT PLEADER
15. Cr1.MC 4074/2015		SRI.M.REVIKRISHNAN /
& Cr1.M.Appl 6304/2015		SRI.SANTHOSH P.PODUVAL
& Cr1.M.Appl 6305/2015		SMT.R.RAJITHA
		SMT.VINAYA V.NAIR

MEMO)		PUBLIC PROSECUTOR -SERVED ON (NO
	WITH	
	Cr1.MC 3946/2015	SRI.SANTHOSH P.PODUVAL
	& Cr1.M.Appl 6144/2015	
	6145/2015	
		SMT.R.RAJITHA
		SMT.VINAYA V.NAIR /
		SRI.M.REVIKRISHNAN
		PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)		
	16. Cr1.MC 3826/2015	SRI.BABU JOSEPH KURUVATHAZHA
	& Cr1.M.Appl 5984/2015	SRI.P.T.ABHILASH /
		GOVERNMENT PLEADER -SERVED ON (NO
MEMO)		
	17. Cr1.MC 4113/2015	SRI.SREEJITH S.NAIR /
		SRI.P.CHANDRASEKHARA PILLAI, C.B.I.
	-SERVED ON (NO	
		MEMO)
		Contd...
.4		
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	18. Cr1.MC 5481/2014	DR.V.N.SANKARJEE
	& Cr1.M.Appl 9149/2014	SRI.PRATHAP. S.R.K. /
	& Cr1.M.Appl 10110/2014	SRI.S.SREEKUMAR (SR.)
		SRI.P.MARTIN JOSE
		SRI.P.PRIJITH
		SRI.THOMAS J.ANAKKALLUNKAL
		SRI.THOMAS P KURUVILA (B/O)
		PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)		
	19. Tr.P(Cr1.) 54/2015	SRI.C.K.SREEJITH /
	& Cr1.M.Appl 5168/2015	SRI.A.K.HARIDAS
		PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)		
	20. Cr1.MC 4209/2015	SRI.T.K.VIPINDAS

<p>& Cr1.M.Appl 6494/2015</p> <p>MEMO)</p> <p>21. Cr1.MC 4060/2015</p> <p>MEMO)</p> <p>22. WP(C) 20598/2015 (Y)</p> <p>MEMO)</p> <p>23. WP(C) 4331/2015 (N)</p> <p>MEMO)</p> <p>24. Cr1.MC 1554/2014</p> <p style="padding-left: 40px;">& Cr1.M.Appl 2325/2014</p> <p style="padding-left: 40px;">& Cr1.M.Appl 2900/2014</p> <p>MEMO)</p> <p>25. WP(C) 19798/2015 (Y)</p> <p style="padding-left: 40px;">& IA 9771/2015</p> <p>GENERAL -SERVED ON</p> <p>MEMO)</p> <p>-SERVED ON (NO</p>	<p>SMT.PREM BINDU T.K.</p> <p>SRI.K.V.SREE VINAYAKAN</p> <p>SRI.K.M.HASHIR</p> <p>SRI.K.M.MUHAMMED HUSSAIN /</p> <p>PUBLIC PROSECUTOR -SERVED ON (NO</p> <p>SRI.O.D.SIVADAS /</p> <p>PUBLIC PROSECUTOR -SERVED ON (NO</p> <p>SRI.V.A.AJIVAS /</p> <p>GOVERNMENT PLEADER -SERVED ON (NO</p> <p>SRI.N.M.JAMES /</p> <p>DIRECTOR GENERAL OF PROSECUTION</p> <p>SRI.T.K.KUNHABDULLA</p> <p>GOVERNMENT PLEADER -SERVED ON (NO</p> <p>SRI.ABRAHAM P.GEORGE</p> <p>SRI.K.VINODKUMAR (707/89)</p> <p>SMT.M.SANTHY /</p> <p>SRI.ANIL KUMAR M.SIVARAMAN</p> <p>PUBLIC PROSECUTOR -SERVED ON (NO</p> <p>SRI.C.S.AJITH PRAKASH</p> <p>SRI.T.D.SALIM</p> <p>SRI.FRANKLIN ARACKAL</p> <p>SRI.C.S.YESUDAS</p> <p>SRI.PAUL C THOMAS</p> <p>SRI.P.T.JOSE</p> <p>SRI.P.S.SYAMKUTTAN /</p> <p>SRI.N.NAGARESH, ASSISTANT SOLICITOR</p> <p>(NO MEMO)</p> <p>GOVERNMENT PLEADER -SERVED ON (NO</p> <p>SRI.P.CHANDRASEKHARA PILLAI, C.B.I.</p>
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MEMO)

Contd...

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26. WP(C) 10848/2015 (E)

SRI.GIGIMON ISSAC /

GOVERNMENT PLEADER

27. WP(C) 7170/2015 (U)

SRI.S.RAJEEV

SRI.K.K.DHEERENDRAKRISHNAN

SRI.V.VINAY /

SRI.P.CHANDRASEKHARA PILLAI, C.B.I.

GOVERNMENT PLEADER

STATE ATTORNEY

28. WP(C) 28838/2014 (D)

SRI.ABRAHAM MATHEW (VETTOOR)

& IA 3450/2015

SRI.SIJI ANTONY

SMT.BINI ELIZABETH

SMT.M.J.SAJITHA

SRI.SRI.ANIL ABEY JOSE /

SRI.N.NAGARESH, ASSISTANT SOLICITOR

GENERAL

SRI.S.SREEKUMAR (SR.)

SRI.P.MARTIN JOSE

SRI.P.PRIJITH

GOVERNMENT PLEADER

29. WP(C) 19868/2014 (G)

SRI.SHABU SREEDHARAN

SRI.C.G.SALIM

SRI.UDAYAKUMAR SREEDHARAN

SRI.B.BALA PRASANNAN /

STATE ATTORNEY

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

30. WP(C) 15028/2015 (C)

SRI.ASHIK K.MOHAMMED ALI

& IA 7228/2015

SMT.SAJNA T.UMMER

SMT.V.RAIMA RAMESH /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

31. CrI.MC 3618/2015 SRI.S.RAJEEV
& CrI.M.Appl 5708/2015 SRI.K.K.DHEERENDRAKRISHNAN
SRI.V.VINAY /
PUBLIC PROSECUTOR

32. CrI.MC 3338/2015 SRI.P.G.JAYASHANKAR
& CrI.M.Appl 5308/2015 SMT.V.VIJITHA /
& CrI.M.Appl 5760/2015 SRI.SUVIN R.MENON, CGC
SRI.N.NAGARESH, ASSISTANT SOLICITOR

GENERAL -SERVED ON
(NO MEMO)
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

33. CrI.MC 7194/2014 SRI.VARGHESE PREM
SMT.VINAYA V.NAIR
SMT.ASWANY UJWAL /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

Contd....

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34. CrI.MC 6878/2014 SRI.M.RAMESH CHANDER (SR.)
& CrI.M.Appl 11205/2014 SRI.ANEESH JOSEPH
SMT.DENNIS VARGHESE /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

35. CrI.MC 5640/2014 SRI.P.ANOOP (MULAVANA) /
& CrI.M.Appl 9370/2014 PUBLIC PROSECUTOR
SRI.S.RAJEEV
SRI.K.K.DHEERENDRAKRISHNAN

36. CrI.MC 6953/2014 SRI.P.M.HABEEB /
PUBLIC PROSECUTOR
SRI.SHAJIN S.HAMEED

37. WP(C) 26174/2014 (V) SRI.MANOJ RAMASWAMY
SMT.V.SREEJA /
GOVERNMENT PLEADER

38. CrI.MC 4582/2014 SRI.DENIZEN KOMATH

<p>& Cr1.M.App1 7622/2014</p> <p>MEMO)</p> <p>39. Cr1.MC 4201/2013</p> <p style="padding-left: 2em;">& Cr1.M.App1 7555/2013</p> <p style="padding-left: 2em;">& Cr1.M.App1 10100/2014</p> <p style="padding-left: 2em;">& Cr1.M.App1 1189/2015</p> <p>MEMO)</p> <p style="padding-left: 2em;">& Cr1.M.App1 6472/2014</p> <p style="padding-left: 2em;">& Cr1.M.App1 8664/2013</p> <p style="padding-left: 2em;">& Cr1.M.App1 4943/2013</p> <p>40. OP(Cr1.) 165/2015 (Q)</p> <p>MEMO)</p> <p>41. WP(C) 6311/2015 (L)</p> <p style="padding-left: 4em;">WITH</p> <p style="padding-left: 2em;">WP(C) 1984/2015 (W)</p> <p style="padding-left: 2em;">& IA 4003/2015</p> <p>MEMO)</p>	<p>REMADEVI /</p> <p>SRI.K.RAMAKUMAR (SR.)</p> <p>SRI.S.M.PRASANTH</p> <p>SMT.ASHA BABU</p> <p>SRI.G.RENJITH</p> <p>SMT.AMMU CHARLES</p> <p>PUBLIC PROSECUTOR -SERVED ON (NO</p> <p>SMT.V.SHYLAJA</p> <p>SRI.A.T.ANILKUMAR /</p> <p>SRI.NIREESH MATHEW</p> <p>PUBLIC PROSECUTOR -SERVED ON (NO</p> <p>SRI.SUNNY MATHEW /</p> <p>SRI.MATHEW KURIAKOSE</p> <p>STATE ATTORNEY</p> <p>GOVERNMENT PLEADER -SERVED ON (NO</p> <p>SRI.K.B.PRADEEP</p> <p>SRI.ASHOK SURESH /</p> <p>GOVERNMENT PLEADER</p> <p>SRI.S.SREEKUMAR (SR.)</p> <p>SRI.P.MARTIN JOSE</p> <p>SRI.P.PRIJITH</p> <p>SRI.THOMAS P.KURUVILLA /</p> <p>DIRECTOR GENERAL OF PROSECUTION</p> <p>GOVERNMENT PLEADER -SERVED ON (NO</p>
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Contd...

42. OP (Cr1.) 164/2015 (Q) SRI.M.R.ANANDAKUTTAN
SMT.M.A.ZOHRA
SRI.MAHESH ANANDAKUTTAN /
SRI.S.JAMES VINCENT
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
43. Cr1.MC 3917/2015 DR.K.P.SATHEESAN (SR.)
& Cr1.M.Appl 6105/2015 SRI.P.MOHANDAS (ERNAKULAM)
SRI.ANOOP.V.NAIR
SRI.S.VIBHEESHANAN /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
44. Cr1.MC 4100/2014 SRI.P.S.SREEDHARAN PILLAI
& Cr1.M.Appl 6889/2014 SRI.ARJUN SREEDHAR /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
45. WP (C) 31477/2014 (H) SRI.R.KRISHNA RAJ
SRI.BIJITH S.KHAN /
STATE ATTORNEY
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
46. Cr1.MC 1016/2015 SRI.ZUBAIR PULIKKOOOL /
SMT.P.A.ANEESHA
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
47. Cr1.MC 1197/2015 SRI.P.VIJAYA BHANU (SR.)
& Cr1.M.Appl 1599/2015 SRI.M.REVIKRISHNAN
SRI.VIPIN NARAYAN /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
48. WP (C) 11572/2015 (V) SMT.VIJAYAKUMARI /
STATE ATTORNEY
SRI.P.CHANDRASEKHARA PILLAI, C.B.I.
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
49. Cr1.MC 3405/2015 SRI.D.SAJEEV

& Cr1.M.Appl 5397/2015 SMT.LIGEY ANTONY /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
50. Cr1.MC 1240/2015 SRI.P.S.SREEDHARAN PILLAI
& Cr1.M.Appl 1666/2015 SRI.T.K.SANDEEP
SRI.ARJUN SREEDHAR
SRI.ARUN KRISHNA DHAN
SRI.JOSEPH GEORGE (MULLAKKARIYIL) /
SRI.C.PUSHPODARAN
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

Contd....

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FOR DISPOSAL

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51. OP(Cr1.) 187/2015 (Q) SRI.LIJU. M.P /
52. Cr1.MC 4906/2014 SRI.T.KRISHNAN UNNI (SR.)
& Cr1.M.Appl 980/2015 SRI.T.SIVADASAN
SRI.VINOD RAVINDRANATH
SRI.SAJU.S.A
SRI.M.DEVESH /
SRI.SUNNY MATHEW
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

X=====X=====X=====X

NOTE: ADMISSION-II & PETITIONS (101 SERIES & 401 SERIES) -SEPARATE
LISTS.

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ADMISSION-II

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201. Cr1.MC 4271/2015 SRI.K.K.JAYARAJ NAMBIAR /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
202. Cr1.MC 3895/2015 SRI.K.SHAJ

<p>& Cr1.M.Appl 6074/2015</p> <p>REPORT</p> <p>MEMO)</p>	<p>SRI.SAJJU.S /</p> <p>PUBLIC PROSECUTOR -SERVED ON (NO</p>
<p>WITH</p> <p>Cr1.MC 3898/2015</p> <p>& Cr1.M.Appl 6076/2015</p>	<p>SRI.K.SHAJ</p>
<p>MEMO)</p>	<p>SRI.SAJJU.S /</p> <p>PUBLIC PROSECUTOR -SERVED ON (NO</p>
<p>203. OP(Cr1.) 207/2015 (Q)</p> <p>(NO MEMO)</p>	<p>SRI.BINOY VASUDEVAN</p> <p>SMT.P.G.BABITHA /</p> <p>GOVERNMENT PLEADER -SERVED ON</p>
<p>204. WP(C) 21076/2015 (H)</p> <p>(NO MEMO)</p>	<p>SRI.P.M.HABEEB /</p> <p>GOVERNMENT PLEADER -SERVED ON</p>
<p>205. OP(Cr1.) 215/2014 (Q)</p> <p>(NO MEMO)</p>	<p>SRI.S.U.NAZAR</p> <p>SRI.MANSOOR.B.H. /</p> <p>GOVERNMENT PLEADER -SERVED ON</p>
<p>206. OP(Cr1.) 133/2015 (Q)</p> <p>(NO MEMO)</p>	<p>SRI.A.CHANDRA BABU /</p> <p>GOVERNMENT PLEADER -SERVED ON</p>
<p>207. Cr1.MC 3415/2015</p> <p>& Cr1.M.Appl 5412/2015</p> <p>MEMO)</p>	<p>SRI.T.KRISHNAN UNNI (SR.)</p> <p>SRI.P.K.MOHANAN (PALAKKAD) /</p> <p>SRI.ZUBAIR PULIKKOOL</p> <p>SRI.P.S.BINU</p> <p>PUBLIC PROSECUTOR -SERVED ON (NO</p>
<p>208. Cr1.MC 3836/2015</p> <p>& Cr1.M.Appl 6002/2015</p> <p>MEMO)</p>	<p>SRI.K.RAMAKUMAR (SR.)</p> <p>SRI.S.M.PRASANTH</p> <p>SRI.C.DINESH</p> <p>SRI.G.RENJITH</p> <p>SMT.ASHA BABU /</p> <p>PUBLIC PROSECUTOR -SERVED ON (NO</p>

209. Cr1.MC 2292/2015 SRI.B.RENJITHKUMAR /
& Cr1.M.Appl 3159/2015 SRI.T.PRADEEP KUMAR
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

210. Cr1.MC 4332/2015 SRI.YASH THOMAS MANNULLY /
SRI.P.A.GIREESH KUMAR
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

211. Cr1.MC 4334/2015 SRI.SAJEEV KUMAR K.GOPAL /
& Cr1.M.Appl 6676/2015 PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

212. Cr1.MC 4337/2015 SRI.K.C.ANTONY MATHEW /
SRI.P.SAMSUDIN
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

213. Cr1.MC 4338/2015 SRI.P.SAMSUDIN /
SRI.K.C.ANTONY MATHEW -SERVED ON (NO
MEMO)
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

214. Cr1.MC 4339/2015 SRI.S.JIJI /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

215. Cr1.MC 4340/2015 SRI.G.SANTHOSH KUMAR (P) . /
& Cr1.M.Appl 6680/2015 PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

216. Cr1.MC 4343/2015 SRI.K.P.HARISH /
& Cr1.M.Appl 6694/2015 PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

217. Cr1.MC 4345/2015 SRI.P.VIJAYA BHANU (SR.)
SRI.M.REVIKRISHNAN
SRI.VIPIN NARAYAN /
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

218. Cr1.MC 4346/2015 SRI.P.VIJAYA BHANU (SR.)
SRI.M.REVIKRISHNAN
SRI.VIPIN NARAYAN /

MEMO)		PUBLIC PROSECUTOR -SERVED ON (NO
219. Cr1.MC 4347/2015		SRI.P.A.MOHAMMED SHAH
		SRI.SOORAJ T.ELENJICKAL
		SMT.P.M.MAZNA MANSOOR /
MEMO)		PUBLIC PROSECUTOR -SERVED ON (NO
220. Cr1.MC 4348/2015		SRI.SHAJIN S.HAMEED /
MEMO)		PUBLIC PROSECUTOR -SERVED ON (NO
		Contd....
3		
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221. Cr1.MC 4350/2015		SRI.C.S.MANU
& Cr1.M.Appl 6696/2015		SRI.S.K.PREMRAJ /
MEMO)		PUBLIC PROSECUTOR -SERVED ON (NO
222. Cr1.MC 4351/2015		SRI.PHILIP T.VARGHESE
& Cr1.M.Appl 6697/2015		SRI.THOMAS T.VARGHESE
		SMT.ACHU SUBHA ABRAHAM
		SMT.K.R.MONISHA
		SMT.CHITHRA CHANDRASEKHARAN
		SRI.ARUN DAVIS /
MEMO)		PUBLIC PROSECUTOR -SERVED ON (NO
223. Cr1.MC 4352/2015		SRI.P.VIJAYA BHANU (SR.)
& Cr1.M.Appl 6698/2015		SRI.M.REVIKRISHNAN
		SRI.VIPIN NARAYAN /
MEMO)		PUBLIC PROSECUTOR -SERVED ON (NO
224. Cr1.MC 4353/2015		SRI.P.N.SASIDHARAN
& Cr1.M.Appl 6700/2015		SRI.RIJO JOY /
MEMO)		PUBLIC PROSECUTOR -SERVED ON (NO
225. Cr1.MC 4354/2015		SRI.B.RAMAN PILLAI (SR.)
& Cr1.M.Appl 6701/2015		SRI.R.ANIL
		SRI.M.SUNILKUMAR

	SRI.SUJESH MENON V.B.
	SRI.T.ANIL KUMAR
	SRI.MANU TOM
	SRI.THOMAS ABRAHAM (NILACKAPPILLIL)
	SRI.M.VIVEK
	SRIA.RAJESH /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
226. Cr1.MC 4356/2015	SRI.P.M.ZIRAJ /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
227. Cr1.MC 4357/2015	SRI.LATHEESH SEBASTIAN /
& Cr1.M.Appl 6702/2015	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
228. Cr1.MC 4361/2015	SRI.R.SUNIL KUMAR
& Cr1.M.Appl 6708/2015	SMT.A.SALINI LAL /
	SMT.T.M.BINITHA
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
229. Cr1.MC 4362/2015	SRI.BIJU .C. ABRAHAM /
& Cr1.M.Appl 6709/2015	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
230. Cr1.MC 4363/2015	SRI.M.SASINDRAN
& Cr1.M.Appl 6710/2015	SRI.A.ARUNKUMAR /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO

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231. Cr1.MC 4365/2015	SRI.T.MADHU /
	SMT.G.SANGEETHA
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
232. Cr1.MC 4368/2015	SRI.C.S.MANU
& Cr1.M.Appl 6715/2015	SRI.S.K.PREMRAJ /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO

233. Cr1.MC 4369/2015	SRI.C.A.CHACKO
& Cr1.M.Appl 6716/2015	SMT.C.M.CHARISMA
	SMT.MEGHA K.XAVIER /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
234. Cr1.MC 4370/2015	SRI.V.C.MADHAVANKUTTY /
& Cr1.M.Appl 6717/2015	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
235. Cr1.MC 4371/2015	SRI.S.U.NAZAR
& Cr1.M.Appl 6718/2015	SRI.MANSOOR.B.H. /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
236. Cr1.MC 4373/2015	SRI.MANJU ANTONEY /
& Cr1.M.Appl 6721/2015	PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)	
237. Cr1.MC 4374/2015	SRI.O.D.SIVADAS /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
238. Cr1.MC 4375/2015	SRI.SERGI JOSEPH THOMAS /
& Cr1.M.Appl 6722/2015	SRI.K.SHAJ
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
239. Cr1.MC 4376/2015	SRI.K.R.VINOD
& Cr1.M.Appl 6724/2015	MS.JENCY SUSAN JOSE
& Cr1.M.Appl 6723/2015	SRI.V.SRI NATH /
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
240. Cr1.MC 4378/2015	SRI.T.MADHU /
	SMT.G.SANGEETHA
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
241. OP(Cr1.) 209/2015 (Q)	SRI.A.JAYASANKAR
	SRI.C.V.MANUVILSAN
	SRI.MANU GOVIND
	SRI.ASHWIN SETHUMADHAVAN /
242. WP(C) 21163/2015 (U)	SRI.P.VIJAYA BHANU (SR.)
	SRI.V.C.SARATH

SRI.BIJU JOSEPH

SRI.E.VIJIN KARTHIK /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

Contd....

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243. WP(C) 21202/2015 (A)

SRI.S.SUNIL MAURYAN

SRI.CHERIAN VARGHESE (MALLAPPALLY)

SRI.P.PREMAN /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

244. WP(C) 21227/2015 (C)

SRI.A.SHAFEEK (KAYAMKULAM) /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

245. WP(C) 21235/2015 (D)

SRI.P.P.JACOB /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

FILING DEFECT

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246. UNNUMB.WP(C)../2015

SRI.T.A.SHAJI (SR.) /

AT 10.15 A.M

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

X=====X=====X=====X

NOTE: ADMISSION-III & PETITIONS (501-SERIES)-SEPARATE LISTS.

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ADMISSION (PART-III)

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301. CRL.A 709/2015

SRI.SHAJIN S.HAMEED /

& Crl.M.Appl 3884/2015
MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

302. CRL.A 710/2015

SRI.T.G.RAJENDRAN /

& Crl.M.Appl 3891/2015
MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

303. CRL.A 713/2015

SRI.T.K.SAIDALIKUTTY

<p>& Cr1.M.Appl 3897/2015</p> <p>(NO MEMO)</p>	<p>SRI.M.I.JOHNSON</p> <p>SRI.T.K.MOIDEEN KUTTY /</p> <p>GOVERNMENT PLEADER -SERVED ON</p>
<p>304. CRL.A 699/2015</p> <p>& Cr1.M.Appl 3833/2015</p> <p>MEMO)</p>	<p>SMT.M.SANTHI (K/868/2011)</p> <p>SRI.G.RANJU MOHAN /</p> <p>PUBLIC PROSECUTOR -SERVED ON (NO</p>
<p>305. CRL.A 703/2015</p> <p>& Cr1.M.Appl 3847/2015</p> <p>MEMO)</p>	<p>SRI.K.M.FIROZ</p> <p>SRI.P.A.SADIKHE</p> <p>SMT.M.SHAJNA</p> <p>SRI.S.KANNAN /</p> <p>PUBLIC PROSECUTOR -SERVED ON (NO</p>
<p>WITH</p> <p>CRL.A 704/2015</p> <p>& Cr1.M.Appl 3848/2015</p> <p>MEMO)</p>	<p>SRI.K.M.FIROZ</p> <p>SRI.P.A.SADIKHE</p> <p>SMT.M.SHAJNA</p> <p>SRI.S.KANNAN</p> <p>SMT.UMMUL FIDA /</p> <p>PUBLIC PROSECUTOR -SERVED ON (NO</p>
<p>306. CRL.A 578/2015</p> <p>MEMO)</p>	<p>SRI.P.M.NATESAN /</p> <p>PUBLIC PROSECUTOR -SERVED ON (NO</p>
<p>307. CRL.A 671/2015</p> <p>IN CRLP 163/2015</p> <p>MEMO)</p>	<p>SRI.T.SETHUMADHAVAN (SR.)</p> <p>SRI.PUSHPARAJAN KODOTH</p> <p>SRI.K.JAYESH MOHANKUMAR</p> <p>SMT.VANDANA MENON /</p> <p>PUBLIC PROSECUTOR -SERVED ON (NO</p>
<p>Court -6A 14/07/2015</p> <p>308. CRL.A 638/2015</p> <p>MEMO)</p>	<p>Contd....2</p> <p>SRI.MVS.NAMBOOTHIRY /</p> <p>PUBLIC PROSECUTOR -SERVED ON (NO</p>

309. CRL.A 503/2015 (A) SRI.MAHESH V RAMAKRISHNAN /
IN CRLP 112/2015 PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

310. CRL.A 524/2015 SMT.TULASI PANICKER /
IN CRLP 92/2015 SRI.DILIP J. AKKARA
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

311. CRL.A 527/2015 SRI.G.PRIYADARSAN THAMPI /
IN CRLP 91/2015 GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

312. CRL.A 697/2015 SRI.SUNNY MATHEW /
& Cr1.M.Appl 3851/2015 PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
& Cr1.M.Appl 3822/2015
SPECIAL LEAVE PETITION
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313. Cr1.L.P. 247/2015 SRI.SANTHEEP ANKARATH
SRI.Y.JAFAR KHAN /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

314. Cr1.L.P. 249/2015 SRI.A.AHZAR /
& Cr1.M.Appl 6309/2014 SRI.ZUBAIR PULIKKOOL
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

315. Cr1.L.P. 229/2015 SRI.B.RAMAN PILLAI (SR.)
SRI.R.ANIL
SRI.M.SUNILKUMAR
SRI.SUJESH MENON V.B.
SRI.T.ANIL KUMAR
SRI.MANU TOM
SRI.THOMAS ABRAHAM

SRI.M.VIVEK
SRIA.RAJESH
SRI.SABU GEORGE /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

(NILACKAPPILLIL)

COURT - 6A
14/07/2015

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PETITIONS

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501. Cr1.M.App1 3791/2015,
Cr1.M.App1 4119/2012,
IN CRL.A 701/2012
MEMO) SRI.MAHESH V.MENON
SRI.N.O.JOHN /
PUBLIC PROSECUTOR -SERVED ON (NO
502. Cr1.M.App1 3313/2015,
IN CRL.A 400/2015
MEMO) SRI.M.MANOJ KUMAR
SMT.L.SMITHARAJ /
PUBLIC PROSECUTOR -SERVED ON (NO
503. Cr1.M.App1 3782/2015,
IN CRL.A 263/2015
MEMO) SRI.R.T.PRADEEP /
PUBLIC PROSECUTOR -SERVED ON (NO
504. Cr1.M.App1 282/2015
IN UNNUMB.Cr1.L.P.../2015
ST 10/2010 of
J.M.F.C.II, PALA
MEMO) SRI.MANUEL KACHIRAMATTAM
SMT.MERRY GEORGE /
SRI.N.MANOJ KUMAR
SMT.JAYASREE MANOJ
PUBLIC PROSECUTOR -SERVED ON (NO
505. CM.App1 3797/2015
IN UNNUMB.Cr1.L.P.../2015
MEMO) SRI.C.M.MOHAMMED IQUABAL /
PUBLIC PROSECUTOR -SERVED ON (NO
CC 600/2008 of
J.M.F.C.,TIRUR
506. Cr1.M.App1 3809/2015
IN UNNUMB.Cr1.L.P.../2015
MEMO) SRI.BIJU .C. ABRAHAM /
PUBLIC PROSECUTOR -SERVED ON (NO
ST 3154/2009 of
J.M.F.C.-II, TRIVANDRUM
507. Cr1.L.P. 440/2014
SERVICE COMPLETE
SRI.B.PRAMOD /
SRI.MATHEW PHILIP EDAPPALLIL
SRI.G.R.PANICKER

MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

508. CRL.A 678/2009 SRI.C.KHALID
& CrI.M.AppI 3298/2009 SRI.N.GOPINATHA PANICKER
& CrI.M.AppI 3183/2015 SRI.T.P.SAJID
SMT.M.A.SULFIA /
PUBLIC PROSECUTOR

509. CrI.M.AppI 3834/2015, SRI.RENJITH THAMPAN (SR.)
IN CRL.A 28/2013 SMT.P.R.REENA /
SRI.K.R.VINOD

MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

510. CRL.A 1224/2014 SRI.T.C.SURESH MENON
SRI.P.S.APPU /
SRI.JAYKAR.K.S.
SRI.ARUN.B.VARGHESE
SMT.M.B.DHANYA BABU

MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

511. CRL.A 691/2015 SRI.BABU S. NAIR
& CrI.M.AppI 3773/2015 SRI.K.RAKESH /
PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

X=====X=====X=====X

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PETITIONS

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401. CrI.MC 3619/2015 SRI.MANU RAMACHANDRAN /
REPORT PUBLIC PROSECUTOR -SERVED ON
(NO MEMO)

402.CrI.MC 3166/2015 SRI.K.SIJU
& CrI.M.AppI 5095/2015 SMT.S.SEETHA /
SRI.A.MUHAMMED RAFFI
PUBLIC PROSECUTOR -SERVED ON

(NO MEMO)

<p>403. Cr1.M.Appl 6531/2015, IN Cr1.MC 2558/2015 (NO MEMO)</p>	<p>SRI.K.SIJU / PUBLIC PROSECUTOR -SERVED ON</p>
<p>404. IA 9652/2015, IN WP(C) 263/2014 (G)</p>	<p>DR.V.N.SANKARJEE SRI.V.N.MADHUSUDANAN SMT.R.UDAYA JYOTHI SRI.JAYAKRISHNAN.C.H M.M VINOD SRI.SAKIR.K.H. / SRI.P.PARAMESWARAN NAIR,ASG OF SRI.P.CHANDRASEKHARA PILLAI, GOVERNMENT PLEADER</p>
<p>INDIA C.B.I.</p>	
<p>405. Cr1.M.Appl 6445/2015, IN Cr1.MC 6185/2014 (NO MEMO)</p>	<p>SRI.ESM.KABEER / PUBLIC PROSECUTOR -SERVED ON</p>
<p>406. Cr1.M.Appl 6284/2015, IN Cr1.MC 6159/2014 (NO MEMO)</p>	<p>SRI.J.JULIAN XAVIER SMT.ANIES MATHEW / SRI.K.C.JOSEPH PUBLIC PROSECUTOR -SERVED ON</p>
<p>407. OP(Cr1.) 3243/2013 (Q) L.C.PROCEEDINGS STAYED (NO MEMO)</p>	<p>SMT.K.V.BHADRA KUMARI / SRI.G.SREEKUMAR (CHELUR) GOVERNMENT PLEADER -SERVED ON</p>
<p>408. UNNUMB.IA ../2015 IN PERSON / IN OP(Cr1.) 89/2015 (Q) (NO MEMO)</p>	<p>SRI. K.K. MADHUSOODHANAN (PARTY GOVERNMENT PLEADER -SERVED ON</p>
<p>409. IA 6774/2015 IN WP(C) 15980/2010 (V) (NO MEMO)</p>	<p>SRI.B.UNNIKRISHNA KAIMAL SRI.V.MADHUSUDHANAN / SRI.SERGI JOSEPH THOMAS SRI.GEORGE POONTHOTTAM GOVERNMENT PLEADER -SERVED ON</p>

410. OP(Crl.) 1694/2013 (Q) SRI.P.SANJAY /
SRI.JOICE GEORGE

411. Crl.MC 2746/2015 SRI.P.M.HABEEB
& Crl.M.Appl 4300/2015 SRI.P.V.KUNHIKRISHNAN /
& Crl.M.Appl 4299/2015 PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

412. Crl.MC 3835/2015 SMT.P.K.RADHIKA
& Crl.M.Appl 6001/2015 SMT.ALISHA MATHEW /
& Crl.M.Appl 6000/2015 PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

413. Crl.MC 6116/2013 SRI.G.SREEKUMAR (CHELUR) /
& Crl.M.Appl 10419/2013 SRI.MVS.NAMBOOTHIRY
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

414. Crl.MC 4758/2013 SRI.BRIJESH MOHAN
& Crl.M.Appl 8907/2013 SMT.RESMI G. NAIR /
& Crl.M.Appl 8338/2013 SRI.J.JAYAKUMAR
& Crl.M.Appl 8964/2014 PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

415. Crl.MC 3289/2015 SRI.K.B.PRADEEP /
& Crl.M.Appl 5229/2015 SRI.S.RAJEEV
& Crl.M.Appl 5228/2015 SRI.K.K.DHEERENDRAKRISHNAN
SRI.V.VINAY
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

416. Crl.MC 1541/2015 DR.S.GOPAKUMARAN NAIR (SR.)
& Crl.M.Appl 2129/2015 SRI.P.A.MOHAMMED SHAH
& Crl.M.Appl 2128/2015 SRI.SOORAJ T.ELENJICKAL /
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

417. Crl.MC 1542/2015 DR.S.GOPAKUMARAN NAIR (SR.)
& Crl.M.Appl 2131/2015 SRI.P.A.MOHAMMED SHAH
& Crl.M.Appl 2130/2015 SRI.SOORAJ T.ELENJICKAL
SMT.P.M.MAZNA MANSOOR /

SRI.M.D.GANGADHARAN

SRI.M.D.SASIKUMARAN

SRI.K.S.HARIHARAPUTHRAN

SRI.GEORGE MATHEW

SRI.SUNIL KUMAR A.G

SRI.DIPU JAMES

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

Contd...

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418. CrI.MC 2859/2015

SRI.RAJIT /

& CrI.M.Appl 4603/2015
MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

419. CrI.MC 3744/2015

SRI.THIRUMALA P.K.MANI /

& CrI.M.Appl 5874/2015

SRI.S.RAJEEV

SRI.K.K.DHEERENDRAKRISHNAN

SRI.V.VINAY

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

420. CrI.MC 1426/2015

SRI.BECHU KURIAN THOMAS

& CrI.M.Appl 1944/2015

SRI.PAUL JACOB (P)

SRI.ENOCH DAVID SIMON JOEL

SRI.S.SREEDEV

SRI.ROY JOSE

SRI.GEORGE A.CHERIAN /

SMT.K.V.BHADRA KUMARI

SMT.ANILA GEORGE

SMT.T.C.MARYKUTTY

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

421. CrI.MC 2793/2015

SRI.S.MOHAMMED AL RAFI /

& CrI.M.Appl 4445/2015

SRI.PRATHEESH.P

SMT.NIMA JACOB

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

422. Cr1.MC 4423/2013 SRI.C.V.MANUVILSAN
& Cr1.M.Appl 8063/2013 SRI.P.G.SURESH
& Cr1.M.Appl 7824/2013 SRI.G.SUDHEER (THURAVOOR)
SMT.K.VIDYA
SRI.RAJAN VISHNURAJ
SRI.V.HARISH /
SRI.C.A.RAJEEV
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

423. Cr1.MC 980/2014 SRI.SHEJI P.ABRAHAM
& Cr1.M.Appl 1314/2014 SRI.O.K.MURALEEDHARAN /
SRI.K.S.BABU
SMT.N.SUDHA
SRI.K.S.GOPI
SRI.BABU SHANKAR
SRI.VIPIN VISWAN
SRI.K.V.WINSTON
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

424. Cr1.MC 5216/2013 SRI.C.V.MANUVILSAN
& Cr1.M.Appl 9088/2013 SRI.G.SUDHEER (THURAVOOR)
& Cr1.M.Appl 9087/2013 SMT.K.VIDYA
SRI.RAJAN VISHNURAJ
SRI.V.HARISH /
SRI.SHAHUL HAMEED MOOPPAN
SRI.K.M.VARGHESE
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

4 Contd....

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WITH

Cr1.MC 5228/2013 SRI.C.V.MANUVILSAN
& Cr1.M.Appl 9109/2013
9110/2013

MEMO)

425. Cr1.MC 3067/2015
& Cr1.M.App1 4953/2015

MEMO)

426. Cr1.MC 3096/2013
& Cr1.M.App1 5925/2013

427. OP(Cr1.) 108/2014 (Q)
& IA 7565/2015

MEMO)

428. OP(Cr1.) 59/2015 (Q)
& CM.App1 2641/2015

SRI.G.SUDHEER (THURAVOOR)
SMT.K.VIDYA
SRI.RAJAN VISHNURAJ
SRI.V.HARISH /
SRI.SHAHUL HAMEED MOOPAN
SRI.K.M.VARGHESE
PUBLIC PROSECUTOR -SERVED ON (NO
SRI.M.RAMESH CHANDER (SR.)
SRI.ANEESH JOSEPH
SMT.DENNIS VARGHESE /
SRI.SHAIJAN C.GEORGE
SRI.C.K.SAJEEV
SMT.S.REKHA KUMARI
SRI.M.T.AJITH
SMT.SAJITHA GEORGE
PUBLIC PROSECUTOR -SERVED ON (NO
SRI.JAYKAR.K.S.
SRI.K.V.SACHIDANANDAN
SRI.ARUN.B.VARGHESE
SMT.RAMYA JAYAKAR /
SRI.SANTHEEP ANKARATH
SRI.ARUN MATHEW VADAKKAN
PUBLIC PROSECUTOR
SRI.DINESH R.SHENOY
SRI.H.KIRAN /
SMT.SHERLY THOMAS
GOVERNMENT PLEADER -SERVED ON (NO
SRI.SUBHASH CYRIAC
SMTSHEEBA JOSEPH
SRI.BOBBYMATHEW KOOTHATTUKULAM /
SRI.SABU S.KALLARAMOOLA
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

429. OP (CrI.) 145/2015 (Q) SRI.M.R.SARIN /
SRI.A.S.SHAMMY RAJ
430. CrI.MC 2196/2015 SRI.SHAHUL HAMEED MOOPPAN
& CrI.M.Appl 3020/2015 SRI.K.M.VARGHESE /
DEFECT PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

X=====X=====X=====X

COURT - 6A
14/07/2015

N.I.ACT CASES AT 1.45 P.M

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101. CrI.MC 6032/2014 SRI.DINESH R.SHENOY
& CrI.M.Appl 9950/2014 SMT.K.K.JYOTHILAKSHMY
& CrI.M.Appl 1912/2015 SRI.SANIL JOSE
SMT.S.SOUMYA ISSAC /
SRI.K.MONI
SRI.G.UNNIKRISHNAN
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

102. CrI.MC 1130/2015 SRI.DINESH R.SHENOY
& CrI.M.Appl 1538/2015 SMT.K.K.JYOTHILAKSHMY
SRI.SANIL JOSE /
SRI.K.MONI -SERVED ON (NO MEMO)
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

103. CrI.MC 2866/2014 SRI.DINESH R.SHENOY
& CrI.M.Appl 5149/2014 SRI.H.KIRAN /
& CrI.M.Appl 5010/2014 SRI.DINNY THOMAS
SRI.ALBERT V.JOHN
SRI.JAISHANKAR V.NAIR
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

104. CrI.MC 2863/2014 SRI.DINESH R.SHENOY
& CrI.M.Appl 5002/2014 SRI.H.KIRAN /

MEMO)

105. Cr1.MC 933/2014
& Cr1.M.Appl 1220/2014

SRI.SUMODH MADHAVAN NAIR
PUBLIC PROSECUTOR -SERVED ON (NO

SRI.K.MONI -SERVED ON (NO MEMO)

SRI.DINESH R.SHENOY

SMT.N.M.SHEENA DAS

SMT.DRISYA SURENDRAN /

SRI.P.SANTHOSH (PODUVAL)

SMT.R.RAJITHA

SRI.K.D.SREEVISAKH

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

106. Cr1.MC 2573/2013
& Cr1.M.Appl 5977/2013
(TRIPUNITHURA) /

SRI.DINESH R.SHENOY

SRI.G.HARIKRISHNAN

SRI.P.VIJAYA BHANU (SR.)

SRI.P.M.RAFIQ

SRI.VIPIN NARAYAN

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

SRI.K.MONI -SERVED ON (NO MEMO)

Cont

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Page 2

14/07/2015

107. Cr1.MC 1080/2014
& Cr1.M.Appl 1468/2014

SRI.DINESH R.SHENOY

SMT.N.M.SHEENA DAS

SMT.DRISYA SURENDRAN /

SRI.K.MONI

SRI.G.UNNIKRISHNAN

108. Cr1.MC 1011/2014
& Cr1.M.Appl 1356/2014

SRI.DINESH R.SHENOY

SMT.N.M.SHEENA DAS

SMT.DRISYA SURENDRAN /

SRI.P.SANTHOSH (PODUVAL)

SMT.R.RAJITHA

SRI.K.MONI

MEMO) PUBLIC PROSECUTOR -SERVED ON (NO
109. Cr1.MC 40/2015 SRI.DINESH R.SHENOY
& Cr1.M.Appl 54/2015 SRI.SANIL JOSE /
SRI.K.MONI
SRI.P.SANTHOSH (PODUVAL)
SMT.R.RAJITHA
SRI.K.D.SREEVISAKH
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
110. Cr1.MC 37/2015 SRI.DINESH R.SHENOY
& Cr1.M.Appl 51/2015 SRI.SANIL JOSE /
SRI.K.MONI
SRI.P.SANTHOSH (PODUVAL)
SMT.R.RAJITHA
SRI.K.D.SREEVISAKH
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
111. Cr1.MC 1306/2015 SRI.DINESH R.SHENOY
& Cr1.M.Appl 1768/2015 SMT.K.K.JYOTHILAKSHMY
SRI.SANIL JOSE /
SRI.SANTHOSH P.PODUVAL
SMT.R.RAJITHA
SRI.K.D.SREEVISAKH
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
SRI.K.MONI -SERVED ON (NO MEMO)
112. Cr1.MC 6039/2014 SRI.DINESH R.SHENOY
& Cr1.M.Appl 9958/2014 SRI.SANIL JOSE
SMT.K.K.JYOTHILAKSHMY
SMT.S.SOUMYA ISSAC /
SRI.K.MONI
SRI.P.SANTHOSH (PODUVAL)
SMT.R.RAJITHA
SRI.K.D.SREEVISAKH

MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

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Contd....

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113. Cr1.MC 3782/2014
& Cr1.M.Appl 3782/2014

SRI.E.VIJIN KARTHIK
SRI.DINESH R.SHENOY
SRI.H.KIRAN
SRI.SUJITHKUMAR /
SRI.G.SREEKUMAR (CHELUR)
SRI.K.R.ARUN KRISHNAN

MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

114. Cr1.MC 1171/2014
& Cr1.M.Appl 1644/2014

SRI.K.MONI -SERVED ON (NO MEMO)
SRI.DINESH R.SHENOY
SMT.N.M.SHEENA DAS
SMT.DRISYA SURENDRAN
SMT.N.ANJALI
KUM.T.S.SAUMYA /
SRI.K.MONI

MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

115. Cr1.MC 953/2014
& Cr1.M.Appl 1253/2014

SRI.DINESH R.SHENOY
KUM.T.S.SAUMYA
SMT.N.M.SHEENA DAS
SMT.DRISYA SURENDRAN /
SRI.DINNY THOMAS
SRI.JAISHANKAR V.NAIR
SRI.ALBERT V.JOHN
SMT.M.SRUTHY

MEMO)

PUBLIC PROSECUTOR -SERVED ON (NO

116. Cr1.MC 41/2015
& Cr1.M.Appl 59/2014

SRI.DINESH R.SHENOY /
SRI.K.MONI
SRI.P.SANTHOSH (PODUVAL)
SMT.R.RAJITHA

MEMO) SRI.K.D.SREEVISAKH
PUBLIC PROSECUTOR -SERVED ON (NO

117. Cr1.MC 1387/2015 SRI.K.B.GANGESH /
& Cr1.M.Appl 1881/2015 SRI.K.A.SATHEESA BABU
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

118. Cr1.MC 1390/2015 SRI.K.B.GANGESH /
& Cr1.M.Appl 6306/2015 PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
& Cr1.M.Appl 1896/2015

119. Cr1.MC 7278/2014 SRI.K.B.GANGESH
& Cr1.M.Appl 11723/2014 SMT.SMITHA CHATHANARAMBATH /
SRI.D.G.VIPIN
SRI.KAROL MATHEWS SEBASTIAN

ALENCERRY
MEMO) PUBLIC PROSECUTOR -SERVED ON (NO

120. Cr1.MC 7251/2014 SRI.K.B.GANGESH /
& Cr1.M.Appl 11686/2014 SRI.P.BHASKARAN
PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)

X=====X=====X=====X
COURT ROOM. " 6B "

HON'BLE MR.JUSTICE P.R.RAMACHANDRA MENON
HON'BLE MR. JUSTICE BABU MATHEW P.JOSEPH

ADMISSION

=====

1. OP (KAT) 231/2015 (Z) SRI.SUNIL CYRIAC
SRI.BRIJESH MOHAN /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

2. WA 1337/2015 SRI.K.RAMAKUMAR (SR.)
IN WPC 30565/2007 SRI.S.M.PRASANTH
SRI.C.DINESH
SMT.ASHA BABU
SRI.G.RENJITH /

	SRI.GEORGE POONTHOTTAM
	SRI.P.V.BABY -SERVED ON (NO MEMO)
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
3. OP (KAT) 233/2015 (Z)	SRI.P.S.KRISHNA PILLAI
	SMT.S.ANJUSHA /
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
4. OP (KAT) 234/2015 (Z)	SRI.K.P.RAJEEVAN /
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
5. OP (KAT) 235/2015 (Z)	SRI.PIRAPPANCODE V.S.SUDHIR
	SRI.JELSON J.EDAMPADAM /
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
-SERVED ON (NO MEMO)	SRI.P.C.SASIDHARAN, SC, KPSC
6. OP (KAT) 236/2015 (Z)	SRI.M.SREEKUMAR /
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
-SERVED ON (NO MEMO)	SRI.P.C.SASIDHARAN, SC, KPSC

X=====X=====X=====X

NOTE - 1.PETITIONS - SEP. LIST.

2.ITEM NOS 504,505,512,519 AND 522 TO 545 WILL CONTINUE IN 501
SERIES DATED 13/07/2015.
COURT - 6B (SIXTH FLOOR)
14/07/2015

=====

PETITIONS

=====

401. CM.App1 283/2015	SRI.RAJU JOSEPH (SR.)
IN WA 506/2015	SRI.K.T.PAULOSE, SC, KSEB /
IN WPC 17656/2008	SRI.BLASE K.JOSE -SERVED ON (NO
MEMO)	
402. CM.App1 776/2015	SRI.K.R.SUNIL, SC, CO-
OP.EMP.PENSION BOAR /	
IN WA 1469/2015	SRI.ANOOP.V.NAIR -SERVED ON (NO
MEMO)	
IN WPC 31/2012	GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

403. CM.App1 667/2015

IN WA 1241/2015

IN WPC 31218/2004

(NO MEMO)

MEMO)

404. OP (CAT) 30/2015 (Z)
(BHARAT SANCHA /

SOLICITOR GENERAL

405. OP (KAT) 184/2015 (Z)

& IA 7664/2015
(NO MEMO)

-SERVED ON (NO MEMO)

406. WA 580/2015

IN WPC 23400/2014

ON (NO MEMO)

(NO MEMO)

WITH

WP (C) 17041/2015 (E)

& IA 8714/2015

SRI.T.P.PRADEEP

SRI.P.K.SATHEES KUMAR /

GOVERNMENT PLEADER -SERVED ON

SRI.LEO GEORGE -SERVED ON (NO

SRI.SAJI VARGHESE, SC, BSNL

SRI.N.NAGARESH, ASSISTANT

SRI.M.R.HARIRAJ

SRI.P.A.KUMARAN

SMT.VINEETHA B.

SRI.K.RAJAGOPAL

SRI.O.D.SIVADAS /

GOVERNMENT PLEADER -SERVED ON

SRI.P.C.SASIDHARAN, SC, KPSC

SRI.P.C.SASIDHARAN /

SRI.C.A.MAJEED

SRI.GEORGE POONTHOTTAM -SERVED

GOVERNMENT PLEADER -SERVED ON

SRI.K.RAMAKUMAR (SR.)

SRI.S.M.PRASANTH

SRI.C.DINESH

SRI.G.RENJITH

SMT.ASHA BABU

SMT.AMMU CHARLES

SMT.JINNU SARA GEORGE /

SRI.B.S.SWATHY KUMAR

SRI.A.K.RAJESH

SRI.VENKATESH GOPI
SMT.T.RESHMA
SRI.SREEDHAR RAVINDRAN
GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

Cont

d....2

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14/07/2015

WITH

WA 741/2015

IN WPC 26129/2014

& IA 609/2015

SRI.P.RAVINDRAN (SR.)

SRI.SREEDHAR RAVINDRAN /

SRI.B.S.SWATHY KUMAR

SRI.A.K.RAJESH

SMT.T.RESHMA

SRI.VENKATESH GOPI

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

WITH

WA 1457/2015

IN WPC 19322/2015

NOT ADMITTED
MEMO)

407. OP (CAT) 15/2015 (Z)

& CM.App1 2714/2015

SRI.K.RAKESH ROSHAN

SMT.THUSHARA.V /

GOVERNMENT PLEADER -SERVED ON (NO

DR.K.P SATHESAN (SENIOR ADVOCATE)

SRI.SAJITH KUMAR V.

SRI.P.K.ANTONY

SMT.C.R.SMITHA /

SRI.P.J.PHILIP, SC, BSNL (BHARAT

SANCHAR N

SRI.MATHEWS K.PHILIP, SC, BSNL

-SERVED ON (NO MEMO)

408. OP (KAT) 185/2015 (Z)

SRI.O.D.SIVADAS /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

SRI.P.C.SASIDHARAN, SC, KPSC

-SERVED ON (NO MEMO)

X=====X=====X=====X

COURT - 6B (SIXTH FLOOR)
14/07/2015

=====
PETITIONS (SUPPLEMENTARY)
=====

409. MJC 217/2015 IN WA 1519/2014 (NO MEMO) (NO MEMO) OP, BANK, KTM -SERVED ON (NO	SRI.B.RAJEEV KOYICKAL / GOVERNMENT PLEADER -SERVED ON SRI.T.A.SHAJI (SR.) -SERVED ON SRI.SUNIL CYRIAC, SC, DIST.CO-
MEMO)	
410. MJC 216/2015 IN WA 1520/2014 (NO MEMO) (NO MEMO) OP, BANK, KTM -SERVED ON (NO	SRI.B.RAJEEV KOYICKAL / GOVERNMENT PLEADER -SERVED ON SRI.T.A.SHAJI (SR.) -SERVED ON SRI.SUNIL CYRIAC, SC, DIST.CO-
MEMO)	
411. IA 9205/2015 IN OP (KAT) 140/2015 (Z) (NO MEMO)	SRI.B.PRAMOD / SRI.P.C.SASIDHARAN, SC, KPSC GOVERNMENT PLEADER -SERVED ON
412. OP (KAT) 21/2015 (Z) & IA 8869/2015 & IA 7928/2015	SRI.P.C.SASIDHARAN, SC, KPSC / SRI.KALEESWARAM RAJ

X=====X=====X=====X

COURT ROOM. " 6D "

HON'BLE MR. JUSTICE DAMA SESHADRI NAIDU

ADMISSION PART I

=====
1. WP (C) 18745/2015 (P)

SRI.T.A.SHAJI (SR.)

SMT.NAMITHA JYOTHISH /

SRI.GEORGE POONTHOTTAM

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

2. WP (C) 20324/2015 (M)

THIRUVANANTHAPURAM

MEMO)

3. WP (C) 19753/2015 (T)

MEMO)

4. WP (C) 18621/2015 (C)

DISTRICT COOPERATIVE

-SERVED ON (NO MEMO)

WITH

WP (C) 15508/2015 (K)

ADMITTED
DIST. CO.OP. BANK

CONTEMPT OF COURT CASES (FOR ADMISSION)

=====

5. Con.Case (C) 553/2015 (S)

IN WPC 7675/2015

CHENGAMANAD GRAMA PANCHAYA

SRI.R.ANILKUMAR /

SRI.T.R.HARIKUMAR, SC,

DIST.CO.OP.BANK

GOVERNMENT PLEADER -SERVED ON (NO

SRI.JACOB SEBASTIAN /

GOVERNMENT PLEADER -SERVED ON (NO

SRI.JOHNSON GOMEZ

SRI.S.SREEKUMAR (KOLLAM)

SRI.S.VINCENT

SRI.S.BIJU (KIZHAKKANELA)

SRI.JOSE.S /

SRI.T.R.HARIKUMAR, SC, KOLLAM
BANK

LTD.

SRI.P.C.SASIDHARAN, SC, KPSC

SRI.O.D.SIVADAS //

SRI.D.SREEKUMAR, SC, THRISSUR

SRI.P.C.SASIDHARAN, SC, KPSC

SRI.C.A.MAJEED

SMT.MEREENA JOSEPH /

SRI.J.JULIAN XAVIER

SRI.ANIL K.MUHAMED, SC,

-SERVED ON (NO MEMO)

Contd.

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Court -6D
14/07/2015

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6. Con.Case (C) 953/2015 (S)

SRI.PUSHPARAJAN KODOTH

IN WPC 32166/2014

ON (NO MEMO)

-SERVED ON (NO

MEMO)

7. Con.Case(C) 827/2015 (S)

IN WPC 33041/2014

KSRTC -SERVED ON (NO

MEMO)

8. Con.Case(C) 463/2015 (S)

IN WPC 4141/2014

ADMITTED

KSRTC

WITH

Con.Case(C) 511/2015 (S)

IN WPC 3350/2014

KSRTC

WITH

Con.Case(C) 580/2015

IN WPC 3511/2014

KSRTC

MEMO)

9. Con.Case(C) 612/2015 (S)

IN WPC 32452/2014

CO.OP.ACADEMY OF PROFESSIONAL

EDUCA

SRI.K.JAYESH MOHANKUMAR

SMT.VANDANA MENON /

SRI.K.ANAND, SC, COCHIN CORPN.

SRI.GEORGE ABRAHAM PACHAYIL -SERVED

SRI.P.K.SOYUZ, SC, COCHIN CORPORATION

SRI.K.P.JUSTINE (KARIPAT) /

SRI.M.GOPIKRISHNAN NAMBIAR, SC,

SRI.S.MOHAMMED AL RAFI /

GOVERNMENT PLEADER

SRI.M.GOPIKRISHNAN NAMBIAR, SC,

SRI.K.P.RAJEEVAN //

GOVERNMENT PLEADER

SRI.M.GOPIKRISHNAN NAMBIAR, SC,

SRI.T.P.PRADEEP

SRI.P.K.SATHEES KUMAR /

SRI.M.GOPIKRISHNAN NAMBIAR, SC,

GOVERNMENT PLEADER -SERVED ON (NO

SRI.S.RAMESH

SRI.NAVEEN.T

SMT.POOJA SURENDRAN /

SRI.V.KRISHNA MENON, SC,

WP(C) 32452/2014 (F)
& IA 198/2015
CM.Appl 2642/2015
2643/2015
CO.OP.ACADEMY OF PROFESSIONAL
MEMO)
ACADEMY OF PROFESSIONAL
OF PROFESSIONAL

SRI.C.P.SUDHAKARA PRASAD (SR.)
SRI.V.RAJASEKHARAN NAIR
SRI.S.RAMESH
SRI.NAVEEN.T /
SRI.V.KRISHNA MENON, SC,
EDUCA
GOVERNMENT PLEADER -SERVED ON(NO
SRI.E.K.MADHAVAN, SC, CO.OP.
EDUCATION -SERVED ON(NO MEMO)
SMT.P.VIJAYAMMA, SC, CO.OP. ACADEMY
EDUCATION -SERVED ON(NO MEMO)

X=====X=====X=====X

NOTE:ADMISSION PART II , PETITIONS & FOR HEARING (ABKARI CASES-501 SERIES)

- SEPARATE LISTS.

COURT - 6D (SIXTH FLOOR)

14/07/2015

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ADMISSION PART II

=====

201. WP(C) 21058/2015 (F)

SRI.P.N.MOHANAN /

(NO MEMO)

GOVERNMENT PLEADER -SERVED ON

CO OP BANK -SERVED

SRI.P.C.CHACKO, SC, IDUKKI DIST

202. WP(C) 21059/2015 (F)

SRI.P.RAVINDRAN (SR.)

(NO MEMO)

SRI.SREEDHAR RAVINDRAN /

GOVERNMENT PLEADER -SERVED ON

203. WP(C) 21064/2015 (G)

SRI.P.N.MOHANAN

(NO MEMO)

SMT.I.VINAYAKUMARI

SRI.C.P.SABARI /

GOVERNMENT PLEADER -SERVED ON

204. WP(C) 21164/2015 (U)

SRI.K.S.HARIHARAPUTHRAN

	SRI.M.D.SASIKUMARAN
	SRI.GEORGE MATHEW
	SRI.SUNIL KUMAR A.G
	SRI.DIPU JAMES /
(NO MEMO)	GOVERNMENT PLEADER -SERVED ON
205. WP(C) 21190/2015 (W)	SRI.GEORGEKUTTY MATHEW /
(NO MEMO)	GOVERNMENT PLEADER -SERVED ON
206. WP(C) 21234/2015 (D)	SRI.P.P.JACOB /
(NO MEMO)	GOVERNMENT PLEADER -SERVED ON

X=====X=====X=====X

NOTE:FOR HEARING(601 SERIES)-SEPARATE LIST.
COURT - 6D (SIXTH FLOOR)

14/07/2015

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FOR ORDERS

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301. OP 14389/2003 (K)	SRI.RENJITH THAMPAN /
& CMP 24188/2003	SRI.WILSON URMESE
WITH	
WP(C) 37764/2003 (U)	SRI.P.N.MOHANAN //
& IA 7965/2006	SRI.B.S.SWATHI KUMAR,SPL.G.P.
CM.App1 4810/2004	SRI.WILSON URMESE
	SRI.RENJITH THAMPAN
	SMT.P.A.ANITHA

PETITIONS

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302. WP(C) 17896/2015 (J)	SRI.V.G.ARUN
	SRI.T.R.HARIKUMAR /
	SRI.T.M.RAMAN KARTHA
	SMT.SYAMA MOHAN
(NO MEMO)	GOVERNMENT PLEADER -SERVED ON
303. WP(C) 17929/2015 (M)	SRI.P.P.JACOB /

(NO MEMO)	SRI.JOHNSON ALLESE
	GOVERNMENT PLEADER -SERVED ON
304. IA 9600/2015,	SRI.V.G.ARUN
IN WP(C) 25034/2014 (D)	SRI.T.R.HARIKUMAR /
	SRI.A.JAYASANKAR
	SRI.C.V.MANUVILSAN
	SRI.MANU GOVIND
	GOVERNMENT PLEADER
305. WP(C) 305/2015 (K)	SRI.M.SASINDRAN
& CM.Appl 3360/2015	SRI.V.VENUGOPAL /
& IA 8132/2015	GOVERNMENT PLEADER
306. WP(C) 17194/2015 (Y)	SRI.T.S.RADHAKRISHNA PILLAI
	SRI.T.P.RAJENDRAN NAIR /

Cont

d....2

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307. WP(C) 16094/2015 (J)	SRI.BABY THOMAS
	SRI.LATHEESH SEBASTIAN /
	GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	
308. WP(C) 12999/2015 (Y)	SRI.JOSEPH SEBASTIAN PURAYIDAM /
	SRI.K.R.SUNIL, SC, CO-OP.EMP.PENSION
BOAR	
	SRI.SUNIL CYRIAC
	GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	
309. WP(C) 10572/2015 (V)	SRI.SAIBY JOSE KIDANGOOR /
	SRI.P.P.THAJUDEEN
	GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	
310. WP(C) 19146/2015 (P)	SRI.M.P.ASHOK KUMAR
	SMT.BINDU SREEDHAR
	SMT.R.S.MANJULA /
	SRI.GEORGE POONTHOTTAM
	GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

311. WP (C) 5389/2015 (W)
& CM.Appl 3149/2015

SRI.V.G.ARUN
SRI.T.R.HARIKUMAR
SRI.JAIBY PAUL /
SRI.S.P.ARAVINDAKSHAN PILLAY
SMT.N.SANTHA
SRI.K.A.BALAN
SRI.PETER JOSE CHRISTO
SRI.S.A.ANAND
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

312. WP (C) 4631/2012 (D)
& IA 2863/2015
& CM.Appl 1856/2013
& IA 2841/2014
& IA 13220/2013

SRI.T.A.SHAJI (SR.)
SRI.M.A.ASIF /
GOVERNMENT PLEADER

313. WP (C) 5909/2015 (K)

SRI.LATHEESH SEBASTIAN /
SRI.T.K.RAJESHKUMAR
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

314. WP (C) 9094/2015 (J)
(FOR HEARING)

SMT.G.VIDYA /
SRI.M.RAJENDRAN NAIR
SMT.M.SANTHY

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

315. WP (C) 19886/2015 (I)

SMT.ASHA ELIZABETH MATHEW /
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

Contd....

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14/07/2015

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316. WP (C) 13391/2015 (Y)

SRI.M.SASINDRAN
SRI.V.VENUGOPAL /
SRI.P.N.MOHANAN
SRI.ESM.KABEER

	GOVERNMENT PLEADER
WITH	
WP (C) 13382/2015 (W)	SRI.M.SASINDRAN
	SRI.V.VENUGOPAL /
	SRI.ESM.KABEER
	GOVERNMENT PLEADER
WITH	
WP (C) 13394/2015 (Y)	SRI.M.SASINDRAN
	SRI.V.VENUGOPAL /
	SRI.ESM.KABEER
	GOVERNMENT PLEADER
WITH	
WP (C) 13365/2015 (U)	SRI.M.SASINDRAN
	SRI.V.VENUGOPAL /
	SRI.ESM.KABEER
	GOVERNMENT PLEADER
317. WP (C) 4949/2015 (P)	SRI.O.D.SIVADAS
& IA 7609/2015	SRI.P.N.MOHANAN /
& IA 3146/2015	SRI.DEVAN RAMACHANDRAN
	SRI.K.M.ANEESH
	SRI.K.SANTHOSH KUMAR (KALIYANAM)
	SRI.ADARSH KUMAR
	SRI.BIJU VARGHESE ABRAHAM
	SRI.P.P.JACOB
	GOVERNMENT PLEADER
	SRI.MURALI PURUSHOTHAMAN
	SRI.DEEPULAL MOHAN
	SMT.S.LEENA
	SRI.K.S.PRENJITH KUMAR
	SRI.AJITH KRISHNAN -SERVED ON (NO
MEMO)	
WITH	
WP (C) 5147/2015 (P)	SRI.B.S.SWATHY KUMAR
	SRI.A.K.RAJESH

SERVICE CO.OP BANK

SRI.VENKATESH GOPI /
GOVERNMENT PLEADER
SRI.AJITH KRISHNAN, SC, KARASSERY

LTD

SRI.P.P.JACOB

SRI.DEVAN RAMACHANDRAN

SRI.K.M.ANEESH

SRI.K.SANTHOSH KUMAR (KALIYANAM)

SRI.ADARSH KUMAR

SRI.BIJU VARGHESE ABRAHAM

SRI.AJITH KRISHNAN

SRI.AJITH KRISHNAN, SC, KARASSERY

SERVICE CO.OP BANK

LTD -SERVED ON(NO MEMO)

Contd....

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14/07/2015

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WITH

WP(C) 5148/2015 (P)

SRI.B.S.SWATHY KUMAR

SRI.A.K.RAJESH

SRI.VENKATESH GOPI /

GOVERNMENT PLEADER

SRI.DEVAN RAMACHANDRAN

SRI.K.M.ANEESH

SRI.K.SANTHOSH KUMAR (KALIYANAM)

SRI.ADARSH KUMAR

SRI.BIJU VARGHESE ABRAHAM

SRI.AJITH KRISHNAN, SC, KARASSERY

SERVICE CO.OP BANK

LTD

SRI.P.P.JACOB

WITH

WP(C) 5219/2015 (B)

SRI.P.C.SASIDHARAN

SRI.ARAVINDA KUMAR BABU T.K.

SRI.P.E.SAJAL /

GOVERNMENT PLEADER

SRI.DEVAN RAMACHANDRAN

SRI.K.M.ANEESH

SRI.ADARSH KUMAR

SRI.BIJU VARGHESE ABRAHAM

WITH

WP(C) 5825/2015 (C)

SRI.T.A.SHAJI (SR.)

SMT.NAMITHA JYOTHISH

SRI.V.VINCENT DIDACOSE /

SRI.DEVAN RAMACHANDRAN

SRI.K.M.ANEESH

SRI.ADARSH KUMAR

SRI.BIJU VARGHESE ABRAHAM

GOVERNMENT PLEADER

SRI.P.P.JACOB

WITH

WP(C) 6417/2015 (B)

SRI.P.V.KUNHIKRISHNAN //

& IA 9517/2015

SRI.P.P.JACOB

GOVERNMENT PLEADER

318. WP(C) 19154/2012 (T)

SRI.JOSEPH SEBASTIAN PURAYIDAM /

& CM.Appl 1311/2013
BOAR

SRI.K.R.SUNIL, SC, CO-OP.EMP.PENSION

& IA 3586/2013

GOVERNMENT PLEADER

& IA 14294/2012

SRI.GEORGEKUTTY MATHEW

& CM.Appl 3616/2013

SRI.K.G.ANIL BABU

& IA 3144/2014

& IA 3587/2013

Contd....

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14/07/2015

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WITH

WP(C) 12855/2015 (F)

SRI.P.V.BABY

NOT ADMITTED
MEMO)

WITH

WP (C) 17701/2014 (K)
& IA 14462/2014

319. WP (C) 12383/2012 (W)
& IA 7753/2015
& IA 7735/2012
& IA 8532/2012

MEMO)

WITH

WP (C) 11344/2012 (P)

MEMO)

WITH

WP (C) 12395/2012 (Y)

MEMO)

SRI.A.N.SANTHOSH /
SRI.GEORGEKUTTY MATHEW
GOVERNMENT PLEADER -SERVED ON (NO

SRI.P.N.MOHANAN //
SRI.GEORGEKUTTY MATHEW
GOVERNMENT PLEADER

SRI.P.V.BABY
SRI.K.RAMAKUMAR (SR.)

SRI.M.SASINDRAN /
SRI.P.P.JACOB

SRI.M.M.MONAYE
SRI.M.PAUL VARGHESE

SRI.DESI MATTHAI
SRI.PRASAD CHANDRAN

SRI.JAIBY PAUL
GOVERNMENT PLEADER -SERVED ON (NO

SRI.P.P.JACOB //
SRI.M.M.MONAYE
SRI.M.PAUL VARGHESE

SMT.P.DARLY JOHN
PUBLIC PROSECUTOR -SERVED ON (NO

GOVERNMENT PLEADE

SRI.K.RAMAKUMAR (SR.)
SRI.M.PAUL VARGHESE
SRI.DESI MATTHAI

SRI.M.M.MONAYE /
SRI.P.P.JACOB

GOVERNMENT PLEADER -SERVED ON (NO

320. WP(C) 18385/2015 (W)

SRI.C.DILIP

SRI.P.N.VIJAYAN NAIR /

SRI.A.N.SANTHOSH

SMT.I.SHEELA DEVI, SC, ERNAKULAM

DIST.CO.OP.BANK L

-SERVED ON (NO MEMO)

321. WP(C) 19727/2015 (M)

SRI.S.V.PREMAKUMARAN NAIR

SRI.R.T.PRADEEP

SMT.M.BINDUDAS

SMT. P.S.ANJU /

SRI.MURALI PURUSHOTHAMAN

SRI.DEEPULAL MOHAN

SMT.S.LEENA

SRI.K.S.PRENJITH KUMAR

SRI.S.RAJEEV

SRI.K.K.DHEERENDRAKRISHNAN

SRI.V.VINAY

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

Contd....

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14/07/2015

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322. WP(C) 16085/2015 (I)

SRI.C.E.UNNIKRISHNAN /

& IA 9755/2015

SRI.G.SREEKUMAR (CHELUR)

& IA 9408/2015

SRI.V.G.ARUN

SRI.T.R.HARIKUMAR

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

323. WP(C) 15198/2015 (Y)

SRI.MATHEW JOHN (K)

SRI.DOMSON J.VATTAKUZHY /

SRI.K.R.SUNIL, SC, CO-OP.EMP.PENSION

BOAR

SRI.GEORGEKUTTY MATHEW

324. WP(C) 12144/2013 (P)

SMT.ASHA ELIZABETH MATHEW /

& CM.App1 3294/2015

SRI.PEEYUS A.KOTTAM

& IA 6544/2013	GOVERNMENT PLEADER
325. WP (C) 29191/2013 (Y)	SRI.MATHEW JAMES /
& IA 8422/2015	SRI.VINCENT JOSEPH
& IA 500/2014 MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
& IA 16946/2013	
326. WP (C) 15897/2011 (J)	SRI.K.RAMANATHAN /
& IA 13643/2011	GOVERNMENT PLEADER
& CM.Appl 3532/2012	
& IA 12090/2012	
& IA 19156/2011	
WITH	
WP (C) 28706/2013 (K)	SRI.K.RAMANATHAN //
	GOVERNMENT PLEADER
327. WP (C) 19395/2015 (Y)	SRI.B.SURESH KUMAR
	SMT.C.B.ANUROOPA /
	SRI.K.SUBASH CHANDRA BOSE
	GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	
328. WP (C) 8185/2015 (W)	SMT.P.K.RADHIKA
	SMT.ALISHA MATHEW /
CO.BANK	SRI.GEORGE POONTHOTTAM, SC, KTM D
	GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	
OP, BANK, KTM -SERVED ON (NO	SRI.SUNIL CYRIAC, SC, DIST.CO-
	MEMO)
329. WP (C) 13832/2015 (D)	SRI.P.N.MOHANAN /
& IA 9920/2015	SRI.K.R.SUNIL, SC, CO-OP.EMP.PENSION
BOAR	
	SRI.P.C.SASIDHARAN
	GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	

Contd....

14/07/2015

330. WP (C) 12932/2014 (N) SRI.B.PRAMOD /
& IA 12555/2014 SRI.JAICE JACOB,SC,KERALA STATE
ELECTRICITY BOARD
& IA 2892/2015 SRI.K.S.ANIL, SC, KSEB
& IA 16515/2014 SRI.P.C.SASIDHARAN
331. WP (C) 17586/2015 (W) SRI.M.G.KARTHIKEYAN
SRI.NIREESH MATHEW /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
332. WP (C) 34225/2014 (C) SRI.O.D.SIVADAS /
GOVERNMENT PLEADER
333. WP (C) 5167/2015 (U) SRI.GEORGE POONTHOTTAM /
SMT.RASHMI. K.V., SC, CO.OP.
SERVICE EXAMINATION BOARD
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

X=====X=====X=====X

COURT - 6D (SIXTH FLOOR)

14/07/2015

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FOR HEARING (ABKARI CASES)

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501. WP (C) 11739/2014 (N) SRI.T.M.ABDUL LATHEEF /
SRI.N.NAGARESH,ASG OF INDIA
GOVERNMENT PLEADER
502. WP (C) 7332/2013 (N) SRI.K.B.PRADEEP /
& IA 3446/2014 SRI.ROY CHACKO,SC,KERALA ABKARI
WORKERS
& IA 4538/2013 GOVERNMENT PLEADER -SERVED ON
(NO MEMO)
& IA 2682/2015 SRI.RENIL ANTO,SC,KTWWF BOARD
(TODDY WO -SERVED ON & IA 3727/2014 MEMO)
503. WP (C) 17134/2013 (N) SRI.N.RAGHURAJ
SMT.K.AMMINIKUTTY /
GOVERNMENT PLEADER -SERVED ON
(NO MEMO)
504. WP (C) 1536/2013 (N) SRI.A.SUDHI VASUDEVAN

<p>& CM.App1 3806/2013</p> <p>505. WP (C) 8125/2013 (M)</p> <p>(NO MEMO)</p> <p>506. WP (C) 1329/2012 (M)</p> <p>MEMO)</p> <p>507. WP (C) 1328/2012 (M)</p> <p>508. WP (C) 33945/2007 (N)</p> <p>509. WP (C) 6748/2013 (P)</p> <p>(NO MEMO)</p>	<p>SMT.K.PUSHPAVATHI</p> <p>SRI.JOSE JONES JOSEPH /</p> <p>GOVERNMENT PLEADER</p> <p>SRI.M.G.KARTHIKEYAN</p> <p>SRI.NIREESH MATHEW /</p> <p>GOVERNMENT PLEADER -SERVED ON</p> <p>SRI.N.RAGHURAJ</p> <p>SMT.K.AMMINIKUTTY</p> <p>SRI.M.RAJEEV /</p> <p>GOVERNMENT PLEADER -SERVED ON (NO</p> <p>SRI.T.A.SHAJI /</p> <p>GOVERNMENT PLEADER</p> <p>SRI.V.G. ARUN</p> <p>SRI.T.R. HARIKUMAR</p> <p>SRI.REJI GEORGE</p> <p>SRI.JOE JOSEPH KOCHIKUNNEL /</p> <p>GOVERNMENT PLEADER</p> <p>SRI.M.G.KARTHIKEYAN</p> <p>SRI.NIREESH MATHEW /</p> <p>GOVERNMENT PLEADER -SERVED ON</p>
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X=====X=====X=====X

COURT - 6D (SIXTH FLOOR)

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FOR HEARING

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<p>601. WP (C) 7870/2005 (J)</p> <p>& CM.App1 7128/2005</p> <p>& IA 4124/2005</p>	<p>SRI.M.SASINDRAN</p> <p>SRI.TOJAN J. VATHIKULAM /</p> <p>SRI.V.G.ARUN</p> <p>SRI.O.V.MANIPRASAD</p> <p>GOVERNMENT PLEADER</p> <p>SRI.P.V.MOHANAN, SC, K.ST.CO.OP.EM</p>
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P.PENSI

<p>602. WP (C) 16904/2005 (K) & IA 13813/2013 (NO MEMO)</p>	<p>SRI.K.K.RAVINDRANATH / SRI.T.R.HARIKUMAR GOVERNMENT PLEADER -SERVED ON</p>
<p>603. WP (C) 10377/2005 (I) & IA 6013/2005 & CM.App1 3863/2007 & IA 3317/2010 & IA 6014/2005</p>	<p>SRI.V.N.RAMESAN NAMBISAN SRI.M.V.AMARESAN / SRI.M.SASINDRAN GOVERNMENT PLEADER</p>
<p>604. WP (C) 20038/2005 (I) & CM.App1 1115/2006 & IA 15663/2005 (NO MEMO)</p>	<p>SRI.GEORGE JACOB (JOSE) SRI.P.R.RAJA / SRI.K.RAMAKUMAR (SR.) SRI.M.SASINDRAN GOVERNMENT PLEADER -SERVED ON</p>
<p>605. WP (C) 22753/2005 (H) & IA 14016/2005 P.PENSI (NO MEMO)</p>	<p>SRI.P.C.SASIDHARAN / SRI.T.R.HARIKUMAR, SC,KSCEPB SRI.P.V.MOHANAN, SC,K.ST.CO.OP.EM GOVERNMENT PLEADER -SERVED ON</p>
<p>606. WP (C) 8310/2005 (L) & CM.App1 5142/2006 COMMN.</p>	<p>SRI.P.SANTHALINGAM (SR.) SRI.S.SHARAN / SRI.B.S.SWATHI KUMAR,SC.CO.OP.E GOVERNMENT PLEADER</p>
<p>607. WP (C) 32974/2005 (A) & IA 19156/2005 (NO MEMO)</p>	<p>SRI.P.MURALEEDHARAN SRI.P.UNNIKRISHNAN SMT.K.ANITHA SRI.A.D.SHAJAN / SRI.T.R.HARIKUMAR SRI.V.G.ARUN SRI.T.R.HARIKUMAR GOVERNMENT PLEADER -SERVED ON</p>

608. WP(C) 6514/2005 (A)
& IA 15960/2006
& CM.Appl 5627/2010
& IA 15059/2006
& CM.Appl 691/2011

SMT.SUMATHY DANDAPANI (SR.) /
SRI.V.G.ARUN
SRI.T.R.HARIKUMAR

609. WP(C) 6500/2005 (W)

SRI.P.RAMAKRISHNAN /
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

WITH

WP(C) 18168/2005 (K)

SRI.T.JAYAKRISHNAN //
SRI.T.R.HARIKUMAR

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

WITH

WP(C) 33918/2005 (K)

SRI.P.RAMAKRISHNAN //
SRI.T.R.HARIKUMAR

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

610. WP(C) 20794/2005 (A)
& IA 3545/2008

SRI.P.V.KUNHIKRISHNAN /
SRI.JACOB ABRAHAM
SMT.ANN SUSAN GEORGE

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

611. WP(C) 26378/2004 (M)
& IA 1211/2008

SRI.V.G.ARUN
SRI.T.R.HARIKUMAR /

X=====X=====X=====X

COURT ROOM. " 7A "

HON'BLE MR. JUSTICE ANIL K.NARENDRAN

FOR JUDGEMENT

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1. WP(C) 12732/2015 (R)

SRI.RENJITH THAMPAN (SR.)
SRI.ARAVINDA KUMAR BABU T.K. /
SRI.ELVIN PETER P.J.

GENERAL

WITH

WP (C) 13521/2015 (R)
& IA 6963/2015
7653/2015
(NO MEMO)
8410/2015
MEMO)

8772/2015

WITH

WP (C) 13445/2015 (R)
& IA 9697/2015

MEMO)

WITH

WP (C) 14780/2015 (R)
& IA 7438/2015

GENERAL

MEMO)

WITH

WP (C) 14957/2015 (R)
& IA 7695/2015

GENERAL

GOVERNMENT PLEADER

SRI.K.A.JALEEL, ADDL. ADVOCATE

SRI.K.C.SANTHOSHKUMAR

SRI.C.KRISHNAN (KANNUR) /

SRI.ELVIN PETER P.J. -SERVED ON

GOVERNMENT PLEADER -SERVED ON (NO

SRI.T.KRISHNAN UNNI (SR.)

SRI.VINOD RAVINDRANATH /

SRI.ELVIN PETER P.J.

GOVERNMENT PLEADER -SERVED ON (NO

DR.K.P.SATHEESAN (SR.)

SRI.P.MOHANDAS (ERNAKULAM)

SRI.ANOOP.V.NAIR

SRI.S.VIBHEESHANAN /

SRI.K.A.JALEEL, ADDL. ADVOCATE

SRI.ELVIN PETER P.J.

GOVERNMENT PLEADER -SERVED ON (NO

SRI.M.SASINDRAN

SRI.V.VENUGOPAL

SRI.A.ARUNKUMAR /

SRI.K.A.JALEEL, ADDL. ADVOCATE

SRI.ELVIN PETER P.J.

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

ADMISSION

=====

2. WP (C) 16308/2015 (K)

SRI.V.A.MUHAMMED

SRI.V.RAJASEKHARAN NAIR /

SRI.K.A.JALEEL, ADDL. ADVOCATE

GENERAL

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

Contd.

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3. WP (C) 20451/2015 (R)

SRI.P.CHANDRASEKHAR

SRI.S.PRASANTH

SRI.SOORAJ T.ELENJICKAL

SRI.P.A.MOHAMMED SHAH

SMT.UMA

SRI.K.NANDAKUMAR

SMT.P.M.MAZNA MANSOOR

SMT.V.A.HARITHA

SRI.P.VIVEK. /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

4. WP (C) 18980/2015 (Y)

SRI.RAVI KRISHNAN

SRI.RAHUL SHENOY

SRI.K.KRISHNAN /

SRI.M.GOPIKRISHNAN NAMBIAR -SERVED ON

(NO MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

5. WP (C) 20553/2015 (T)

SRI.ASHIK K.MOHAMMED ALI

SMT.SAJNA T.UMMER

SMT.V.RAIMA RAMESH /

SRI.M.GOPIKRISHNAN NAMBIAR -SERVED ON

(NO MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

6. WP (C) 7834/2015 (D)

& IA 5451/2015
ADVANCED PRINTING

SRI.E.S.ASHRAF /

SMT.K.K.RAZIYA , SC, CENTERC FOR

& TRA

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

7. WP (C) 15880/2015 (H)

& IA 8314/2015

SRI.P.V.MOHANAN /

SRI.M.GOPIKRISHNAN NAMBIAR

SRI.P.GOPINATH

SRI.P.BENNY THOMAS

SRI.K.JOHN MATHAI

SRI.JOSON MANAVALAN

SRI.KURYAN THOMAS

SRI.N.NAGARESH, ASSISTANT SOLICITOR

GENERAL -SERVED ON

(NO MEMO)

8. WP (C) 19716/2015 (L)

SRI.ANIL KUMAR M.SIVARAMAN /

SRI.M.GOPIKRISHNAN NAMBIAR

SRI.P.GOPINATH

SRI.P.BENNY THOMAS

SRI.K.JOHN MATHAI

SRI.JOSON MANAVALAN

SRI.KURYAN THOMAS

9. WP (C) 18666/2015 (G)

& IA 9494/2015

& IA 9493/2015

& IA 9769/2015

SRI.ELVIN PETER P.J.

SRI.T.G.SUNIL (PRANAVAM)

SRI.K.R.GANESH /

SRI.GEORGE ZACHARIAH, SC, KSCSTE

SRI.GEORGE ZACHARIA, SC, CWRDM

SRI.GEORGE ZACHARIAH ERUTHICKEL

-SERVED ON (NO MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

Contd....3

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PETITIONS

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10. WP (C) 11826/2015 (C)

SRI.K.S.MADHUSOODANAN
SRI.THOMAS CHAZHUKKARAN
SRI.M.M.VINOD KUMAR
SMT.K.M.RAMYA
SRI.P.K.RAKESH KUMAR
SRI.K.S.MIZVER /
SRI.M.GOPIKRISHNAN NAMBIAR
SRI.P.GOPINATH
SRI.P.BENNY THOMAS
SRI.K.JOHN MATHAI
SRI.JOSON MANAVALAN
SRI.KURYAN THOMAS

11. WP (C) 15068/2015 (G)

SRI.ASOK M.CHERIAN
SRI.T.R.RENJITH
SRI.R.ROHITH
SRI.K.JANARDHANA SHENOY
SRI.V.K.PRASAD /
SRI.M.GOPIKRISHNAN NAMBIAR
SRI.P.GOPINATH
SRI.P.BENNY THOMAS
SRI.K.JOHN MATHAI
SRI.JOSON MANAVALAN
SRI.KURYAN THOMAS

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

12. WP (C) 8156/2015 (T)

SRI.ELVIN PETER P.J.
SRI.K.R.GANESH /
SRI.P.RAMAKRISHNAN

13. WP (C) 14374/2015 (R)

SRI.S.JAYAKRISHNAN /
SRI.ELVIN PETER P.J.

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

14. WP (C) 14281/2015 (R)

SRI.S.SREEKUMAR (SR.)

& CM.Appl 3111/2015 & IA 9874/2015	SRI.PIRAPPANCODE V.S.SUDHIR SRI.JELSON J.EDAMPADAM / DR.K.P.SATHEESAN (SR.) SRI.P.MOHANDAS (ERNAKULAM) SRI.ANOOP.V.NAIR SRI.S.VIBHEESHANAN SRI.K.A.JALEEL, ADDL. ADVOCATE	
GENERAL	SRI.ELVIN PETER P.J.	
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO	
	Contd....4	
Court -7A	Page 4	14/07/2015
15. WP(C) 16254/2015 (F) & IA 9515/2015	SRI.R.SANJITH SMT.C.S.SINDHU KRISHNAH / GOVERNMENT PLEADER SRI.M.GOPIKRISHNAN NAMBIAR -SERVED ON	
(NO MEMO)		
WITH		
WP(C) 16305/2015 (K)	SRI.P.SREEKUMAR SRI.SOORAJ T.ELENJICKAL SMT.P.M.MAZNA MANSOOR / SRI.M.GOPIKRISHNAN NAMBIAR GOVERNMENT PLEADER -SERVED ON (NO	
MEMO)		
WITH		
WP(C) 16330/2015 (M) & IA 9073/2015	SRI.T.A.SHAJI (SR.) SMT.NAMITHA JYOTHISH SRI.V.VINCENT DIDACOSE / SRI.M.GOPIKRISHNAN NAMBIAR GOVERNMENT PLEADER -SERVED ON (NO	
MEMO)		
WITH		
WP(C) 16336/2015 (N)	SRI.N.RAGHURAJ	

& IA 8863/2015

SMT.K.AMMINIKUTTY /
GOVERNMENT PLEADER
SRI.M.GOPIKRISHNAN NAMBIAR

WITH

WP (C) 16337/2015 (N)

SRI.N.RAGHURAJ

& IA 8864/2015

SMT.K.AMMINIKUTTY /
GOVERNMENT PLEADER
SRI.M.GOPIKRISHNAN NAMBIAR

WITH

WP (C) 16338/2015 (N)

SRI.N.RAGHURAJ

& IA 8865/2015

SMT.K.AMMINIKUTTY /
GOVERNMENT PLEADER
SRI.M.GOPIKRISHNAN NAMBIAR

WITH

WP (C) 16339/2015 (N)

SRI.N.RAGHURAJ

& IA 8866/2015

SMT.K.AMMINIKUTTY /
GOVERNMENT PLEADER
SRI.M.GOPIKRISHNAN NAMBIAR

WITH

WP (C) 16769/2015 (U)

SRI.M.R.SASITH //

& IA 9654/2015

GOVERNMENT PLEADER
SRI.M.GOPIKRISHNAN NAMBIAR

Contd....5

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14/07/2015

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WITH

WP (C) 19300/2015 (J)

SRI.T.A.SHAJI (SR.)

& IA 9081/2015

SMT.NAMITHA JYOTHISH

SRI.MANUEL VIVERA
SRI.V.VINCENT DIDACOSE
SRI.DARSAN SOMANATH
SMT.K.P.SHEEBA /
GOVERNMENT PLEADER
SRI.M.GOPIKRISHNAN NAMBIAR

WITH

WP(C) 20383/2015 (W)

SRI.N.RAGHURAJ
SMT.K.AMMINIKUTTY /
SRI.M.GOPIKRISHNAN NAMBIAR
GOVERNMENT PLEADER -SERVED ON(NO

MEMO)

X=====X=====X=====X

NOTE : FOR ORDERS AND FOR HEARING(101-SERIES)SEPARTE
LIST.

COURT - 7A (SEVENTH FLOOR)
14/07/2015

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FOR ORDERS

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101. OP 16416/1998 (D)	SRI.N.SUKUMARAN
& CMP 4934/1999	SRI.PHILIP M.VARUGHESE
& CMP 12614/2001	SRI.S.SYAM
& IA 3581/2007	SRI.T.G.LELLULAL /
& CMP 51734/2002	GOVERNMENT PLEADER
& IA 13122/2003	
& CMP 8942/2000	
& IA 2912/2005	
& CMP 29216/1998	
& IA 5739/2012	
102. OP 30684/1999 (C)	SRI.S.V.BALAKRISHNA IYER (SR.)
	SRI.P.B.KRISHNAN /
	SRI.M.KRISHNAKUMAR
	SMT.PRABHA R.MENON

103. OP 36634/2001 (J)	GOVERNMENT PLEADER
& IA 5288/2014	SRI.V.A.MUHAMMED
& CM.Appl 5731/2014	SRI.K.E.HAMZA /
& IA 243/2014	GOVERNMENT PLEADER
& IA 15036/2013	
104. OP 9310/2003 (G)	SRI.C.UNNIKRISHNAN (KOLLAM)
& CMP 16170/2003	SRI.S.HARIKRISHNAN
& IA 9025/2003	SRI.K.D.BABU, SC,KTWWFB (TODDY
WORKERS WE	
& CM.Appl 2006/2012	SRI.KOSHY GEORGE, SC,KTWWFB,
(TODDY WORKE	
& IA 1413/2009	SRI.RENIL ANTO, SC,KTWWF BOARD
(TODDY WO /	
& CM.Appl 1619/2004	GOVERNMENT PLEADER
-SERVED ON (NO MEMO)	SRI.K.K.BABU, SC,KTWWF BOARD
FOR HEARING	
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105. WP(C) 17435/2005 (A)	SRI.SUNNY VARGHESE
& CM.Appl 929/2013	SRI.P.A.AUGUSTIAN /
	SRI.ABRAHAM JOSEPH MARKOS
	SRI.N.NAGARESH, ASSISTANT SG
	SRI.JOHN VARGHESE, SC,CEN.BOARD
OF EXCIS	
	SRI.V.ABRAHAM MARKOS
	SRI.BINU MATHEW
	SRI.TOM THOMAS (KAKKUZHIYIL)
	SRI.ISAAC THOMAS
	SC, PORT TRUST -SERVED ON (NO
MEMO)	
d....2	Cont
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	14/07/2015
106. WP(C) 35387/2004 (K)	.
& IA 9474/2005	SRI.E.K.NANDAKUMAR
	SMT.PRIYA MAHESH

SMT.PRIYA MANJOORAN
SRI.P.BENNY THOMAS /
SRI.P.RAMAKRISHNAN

WITH

WP(C) 35378/2004 (J)
& IA 9738/2005

SRI.E.K.NANDAKUMAR
SMT.PRIYA MAHESH
SMT.PRIYA MANJOORAN
SRI.P.BENNY THOMAS /
SRI.SHOBY K.FRANCIS

WITH

WP(C) 35429/2004 (P)

SRI.E.K.NANDAKUMAR
SMT.PRIYA MAHESH
SMT.PRIYA MANJOORAN
SRI.P.BENNY THOMAS /
SRI.P.RAMAKRISHNAN
GOVERNMENT PLEADER

107. WP(C) 35896/2004 (W)
& CM.Appl 6876/2005
& CM.Appl 5598/2005

SRI.K.RAMAKUMAR (SR.) /
GOVERNMENT PLEADER

108. WP(C) 22826/2005 (P)
& CM.Appl 2232/2006

SRI.V.PHILIP MATHEW /
SRI.A.JAYASANKAR, SC KSHB, TVM
SRI.GEORGE BOBAN, SC, K.S.H.B.
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

109. WP(C) 4962/2011 (U)
& CM.Appl 115/2012
& CM.Appl 4033/2011
& IA 11905/2011
& IA 15575/2012
& CM.Appl 3223/2015
& IA 7510/2013

SRI.MANOJ RAMASWAMY
SRI.K.T.THOMAS (KANNAMPALLIL)
SMT.K.G.SAROJINI /
SRI.P.C.SASIDHARAN, SC, KPSC
SRI.E.K.NANDAKUMAR
SRI.A.K.JAYASANKAR NAMBIAR
SRI.K.JOHN MATHAI

& CM.Appl 6083/2011
& IA 15113/2011

SRI.P.BENNY THOMAS
SRI.P.GOPINATH
SRI.KALEESWARAM RAJ
SRI.A.JAYASANKAR
SRI.MANU GOVIND
SMT.SREEDEVI KYLASANATH
SMT.SHALEENA RAJAN
SRI.V.RAJENDRAN (PERUMBAVOOR)
SRI.GEORGE VARGHESE KIZHAKKAMBALAM
SMT.R.RANJINI
SRI.S.RENJITH
SRI.K.SASIKUMAR
SRI.K.SASIKUMAR
GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

Contd....

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110. WP(C) 18836/2004 (P)
& IA 12205/2010
& CM.Appl 2939/2005
& IA 4611/2009
& IA 8915/2010
& CM.Appl 2075/2011
& IA 1216/2010
& IA 7156/2010

SRI.GEORGE THOMAS (MEVADA) (SR.)
SRI.SUNNY MATHEW /
GOVERNMENT PLEADER
GOVERNMENT PLEADER

111. WP(C) 23732/2004 (A)
& IA 17583/2005

SRI.S.NIRMAL KUMAR
SRI.P.H.SURESHKUMAR /
GOVERNMENT PLEADER

112. WP(C) 1603/2005 (N)

SRI.SUNNY MATHEW /
GOVERNMENT PLEADER

113. WP(C) 4635/2005 (B)

SRI.C.P.SUDHAKARA PRASAD (SR.)
SRI.ELVIN PETER P.J.
SRI.S.RAMESH

SRI.P.N.SANTHOSH

SRI.NAVEEN.T

SRI.T.G.SUNIL

SRI.C.X.ANTONY BENEDICT /

SRI.ANTONY DOMINIC

SRI.E.K.NANDAKUMAR

SMT.PRIYA MAHESH

SMT.PRIYA MANJOORAN

SRI.ANTONY DOMINIC, SC FACT -SERVED

ON (NO MEMO)

114. WP(C) 9457/2005 (A)

SRI.M.K.DILEEPAN

SRI.DEEPAK T.NEDUNGADAN /

SRI.D.SOMASUNDARAM, ADDL.CGSC

SRI.GEORGE CHERIAN (THIRUVALLA)

SRI.RAJAN P.KALIYATH

SMT.MOLY.E.V., CGC

SRI.JOHN VARGHESE, ASSISTANT SG

-SERVED ON (NO MEMO)

115. WP(C) 9956/2005 (I)

SRI.R.RAJASEKHARAN PILLAI

& CM.Appl 8667/2005

SMT.SABINA JAYAN /

SRI.A.SUDHI VASUDEVAN, ADDL.CGSC

SRI.N.NAGARESH, ASSISTANT SOLICITOR

GENERAL

116. WP(C) 14474/2005 (W)
/

SRI.KURIAN GEORGE KANNANTHANAM (SR.)

& IA 14408/2011

GOVERNMENT PLEADER

& CM.Appl 4053/2011

& IA 4023/2012

& IA 11759/2010

& IA 17261/2011

& IA 1077/2010

& CM.Appl 7412/2005

& IA 8671/2015

Contd....

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117. WP (C) 17025/2005 (B) SRI.E.K.NANDAKUMAR
SRI.K.JOHN MATHAI
SMT.PRIYA MAHESH /
SRI.H.B.SHENOY
SRI.B.ASHOK SHENOY
SMT.LAKSHMI B.SHENOY
SRI.SOBHAN GEORGE
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

118. WP (C) 18902/2005 (A) SRI.GEORGEKUTTY MATHEW /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

119. WP (C) 25074/2005 (I) SRI.M.R.GOPALAKRISHNAN NAIR
& IA 7226/2015 SRI.K.N.GOVINDANKUTTY MENON
SRI.K.KRISHNANKUTTY NAYAR
SRI.B.SOMADASAN /
SRI.P.V.SURENDRANATH
SMT.I. SHEELA DEVI, CGC -SERVED ON
(NO MEMO)

GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

120. WP (C) 33816/2005 (A) SRI.M.AJAY
& CM.App1 1155/2008 SRI.K.K.GOPINATHAN NAIR
SMT.C.V.RAJALAKSHMI
SRI.M.R.JAYAPRASAD
SRI.K.K.RAJEEV
SRI.T.K.KAMALJITH /
GOVERNMENT PLEADER

121. WP (C) 36262/2005 (P) SRI.P.VIJAYA BHANU
& IA 12099/2006 SRI.P.SANTHOSH (PODUVAL) /
& IA 8769/2015 SRI.K.S.ANIL, SC, KSEB
GOVERNMENT PLEADER
SRI.P.SANTHALINGAM, SC, KSEB
SRI.C.K.KARUNAKARAN, SC FOR KSEB
SRI.S.SHARAN, SC, K.S.E.BOARD

-SERVED ON (NO MEMO)

122. WP(C) 1686/2006 (A)

SRI.RAJU JOSEPH (SR.)

SRI.K.T.PAULOSE, SC, KSEB

SRI.JOSE J.MATHEIKEL, SC, KSEB

SRI.P.SANKARANKUTTY NAIR

SRI.T.V.AJAYAKUMAR

SRI.K.SANDESH RAJA

SRI.KRB.KAIMAL (SR.) /

SRI.P.P.THAJUDEEN, SC, K.S.E.B

SRI.K.S.ANIL, SC, KSEB

SRI. ASOK M.CHERIYAN, SC, KSEB

SRI.PULIKOOL ABUBACKER, SC, KSEB

SRI.JOSE J.MATHEIKEL, SC, KSEB

-SERVED ON (NO MEMO)

Contd....

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14/07/2015

123. WP(C) 22692/2007 (B)
& CM.Appl 4958/2013

SRI.B.GOPAKUMAR

SMT.CHINCY GOPAKUMAR

SRI.ASWIN GOPAKUMAR /

SRI.P.P.THAJUDEEN, SC, K.S.E.B

SMT.P.K.RADHIKA-KSEB

124. WP(C) 9159/2009 (L)
& CM.Appl 149/2015

SRI.H.B.SHENOY

SRI.B.ASHOK SHENOY

SMT.LAKSHMI B.SHENOY

SRI.ABU MATHEW

SRI.SOBHAN GEORGE /

SRI.KOSHY GEORGE, SC, KHLWWB

SRI.P.V.JYOTHI PRASAD, SC, KHWWB

SRI.C.S. AJITH PRAKASH, SC, KHWWB

SRI.RENIL ANTO

KANDAMKULATHY, SC, KHLWWB -SERVED ON (NO

MEMO)

WITH

WP(C) 4349/2013 (P)

SRI.V.K.SATHYANATHAN

& IA 330/2015

SRI.P.A.AUGUSTIAN

SRI.M.A.BABY

SMT.LINDA.M.J. /

GOVERNMENT PLEADER

SRI.C.S. AJITH PRAKASH, SC, KHWWB

WITH

WP(C) 2555/2013 (T)

SRI.B.ASHOK SHENOY

& IA 335/2015

SMT.C.G.PREETHA

CM.App1 147/2015

SRI.K.V.GEORGE

1315/2015

SRI.P.N.RAJAGOPALAN NAIR /

3006/2015

SRI.C.S. AJITH PRAKASH, SC, KHWWB

GOVERNMENT PLEADER

125. OP 10077/2002 (Y)

SRI.K.RAMAKUMAR (SR.) /

& CMP 17897/2002

SRI.T.R.RAVI

& CM.App1 2228/2003

SRI.K.M.SATHYANATHA MENON

& CMP 18087/2002

126. WP(C) 24775/2003 (Y)

SRI.VARGHESE C.KURIAKOSE

& IA 6872/2014

SRI.PRAVEEN K. JOY /

& IA 5209/2015

SRI.A.SUDHI VASUDEVAN, SC, KSEB

& IA 11889/2012
ON (NO MEMO)

SRI.P.SANTHALINGAM, SC, KSEB -SERVED

127. WP(C) 33528/2003 (N)

SRI.M.K.DAMODARAN (SR.)

& IA 12531/2013

SRI.P.K.VIJAYAMOHANAN /

& IA 18145/2011

SRI.T.R.RAVI

& IA 7339/2013
-SERVED ON (NO

SRI.T.R.RAVI, SC, S.MALABAR G. BANK

& IA 11920/2013

MEMO)

& IA 14749/2013

& IA 6696/2013

& IA 9647/2013

Contd....

128. WP(C) 7062/2004 (N)	SRI.M.NARENDRA KUMAR /
& CM.Appl 5348/2005	SRI.C.R.SYAMKUMAR SC KBOCWFB
& IA 3538/2004	SRI.JOSEPH MARKOSE (SR.)
	SRI.MITHUN MARKOS
	GOVERNMENT PLEADER
129. WP(C) 23444/2004 (N)	SRI.P.DEEPAK /
& CM.Appl 4362/2013	SRI.D.KRISHNA PRASAD
& IA 15567/2004	SRI.D.NARENDRANATH
	SRI.M.HARISHARMA
	GOVERNMENT PLEADER
WITH	
WP(C) 3221/2005 (H)	SRI.D.KRISHNA PRASAD
15519/2008	
	SRI.D.NARENDRANATH
	SRI.M.HARISHARMA
	SRI.T.P.ELDHOSE /
	GOVERNMENT PLEADER
	SRI.P.DEEPAK
130. WP(C) 35201/2004 (N)	SRI.SAJAN VARGHEESE K.
& IA 9428/2015	SRI.LIJU. M.P /
	GOVERNMENT PLEADER
131. WP(C) 187/2005 (V)	SRI.N.SUKUMARAN
& IA 7748/2015	SRI.S.SHYAM
& IA 761/2008	SRI.N.K.KARNIS
& IA 7882/2012	SRI.LATHEESH SEBASTIAN
	SRI.BOBBYMATHEW KOOTHATTUKULAM
	SRI.G.BENO /
	SRI.K.ANAND (A.201)
	SMT.LATHA KRISHNAN
	SRI.M.K.SUCHEENDRAN, ADDL.CGSC
	SRI.N.NAGARESH, ASSISTANT SOLICITOR
GENERAL	
	SRI.DINESH R.SHENOY, CGC

WITH

WP(C) 17929/2012 (M)
& IA 9591/2013

M/S.VARGHESE & JACOB

SRI.VIVEK VARGHESE P.J.

SRI.VARUGHESE M EASO

SRI.XAVIER CHERIAN

SRI.VENKATESH GOPI /

SRI.K.ANAND (SR.)

SMT.LATHA KRISHNAN

SRI.V.A.MOHAMMED, SC, IHRD -SERVED

ON (NO MEMO)

WITH

WP(C) 8664/2014 (G)

SRI.ASOK M.CHERIAN

SRI.R.ROHITH

SRI.K.JANARDHANA SHENOY

SRI.V.N.RAJAPPAN /

SHRI M.S.VINEETH, CGC

SRI.K.ANAND (SR.)

SMT.LATHA KRISHNAN

SRI.N.NAGARESH, ASG OF INDIA -SERVED

ON (NO

MEMO)

Contd....7

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132. WP(C) 5670/2005 (Y)

SRI.P.RAMAKRISHNAN /

& IA 12995/2009
MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

& IA 3128/2013

& IA 9513/2014

& IA 15004/2013

& IA 2968/2014

& IA 3579/2015

PART/HD.

WITH

WP(C) 2165/2005 (G)

SRI.GEORGE POONTHOTTAM //

& CM.App1 2718/2006

SRI.T.R.HARIKUMAR

SRI.P.RAMAKRISHNAN

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

133. WP(C) 7363/2005 (B)

& CM.App1 570/2006

& IA 16867/2005

SRI.ASOK M.CHERIAN /

SRI.P.K.VIJAYAMOHANAN

GOVERNMENT PLEADER

DR.K.P.KYLASANATHA PILLAY

SRI.V.SADASIVAN

SRI.A.X.VARGHESE

SRI.GEORGE ABRAHAM

134. WP(C) 15963/2005 (A)

& CM.App1 548/2006

& CM.App1 383/2015

SRI.S.SUDHEESHKAR

SRI.S.SUJIN /

SRI.ANTONY DOMINIC

SRI.A.M.SHAFFIQUE (SR.)

SRI.E.K.NANDAKUMAR

SMT.PRIYA MAHESH

GOVERNMENT PLEADER

135. WP(C) 20989/2005 (W)

& CM.App1 5492/2012

& CM.App1 4984/2007

SRI.S.SANAL KUMAR

SMT.BHAVANA VELAYUDHAN /

SRI.BABU KARUKAPADATH

GOVERNMENT PLEADER

SRI.N.NAGARESH, ASSISTANT SG -SERVED

ON (NO MEMO)

136. WP(C) 26017/2005 (V)

& CM.App1 2284/2006

SRI.GEORGE POONTHOTTAM /

SRI.K.S.ANIL, SC, KSEB

SRI. ASOK M.CHERIYAN, SC, KSEB

SRI.PULIKOOL ABUBACKER, SC, KSEB

SRI.JOSE J.MATHEIKEL, SC, KSEB

-SERVED ON (NO MEMO)

137. WP(C) 31686/2005 (V)

& IA 8877/2006

SRI.S.MOHAMMED AL RAFI /

SRI.VARGHESE P. THOMAS, CGSC

GOVERNMENT PLEADER

SRI.N.NAGARESH, ASSISTANT SOLICITOR

GENERAL

Contd....

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138. WP(C) 17401/2006 (V)

SRI.P.SREEKUMAR

& IA 15606/2007

SRI.K.S.MANU (PUNUKKONNOOR) /

& IA 15605/2007

SRI.C.K.KARUNAKARAN, SC FOR KSEB

SRI.P.SANTHALINGAM (SR.)

SRI.S.SHARAN, SC, K.S.E.BOARD

SRI.RAJU JOSEPH (SR.)

SRI.K.T.PAULOSE, SC, KSEB

SRI.JOSE J.MATHEIKEL, SC, KSEB

-SERVED ON (NO MEMO)

139. WP(C) 21570/2006 (P)

SRI.JACOB SEBASTIAN /

& IA 8234/2015

SRI.K.P.DANDAPANI (SR.)

& IA 3956/2015
CORP

SRI.C.S.AJITH PRAKASH, SC, BEVERAGES

SRI.N.N.SUGUNAPALAN (SR.)

SMT.T.N.GIRIJA, SC, EPF ORGANISATION

SRI.K.P.DANDAPANI SC FOR R1 -SERVED

ON (NO MEMO)

140. WP(C) 21774/2006 (P)

SRI.SHOBY K.FRANCIS /

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

141. WP(C) 20449/2007 (H)

GOVERNMENT PLEADER /

& CM.App1 1441/2015

SRI.T.C.SURESH MENON

SRI.JIBU P THOMAS

SRI.P.S.APPU

SRI.N.JAMES KOSHY

WITH

WP(C) 7202/2007 (G)

& IA 10456/2010

2607/2015

SRI.T.C.SURESH MENON

SRI.JIBU P THOMAS

SRI.SUNIL J.CHAKKALACKAL /

		GOVERNMENT PLEADER
142. WP(C) 32104/2008 (V)		SRI.K.A.SALIL NARAYANAN /
& CM.App1 2326/2011		GOVERNMENT PLEADER
& IA 657/2015		
143. WP(C) 12338/2004 (R)		SRI.A.M.SHAFIQU
		SRI.E.K.NANDAKUMAR
		SMT.PRIYA MAHESH
		SMT.PRIYA MANJOORAN /
		SRI.S.KRISHNAMOORTHY, ADDL.CGSC
EX		SRI.P.GOPINATH MENON, SC, CEN. BOARD OF
		SRI.THOMAS MATHEW NELLIMOOTTIL, (SR),
SC, C		
144. WP(C) 8862/2005 (E)		DR.K.P.SATHEESAN
& CM.App1 4228/2008		SRI.K.K.GOPINATHAN NAIR
		SRI.M.R.JAYAPRASAD
		SRI.K.K.RAJEEV
		SRI.T.K.KAMALJITH /
		GOVERNMENT PLEADER
		Contd....
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Court -7A	Page 9	14/07/2015
145. WP(C) 35447/2005 (T)		SRI.K.RAMAKUMAR (SR.)
& CM.App1 7072/2006		SRI.S.M.PRASANTH
& IA 1940/2006		SMT.ASHA BABU
& IA 13172/2007		SMT.AMMU CHARLES /
& IA 919/2006		SRI.VARGHESE C.KURIAKOSE
& IA 10424/2012		SRI.PRAVEEN K. JOY
		SRI.T.ANUP JOACHIM
		GOVERNMENT PLEADER
		SMT.SMITHA GEORGE
146. WP(C) 20276/2006 (L)		SRI.S.V.BALAKRISHNA IYER (SR.)
& IA 10573/2013		SRI.K.JAYAKUMAR
& IA 13778/2012		SRI.P.B.KRISHNAN /

& IA 1258/2008	SRI.T.K.RADHAKRISHNAN
& IA 9138/2011	SMT.K.L.SREEDEVI
& IA 10924/2012	SRI.BOBBYMATHEW KOOTHATTUKULAM
& IA 884/2012	GOVERNMENT PLEADER
& CM.Appl 1517/2007	SRI.T.B.THANKAPPAN
& IA 9137/2011	SRI.T.T.HARIKUMAR
	SRI.SIBY MATHEW
	SRI.PHILIP J.VETTICKATTU
	SRI.B.PREMNATH (E)
	SRI.R.RAJESH
	SRI.M.JITHESH MENON
	SRI.P.B.ASOKAN
	SRI.GEORGE C.VARGHESE
	SRI.P.B.AJOY
	SRI.S.SREEKUMAR (ADUKKATH)
	SRI.P.J.UNNIKRISHNAN
147. WP(C) 27266/2006 (U)	SRI.JOSE K.KOCHUPAPPU
& IA 8073/2015	SRI.T.M.CHANDRAN
& CM.Appl 361/2009	SRI.S.SUJITH
& IA 6587/2015	SRI.V.A.SASIDHARAN /
& IA 8893/2015	GOVERNMENT PLEADER
148. WP(C) 32649/2006 (J)	SRI.M.C.GOPI /
& CM.Appl 5398/2013	GOVERNMENT PLEADER
& CM.Appl 2817/2013	

X=====X=====X=====X

COURT ROOM. " 7B "

HON'BLE MR.JUSTICE K.HARILAL

TO BE SPOKEN TO

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1. Crl.Rev.Pet 1080/2004	SRI.P.ALI /
(AT 1.45 P.M)	SRI.B.JAYASANKAR
	SRI.S.K.HARISH / PUBLIC PROSECUTOR

ADMISSION PART I

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2. CrI.Rev.Pet 696/2015	SRI.N.SUKUMARAN (SR.)
& CrI.M.Appl 3094/2015	SRI.LATHEESH SEBASTIAN /
& CrI.M.Appl 3200/2015	SRI.SUMAN CHAKRAVARTHY
& CrI.M.Appl 3756/2015	SMT.K.R.RIJA
& CrI.M.Appl 3095/2015	SMT.I.S.LAILA
& CrI.M.Appl 3590/2015	SRI.K.JAYAKUMAR (SR.)
& CrI.M.Appl 3877/2015 MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
(F I C)	
3. CrI.Rev.Pet 782/2015	SRI.E.C.POULOSE
& CrI.M.Appl 3493/2015	SMT.BOBBI RAPHEAL.C /
& CrI.M.Appl 3494/2015 MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
4. CrI.Rev.Pet 794/2015	SRI.P.VENUGOPAL (1086/92)
& CrI.M.Appl 3291/2015	SMT.T.J.MARIA GORETTI /
& CrI.M.Appl 3532/2015 MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
5. CrI.Rev.Pet 711/2015	SRI.MANSOOR.B.H. /
& CrI.M.Appl 3168/2015	SRI.P.P.BIJU
MEMO)	PUBLIC PROSECUTOR -SERVED ON (NO
6. RPFC 236/2015	SRI.P.SAMSUDIN
& CrI.M.Appl 3784/2015	SRI.K.C.ANTONY MATHEW
	SRI.JITHIN LUKOSE /
7. RPFC 385/2014	SRI.C.A.ANOOP /
& CrI.M.Appl 6529/2014	
WITH	
RPFC 401/2014	SRI.C.A.ANOOP //
& CrI.M.Appl 4712/2014	
	SRI.G.SANTHOSH KUMAR (P) .

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8. CrI.Rev.Pet 346/2015

SRI.P.G.JAYASHANKAR

Contd.

& Cr1.M.Appl 1428/2015

SMT.V.VIJITHA /

SRI.K.R.SUNIL

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

X=====X=====X=====X

NOTE : 1. ADMISSION PART II, PETITIONS AND FOR DISPOSAL- SEPERATE
LISTS.

2. NO ADJOURNMENT WILL BE GIVEN TO THE CASES IN THE
DISPOSAL LIST.

COURT - 7B (SEVENTH FLOOR)
14/07/2015

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ADMISSION PART II

=====

201. Cr1.Rev.Pet 870/2015

SRI.NIREESH MATHEW /

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

202. Cr1.Rev.Pet 871/2015

SRI.NIREESH MATHEW /

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

203. Cr1.Rev.Pet 872/2015

SRI.C.VATHSALAN

& Cr1.M.Appl 3896/2015

SRI.K.RAKESH ROSHAN

SMT.THUSHARA.V /

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

204. Cr1.Rev.Pet 868/2015

SRI.I.V.PRAMOD /

& Cr1.M.Appl 3888/2015

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

& Cr1.M.Appl 3849/2015

& Cr1.M.Appl 3889/2015

205. Cr1.Rev.Pet 867/2015

SRI.I.V.PRAMOD /

& Cr1.M.Appl 3886/2015

PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

& Cr1.M.Appl 3850/2015

& Cr1.M.Appl 3887/2015

X=====X=====X=====X

COURT - 7B (SEVENTH FLOOR)
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PETITIONS

=====

401. CrI.M.AppI 3799/2015 SRI.K.JAGADEESH
IN UNNUMB.CrI.Rev.Pet../2015 SMT.V.RENJU /
ST 3209/2009 of PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
J.M.F.C., VARKALA
402. CrI.M.AppI 3825/2015 SRI.K.PRAVEEN KUMAR /
IN UNNUMB.CrI.Rev.Pet../2015 PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
ST 48/2013 of
J.M.F.C - II, CHENGANACHERRY
403. CrI.M.AppI 3830/2015 SRI.SUNIL NAIR PALAKKAT
IN UNNUMB.CrI.Rev.Pet../2015 SRI.K.N.ABHILASH /
ST 1514/2009 of PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
J.M.F.C.-II, KANNUR
404. CrI.M.AppI 3803/2015 SRI.THYPARAMBIL THOMAS THOMAS /
IN UNNUMB.CrI.Rev.Pet../2015 PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
MC 2/2012 of
C.J.M., KOLLAM
405. CM.AppI 3711/2015 SRI.R.GIRISH /
IN UNNUMB.RPFC../2015
MC 279/2011 of
FAMILY COURT, KOTTAYAM
406. CM.AppI 3826/2015 SRI.C.A.CHACKO
IN UNNUMB.RPFC../2015 SMT.C.M.CHARISMA
MC 97/2010 of SMT.MEGHA K.XAVIER /
FAMILY COURT, THRISSUR
407. CrI.Rev.Pet 729/2015 SRI.SHAJI JOSEPH /
& CrI.M.AppI 3280/2015 PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
408. CrI.M.AppI 2530/2015, SRI.A.C.DEVY /
CrI.M.AppI 3828/2015, PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

IN CrI.Rev.Pet 571/2015
409. CrI.M.Appl 3816/2015, SRI.C.RAJENDRAN
IN CrI.Rev.Pet 367/2015 SRI.K.R.RANJITH /
SRI.B.KRISHNA MANI
PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

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410. CrI.M.Appl 4037/2013, SRI.C.S.MANU /
IN RPFC 144/2013 SRI.J.JAYAKUMAR
411. CM.Appl 138/2015, SRI.P.M.POULOSE /
IA 600/2015 GOVERNMENT PLEADER
IN CRP 821/2008
412. CrI.M.Appl 3827/2015 SMT.K.K.JYOTHILAKSHMY /
IN CrI.Rev.Pet 647/2015 PUBLIC PROSECUTOR -SERVED ON (NO
MEMO)
413. CrI.M.Appl 6662/2014, SRI.P.V.KUNHIKRISHNAN /
IN CrI.Rev.Pet 580/2010 SRI.U.K.DEVIDAS
SRI.K.K.ANILRAJ
PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

DEFECT

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414. CrI.Rev.Pet 3187/2004 SRI.S.RAJASEKHARAN NAIR /
& CrI.M.Appl 476/2005
& CrI.M.Appl 14554/2004
& CrI.M.Appl 265/2005
& CrI.M.Appl 14553/2004
415. CrI.Rev.Pet 1588/2006 SRI.GRASHIOUS KURIAKOSE /
& CrI.M.Appl 4416/2006
& CrI.M.Appl 4415/2006
416. CrI.Rev.Pet 703/2006 SRI.T.I.DANIEL
& CrI.M.Appl 1947/2006 SRI.DILIP MOHAN /

& Cr1.M.App1 1646/2006
 417. Cr1.Rev.Pet 743/2005 SRI.C.C.THOMAS (SR.) /
 & Cr1.M.App1 7050/2005 PUBLIC PROSECUTOR
 & Cr1.M.App1 3766/2005
 418. Cr1.Rev.Pet 1981/2005 SRI.V.N.SWAMINATHAN
 SRI.FELIX.K.J. /
 PUBLIC PROSECUTOR
 419. Cr1.Rev.Pet 945/2006 (Y) SRI.C.P.SAJI /
 & Cr1.M.App1 2624/2006
 420. RPFC 77/2006 SMT.VANAJA MADHAVAN /
 & Cr1.M.App1 3056/2006
 421. RPFC 81/2006 SRI.V.S.CHANDRASEKHARAN /
 & Cr1.M.App1 3249/2006

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422. Cr1.Rev.Pet 1182/2004 SRI.JACOB SEBASTIAN /
 & Cr1.M.App1 5123/2004
 & Cr1.M.App1 5122/2004
 & Cr1.M.App1 5434/2004
 423. Cr1.Rev.Pet 1423/2006 SRI.GRASHIOUS KURIAKOSE /
 & Cr1.M.App1 3975/2006
 & Cr1.M.App1 3974/2006

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COURT - 7B (SEVENTH FLOOR)
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FOR DISPOSAL

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501. Cr1.Rev.Pet 1342/2006 SRI.GEORGE VARGHESE
 (PERUMPALLIKUTTIYIL)
 & Cr1.M.App1 3798/2006 SRI.A.R.DILEEP
 (23/07/2015) SMT.KAVITHA GANGADHARAN /
 SRI.B.RENJITHKUMAR

	PUBLIC PROSECUTOR
502. RPFC 111/2011	SRI.K.M.FIROZ
& CrI.M.Appl 4694/2011	SMT.M.SHAJNA /
& CrI.M.Appl 4283/2011	SRI.V.V.SURENDRAN
	SRI.P.A.HARISH
503. RPFC 112/2011	SRI.G.SREEKUMAR (CHELUR)
& CM.Appl 4760/2011	SRI.K.RAVI (PARIYARATH) /
(20/07/2015)	
	SRI.K.R.AVINASH (KUNNATH)
504. RPFC 9/2010	SRI.C.K.SREEJITH /
& CrI.M.Appl 325/2010	SRI.M.RAMESH CHANDER
	SRI.ANEESH JOSEPH
WITH	
RPFC 117/2010	SRI.M.RAMESH CHANDER
	SMT.K.A.SANJEETHA /
	SRI.C.K.SREEJITH
505. CrI.Rev.Pet 66/2004 (C)	SRI.V.RAMKUMAR NAMBIAR /
& CrI.M.Appl 1535/2004	SRI.SUNIL V.MOHAMMED
& CrI.M.Appl 237/2004	SRIP.K.NOUSHAD
(15/07/2015)	PUBLIC PROSECUTOR
506. CrI.Rev.Pet 2984/2005	SRI.M.J.THOMAS /
& CrI.M.Appl 19700/2005	SRI.J.JULIAN XAVIER
& CrI.M.Appl 7887/2014	SRI.FIROZ K.ROBIN
507. CrI.Rev.Pet 615/2005 (B)	SRI.SHAHUL HAMEED MOOPPAN /
& CrI.M.Appl 3194/2005	SRI.K.K.SATHEESH
& CRMP 6119/2010	SRI.K.B.DAYAL
(15/07/2015)	PUBLIC PROSECUTOR

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508. CrI.Rev.Pet 255/2006	SRI.P.VIJAYA BHANU
& CrI.M.Appl 725/2006	SMT.P.MAYA /
& CrI.M.Appl 724/2006	SRI.V.PHILIP MATHEW

	PUBLIC PROSECUTOR
509. CrI.Rev.Pet 1517/2006	SRI.LALJI P.THOMAS /
& CrI.M.Appl 4182/2006	PUBLIC PROSECUTOR
& CrI.M.Appl 12948/2006	
& CM.Appl 443/2006	
& CrI.M.Appl 4237/2006	
510. CrI.Rev.Pet 4540/2006	SRI.VINOD KUMAR.C /
& CrI.M.Appl 13196/2006	
(16/07/2015)	PUBLIC PROSECUTOR
511. CrI.Rev.Pet 4656/2006	SRI.JOSEPH SEBASTIAN PURAYIDAM
& CrI.M.Appl 13511/2006	SMT.MABLE.C.KURIAN /
	SRI.ALEXANDER GEORGE
512. CrI.Rev.Pet 4188/2006	SRI.K.A.MANZOOR ALI /
& CrI.M.Appl 12110/2006	SRI.P.VIJAYA BHANU
	SMT.P.MAYA
513. CrI.Rev.Pet 4183/2006	SRI.T.KRISHNAN UNNI (SR.) /
& CrI.M.Appl 12095/2006	
& CrI.M.Appl 12094/2006	SRI.M.GOIKRISHNAN NAMBIAR
514. CrI.Rev.Pet 1203/2006	SRI.D.AJITHKUMAR /
& CrI.M.Appl 3408/2006	SRI.M.BALAGOVINDAN
& CrI.M.Appl 3407/2006	SRI.M.R.SASITH
515. CrI.Rev.Pet 4568/2006	SRI.PHILIP T.VARGHESE
& CrI.M.Appl 13283/2006	SRI.THOMAS T.VARGHESE /
& CrI.M.Appl 13282/2006	SRI.K.GOPALAKRISHNA KURUP
	SRI.S.MANU
516. CrI.Rev.Pet 4645/2006	SRI.BIJU BALAKRISHNAN /
& CrI.M.Appl 13475/2006	SRI.VAKKOM N.VIJAYAN
	SMT.VINITHA PRASANNAN
	SRI.P.ANIYAN
	SMT.REENA.C.STEPHENSON
	SRI.A.S.SACHIN
	PUBLIC PROSECUTOR
517. CrI.Rev.Pet 4566/2006	SRI.KRISHNA PRASAD. S

& CrI.M.AppI 13280/2006
& CrI.M.AppI 13279/2006

SRI.S.ASHOK KUMAR. /

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518. CrI.Rev.Pet 3072/2006
& CrI.M.AppI 8819/2006

SRI.UNNIKRISHNAN.V.ALAPATT /
SRI.P.V.KUNHIKRISHNAN

519. CrI.Rev.Pet 1292/2006
& CrI.M.AppI 3678/2006

SRI.V.V.SURENDRAN
SRI.P.A.HARISH /

SRI.R.SUDHISH

SMT.M.MANJU

SRI.VINOD SINGH CHERIYAN

520. CrI.Rev.Pet 3204/2007
& CrI.M.AppI 9317/2007
& CrI.M.AppI 9316/2007
& CrI.M.AppI 10482/2007

SRI.P.K.SAJEEV /
PUBLIC PROSECUTOR
SRI.K.NARAYANAN (PARUR)
SRI.V.RAJENDRAN (PERUMBAVOOR)

521. RPFC 138/2011

SMT.R.PADMAKUMARI /

SRI.MILLU DANDAPANI

522. RPFC 143/2011
& CrI.M.AppI 5683/2011

SRI.P.SANJAY
SMT.A.PARVATHI MENON

SMT.M.A.SHEEBA /

SRI.SUNNY MATHEW

523. RPFC 290/2010
& CrI.M.AppI 6004/2010
& CrI.M.AppI 5990/2010
& CrI.M.AppI 7736/2010

SRI.BABU S. NAIR

SMT.M.T.SHEEBA /

SRI.ESM.KABEER

WITH

RPFC 84/2011

SRI.D.KISHORE

& CrI.M.AppI 2929/2011

SMT.MINI GOPINATH /

PUBLIC PROSECUTOR -SERVED ON(NO

MEMO)

WITH

RPFC 99/2011

SRI.RAFFEELK.K //

& Cr1.M.App1 1024/2011
3437/2011

SRI.K.K.MOHAMED RAVUF
PUBLIC PROSECUTOR -SERVED ON(NO

MEMO)

WITH

RPFC 142/2011
& Cr1.M.App1 5648/2011
5768/2011

SRI.S.HARIKRISHNAN /

524. RPFC 253/2014
& Cr1.M.App1 4434/2014

SRI.M.PREMCHAND /
SRI.K.S.RAJESH
SRI.M.SHAJU PURUSHOTHAMAN

525. RPFC 288/2014
& Cr1.M.App1 4961/2014
& Cr1.M.App1 4960/2014

SRI.A.T.ANILKUMAR
SMT.V.SHYLAJA /
SMT.K.P.SANTHI
SRI.R.JAYAKRISHNAN (MUTHUKULAM)

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526. Cr1.Rev.Pet 4462/2006
& Cr1.M.App1 5172/2014
& Cr1.M.App1 12919/2006
& Cr1.M.App1 2136/2007
& Cr1.M.App1 12021/2006

SRI.P.V.KUNHIKRISHNAN /
PUBLIC PROSECUTOR

527. Cr1.Rev.Pet 1359/2008
& Cr1.M.App1 4023/2008
& Cr1.M.App1 4022/2008

SRI.NAGARAJ NARAYANAN
SRI.SAIJO HASSAN
SRI.C.U.SANGEETH
SMT.AMRITA JAYARAM /
SRI.P.K.SAJEEV

528. RPFC 144/2011
& IA 5693/2011

SRI.C.K.SREEJITH /
SRI.K.P.HARISH

529. Cr1.Rev.Pet 499/2006
& Cr1.M.App1 2336/2012
& IA 1417/2006

SRI.A.K.ABDUL AZEEZ /
SRI.S.K.AJAY KUMAR
SMT.PRIYA. H.

530. CrI.Rev.Pet 659/2006 SRI.PRAKASH P.GEORGE
& CrI.M.Appl 1835/2006 SRI.B.PREMNATH
SRI.BOBAN VARGHEESE /
SRI.KRISHNADAS P. NAIR
PUBLIC PROSECUTOR

531. CrI.Rev.Pet 778/2006 SRI.SUMAN CHAKRAVARTHY /
& CrI.M.Appl 2125/2006 PUBLIC PROSECUTOR

532. CrI.Rev.Pet 1337/2006 SRI.B.KRISHNA MANI /
& CrI.M.Appl 3780/2006 PUBLIC PROSECUTOR

533. CrI.Rev.Pet 4489/2006 (A) SRI.M.P.GOVINDANKUTTY
& CrI.M.Appl 13022/2006 SRI.K.P.BALAGOPAL /
PUBLIC PROSECUTOR
SRI.K.R.VINOD
SRI.K.V.VINOD

WITH

CrI.Rev.Pet 4494/2006 SRI.M.P.GOVINDANKUTTY
& CrI.M.Appl 13043/2006
SRI.K.P.BALAGOPAL /
SRI.K.R.VINOD
SRI.K.V.VINOD

WITH

CrI.Rev.Pet 4231/2008 SRI.K.P.BALAGOPAL //
& CrI.M.Appl 12878/2008
SRI.K.R.VINOD
PUBLIC PROSECUTOR -SERVED ON(NO

MEMO)

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Contd..

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WITH

CrI.Rev.Pet 4229/2008 SRI.K.P.BALAGOPAL //
& CrI.M.Appl 12875/2008
SRI.K.R.VINOD

534. CrI.Rev.Pet 4636/2006 SRI.B.MOHANLAL /
& CrI.M.Appl 13443/2006 PUBLIC PROSECUTOR
& CrI.M.Appl 13442/2006 SRI.C.RAJENDRAN

535. CrI.Rev.Pet 4597/2006 (E) SRI.S.SANAL KUMAR /
& CrI.M.Appl 13344/2006 PUBLIC PROSECUTOR
& CrI.M.Appl 10542/2006 SRI.B.PRAMOD

536. CrI.Rev.Pet 4635/2006 SRI.GEORGE SEBASTIAN /
& CrI.M.Appl 13441/2006 PUBLIC PROSECUTOR
& CrI.M.Appl 13440/2006 SRI.K.N.CHANDRABABU
SRI.P.M.NATESAN

537. CrI.Rev.Pet 4039/2006 SRI.M.P.ASHOK KUMAR
& CrI.M.Appl 12623/2006 SRI.P.C.GOPINATH /
& CrI.M.Appl 11633/2006 SRI.V.A.SATHEESH
SRI.V.T.MADHAVANUNNI
SRI.V.JOHN SEBASTIAN RALPH

538. CrI.Rev.Pet 4108/2006 (C) SRI.S.V.PREMAKUMARAN NAIR
& CrI.M.Appl 11806/2006 SRI.R.T.PRADEEP /
& CrI.M.Appl 11805/2006 PUBLIC PROSECUTOR
SRI.V.G.ARUN
SRI.T.R.HARIKUMAR

539. CrI.Rev.Pet 3325/2006 SRI.M.P.MADHAVANKUTTY /
& CrI.M.Appl 9472/2006 SRI.SAJEEVAN KURUKKUTTIYULLATHIL
SRI.RAVI KRISHNAN

540. CrI.Rev.Pet 4550/2006 SRI.SHIJU VARGHEESE /
& CrI.M.Appl 13240/2006 SRI.S.SANTHOSH KUMAR
& CrI.M.Appl 13239/2006

541. CrI.Rev.Pet 366/2007 SRI.B.UNNIKRISHNA KAIMAL
& CrI.M.Appl 1114/2007 SRI.V.MADHUSUDHANAN
& CrI.M.Appl 1113/2007 SRI.V.VENUGOPAL /
SRI.B.RENJITHKUMAR

542. RPFC 146/2011 SRI.BABU S. NAIR
& CrI.M.Appl 5758/2011 SMT.M.T.SHEEBA /
& CrI.M.Appl 5757/2011 SRI.SHIRAZ ABDULLA

543. RPFC 149/2011
& Cr1.M.App1 5863/2011
& Cr1.M.App1 5809/2011

SRI.N.K.SHYJU /
SRI.LATHEESH SEBASTIAN

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544. RPFC 150/2011
& Cr1.M.App1 5847/2011

SRI.P.R.RAJA /

545. RPFC 151/2011
& Cr1.M.App1 5850/2011

SRI.K.ABDUL JAWAD /
SRI.E.C.BINEESH

546. RPFC 167/2011
& Cr1.M.App1 6595/2011

SRI.P.S.PRADEEP /
SRI.SOORAJ T.ELENJICKAL

547. RPFC 170/2011
& Cr1.M.App1 7381/2010
& Cr1.M.App1 4485/2012
& Cr1.M.App1 7575/2010

SRI.SAJU.S.A /
SRI.K.P.SUDHEER

548. RPFC 285/2010
& Cr1.M.App1 7649/2010

SRI.K.K.MOHAMED RAVUF /
SRI.SAKIR.K.H.

549. RPFC 367/2010
& Cr1.M.App1 9932/2010

SRI.B.MOHANLAL
SMT.P.S.PREETHA
SRI.SAIJU S.
SRI.C.SINOY /
SMT.T.S.MAYA (THIYADIL)
SMT.PRINCY XAVIER
SMT.C.VIJAYAKUMARI

550. RPFC 374/2010
& Cr1.M.App1 11042/2010
& Cr1.M.App1 10172/2010

SRI.SATHISH NINAN
SRI.SANTHOSH MATHEW
SRI.ARUN THOMAS
SRI.JENNIS STEPHEN /
SRI.H.B.SHENOY
SRI.B.ASHOK SHENOY
SMT.LAKSHMI B.SHENOY
SRI.ABU MATHEW
SRI.SOBHAN GEORGE

	SRI.K.V.GEORGE
551. CrI.Rev.Pet 960/2003	SRI.R.PADMARAJ
& CrI.M.Appl 6181/2003	SRI.BIJU HARIHARAN /
& CRMP 3579/2003	PUBLIC PROSECUTOR
& CrI.M.Appl 7855/2003	SRI.M.M.MATHEW (MANNOOR ETTONNIL)
	SRI.K.P.SURESH KUMAR
552. CrI.Rev.Pet 2768/2003	SRI.R.PADMARAJ
& CrI.M.Appl 12553/2003	SRI.BIJU HARIHARAN /
& CrI.M.Appl 11172/2003	SRI.K.SHRIHARI RAO
	SMT.N.SHOBHA
	SMT.N.SHOBHA
	SRI.A.S.SREEKANTH
	Contd...
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553. CrI.Rev.Pet 2618/2004 (B)	SRI.M.M.SAIDU MUHAMMED
& CrI.M.Appl 12153/2004	SRI.P.A.SHAJI SAMAD /
& CrI.M.Appl 3178/2015	SRI.M.PATHROSE MATTHAI (SR.)
& CrI.M.Appl 4572/2005	SRI.A.K.SRINIVASAN
& CrI.M.Appl 697/2005	SRI.N.S.MOHAMMED USMAN
& CrI.M.Appl 3760/2006	SRI.A.S.BENOY
554. CrI.Rev.Pet 3434/2005	SRI.C.KHALID
& CrI.M.Appl 22786/2005	SRI.T.P.SAJID /
& CrI.M.Appl 22784/2005	SRI.MATHEWS K.PHILIP
555. CrI.Rev.Pet 1358/2006	SRI.ABRAHAM JOHN /
& CrI.M.Appl 3832/2006	SRI.P.B.ASOKAN
& CM.Appl 22662/2005	SRI.R.VINU RAJ
& CrI.M.Appl 3833/2006	
556. CrI.Rev.Pet 3474/2005	SRI.V.K.SUNIL /
& CrI.M.Appl 23004/2005	SRI.C.M.TOMY
& CrI.M.Appl 23002/2004	SRI.MATHEW SKARIA
557. CrI.Rev.Pet 1555/2006	SRI.K.T.SHYAMKUMAR /
& CrI.M.Appl 8077/2006	SRI.V.K.SUNIL

& Cr1.M.App1 4319/2006
558. Cr1.Rev.Pet 731/2002 SRI.S.GOPAKUMARAN NAIR (SR.) /
& CRMP 4306/2002 PUBLIC PROSECUTOR
& CRMP 4305/2002

X=====X=====X=====X

COURT ROOM. " 7D "

HON'BLE SMT. JUSTICE P.V.ASHA

FOR DISPOSAL

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1. WP(C) 31057/2006 (V) SMT.SUMATHY DANDAPANI (SR.) /
& CM.App1 2407/2009 SRI.M.SANTHOSH KUMAR, CGC
& IA 8882/2011 SRI.N.NAGARESH, ASSISTANT
SOLICITOR GENERAL
& CM.App1 4859/2009 SRI.M.GOPIKRISHNAN NAMBIAR
SRI.P.GOPINATH
SRI.P.BENNY THOMAS
SRI.K.JOHN MATHAI
SRI.JOSON MANAVALAN
SRI.KURRYAN THOMAS
SRI.JOHN VARGHESE, ASSISTANT SG
-SERVED ON (NO MEMO)
BOARD -SERVED ON (NO
MEMO)
2. WP(C) 3117/2012 (L) SRI.ABRAHAM MATHEW (VETTOOR) /
& IA 11366/2013 GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
& IA 7511/2014 GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
& CM.App1 3186/2012
WITH
WP(C) 11025/2012 (C) SRI.ABRAHAM MATHEW (VETTOOR) //
& IA 11329/2013 GOVERNMENT PLEADER
7503/2014
3. WP(C) 17695/2014 (J) SRI.M.P.ASHOK KUMAR

	SMT.BINDU SREEDHAR
	SMT.R.S.MANJULA /
	SRI.P.N.MOHANAN
	GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	
4. WP(C) 3985/2012 (W)	SRI.A.JAYASANKAR
& IA 10749/2012	SRI.MANU GOVIND /
& IA 9379/2015	SRI. GEORGE ZACHARIA
& IA 9681/2012	SRI.BABU JOSEPH KURUVATHAZHA
& IA 11007/2014	SRI.C.P.SIVADASAN NAIR
& IA 1193/2015	SRI.GEORGE ZACHARIAH, SC, C STED
& IA 9492/2012	SRI.M.RAMESH CHANDER (SR.)
	GOVERNMENT PLEADER
5. WP(C) 30612/2012 (B)	SRI.M.V.BOSE
& CM.Appl 2070/2013	SRI.VINOD MADHAVAN
& IA 6395/2015	SMT.NISHA BOSE /
	SRI.MATHEWS K.PHILIP,SC, BSNL
	Contd.
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6. WP(C) 20534/2013 (N)	SRI.N.NANDAKUMARA MENON (SR.)
& CM.Appl 3155/2014	SRI.P.K.MANOJKUMAR /
& CM.Appl 393/2015	SRI.GEORGE POONTHOTTAM, SC, KERALA UTY.
& CM.Appl 5325/2014	SRI.T.R.RAVI
	SRI.S.KRISHNAMOORTHY, CGC
	SRI.BECHU KURIAN THOMAS, SC,
UNIVERSITY OF KERALA	
7. WP(C) 26298/2014 (J)	SRI.R.PARAMESWARA IYER
& IA 2690/2015	SRI.SIRAJ KAROLY /
	SRI.A.JAYASANKAR
	SRI.C.V.MANUVILSAN
	SRI.MANU GOVIND
	SRI.S.SABARINADH
	SRI.JOY GEORGE
	GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

-SERVED ON (NO MEMO)

8. WP(C) 5510/2015 (K)

SRI.C.S. AJITH PRAKASH, SC, KHWWB

SRI.R.D.SHENOY (SR.)

SRI.P.HARIDAS

SMT.S.SIKKY

SRI.P.C.SHIJIN

SRI.CHERIAN GEE VARGHESE /

GOVERNMENT PLEADER

WITH

WP(C) 7711/2013 (L)

& IA 11783/2013

SRI.M.GOPIKRISHNAN NAMBIAR

SRI.P.GOPINATH

SRI.P.BENNY THOMAS

SRI.K.JOHN MATHAI /

GOVERNMENT PLEADER

SRI.A.G.BASIL

SRI.KURIAN ANTONY EDASSERY

SMT.ANN EMIL JOSEPH

SRI.GEORGE CLEETUS

WITH

WP(C) 10320/2015 (L)

& IA 9882/2015

CRMP 4980/2015

9883/2015

SRI.M.C.SEN (SR.)

SRI.M.P.SREEKRISHNAN

SMT.M.H.BINDU /

GOVERNMENT PLEADER

SRI.R.KRISHNA RAJ

SRI.BIJITH S.KHAN

SMT.E.S.SONI

WITH

WP(C) 10640/2015 (D)

& IA 8784/2015

9822/2015

9823/2015

SRI.R.D.SHENOY (SR.)

SRI.CHERIAN GEE VARGHESE

SRI.P.HARIDAS

SMT.S.SIKKY

SRI.P.C.SHIJIN /

GOVERNMENT PLEADER

SMT.K.NANDINI
SRI.R.KRISHNA RAJ
SRI.BIJITH S.KHAN

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WITH

WP(C) 11598/2015 (Y)
& IA 8841/2015

SRI.C.P.MOHAMMED NIAS //
GOVERNMENT PLEADER

WITH

WP(C) 10962/2015 (U)
& IA 5153/2015
9952/2015
9953/2015

SRI.JOSEPH KODIANTHARA (SR.)
SRI.V.ABRAHAM MARKOS
SRI.BINU MATHEW
SRI.TOM THOMAS (KAKKUZHIYIL)
SRI.ABRAHAM JOSEPH MARKOS
SRI.ISAAC THOMAS
SRI.NOBY THOMAS CYRIAC /
GOVERNMENT PLEADER
SRI.R.KRISHNA RAJ
SRI.BIJITH S.KHAN
SMT.E.S.SONI

WITH

WP(C) 33122/2014 (M)
& IA 1569/2015
CM.App1 1252/2015
2281/2015
4821/2015
9861/2015
16940/2014
16944/2014
16953/2014
2495/2015

SRI.K.V.VISHWANATHAN (SR.ADVOCATE)
SRI.E.K.NANDAKUMAR (SR.)
SRI.M.GOPIKRISHNAN NAMBIAR
SRI.P.GOPINATH
SRI.P.BENNY THOMAS
SRI.K.JOHN MATHAI
SRI.JOSON MANAVALAN
SRI.KURYAN THOMAS /
SRI.R.KRISHNA RAJ
SRI.BIJITH S.KHAN
GOVERNMENT PLEADER

FOR HEARING

=====

9. WP (C) 22822/2014 (C) SRI.R.S.KALKURA
& IA 15337/2014 SMT.R.BINDU
& IA 74/2015 SRI.M.S.KALESH
SRI.HARISH GOPINATH
SRI.SANIL KUNJACHAN /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
10. WP (C) 5919/2012 (L) SRI.P.RAMAKRISHNAN /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
SRI.K.K.PREMLAL
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
11. WP (C) 19894/2012 (J) SMT.M.A.ZOHRA /
& IA 8092/2014 SRI.BABU KARUKAPADATH, SC, COCHIN
CORPORA
SRI.K.RAVEENDRAN
SRI.P.K.SOYUZ, SC, COCHIN CORPORATION
-SERVED ON (NO
MEMO)

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WITH

WP (C) 19838/2014 (D) SRI.K.RAVEENDRAN
& IA 12176/2014 SRI.C.CHANDRASEKHARAN /
CM.Appl 4920/2014 SRI.BABU KARUKAPADATH, SC, COCHIN
CORPORA
SMT.M.A.ZOHRA
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
-SERVED ON (NO MEMO)
SRI.P.K.SOYUZ, SC, COCHIN CORPORATION
12. WP (C) 12172/2013 (V) SRI.P.C.SASIDHARAN
& CM.Appl 1181/2014 SRI.E.S.ASHRAF /
SRI.D.KISHORE

UNIVERS	SRI.SANTHOSH MATHEW, SC, CALICUTY
	GOVERNMENT PLEADER
13. WP(C) 12728/2013 (M)	SRI.P.C.SASIDHARAN /
& CM.Appl 3990/2013	SRI.P.N.MOHANAN
	GOVERNMENT PLEADER
WITH	
WP(C) 15889/2013 (I)	SRI.P.K.RAMKUMAR //
& CM.Appl 2725/2015	SRI.P.N.MOHANAN
	SRI.MILLU DANDAPANI
	GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	
WITH	
WP(C) 13988/2014 (W)	SRI.MILLU DANDAPANI
& CM.Appl 2734/2015	SMT.ANNA THOMAS /
	SRI.P.N.MOHANAN
	GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	
14. WP(C) 23298/2013 (J)	SRI.JOHNSON MANAYANI
& CM.Appl 802/2015	SRI.JEEVAN MATHEW MANAYANI /
& IA 16407/2014	SRI.GEORGE ZACHARIAH, SC, KSCSTE
& CM.Appl 2217/2015	GOVERNMENT PLEADER
15. WP(C) 32929/2014 (M)	SMT.JEENA JOSEPH
& IA 8010/2015	SRI.G.D.PANICKER
	SMT.BEENA P.JOSEPH /
	GOVERNMENT PLEADER
16. WP(C) 3377/2012 (V)	SRI. LEO GEORGE
& IA 9505/2015	SRI.K.N. SASIDHARAN NAIR /
	SRI.K.ABDUL JAWAD
	GOVERNMENT PLEADER
17. WP(C) 3576/2012 (V)	SRI.MATHEW SKARIA
	SRI.JOY JOSEPH (MUNDACKAL)
	SRI.TOMY PAUL MAMPILLY /
	GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	

18. WP(C) 5976/2012 (V) SRI.K.K.MOHAMED RAVUF /
& CM.Appl 335/2015 GOVERNMENT PLEADER
19. WP(C) 8832/2012 (D) SRI.S.SHARAN
& CM.Appl 3415/2012 SRI.A.D.SHAJAN /
& IA 8835/2013 SRI.V.M.SYAM KUMAR
& CM.Appl 5460/2012 SMT.KRIPA ELIZABETH MATHEWS
& IA 15493/2014 SRI.M.P.SREEKRISHNAN
& IA 16224/2013 SMT.SHAHNA KARTHIKEYAN
& IA 6072/2012 STATE ATTORNEY
& CM.Appl 4039/2012 GOVERNMENT PLEADER
& IA 8845/2012
& CM.Appl 6764/2012
& IA 15890/2012
20. WP(C) 29555/2013 (T) SRI.T.S.JOHN
& CM.Appl 2081/2015 SRI.JESTIN MATHEW
SRI.T.D.SAMUEL
SRI.N.N.SUGUNAPALAN (SR.) /
GOVERNMENT PLEADER
21. WP(C) 10739/2013 (N) SRI.K.SHRIHARI RAO
& CM.Appl 2084/2014 SMT.N.SHOBHA
& IA 7968/2013 SRI.K.S.BALAKRISHNAN /
SRI. N. NAGARESH, ASG OF INDIA
SRI.S.RADHAKRISHNAN, SC, LAKSHADWEEP
- ADMN
SRI.P.N.ANOOP
- WITH
WP(C) 27946/2011 (P) SRI.NAGARAJ NARAYANAN
& CM.Appl 1456/2015 SRI.SAIJO HASSAN
SRI.BENOJ C AUGUSTIN
SRI.A.S.SABU
SRI.SEBIN THOMAS

SRI.PRATHAP PILLAI
SRI.SWATHY DAS
SRI.M.NOOHUKUNJU SAHIB /
SRI.S.RADHAKRISHNAN, SC, LAKSHADWEEP

ADMN

SRI.N. NAGARESH, ASG OF INDIA

22. WP(C) 2593/2014 (Y)

SRI.V.G.ARUN

& IA 4827/2014

SRI.T.R.HARIKUMAR /

& IA 5214/2015

SRI.M.SASINDRAN

& IA 2060/2015
MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

& IA 4832/2014

Contd....

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14/07/2015

23. WP(C) 4481/2014 (I)

SRI.UNNI. K.K. (EZHUMATTOOR)

& IA 2106/2015

DR.K.P.SATHEESAN (SR.) /

& CM.Appl 2565/2014

SRI.ANCHAL C.VIJAYAN

& IA 39/2015

SRI.V.G.ARUN

& IA 10970/2014

SRI.T.R.HARIKUMAR

& CM.Appl 4110/2014
MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

WITH

WP(C) 5174/2013 (V)

SRI.ANCHAL C.VIJAYAN //

& CM.Appl 6392/2014

GOVERNMENT PLEADER

SRI.UNNI. K.K. (EZHUMATTOOR)

DR.K.P.SATHEESAN (SR.)

WITH

WP(C) 3055/2013 (F)

SRI.ANCHAL C.VIJAYAN //

& IA 2105/2015

SRI.V.G.ARUN

CM.Appl 5782/2014

SRI.T.R.HARIKUMAR

SRI.UNNI. K.K. (EZHUMATTOOR)

GOVERNMENT PLEADER

DR.K.P.SATHEESAN (SR.)

24. WP(C) 5474/2014 (H)

SRI.UNNI. K.K. (EZHUMATTOOR) /

& IA 4612/2015	SRI.V.G.ARUN
& IA 3469/2014	SRI.T.R.HARIKUMAR
& IA 6550/2014 MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
WITH	
WP (C) 13328/2014 (M)	SRI.K.SIJU
	SRI.S.ABHILASH
	SMT.BINDU GEORGE /
	SRI.V.G.ARUN
	SRI.T.R.HARIKUMAR
	GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	
25. WP (C) 7201/2014 (A)	SRI.T.A.UNNIKRISHNAN
	SRI.K.S.PRAVEEN /
	GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	
26. WP (C) 10920/2014 (L)	SRI.THAMPAN THOMAS
& IA 11229/2014	SRI.B.V.JOY SANKER
& CM.App1 6443/2014	SRI.SHAFFIE THOMAS
& IA 3405/2015	SMT.JANCY ALEX
& CM.App1 5609/2014	SANEESH KUNJUKUNJU /
GENERAL	SRI.K.A.JALEEL, ADDL. ADVOCATE
	GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	
27. WP (C) 13082/2014 (I)	SRI.M.RAJAGOPALAN NAIR
& IA 8084/2014	SRI.G.BIJU /
& IA 7890/2014	SRI.GOPAKUMAR R.THALIYAL
& IA 8235/2014	SRI.A.CHANDRA BABU
	SRI.V.G.ARUN
	SRI.T.R.HARIKUMAR
DEVASWOM BOARD	SRI.A.N.RAJAN BABU, SC, TRAVANCORE
	SRI.M.DINESH
DEVASWOM BOARD	SRI.KRISHNA MENON, SC, TRAVANCORE

SRI.SHAJI THOMAS

SRI.BINU PAUL

SRI.T.V.VINU

SRI.CHERIAN MATHEW POOTHICOTE

WITH

WP(C) 13273/2014 (H)

& IA 16346/2012

7585/2014

9019/2014

16347/2014

SRI.N.SUKUMARAN (SR.)

SRI.SHYAM KRISHNAN

SRI.N.K.KARNIS /

SRI.GOPAKUMAR R.THALIYAL

SRI.A.CHANDRA BABU

SRI.A.N.RAJAN BABU, SC, TRAVANCORE

DEVASWOM BOARD

SRI.V.A.VINOD

SRI.KRISHNA MENON, SC, TRAVANCORE

DEVASWOM BOARD

SRI.K.SASIKUMAR

WITH

WP(C) 18159/2014 (T)

SRI.D.AJITHKUMAR //

SRI.KRISHNA MENON, SC, TRAVANCORE

DEVASWOM BOARD

SRI.A.N.RAJAN BABU, SC, TRAVANCORE

DEVASWOM BOARD

-SERVED ON(NO MEMO)

WITH

WP(C) 15710/2014 (K)

& IA 11055/2014

SRI.P.RAVINDRAN (SR.)

SRI.SREEDHAR RAVINDRAN /

SRI.A.N.RAJAN BABU, SC, TRAVANCORE

DEVASWOM BOARD

SRI.KRISHNA MENON, SC, TRAVANCORE

DEVASWOM BOARD

28. WP(C) 19509/2012 (K)

& IA 2483/2013

SRI.BECHU KURIAN THOMAS

SRI.PAUL JACOB (P)

SMT.TINA ALEX THOMAS /

SRI.GEORGE BOBAN, SC, K.S.H.B.

-SERVED ON (NO MEMO)

29. WP(C) 30156/2014 (T) SRI.K.J.ABRAHAM /
& CM.Appl 1478/2015 SRI.N.NAGARESH, ASSISTANT SOLICITOR
GENERAL
& IA 5478/2015 SRI.TOJAN J.VATHIKULAM, SC, C.B.
EXCISE
EX -SERVED ON (NO SRI.THOMAS MATHEW NELLIMOOTTIL, SC, CB
MEMO)

WITH
WP(C) 30984/2009 (P) SRI.K.J.ABRAHAM //
& IA 1933/2014 SRI.T.P.M.IBRAHIM
KHAN, ASST.SOLICITOR
EXCISE SRI.TOJAN J.VATHIKULAM, SC, C.B.
GENERAL SRI.N.NAGARESH, ASSISTANT SOLICITOR

WITH
WP(C) 5993/2009 (T) SRI.K.J.ABRAHAM //
& IA 1892/2014 SRI.TOJAN J.VATHIKULAM, SC, C.B.
EXCISE
CM.Appl 1604/2010 SRI.THOMAS MATHEW NELLIMOOTTIL, SC, CB
EX -SERVED ON (NO MEMO)

Contd....

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WITH
WP(C) 36751/2008 (A) SRI.GOPAKUMAR G. (ALUVA)
& IA 12799/2013
EX SRI.K.B.SREEKUMAR /
EX SRI.P.GOPINATH MENON, SC, CEN.BOARD OF
SRI.THOMAS MATHEW NELLIMOOTTIL, SC, CB

WITH
WP(C) 34267/2008 (D) SRI.K.J.ABRAHAM //
EX SRI.THOMAS MATHEW NELLIMOOTTIL, SC, CB
SRI.P.GOPINATHA MENON (B/O)

WITH
WP(C) 6050/2009 (A) SRI.K.J.ABRAHAM //
& IA 1890/2014 SRI.TOJAN J.VATHIKULAM, SC, C.B.
EXCISE
CM.App1 1291/2010 SRI.THOMAS MATHEW NELLIMOOTTIL, SC, CB
EX -SERVED ON(NO
MEMO)

WITH
WP(C) 8254/2009 (B) SRI.K.J.ABRAHAM //
& IA 1894/2014 SRI.ABRAHAM THOMAS, SC, CENTRAL BOARD-
EXC
CM.App1 5149/2011 SRI.TOJAN J.VATHIKULAM, SC, C.B.
EXCISE
SRI.THOMAS MATHEW NELLIMOOTTIL, SC, CB
EX -SERVED ON(NO
MEMO)

WITH
WP(C) 33354/2009 (L) SRI.K.J.ABRAHAM //
& IA 3160/2010 SRI.THOMAS MATHEW NELLIMOOTTIL, SC, CB
EX
12811/2013 SRI.N.NAGARESH, ASST.S.G OF INDI
-SERVED ON(NO
MEMO)

30. WP(C) 34948/2014 (P) SRI.JOHNSON GOMEZ
SRI.S.BIJU (KIZHAKKANELA) /
SRI.VARUGHESE M.EASO, SC,
M.G.UNIVERSITY
31. WP(C) 35061/2014 (G) SRI.A.K.GOPALAN
SRI.P.SAMBAN
SMT.LIMNA BHASKARAN /
SRI.BABU CHERUKARA
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

32. WP(C) 1094/2015 (J) SRI.P.S.SREEDHARAN PILLAI
SRI.T.K.SANDEEP
SRI.ARJUN SREEDHAR
SRI.JOSEPH GEORGE (MULLAKKARIYIL)

SRI.ARUN KRISHNA DHAN /
GOVERNMENT PLEADER

Contd....

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14/07/2015

33. WP(C) 13977/2015 (V)

SRI.M.M.SHERIFF /

& IA 9242/2015
UNIVERS

SRI.SANTHOSH MATHEW, SC, CALICUTY

& IA 8910/2015
MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

34. WP(C) 21848/2014 (E)

SRI.JOHN JUDE ISSAC /

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

POLLUTION CONTROL BO

SRI. M.AJAY, SC, KERALA STATE

-SERVED ON (NO MEMO)

35. WP(C) 22208/2014 (A)

SRI.R.S.KALKURA

SMT.R.BINDU

SRI.M.S.KALESH

SMT.A.V.PRIYA

SRI.HARISH GOPINATH

SRI.JOHNSON JOSE PANJIKKARAN

SRI.SANIL KUNJACHAN

SMT.PRABHA JOSE /

SRI.M.BALAGOVINDAN

SRI.VINOD J.DEV

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

WITH

WP(C) 21562/2014 (U)

SRI.DINESH R.SHENOY

& IA 15374/2014

SRI.SUJITHKUMAR /

15431/2014

SRI.M.BALAGOVINDAN

4015/2015

SRI.J.HARIKUMAR

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

WITH

WP(C) 24118/2014 (L)

SRI.DINESH R.SHENOY

& IA 15409/2014 SMT.N.ANJALI
2802/2015 SRI.SUJITHKUMAR /
4810/2015 SRI.M.BALAGOVINDAN
GOVERNMENT PLEADER

WITH

WP(C) 20953/2014 (T) SRI.DINESH R.SHENOY
& IA 15381/2014 SRI.E.VIJIN KARTHIK
SRI.H.KIRAN
SRI.SUJITHKUMAR /
SRI.M.BALAGOVINDAN
GOVERNMENT PLEADER -SERVED ON(NO

MEMO)

WITH

WP(C) 12576/2009 (N) SRI.H.B.SHENOY
& IA 16615/2012 SRI.B.ASHOK SHENOY
SRI.THOMAS P.MAKIL
SMT.LAKSHMI B.SHENOY
SRI.ABU MATHEW
SRI.SOBHAN GEORGE /
SRI.M.BALAGOVINDAN
SRI.K.RAVEENDRAN
SRI.V.M.KURIAN
SRI.K.T.THOMAS
GOVERNMENT PLEADER -SERVED ON(NO

MEMO)

X=====X=====X=====X

NOTE : 1. 101 SERIES (FOR HEARING) SEPARATE LIST

2. ITEM NO. 842 DELETED FROM WEEKLY HEARING LIST

COURT - 7D (SEVENTH FLOOR) 14-07-2015

=====

FOR HEARING

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101. WP(C) 17028/2013 (C) SRI.P.DEEPAK /
SRI.BABU JOSEPH

KURUVATHAZHA, SC, KSRTC

ROAD TRANSPORT

(NO MEMO)

102. WP (C) 27010/2013 (A)

(NO MEMO)

103. WP (C) 5530/2013 (M)

& IA 3236/2015

WITH

WP (C) 17735/2013 (N)

& CM.App1 2959/2014

104. WP (C) 29050/2013 (E)

105. WP (C) 31691/2013 (J)

106. WP (C) 20574/2013 (V)

& IA 7886/2015

& CM.App1 4716/2014

& IA 3826/2015

& CM.App1 1766/2015

SRI.P.C.CHACKO, SC, KERALA STATE

CORPN.

GOVERNMENT PLEADER -SERVED ON

SRI.GOPAKUMAR R.THALIYAL

SRI.M.S.VIJAYACHANDRAN BABU /

SRI.P.K.BABU

GOVERNMENT PLEADER -SERVED ON

SMT.A.SREEKALA

SMT.C.R.DIYA /

GOVERNMENT PLEADER

SMT.A.SREEKALA //

SRI.V.K.MOHAMMED YOUSUF

GOVERNMENT PLEADER

SRI.G.S.REGHUNATH

SRI.K.RAJESH KANNAN

SRI.A.S.SHAMMY RAJ

SRI.P.SHANES /

SMT.K.P.SANTHI

SRI.R.JAYAKRISHNAN (MUTHUKULAM)

SMT.K.VINAYA

GOVERNMENT PLEADER

SRI.ALEXANDER JOSEPH

SRI.T.P.JOSEPH /

SRI.V.M.KURIAN

GOVERNMENT PLEADER

SRI.K.K.MOIDEEN

SMT.AYSHA RAHMAN /

SRI.A.N.RAJAN BABU

SRI.C.A.JOSEPH

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

107. WP (C) 28137/2013 (N)
& CM.Appl 1568/2015

SRI.T.A.UNNIKRISHNAN
SRI.K.S.PRAVEEN /
GOVERNMENT PLEADER

Cont

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14/07/2015

Page 2

108. WP (C) 14253/2013 (F)
& CM.Appl 1599/2015

DR.GEORGE ABRAHAM /
SRI.KRB.KAIMAL (SR.)
SRI.B.UNNIKRISHNA KAIMAL
SRI.V.PHILIP MATHEW
GOVERNMENT PLEADER

109. WP (C) 21640/2013 (D)
& CM.Appl 719/2014

SRI.KALEESWARAM RAJ /
GOVERNMENT PLEADER

WITH

WP (C) 20708/2013 (K)
& CM.Appl 735/2014

SRI.M.R.ANISON
SMT.K.P.GEETHA MANI
SMT.P.A.RINUSA
SRI.T.B.REMANI /
SRI.P.GOPAL
GOVERNMENT PLEADER

WITH

WP (C) 19750/2013 (P)
& IA 7835/2015
CM.Appl 2397/2014

SRI.M.R.ANISON
SMT.K.P.GEETHA MANI
SMT.P.A.RINUSA
SMT.ANNIE JACOB /
SRI.N.SUGATHAN
SRI.S.PRASANTH (AYYAPPANKAVU)
SMT.VARSHA BHASKAR
GOVERNMENT PLEADER
SRI.ELVIN PETER P.J.
SRI.T.G.SUNIL (PRANAVAM)
SRI.K.R.GANESH

110. WP (C) 26338/2012 (N)
& CM.Appl 2144/2015
FINANCIAL CORPORATION
& CM.Appl 782/2015
(SR.)
& CM.Appl 3770/2013

(NO MEMO)

SMT.M.R.SREELATHA
SRI.B.MOHANLAL /
SRI.MOLLY JACOB, SC, KERALA
SRI.KURIAN GEORGE KANNANTHANAM
SRI.JIJI THOMAS
GOVERNMENT PLEADER
SRI.T.V.GEORGE, SC, KFC -SERVED ON

X=====X=====X=====X

COURT ROOM. " 7E "

HON'BLE MR. JUSTICE A.MUHAMED MUSTAQUE

ADMISSION PART-I

=====

1. WP (C) 17471/2015 (A)

SOLICITOR GENERAL -SERVED ON

MEMO)

C.B.I. -SERVED ON (NO

2. WP (C) 17470/2015 (G)

SOLICITOR GENERAL -SERVED ON

MEMO)

C.B.I. -SERVED ON (NO

SRI.B.PRAMOD /
SRI.JAISHANKAR V.NAIR, CGC
SRI.K.K.CHANDRAN PILLAI (SR.)
SMT.S.AMBILY
SRI.N.NAGARESH, ASSISTANT
(NO MEMO)
GOVERNMENT PLEADER -SERVED ON (NO
SRI.P.CHANDRASEKHARA PILLAI,
MEMO)
SRI.B.PRAMOD /
SMT.O.M.SHALINA, CGC
SRI.K.K.CHANDRAN PILLAI (SR.)
SMT.S.AMBILY
SRI.N.NAGARESH, ASSISTANT
(NO MEMO)
GOVERNMENT PLEADER -SERVED ON (NO
SRI.P.CHANDRASEKHARA PILLAI,

MEMO)

3. WP (C) 17439/2015 (D) SRI.G.P.SHINOD
SRI.RAM MOHAN.G.
SRI.MANU V.
SRI.GOVIND PADMANAABHAN
SRI.V.SANJEEV /
SRI.TOM K.THOMAS
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

4. WP (C) 17529/2015 (M) SRI.B.PRAMOD /
SMT.C.G.PREETHA, CGC
SRI.N.NAGARESH, ASSISTANT
SOLICITOR GENERAL -SERVED ON
(NO MEMO)
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

C.B.I. -SERVED ON (NO
MEMO)

OVERSEAS BANK -SERVED ON
SRI.SUNIL SHANKAR, SC, INDIAN
(NO MEMO)

5. WP (C) 18358/2015 (T) SRI.PHILIP J.VETTICKATTU
SRI.B.PREMNATH (E) /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

Contd.

...2

Court -7E

Page 2

14/07/2015

6. WP (C) 6083/2015 (I) SRI.K.S.MANU (PUNUKKONNOOR) /
& CM.App1 2013/2015 SRI.JAWAHAR JOSE

7. WP (C) 3004/2015 (A) SRI.K.P.ABDUL AZEES
SRI.V.K.SHAMUSUDHEEN
SMT.C.AMRITA
SMT.T.ARCHANA /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

8. WP(C) 17739/2015 (N) SRI.P.V.GEORGE (PUTHIYIDAM) /
& IA 9779/2015 SRI.A.JAYASANKAR
SRI.C.V.MANUVILSAN
SRI.MANU GOVIND

9. WP(C) 9409/2015 (A) SRI.C.M.MOHAMMED IQUABAL /
& IA 9675/2015 SRI.T.R.RAVI, SC, S.MALABAR G. BANK
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

10. WP(C) 1099/2015 (J) SRI.R.KISHORE /
& IA 9902/2015 SRI.TOM K.THOMAS, SC KERALA KHADI
& VILLAGE INDUSTRIES B
& IA 8406/2015 GOVERNMENT PLEADER -SERVED ON (NO
MEMO)
& VILLAGE IN SRI.TOM K.THOMAS, SC KERALA KHADI
-SERVED ON (NO MEMO)

11. WP(C) 479/2015 (H) DR.K.B.MUHAMED KUTTY (SR.)
SRI.K.M.FIROZ
SMT.M.SHAJNA
SRI.S.KANNAN /
GOVERNMENT PLEADER

WITH
WP(C) 4878/2014 (H) DR.K.B.MUHAMED KUTTY (SR.)
SRI.K.M.FIROZ /
GOVERNMENT PLEADER

12. WP(C) 17270/2015 (G) SRI.K.M.FIROZ
& IA 8485/2015 SMT.M.SHAJNA
SRI.S.KANNAN /
SMT.I. SHEELA DEVI, CGC
SRI.N.NAGARESH, ASSISTANT SOLICITOR
GENERAL -SERVED ON (NO MEMO)
-SERVED ON (NO SRI.R.S. KALKURA, SC, SYNDICATE BANK
MEMO)

13. WP(C) 19524/2015 (M) SRI.N.K.MOHANLAL /
SRI.P.GOPINATH MENON, SC, CANARA BANK
SRI.PAULY MATHEW MURICKEN, SC, CANARA
BAN -SERVED ON (NO
MEMO)

Contd....3

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14. WP(C) 14583/2015 (W) SRI.VINOD KUMAR.C /
SRI.T.SETHUMADHAVAN (SR.)
SRI.K.JAYESH MOHANKUMAR
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

15. WP(C) 4616/2014 (B) SRI.V.G.ARUN
& IA 17350/2014 SRI.T.R.HARIKUMAR /
& IA 9251/2015 SRI.A.ANTONY
SMT.LEELAMMA ANTONY
GOVERNMENT PLEADER
16. WP(C) 19737/2015 (N) SMT.E.V.MOLY /
SRI.R.S. KALKURA, SC, SYNDICATE BANK
-SERVED ON (NO
MEMO)

17. WP(C) 10539/2015 (N) SRI.SURAJ.S /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

18. WP(C) 18201/2015 SRI.SAJU J PANICKER /
SRI.K.SIJU
SRI.A.MUHAMMED RAFFI
SRI.A.S.P.KURUP, SC, UBI -SERVED ON
(NO MEMO)

19. WP(C) 1436/2015 (D) SRI.MATHEW JOHN (K)
SRI.DOMSON J.VATTAKUZHAY /
SRI.SHAJI THOMAS

20. WP(C) 256/2014 (F) SRI.K.V.SOHAN
& IA 16169/2014 SMT.SREEJA SOHAN.K. /
& IA 3790/2014 GOVERNMENT PLEADER

& IA 16065/2014

& IA 474/2014

& IA 5649/2014

21. WP (C) 9393/2015 (Y) SRI.ARUN BABU /
STATE CO.OP BAN SRI.GEORGE POONTHOTTAM, SC, KERALA
-SERVED ON (NO MEMO)

22. WP (C) 29599/2014 (Y) SRI.C.T.JESTIN /
& CM.Appl 1540/2015 SRI.SUNIL K.R., SC, KTDFC
& IA 3325/2015 SRI.K.D.BABU
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

23. WP (C) 20531/2015 (N) SRI.S.ANIL KUMAR (TRIVANDRUM) /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

24. WP (C) 15943/2015 (P) SRI.K.R.VINOD
MS.JENCY SUSAN JOSE
SRI.V.SRI NATH /
SRI.SATHISH NINAN
SRI.SANTHOSH MATHEW -SERVED ON (NO
MEMO)

Contd....4

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14/07/2015

25. WP (C) 16972/2015 (V) DR.V.N.SANKARJEE
SRI.V.N.MADHUSUDANAN
SRI.S.SIDHARDHAN
SMT.R.UDAYA JYOTHI
SRI.PRATHAP. S.R.K.
SMT.M.SUSEELA /
SRI.T.R.RAVI, SC, S.MALABAR G.
BANK

26. WP (C) 19129/2015 (M) SRI.B.RENJITHKUMAR /
SRI.R.S.KALKURA, SC, SBI -SERVED
ON (NO MEMO)

27. WP (C) 19601/2015 (A) SRI.MILLU DANDAPANI /
GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

28. RP 488/2015

SMT.S.K.DEVI /

IN WPC 16919/2015
(NO MEMO)

GOVERNMENT PLEADER -SERVED ON

29. RP 388/2015 (E)

SRI.M.GOPIKRISHNAN NAMBIAR

IN WPC 30446/2014

SRI.P.GOPINATH

SRI.P.BENNY THOMAS

SRI.K.JOHN MATHAI

SRI.JOSON MANAVALAN

SRI.KURYAN THOMAS /

SRI.U.BALAGANGADHARAN -SERVED ON

(NO MEMO)

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

30. WP (C) 15953/2015 (T)

SRI.P.DEEPAK /

SRI.C.K.JAYAKUMAR, SC, KMTWWFB

C.K.JAYAKUMAR SC -SERVED ON (NO

MEMO)

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

SRI.P.M.HABEEB, SC, KMTWWFB

-SERVED ON (NO MEMO)

CONTEMPT OF COURT CASES (FOR ADMISSION)

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31. Con.Case(C) 50/2015 (S)

SRI.K.JAJU BABU (SR.)

IN WPC 8050/2014

SMT.M.U.VIJAYALAKSHMI /

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

32. Con.Case(C) 265/2015 (S)

SRI.P.SAMSUDIN

IN WPC 30992/2014

SRI.JITHIN LUKOSE /

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

33. Con.Case(C) 914/2015 (S)

SRI.BINOY VASUDEVAN

IN WPC 21836/2014

SMT.P.G.BABITHA /

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

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34. Con.Case(C) 819/2015 (S) SRI.P.B.SAHASRANAMAN
IN WPC 33629/2014 SRI.K.JAGADEESH /
SRI.BABU JOSEPH
KURUVATHAZHA, SC, KERALA AGRICULTURA
-SERVED ON (NO MEMO)

35. Con.Case(C) 784/2015 (S) SRI.JOHNSON GOMEZ /
IN WPC 14435/2015 SRI.V.KRISHNA MENON

X=====X=====X=====X

NOTE-FOR ADMISSION PART II, PETITIONS , FOR DISPOSAL AND
SUPPLEMENTARY WEEKLY HEARING

LIST SEPARATE LISTS.

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ADMISSION PART-II

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201. WP(C) 20588/2015 (W) SMT.K.LATHA /
GOVERNMENT PLEADER -SERVED ON
(NO MEMO)

202. WP(C) 17845/2015 (E) SRI.A.T.ANILKUMAR
SMT.V.SHYLAJA /
SRI.P.RADHAKRISHNAN (1)
SRI.MADHU RADHAKRISHNAN

203. WP(C) 20951/2015 (T) SRI.S.ANIL KUMAR (TRIVANDRUM)
SRI.K.S.HARIHARAN NAIR /
GOVERNMENT PLEADER -SERVED ON
(NO MEMO)

204. WP(C) 20975/2015 (V) SRI.DILISH JOHN /
GOVERNMENT PLEADER -SERVED ON
(NO MEMO)

205. WP(C) 20647/2015 (E) SRI.HARISANKAR V. MENON
SMT.MEERA V.MENON
SRI.MAHESH V.MENON /
GOVERNMENT PLEADER -SERVED ON
(NO MEMO)

206. WP(C) 20166/2015 (U) SRI.P.V.SURENDRANATH

(NO MEMO)	SMT.BINDUMOL JOSEPH
-SERVED ON (NO MEMO)	SRI.B.S.SYAMANTHAK /
OP,BANK,KTM -SERVED ON (NO	GOVERNMENT PLEADER -SERVED ON
	SRI.P.C.SASIDHARAN, SC, KPSC
	SRI.SUNIL CYRIAC,SC,DIST.CO-
	MEMO)
207. OP (DRT) 91/2015 (O)	SRI.SANTHAN V.NAIR /
(NO MEMO)	SRI.TOM K. THOMAS -SERVED ON
208. WP(C) 21060/2015 (F)	SRI.HARISANKAR V. MENON
(NO MEMO)	SMT.MEERA V.MENON /
	GOVERNMENT PLEADER -SERVED ON
209. WP(C) 21078/2015 (H)	SRI.S.SANTHOSH KUMAR
(NO MEMO)	SMT.P.LISSY JOSE. /
	GOVERNMENT PLEADER -SERVED ON
	Cont
d....2	
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	14/07/2015
210. WP(C) 21088/2015 (I)	SRI.MATHEW SEBASTIAN /
211. WP(C) 21090/2015 (I)	SRI.GEORGE POONTHOTTAM /
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
212. WP(C) 21093/2015 (J)	SRI.MOHAMMED RAFIQ /
EX -SERVED ON (NO	SRI.THOMAS MATHEW NELLIMOOTTIL,SC,CB
	MEMO)
213. WP(C) 21103/2015 (K)	SRI.S.MOHAMMED AL RAFI /
THIRUVANANTHAPURAM DIST.CO.	SRI.T.R.HARIKUMAR, SC,
	-SERVED ON (NO MEMO)
214. WP(C) 21104/2015 (K)	SRI.AJI V.DEV /
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO

215. WP (C) 21109/2015 (K)	SRI.B.RAGUNATHAN SRI.M.SALIM SRI.SASIDHARAN KOLLATHAI SRI.R.SRINATH / GOVERNMENT PLEADER -SERVED ON (NO MEMO) FINANCIAL ENT
	SRI.ALEXANDER.C.V., SC, KERALA STATE -SERVED ON (NO MEMO)
216. WP (C) 21113/2015 (L)	SRI.P.RAMACHANDRAN / GOVERNMENT PLEADER -SERVED ON (NO MEMO)
217. WP (C) 21120/2015 (L)	SRI.NISHIN GEORGE VIJAYABABU / SRI.R.S.KALKURA, SC, SBI -SERVED ON (NO MEMO)
218. WP (C) 21122/2015 (M)	SRI.K.S.HARIHARAN NAIR / GOVERNMENT PLEADER -SERVED ON (NO MEMO)
219. WP (C) 21123/2015 (M)	SMT.INDU SUSAN JACOB SRI.V.K.SHAMUSUDHEEN / GOVERNMENT PLEADER -SERVED ON (NO MEMO)
220. WP (C) 21129/2015 (M)	SRI.N.K.SANATH KUMAR / GOVERNMENT PLEADER -SERVED ON (NO MEMO)
221. WP (C) 21130/2015 (M)	SRI.HARISANKAR V. MENON / GOVERNMENT PLEADER -SERVED ON (NO MEMO)
222. WP (C) 21137/2015 (N)	SRI.SUNNY ZACHARIAH / GOVERNMENT PLEADER -SERVED ON (NO MEMO)
3	Contd....
Court -7E	Page 3
	14/07/2015
223. WP (C) 21138/2015 (N)	SRI.A.KUMAR SMTG.MINI (1748) / GOVERNMENT PLEADER -SERVED ON (NO MEMO)
224. WP (C) 21146/2015 (P)	SRI.K.RAKESH /

CO.OP.BANK, TIRUR -SERVED ON SRI.M.SASEENDRAN, SC, URBAN
(NO MEMO)

225. WP(C) 21148/2015 (P) SRI.C.K.SREEJITH /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

BAN -SERVED ON (NO SRI.PAULY MATHEW MURICKEN, SC, CANARA
MEMO)

226. WP(C) 21155/2015 (T) SRI.P.RAMAKRISHNAN
SMT.PREETHI KESAVAN
SRI.S.K.HARISH
SRI.T.C.KRISHNA
SRI.C.ANIL KUMAR
SMT.ASHA K.SHENOY
SRI.PRATAP ABRAHAM VARGHESE /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

227. WP(C) 21156/2015 (T) SRI.T.H.ABDUL AZEEZ /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

STATE CO.OP BAN SRI.GEORGE POONTHOTTAM, SC, KERALA
-SERVED ON (NO MEMO)

228. WP(C) 21159/2015 (T) SRI.C.M.MOHAMMED IQUABAL
SMT.ANJALI G.KRISHNAN /
SRI.ESM.KABEER -SERVED ON (NO MEMO)

229. WP(C) 21167/2015 (U) SRI.PRAVEEN K. JOY
SRI.T.A.JOY /

230. WP(C) 21174/2015 (V) SRI.K.N.SREEKUMARAN
SRI.P.D.UNNIKKANNAN NAIR
SMT.V.P.SEENA DEVI /
SRI.S.EASWARAN -SERVED ON (NO MEMO)
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

231. WP(C) 21177/2015 (V) SRI.N.K.SANATH KUMAR /

MEMO)
232. WP (C) 21184/2015 (W) GOVERNMENT PLEADER -SERVED ON (NO
SRI.VIVEK VARGHESE P.J.
SRI.VARUGHESE M EASO /
SRI.R.S.KALKURA, SC, SBI -SERVED ON
(NO MEMO)

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233. WP (C) 21191/2015 (Y) DR.K.P.PRADEEP /
GOVERNMENT PLEADER -SERVED ON
(NO MEMO)

234. WP (C) 21203/2015 (A) SRI.VARGHESE C.KURIAKOSE
SMT.SEENU SADIQUE /
GOVERNMENT PLEADER -SERVED ON
(NO MEMO)

235. WP (C) 21210/2015 (A) SRI.M.H.HANIL KUMAR
SRI.M.R.DHANIL
SMT.M.R.JAYALATHA /
GOVERNMENT PLEADER -SERVED ON
(NO MEMO)

236. WP (C) 21211/2015 (B) SRI.HARISANKAR V. MENON
SMT.MEERA V.MENON /
SRI.JOSE JOSEPH, SC, FOR INCOME
TAX -SERVED ON (NO
MEMO)

237. WP (C) 21230/2015 (C) SRI.K.N.SREEKUMARAN
SRI.P.D.UNNIKKANNAN NAIR
SMT.V.P.SEENA DEVI /
GOVERNMENT PLEADER -SERVED ON
(NO MEMO)

238. WP (C) 21239/2015 (D) SRI.A.HAROON RASHEED /
SRI.M.A.GEORGE -SERVED ON (NO
MEMO)
GOVERNMENT PLEADER -SERVED ON
(NO MEMO)

CONTEMPT OF COURT CASES (FOR ADMISSION)

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239. Con.Case(C) 1006/2015 (S)	SRI.P.RAMACHANDRAN /
IN WPC 15593/2015	GOVERNMENT PLEADER -SERVED ON
(NO MEMO)	
X=====X=====X=====X	
COURT - 7E (SEVENTH FLOOR)	14/07/2015
=====	
PETITIONS	
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401. WP(C) 15180/2015 (V)	SRI.B.N.SHIVSANKAR /
(NO MEMO)	GOVERNMENT PLEADER -SERVED ON
DIST.CO.OP.BANK L	SMT.I.SHEELA DEVI, SC, ERNAKULAM
	-SERVED ON (NO MEMO)
402. WP(C) 9789/2015 (W)	SRI.HARISANKAR V. MENON
(TAXES)	SMT.MEERA V.MENON /
TAX	SRI.P.K.R.MENON, SR.COUNSEL, GOI
	SRI.JOSE JOSEPH, SC, FOR INCOME
403. IA 9579/2015,	SMT.V.P.SEEMANDINI (SR.)
IN WP(C) 24338/2014 (N)	SMT.P.A.RINUSA
GENERAL	SRI.M.R.ANISON /
(NO MEMO)	SRI.K.A.JALEEL, ADDL. ADVOCATE
	GOVERNMENT PLEADER -SERVED ON
404. IA 9640/2015	SRI.C.J.JOY
IN WP(C) 13432/2015 (D)	SRI.K.RAJASEKHARAN /
ON (NO MEMO)	SRI.R.S.KALKURA, SC, SBT -SERVED
405. IA 9739/2015,	SRI.B.PREMOD /
IN WP(C) 22518/2010 (L)	SRI.SAJI MATHEW
	SRI.DENU JOSEPH
	SRI.JUFIN GEORGE VALOORAN
	GOVERNMENT PLEADER
406. WP(C) 29912/2014 (L)	SRI.JACOB ABRAHAM /

& CM.Appl 2977/2015	SRI.RASHEED C.NOORANAD	
	GOVERNMENT PLEADER	
407. WP(C) 29767/2004 (R)	SRI.K.MANOJ CHANDRAN /	
& IA 1550/2015	GOVERNMENT PLEADER	
408. WP(C) 14909/2015 (K)	SRI.P.K.MOHANAN (PALAKKAD) /	
	SRI.A.ANTONY	
	SMT.LEELAMMA ANTONY	
	SRI.K.P.KURIAKOSE	
		Cont
d....2		
Court -7E	Page 2	14/07/2015
409. WP(C) 23785/2014 (W)	SRI.K.R.VINOD	
	MS.JENCY SUSAN JOSE	
	SRI.V.SRI NATH /	
	SRI.DEVAN RAMACHANDRAN	
	SRI.K.M.ANEESH	
	SRI.ADARSH KUMAR	
410. WP(C) 20952/2015 (T)	SRI.D.ANIL KUMAR /	
411. WP(C) 2946/2012 (P)	SRI.RAMESH CHERIAN JOHN /	
& CM.Appl 4758/2012	GOVERNMENT PLEADER	
412. WP(C) 18905/2015 (K)	SRI.BECHU KURIAN THOMAS	
	SRI.PAUL JACOB (P)	
	SRI.ENOCH DAVID SIMON JOEL	
	SRI.S.SREEDEV	
	SRI.ROY JOSE	
	SRI.GEORGE A.CHERIAN /	
	GOVERNMENT PLEADER -SERVED ON (NO	
MEMO)		
413. WP(C) 21619/2013 (B)	SRI.JOSEPH KODIANTHARA (SR.)	
	SRI.V.ABRAHAM MARKOS	
	SRI.BINU MATHEW	
	SRI.TOM THOMAS (KAKKUZHIYIL)	
	SRI.ABRAHAM JOSEPH MARKOS	
	SRI.ABRAHAM VARGHESE THARAKAN /	

INDIA

SRI.SAIBY JOSE KIDANGOOR

SRI.P.PARAMESWARAN NAIR,ASG OF

NELLIMOOTTIL,SC,CB EX -SERVED ON (NO

SRI.THOMAS MATHEW

MEMO)

414. RP 215/2015

GOVERNMENT PLEADER /

IN WPC 34611/2014

SRI.M.R.ARUNKUMAR

SRI.P.SHAMMI NAVAS

X=====X=====X=====X

COURT - 7E (SEVENTH FLOOR)

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FOR DISPOSAL (FILES IN COURT)

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501. WP(C) 27344/2007 (E)

SRI.N.UNNIKRISHNAN /

& IA 9461/2015

GOVERNMENT PLEADER

& CM.Appl 3389/2008

& IA 3940/2010

& IA 9678/2009

502. WP(C) 17203/2008 (W)

SRI.GEORGE THOMAS (MEVADA) /

& IA 14782/2013

SRI.P.GOPINATH MENON, SC, CANARA

BANK

& IA 3531/2010

GOVERNMENT PLEADER

& IA 14826/2009

503. WP(C) 22939/2008 (E)

SRI.JOSEPH KODIANTHARA

SRI.MATHEWS K.UTHUPPACHAN

SRI.TERRY V.JAMES /

GOVERNMENT PLEADER -SERVED ON

(NO MEMO)

504. WP(C) 24820/2008 (D)

SRI.P.C.SASIDHARAN

& IA 18399/2011

SRI.C.A.MAJEED /

& CM.Appl 3322/2013

& IA 7150/2010

SRI.MILLU DANDAPANI

& CM.Appl 394/2009

GOVERNMENT PLEADER

SRI.V.V.SIDHARTHAN (SR.)

505. WP(C) 30700/2008 (D)
& IA 8156/2009
& IA 3198/2009
K.S.F.E. LTD.

(NO MEMO)

-SERVED ON (NO MEMO)

506. WP(C) 36901/2008 (R)
& CM.Appl 2977/2012
& IA 6695/2014

(BALARAMAPURAM)

(NO MEMO)

(NO MEMO)

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WITH

WP(C) 26045/2008 (A)

/

MEMO)

507. WP(C) 83/2009 (I)
& IA 594/2009
BANK -SERVED ON (NO

508. WP(C) 4337/2009 (N)

SRI.K.V.PRAKASAN

SRI.D.G.VIPIN

SRI. K.SIJU

SRI.PRATHEESH.P

SMT.T.M.RESHMI /

SRI.ASOK M.CHERIYAN, SC,

SRI.P.V.LONACHAN

GOVERNMENT PLEADER -SERVED ON

SRI.M.L.SAJEEVAN, SC, KSFE LTD.

SRI.K.LAKSHMINARAYANAN

SMT.SATHYA SHREEPRIYA /

SRI.JACOB SEBASTIAN

SRI.S.SANTHOSH KUMAR

GOVERNMENT PLEADER -SERVED ON

GOVERNMENT PLEADER -SERVED ON

Cont

SRI.JACOB SEBASTIAN

SRI.S.SANTHOSH KUMAR (BALARAMAPURAM)

SRI.N.RAGHURAJ

SRI.A.V.RAVI

SMT.K.AMMINIKUTTY

GOVERNMENT PLEADER -SERVED ON (NO

SRI.BABU PAUL /

SRI.P.GOPINATH MENON, SC, CANARA

MEMO)

SRI.V.M.KRISHNAKUMAR

& CM.Appl 216/2013	SMT.P.A.ANITHA /
	GOVERNMENT PLEADER
509. WP(C) 5922/2009 (I)	SRI.VARGHESE C.KURIAKOSE /
INDI	SRI.T.P.M.IBRAHIM KHAN,ASST.S.G OF
	SRI.P.PARAMESWARAN
NAIR,ASST.SOLICITOR	SRI.A.S.P.KURUP, SC, UBI -SERVED ON
(NO MEMO)	
WITH	
WP(C) 5923/2009 (I)	SRI.VARGHESE C.KURIAKOSE //
NAIR,ASST.SOLICITOR	SRI.P.PARAMESWARAN
(NO MEMO)	SRI.A.S.P.KURUP, SC, UBI -SERVED ON
510. WP(C) 6888/2009 (E)	SRI.BINOY VASUDEVAN /
(NO MEMO)	SRI.DEVAN RAMACHANDRAN,SC -SERVED ON
511. WP(C) 8487/2009 (E)	SRI.G.SREEKUMAR (CHELUR) /
512. WP(C) 12088/2009 (E)	SRI.P.VIJAYA BHANU
	SRI.THOMAS J.ANAKKALLUNKAL /
(NO MEMO)	SRI.A.S.P.KURUP, SC, UBI -SERVED ON
513. WP(C) 12887/2008 (H)	SMT.A.SALINI LAL /
	SRI.T.NAVEEN, SC, K.S.F.E. LTD.
	SRI.LAL GEORGE
-SERVED ON (NO MEMO)	SRI.M.L.SAJEEVAN, SC, KSFE LTD.
514. WP(C) 13287/2009 (E)	SRI.T.RAVIKUMAR
	SMT.G.AMBILI /
THIRUVANANTHAPURAM DIST. CO.OP	SRI.THOMAS ABRAHAM SC
	BANK
CO.OP.BANK LTD,	SRI.C.K.JAYAKUMAR, SC, TVM. DIST.
THIRUVANANTHAPURAM	SRI.T.R.HARIKUMAR, SC,
	DIST.CO.OP.BANK

OP. -SERVED ON (NO

MEMO)

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515. WP(C) 16072/2009 (D)
& CM.Appl 5525/2009

SRI.PAULSON C.VARGHESE
SRI.E.A.BIJUMON /
SRI.SAJAN VARGHEESE K.
SRI.LIJU. M.P

GOVERNMENT PLEADER

516. WP(C) 20885/2009 (E)

SMT.K.LATHA /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

517. WP(C) 22921/2009 (I)

SRI.P.K.MUHAMMED

SRI.S.VIJI /

SRI.P.GOPINATH MENON, SC, CANARA

BANK

SRI.D.KISHORE

518. WP(C) 24884/2009 (E)

SRI.R.ANILKUMAR /

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

519. WP(C) 26274/2009 (D)

SMT.K.V.BHADRA KUMARI /

& IA 13216/2010

SRI.SHEEJO CHACKO

& CM.Appl 3681/2012

SRIA.G.UNNIKRISHNAN

& IA 2518/2010

SRI.DEVAN K.MENON

& IA 17780/2010

SRI.VIJITH SUDHAKARAN

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

GOVERNMENT PLEADER -SERVED ON (NO

MEMO)

520. WP(C) 31082/2009 (E)

SRI.C.VALALAN

& CM.Appl 4266/2010

SRI.K.RAKESH ROSHAN

SMT.THUSHARA.V /

GOVERNMENT PLEADER

521. WP(C) 32322/2009 (I)

SRI.SATHISH NINAN /

& IA 16847/2010

GOVERNMENT PLEADER

(NO MEMO)	SRI.JAYAPRADEEP. V, SC, KSBCDC
522. WP(C) 34675/2009 (D)	SRI. C. U. UNNIKRISHNAN -SERVED ON
& CM.Appl 5927/2014	SRI.BIJU ABRAHAM /
LTD	SRI.K.S.HARIHARAPUTHRAN, SC, K.S.F.E.
& CM.Appl 4141/2012	SRI.H.RAMANAN
& CM.Appl 5944/2014	SRI.ALEX N.MATHEW (KOLLAM)
	SRI.JAMES JOSE
	SRI.BABU VARGHESE (SR.)
	SRI.JOHNSON T.JOHN, SC, KSFE LTD.
MEMO)	GOVERNMENT PLEADER -SERVED ON (NO
	GOVERNMENT PLEADER -SERVED ON (NO
MEMO)	
-SERVED ON (NO MEMO)	SRI.M.L.SAJEEVAN, SC, KSFE LTD.
523. WP(C) 36090/2009 (E)	SRI.R.GOPAN /
	SRI.R.S.KALKURA
BANK -SERVED ON (NO	SRI. R.S.KALKURA, SC FOR SYNDICATE
	MEMO)
	Contd....
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524. WP(C) 36883/2009 (E)	SRI.PAUL VARGHESE /
	SRI.KODOTH SREEDHARAN
ON (NO MEMO)	SRI.KODOTH SREEDHARAN, SC. -SERVED
525. WP(C) 37479/2009 (D)	SRI.P.SREEKUMAR
& CM.Appl 2786/2010	SRI.K.S.MANU (PUNUKKONNOOR) /
	GOVERNMENT PLEADER
	SRI.A.JAYASANKAR, SC KSHB, TVM
526. WP(C) 37792/2009 (T)	SRI.BABU JOSEPH KURUVATHAZHA /
& CM.Appl 978/2010	GOVERNMENT PLEADER
-SERVED ON (NO MEMO)	SRI.M.P.PRAKASH, SPL.GP FOR FOREST

527. WP(C) 3014/2010 (B) SRI.E.K.NANDAKUMAR
SRI.K.JOHN MATHAI
SRI.P.BENNY THOMAS
SRI.P.GOPINATH
SRI.RAJA KANNAN /
GOVERNMENT PLEADER -SERVED ON (NO
MEMO)

528. WP(C) 3530/2011 (M) DR.K.B.MUHAMED KUTTY (SR.)
& CM.Appl 2033/2013 SRI.K.M.FIROZ /
& IA 4643/2011 GOVERNMENT PLEADER

WITH

WP(C) 27370/2010 (U) SRI.E.P.GOVINDAN
SRI.P.VISWAMBHARAN
SMT.G.DEEPA /
GOVERNMENT PLEADER

529. WP(C) 28048/2011 (E) SRI.P.B.KRISHNAN
& CM.Appl 2161/2015 SMT.GEETHA P.MENON
& IA 1143/2012 SRI.P.B.SUBRAMANYAN /
SRI.E.K.NANDAKUMAR
SRI.K.JOHN MATHAI
SRI.P.BENNY THOMAS
SRI.P.GOPINATH
SRI.S.RAMU
GOVERNMENT PLEADER

BANK -SERVED ON (NO SRI.P.GOPINATH MENON, SC, CANARA
MEMO)

530. WP(C) 1562/2012 (U) SRI.V.V.ASOKAN
& CM.Appl 4488/2014 SMT.M.RAMANYA GAYATHRI /
& CM.Appl 2102/2013 GOVERNMENT PLEADER

X=====X=====X=====X

COURT ROOM. " 8A "

HON'BLE MR. JUSTICE P.D.RAJAN

DEFECT

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1. CRL.A 633/2006
& CrI.M.AppI 7058/2012
& CrI.M.AppI 684/2006
& CrI.M.AppI 6504/2012
& CM.AppI 6108/2006
& CrI.M.AppI 6503/2012
SRI.C.C.THOMAS (SR.)
SRI.NIREESH MATHEW /
PUBLIC PROSECUTOR
2. CRL.A 2026/2009
SRI.JOY C. PAUL /
PUBLIC PROSECUTOR
3. CRL.A 1505/2009
SRI.PIRAPPANCODE V.S.SUDHIR /
PUBLIC PROSECUTOR
4. CRL.A 1549/2009
(BALARAMAPURAM) /
SRI.S.SANTHOSH KUMAR
PUBLIC PROSECUTOR
5. CRL.A 1666/2009
SRI.P.VIJAYA BHANU (SR)
SRI.M.REVIKRISHNAN /
PUBLIC PROSECUTOR
6. CRL.A 90/2009
SRI.P.SANJAY
SRI.A.PARVATHI MENON
SRI.BIJU MEENATTOOR
SRI.M.MUHAMMED SHAFI
SRI.JINU JOSEPH
SRI.J.ABHILASH /
PUBLIC PROSECUTOR
7. CRL.A 140/2009
SRI.R.SUDHEESHKUMAR
SRI.SUNIL KUMAR A.G /
PUBLIC PROSECUTOR
8. CRL.A 19/2009
SRI.V.V.ASOKAN
SRI.P.P.RAMACHANDRAN /
PUBLIC PROSECUTOR
9. CRL.A 96/2009
SRI. K.SHAJ
SRI.SAJJU.S /
PUBLIC PROSECUTOR
10. CRL.A 197/2009
SRI.ALEXANDER GEORGE /

PUBLIC PROSECUTOR

FOR DISPOSAL

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11. CRL.A 712/2005
& CrI.M.Appl 5176/2005

SRI.V.PHILIP MATHEW /
PUBLIC PROSECUTOR

Contd

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12. CRL.A 905/2009

SMT.RESMI DAMOARAN
SMT.T.RESMI DAMODARAN /
SRI.KKM.SHERIF
SRI.LAL K.JOSEPH
SRI.A.A.ZIYAD RAHMAN
SMT.SHEENA SAMUEL
SRI.V.R.REKESH
PUBLIC PROSECUTOR

13. CRL.A 1720/2004

SRI.J.KRISHNAKUMAR /
PUBLIC PROSECUTOR

14. DELETED.

15. CRL.A 1310/2005
& CrI.M.Appl 12866/2005

SMT.NAINA RAJI NAIR
SRI.D.B.BINU /
PUBLIC PROSECUTOR

16. CRL.A 426/2004

SRI.V.PHILIP MATHEW /
PUBLIC PROSECUTOR

17. CRL.A 1100/2003

SRI.M.J.THOMAS /
PUBLIC PROSECUTOR

18. CrI.Rev.Pet 2279/2003
& CrI.M.Appl 9176/2003

SRI.P.V.KUNHIKRISHNAN /
PUBLIC PROSECUTOR

19. CrI.Rev.Pet 1172/2003
& CRMP 4612/2003

SRI.GRASHIOUS KURIAKOSE (SR) /
PUBLIC PROSECUTOR

20. CrI.Rev.Pet 2958/2003
& CrI.M.Appl 11960/2003

SRI.T.G.RAJENDRAN /
PUBLIC PROSECUTOR

21. CrI.Rev.Pet 2394/2003

SRI.P.S.SREEDHARAN PILLAI

& CrI.M.Appl 9591/2003	SRI.C.S.SUNIL /	
	PUBLIC PROSECUTOR	
22. CrI.Rev.Pet 2410/2003 (B)	SRI.P.S.SREEDHARAN PILLAI	
& CrI.M.Appl 9625/2003	SRI.K.B.SAJEESH	
	SRI.P.GOPINATH	
	SRI.C.S.SUNIL	
	SRI.P.R.SREEJITH /	
	PUBLIC PROSECUTOR	
23. CrI.Rev.Pet 2878/2003	SRI.GOPAKUMAR R.THALIYAL	
& CrI.M.Appl 11638/2003	SRI.JUBYRAJ.A.P /	
& CM.Appl 10939/2003		
24. CrI.Rev.Pet 2798/2003	SRI.T.G.RAJENDRAN /	
& CrI.M.Appl 11308/2003	SRI.A.ANTONY	
	SMT.LEELAMMA ANTONY	

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25. CrI.Rev.Pet 3010/2003	SRI.K.SHIBILI NAHA /
& CrI.M.Appl 12206/2003	
& CrI.M.Appl 10745/2010	
26. CrI.A 2122/2009 (A)	VADI VELU (PARTY /APPELLANT)
& CrI.M.Appl 9987/2009	KARUPPAYAN (PARTY /APPELLANT)
	PALANI VELU (PARTY /APPELLANT) //
	PUBLIC PROSECUTOR

WITH

CrI.A 2124/2009	KARUPPAYYA (PARTY /APPELLANT)
& CrI.M.Appl 9996/2009	PALANI VELU (PARTY /APPELLANT) //
	PUBLIC PROSECUTOR

WITH

CrI.A 1005/2013	SRI.M.S.BREEZ
& CrI.M.Appl 5212/2013	SRI.LAVARAJ M.G. /
	PUBLIC PROSECUTOR -SERVED ON (NO

MEMO)

WITH

CRL.A 1662/2010	SRI.BLAZE K.JOSE //
& Cr1.M.Appl 7776/2010 MEMO)	PUBLIC PROSECUTOR -SERVED ON(NO
27. Cr1.Rev.Pet 3989/2006 (C)	SRI.K.SUNILKUMAR /
& Cr1.M.Appl 11482/2006	PUBLIC PROSECUTOR
& CM.Appl 11203/2006	
WITH LCR	
28. Cr1.Rev.Pet 2697/2006	SRI.T.A.UNNIKRISHNAN
& Cr1.M.Appl 7699/2006	SRI.K.SATHEESH KUMAR /
& CM.Appl 7162/2006	PUBLIC PROSECUTOR
WITH LCR	
29. Cr1.Rev.Pet 896/2006	SRI.C.RAJENDRAN /
& Cr1.M.Appl 2490/2006	
WITH LCR	
30. Cr1.Rev.Pet 3378/2006	SRI.VINOD VALLIKAPPAN
& Cr1.M.Appl 9627/2006	SRI.R.ARUN RAJ /
& CM.Appl 9329/2006	
WITH LCR	

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31. Cr1.Rev.Pet 4228/2006	
& Cr1.M.Appl 12221/2006	SRI.M.T.SURESHKUMAR /
& Cr1.M.Appl 12220/2006	
WITH LCR	
32. Cr1.Rev.Pet 2627/2006	SRI.R.BINDU (SASTHAMANGALAM)
& Cr1.M.Appl 7468/2006	SRI.M.SUNILKUMAR /
& Cr1.M.Appl 7467/2006	PUBLIC PROSECUTOR
WITH LCR	SRI.S.SANTOSH KUMAR (PERUNAD)
33. Cr1.Rev.Pet 3376/2006	SRI.N.UNNIKRISHNAN /
& Cr1.M.Appl 9624/2006	
WITH LCR	
34. Cr1.Rev.Pet 3059/2006	SRI.R.BINDU (SASTHAMANGALAM)
& Cr1.M.Appl 8801/2006	SRI.PRASANTH M.P /

WITH LCR

35. CrI.Rev.Pet 3106/2006
& CrI.M.Appl 8871/2006

SRI.SUNNY MATHEW /

WITH LCR

36. CRL.A 2143/2005
& CrI.M.Appl 22008/2005

DR.K.P.SATHEESAN
SRI.K.K.GOPINATHAN NAIR
SMT.C.V.RAJALAKSHMI
SRI.M.R.JAYAPRASAD
SRI.K.K.RAJEEV /
PUBLIC PROSECUTOR

PETITION

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37. CrI.MC 2318/2010
& CrI.M.Appl 3723/2010

SRI.T.A.UNNIKRISHNAN
SRI.K.SATHEESH KUMAR
SRI.K.S.PRAVEEN /
PUBLIC PROSECUTOR

X=====X=====X=====X

COURT ROOM. " G1 "
SMT.K.SREELATHA DEVI (RETD. DISTRICT JUDGE)

SMT.VANAJA MADHAVAN (ADVOCATE MEMBER)

SMT.SAIRA RAVIKUMAR (MEMBER)

VENUE:- ADALAT HALL (6TH FLOOR - A BLOCK)

1. CrI.Rev.Pet 465/2006
& CrI.M.Appl 1330/2006
& CrI.M.Appl 1329/2006

SRI.SUNNY MATHEW /
PUBLIC PROSECUTOR

WITH

CrI.Rev.Pet 463/2006
& CrI.M.Appl 1224/2006
1225/2006

SRI.SUNNY MATHEW //
PUBLIC PROSECUTOR

2. CrI.Rev.Pet 1052/2009
& CrI.M.Appl 3122/2009

SMT.M.HEMALATHA /
PUBLIC PROSECUTOR
SRI.RAM MOHAN.G.

		SRI.G.P.SHINOD
		SRI.MANU V.
3. Crl.Rev.Pet 849/2013		SRI.S.SACHITHANANDA PAI
& Crl.M.Appl 3131/2013		SMT.K.S.JEENA REETHA /
& Crl.M.Appl 3130/2013		SRI.BIJU .C. ABRAHAM
		PUBLIC PROSECUTOR -SERVED ON
4. Crl.Rev.Pet 762/2013		SRI.CIBI THOMAS /
& Crl.M.Appl 2863/2013		SRI.K.P.HAREENDRAN
		PUBLIC PROSECUTOR -SERVED ON
5. Crl.Rev.Pet 443/2014		SRI.ABRAHAM JOHN /
& Crl.M.Appl 1453/2014		PUBLIC PROSECUTOR -SERVED ON
		Contd....2
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6. Crl.Rev.Pet 329/2014		SRI.SHOBY K.FRANCIS /
& Crl.M.Appl 1082/2014		SRI.ABU MATHEW
& Crl.M.Appl 1081/2014		SRI.AJU MATHEW
& Crl.M.Appl 1003/2014		PUBLIC PROSECUTOR -SERVED ON
7. Mat.Appeal 568/2010		SRI.MAURICE VINCENT /
& CM.Appl 1671/2010		SRI.M.D.SASIKUMARAN
& IA 1927/2010		SRI.K.S.HARIHARAPUTHRAN
& IA 667/2011		SRI.GEORGE MATHEW
		SRI.DIPU JAMES
		SMT.K.V.RAMYA
8. Mat.Appeal 650/2012		SRI.K.V.SADANANDA PRABHU /
& IA 2667/2012		SRI.NIREESH MATHEW
9. Mat.Appeal 197/2012		SRI.G.SREEKUMAR (CHELUR)
& IA 147/2013		SRI.K.RAVI (PARIYARATH) /
		SRI.A.MOHAMED MUSTAQUE
		SRI.K.R.AVINASH (KUNNATH)
		SRI.ABDUL RAOOF PALLIPATH

X=====X=====X=====X